



**Final Report of the Joint Committee in the matter of Original Application No.580/2025; Vinod Kumar Versus State of Haryana & Ors. Respondent(s) in compliance to the orders of Hon'ble NGT dated 27.01.2026.**

**1.0. Background and the Directions of Hon'ble National Green Tribunal:**

The present matter is related to a letter petition dated 09/07/2025 filed by Shri Rati Ram, resident of village Kairwali, Tehsil Gharaunda, District Karnal, Haryana, which has been registered suo moto as an original application No. 580 of 2025.

The Joint Committee comprising of representatives of Central Pollution Control Board (CPCB); Haryana State Pollution Control Board (HSPCB) and representative of District Magistrate i.e. Additional Deputy Commissioner, Karnal, Constituted in the matter in compliance to the orders of Hon'ble NGT dated 28/11/2025 visited the site on 02/01/2026 & 09/01/2026 and submitted progress report on 23/01/2026, which was considered by the Hon'ble NGT on 27/01/2026. Hon'ble NGT in its order dated 27/01/2026 (**Annexure-1**), observed and directed , as follows:-

**Para 02:** *The Joint Committee has sought eight weeks' time for submission of final report but we find that there is no sufficient ground for such extension of time. In case, the project proponent has not supplied information to the Joint Committee, then HSPCB, which is the nodal agency, was required to take remedial action including, issuance of order for closure of the unit. As per the report, the project proponent has violated CTE/CTO conditions by installation of two reactors instead of one reactor and installation of two DG sets instead of one DG set permitted by HSPCB. At the time of inspection, one reactor was in operation but the Joint Committee has not looked into the aspects of compliance with CTE/CTO conditions and environmental norms with respect to control of air pollution and installation of air pollution control devices.*

**Para 03:** *In view of the facts and circumstances, the report of the Joint Committee may be filed on or before 15.02.2026 and in case of non-compliance, Member Secretary, HSPCB, which is the nodal agency and CPCB, Member of the Joint Committee shall appear before this Tribunal physically or through V.C. to explain the circumstances of non-compliance.*

## 2.0. Compliance of the Orders of Hon'ble NGT:

### 2.1. Action Taken by Nodal Agency (HSPCB) for the observations made by the Joint Committee in its Report:

The HSPCB Regional Officer, Karnal was requested to provide the action taken by HSPCB on the observations made by the Joint Committee during site visit on 02/01/2026 and technical members (RD, CPCB & RO, HSPCB) on 09/01/2026. As per details shared by HSPCB Regional Officer, Karnal:

- i. The Regional Office issued Show Cause Notice (SCN) vide letter HSPCB/KAR/2026/SPL-1 dated 12.01.2026 for providing the information regarding observation raised by the Joint Committee (**Annexure-2**).
- ii. In reference to Show Cause Notice unit submitted the request letter on 14.01.2026 for providing 8 to 10 days to submit the reply (**Annexure-3**).
- iii. However, the unit has failed to submit the reply of observation raised by the Joint Committee and accordingly, another Show Cause Notice for taking closure action and initiating legal action along with imposition of Environmental Compensation was issued by the HSPCB, Regional Office, Karnal vide no. HSPCB/KAR/2026/5812 dt. 27.01.2026 (**Annexure-4**).
- iv. The unit submitted the reply of SCN on 09.02.2026 (**Annexure-5**) along with copies of the data of waste tyre purchased and used, carbon black, iron scrap wire, fuel, ETP Log book, water usage etc, as required by the Joint Committee during visit on 02/01/2026 and two technical members (RD, CPCB & RO, HSPCB) of the joint committee 09/01/2026.
- v. Regional Office, Karnal issued direction to M/s Bajrang Industries vide no. HSPCB/KAR/2026/5818 dated 28.01.2026 to initiate the

batch process, including loading and firing of reactors in presence of Joint Committee on 30.01.2026 (**Annexure-6**).

## **2.2. Revisit of the Joint Committee for inspection of the Unit:**

The Unit was revisited by the two technical members (RD, CPCB & RO, HSPCB) of Joint Committee on 30/01/2026 for verification of the compliance of CTE/CTO conditions and the compliance of environmental norms in compliance to the directions of Hon'ble National Green Tribunal.

### **2.2.1 Consent to Establish (CTE):**

1. The Joint Committee in its Status Report filed earlier before Hon'ble NGT on 23/01/2026 submitted that:

- *“The unit has obtained CTE vide No. HSPCB/Consent/ : 329805018KARCTE4613311 Dated:11/01/2018 for 01 No. of reactor capacity 10 TPD. Subsequently, the Consent to Operate (CTO) was obtained vide No. HSPCB/Consent/:329805018KARCTO5271567 dated 30/05/2018 valid from 16/04/2018 to 31/03/2028 for 01 No. of reactor capacity 15 TPD. It indicates that the capacity of the plant was shown in the CTE as 10 TPD, whereas the Consent to Operate was obtained by the Unit and the granted by HSPCB was for 15 TPD. **The more details have been requested from HSPCB regarding grant of CTO for 15 TPD capacity for a plant installed for a capacity of 10 TPD.**”*
- *“It was also observed that the Unit has installed 02 reactors against the Grant of CTE for one reactor. As per documents related to the capacity of the reactors shared by the Unit, the capacity of the reactors combined together is 10 TPD (5 TPD each). **It was informed by the representative of the Unit that both the reactors are being operated at the capacity of 7.5 TPD each. The Joint Committee has asked for more details from HSPCB, to examine and establish if the***

*Unit is being operated at 15 TPD capacity in the reactors of 10 TPD capacity combined together.”*

2. The Unit in response to the show cause notice issued by HSPCB, Regional Office, Karnal vide no. HSPCB/KAR/2026/5812 dt. 27.01.2026 submitted its reply on 09/02/2026, mentioning about CTE that:

- *“It is clarified that we have already obtained Consent to Establish from Haryana State pollution Control Board vide no. HSPCB/Consent/: 329805018KARCTE4613311 dated. 11.01.2018 for the proposed reactors of capacity 10 Ton/hr. Further, we have obtained Consent to Operate from Haryana State pollution Control Board vide no. HSPCB/Consent/:329805018 KARCTO5271567 dated. 30.05.2018 for the reactors having capacity of total 15 MT/Day. It is submitted that we have installed 2 no. of reactors from the day one of establishment of our industry. We have obtained permission for raw material (tyres) of capacity 14 MT/Day i.e. we use 7 Ton tyres in each reactor so that we can achieve our production capacity. It is also clarified that we have already obtained Varied Consent to Operate vide no. HSPCB/KAR/2022/6854 dated 23.12.2022 in which it is clearly mentioned that there are 2 no. of reactors in our industry (Copies attached as Annexures-A1, A2, & A3). The same was verified by Joint Committee as total approx 7 Ton Tyre were feeded in one no. of reactor in presence of the Joint Committee.”*

3. The Joint Committee obtained the following documents from HSPCB to ascertain the capacity of the Unit:

- i. Copy of the application submitted by the Unit for obtaining Consent to Establish (CTE).
- ii. Copy of the CTE granted to the Unit.
- iii. Copy of the Project Report submitted by the Unit for obtaining various permission including abstraction of ground water.
- iv. Copy of the CTO granted to the Unit.

- v. Copy of the varied Consent to Operate (CTO) granted to the Unit.

The examination of the above documents by the Joint Committee revealed that:

- i. The Unit submitted application for obtaining Consent to establish vide Application No: 4613311 dated 21-12-2017 (**Annexure-7**) for seeking average production of 600 kg/day wire, 1600 Kg/day oil, 1400 Kg/day carbon and 400 Kg gas.
- ii. The raw material **at full capacity was shown as 04 tons tyres /day in the CTE application.**
- iii. However, against the application for the capacity of 04 tons tyres /day, **the Unit was granted Consent to Establish for the reactor of 10 Ton per hour** vides CTE No. 329805018KARCTE.4613311 dated 11/01/2018 (**Annexure-8**).**The capacity of 10 tons per hour mentioned in the CTE appears to be a typographical error and may have been intended as 10 tons per day.**
- iv. As per documents related to the capacity of the reactors shared by the Unit in CTE Application documents, **the capacity of the reactors combined together is 10 TPD @ 5 TPD each (Annexure-9).**
- v. The project report of the unit issued by Chartered Accountant on 14/09/2017 (**Annexure-10**) **also mentions the capacity of the Plant as 10 Tons waste tyres and rubber scrap Per day with 02 reactors.**
- vi. Further, against the capacity of 04 tons tyres per day in CTE application, 10 TPH (TPD) in CTE, capacity of 02 reactors shown as 10 TPD combined together in the documents shared by the proponent and also mentioned in project report, Consent to Operate (CTO), **the Unit applied for Consent to Operate (CTO) for the capacity of 14 Tons waste tyres per day** vide CTO Application No. 5271567 dated 10-04-2018 (**Annexure-11**).

- vii. The consent to operate (CTO) was granted to the Unit for raw material of 14 MT tyres per day with reactor of 15 MT/day vide CTO 329805018KARCTO5271567 dated 30/05/2018 with validity upto 31/03/2028 (Annexure-12).
- viii. Subsequently, a varied consent to operate (CTO) was issued to the Unit by HSPCB vide No. HSPCB/KAR/2022/6854 dated 23/12/2022 with validity upto 31/03/2028 (Annexure-13) mentioning that this varied consent is only for the purpose of fuel and emission standards. **The number of reactors/furnaces mentioned in the varied consent is 02 reactors.**

Based on the above facts, it may be concluded that:

- *The Unit had installed 02 reactors. But, the capacity of the reactors as per documents made available to the Joint Committee is 10 Tons per day combined together.*
- However, in view of the fact that HSPCB has granted Consent to Operate (CTO) for 14 Tons tyres per day despite 10 Tons capacity mentioned in the CTE, the Unit is operating at the capacity of 14 Tons tyres per day.

One reactor was operational during revisit of the technical members (RD, CPCB & RO, HSPCB) of Joint Committee on 30/01/2026 and the project proponent was able to load 07 tons tyre in one reactor.

### 2.2.2. Consent to Operate:

- i. The M/s Bajrang Industries, is located at Village Kairwali, Nagla Megha Road, District Karnal. The unit is surrounded by agriculture fields on three sides

- ii. The Unit is a recycling facility for Waste Tyres and using pyrolysis process for the production of Tyre Pyrolysis Oil (TPO), Carbon black & Steel Wire. As per CTO, unit is authorized for the production of TPO/Furnace Oil – 5.1 MT/day, Carbon Black – 4.6 MT/day & Steel Wire – 2.1 MT/day. The Consent to Operate (CTO) granted to the Unit by HSPCB is for 14 MT tyres per day.
- iii. The Unit has installed two batch reactors of 7.5 MTD each capacity respectively. As per the CTO, the unit is using Pyrogas as fuel for the initial heating of the reactors. The flue gas generated due to combustion of fuel is being discharged through a stack of height 30 meters.
- iv. The unit is using ground water for both Industrial and domestic purpose. The Unit has applied for permission for abstraction of ground water from Haryana ground water regulatory authority the waste water generated through domestic activity is discharged into a septic tank of capacity 0.5 KLD.
- v. The Unit has installed an ETP for the treatment of the trade effluent generated from alkaline wet scrubber. The ETP was in operation at the time of visit and sample was collected on 30.01.2026 and sample report no. 4398 dated 09.02.2026 shows parameters i.e. pH, BOD, COD, TSS are within limit (**Annexure-14**).
- vi. The Unit has made arrangement for recycling of treated water in the process.
- vii. It was observed during earlier visit on 02/01/2026 and 09/01/2026 that the Unit has installed two DG sets whereas CTO has been granted for one DG Set. However, during revisit on 30/01/2026, it was observed that the Unit has removed one DG set. In response to show cause notice issued by HSPCB, the Unit has informed HSPCB on 09/02/2026 that *“Due to some technical fault our genset was not working and was under repair and in the mean while we took genset of 45 KVA on rent for emergency purpose from 29.12.2025 to*

12.01.2026 (copy of rent bill is attached). Now we have returned/removed the rented genset from our premises & the same was verified by the Joint Committee on 30.01.2026. Now our genset has been repaired and which is complying with CAQM Directions also as we are using CPCB IV+ DG Set of capacity 62.5 KVA (Copy of repair bill is attached).”

- viii. During revisit of the technical members (RD, CPCB & RO, HSPCB) of Joint Committee on 30/01/2026, one reactor was in operational condition which was operated at capacity of 7 tons per day. The stack emission sample was collected by HSPCB in the presence of Joint Committee and as per analysis report received from HSPCB laboratory (**Annexure-15**), the unit was found complying with the limits prescribed by HSPCB in the consent to operate for PM, SO<sub>2</sub> and NO<sub>x</sub> parameters, with one reactor in operation.
- ix. The Joint Committee was informed by HSPCB Member that HSPCB team again monitored stack emissions on 04/02/2026 with two reactors in operation and as per analysis report shared by HSPCB, the unit was found complying with the limits prescribed by HSPCB in the consent to operate for PM, SO<sub>2</sub> and NO<sub>x</sub> parameters, with two reactors in operation.
- x. *However, the examination of analysis reports shared by HSPCB for the monitoring conducted on 30/01/2026 with one reactor in operation and on 04/02/2026 with two reactors in operation revealed that the quantity of emissions shown in both the reports is 0.94 m<sup>3</sup>/sec. In view of the fact that emission flow rate with one reactor in operation and with two reactors in operation cannot be the same, the Joint Committee could not ascertain with the analysis report of 04.02/2026 whether the Unit is complying with the emission norms with two reactors in operation.*

### 2.2.3. Compliance status of SOP for tyre Pyrolysis plant:

The CPCB has issued Standard Operating Procedure (SOP) for Recycling of Waste Tyre Scrap for the recovery of Tyre Pyrolysis Oil, Pyro Gas and Char in Tyre Pyrolysis Oil (TPO) Units on January 16, 2024 in compliance of the orders of Hon'ble NGT dated 25/10/2021 in the matter of OA No. 400 of 2019.

*The Unit has not yet fully upgraded to Advanced Batch Automated Technology Process (ABAP) as per CPCB SOP dated 16.01.2024 for "Recycling of Waste scrap for the recovery of Tyre Pyrolysis Oil, Pyro Gas and Char in Tyre Pyrolysis Oil (TPO) Units"*

The Joint Committee verified the compliance status of the other points of SOP issued by CPCB, by the Unit as under:

SOP	Compliance Status as on 30/01/2026
<p><b>2.4.1</b> Unit should have a valid Consent to Establish (CTE), Consent to Operate (CTO) under Water and Air Act and Authorization under the Hazardous and Other Waste (M&amp; TM) Rules, 2016 issued by SPCB /PCC &amp; Fire Safety Certificate issued by the concerned department.</p>	<p>The Unit was established in 2018 and has obtained Consent to Establish (CTE) from HSPCB Vide no HSPCB/Consent/: 329805018KARCTE4613311 dated. 11.01.2018 after establishment. Further, HSPCB has issued CTO to the Unit vide no. HSPCB/Consent/:329805018 KARCTO5271567 dated. 30.05.2018 same is valid till 31.03.2028. Further HSPCB has issued Varied CTO vide No. HSPCB/KAR/2022/6854 dated 23.12.2022</p>
<p><b>2.4.2</b> Unit to comply with emission &amp; effluents standards as prescribed by the concerned SPCBS/ PCCs in consent to operate (CTO) under Air and Water Act. Further the management of Hazardous waste generated has to be done as per the conditions prescribed in the authorization issued by the SPCBs / PCCs under the Hazardous and Other Waste (M &amp; TM) Rules, 2016.</p>	<p>As per Analysis report no. 902 dated 09.02.2026 (attached as Annexure-9) the parameters were found in prescribed limits i.e. Suspended Particular Matter (SPM) is 71.44 mg/Nm<sup>3</sup> against the limit of 80 mg/Nm<sup>3</sup></p> <p>As per Analysis Report no. 886 dated 04.02.2026, received from the HSPCB Laboratory (attached as Annexure-8) , the parameters was found within prescribed limit i.e. Suspended Particular Matter (SPM) is 61.25 mg/Nm<sup>3</sup> against the limit of 80 mg/Nm<sup>3</sup>.</p>

	<p><i>However, the examination of analysis reports shared by HSPCB for the monitoring conducted on 30/01/2026 with one reactor in operation and on 04/02/2026 with two reactors in operation revealed that the quantity of emissions shown in both the reports is 0.94 m<sup>3</sup>/sec. In view of the fact that emission flow rate with one reactor in operation and with two reactors in operation cannot be the same, the Joint Committee could not ascertain with the analysis report of 04.02/2026 whether the Unit is complying with the emission norms with two reactors in operation.</i></p>
<p><b>2.4.3</b> The feed to ABAP type reactor has to be in the form of used tyre scrap whole tyres /cut tyres / chips / shred /mulch /granules etc.</p>	<p><b>Complying with.</b> It was observed that the reactor is fed in the form of used tyre scrap whole tyres /cut tyres</p>
<p><b>2.4.4</b> Initial heating of the reactor has to be done either by using pyro gas stored during previous cycle or by use of pyro water/ purge water (oil mix water)/ oil water emulsion, or by tyre pyrolysis oil or any other fuel approved by concerned SPCBs /PCCs. After generation of pyro gas, the same is to be used for the purpose of heating reactor. The flue gas should be vented out to the environment through an alkaline scrubber with mist eliminator attached to a chimney of at least 30 meters height. Plants to install adequate air pollution control devices (APCDs) for controlling flue gas emissions.</p>	<p><b>Complying with.</b> Stored Pyro gas is used for initial heating of reactor and the flue gas is vented out in the environment through stack of height 30 metre attached with alkaline wet scrubber.</p>
<p><b>2.4.5</b> A compressor/ air blower has to be installed for mixing of air with pyre water for ensuring proper burning while using pyro water/purge water during initial heating.</p>	<p><b>Complying with.</b> Air compressor is installed in the premises.</p>
<p><b>2.4.6</b> In order to control fugitive emissions from the reactor shell during operation, its proper sealing</p>	<p><b>Partially Complying.</b> Sealing of reactor is maintained <i>but</i></p>

should be ensured.	<i>fugitive emissions are being continuously generated from the lubricating system of the reactors and there is no arrangement to capture these fugitive emissions.</i>
2.4.7 ABAP type TPO units to construct or install a sufficient capacity suction hood / industrial dust collector attached to a bag filter at feeding door and same should be operational at the time of removal of steel scrap wire and char from the reactor.	<b>Partially Complying.</b> The unit has installed dust collector attached with bag filter at the feeding door, <i>but is connected manually with pipes rather than having permanent suction hoods over the feeding door.</i>
2.4.8 Suction hoods also to be installed at all the transfer points across the work zone such as at char bagging area etc. to control fugitive emissions. All suction hood to be connected to a common manifold leading to alkaline scrubber with mist eliminator attached with stack of 30 m height (installed for venting out flue gas emissions).	<b>Partially Complying.</b> The unit has installed dust collector attached with bag filter at the feeding door, <i>but is connected manually with pipes rather than having permanent suction hoods over the feeding door.</i>
2.4.9 Unit to ensure no spillage of char during removal/ unloading of steel scrap from the reactor. The flooring should be paved/ concretized along with proper slope and drains for movement of steel scrap. This operation to be made cleaner by use of vacuum cleaner after each batch operation.	<b>Not Complying.</b> Flooring is paved but <i>spillage of char on the entire premises within and outside the plant shed in the premises was visible.</i> <i>No vacuum cleaning system was observed.</i>
2.4.10 Unit to install water sprinkling system for prevention of fugitive emission at the all transfer points for arresting fugitives.	<b>Partially Complying.</b> The unit has installed water sprinkling system for prevention of fugitive emission above reactors. <b>However, there is no arrangement of capturing and controlling fugitive emissions continuously generated from the lubricating system of the reactors.</b>
2.4.11 The removal of char should be through a mechanized system. The unloading of char from the reactor is to be done under controlled conditions in such a manner that the material inside the	<b>Partially Complying.</b> The removal of char is done through conveyer belt and the char is being bagged in the HDPE bags. Nitrogen purging system is installed in the unit

<p>reactor is not open to the atmosphere at any point of time. The char shall be bagged in the HOPE bags with proper sealing. It should be ensured that no spillage take place during the collection of the char in the bags. The removal of char should be started only after Nitrogen purging.</p>	<p>premises. <i>However, the spillage of char on the entire premises within and outside the plant shed in the premises was visible.</i></p>
<p><b>2.4.12</b> A permanent arrangement should be made for Nitrogen purging. Prefilled nitrogen gas cylinders will not be allowed to use for purging. All units to have PLC based Nitrogen generator .</p>	<p><b>Complying.</b></p>
<p><b>2.4.13</b> Excess pyro gas if any should be flared through properly designed flaring system of adequate capacity considering the emergency situation in which the entire gas may have to be flared. The flaring should be done at a minimum height of 30 meter.</p>	<p><b>Partially Complying.</b> <i>The unit has installed flaring system at the height of 30 metre for flaring the excess gas. However, no data was shared to ascertain whether system installed by the Unit is designed for flaring the entire gas in case of emergency.</i></p>
<p><b>2.4.14</b> Unit to install Programme Logic Controller (PLC) based system for control of temperature and pressure inside the reactor.</p>	<p><b>Not Complying.</b> <i>The unit has not adopted Programme Logistic Control (PLC), Sensors &amp; Alarms for detection of gas leakage, Fire alarms etc as prescribed under the SOP issued by CPCB for "Recycling of Waste Tyre Scrap for Recovery of Tyre Pyrolysis Oil, Pyro gas and Char in Tyre Pyrolysis Oil Units". The unit has only installed temperature and pressure gauges for monitoring of temperature and pressure in the reactors and condensers as a safety measures.</i></p>
<p><b>2.4.15</b> Unit to install Programme Logic Controller (PLC) based auto activation for stopping of gas supply to the burner and for switching off the burners in case of increase of pressure and temperature inside the reactor.</p>	<p><b>Not Complying.</b> <i>The unit has not installed Programme Logistic Control (PLC) based auto activation for stopping of gas supply,as prescribed under the SOP issued by CPCB for "Recycling of Waste Tyre Scrap for Recovery of Tyre Pyrolysis Oil, Pyro gas and Char in Tyre Pyrolysis Oil Units".</i></p>

<p><b>2.4.16</b> Unit to install PLC based auto activation of bypass arrangements for bypassing the pyro gas from reactor to first separator tank in case of blocking /chocking of outlet vent inside the reactor or direct bypass for flaring</p>	<p><b>Not Complying.</b></p> <p><i>The unit has not installed Programme Logistic Control (PLC based auto activation of bypass arrangement for bypassing the pyro gas from reactor.</i></p>
<p><b>2.4.17</b> Unit to install PLC based carbon monoxide (CO) gas sensors connected with sirens (hooters) in case of release of CO.</p>	<p><b>Not Complying.</b></p> <p><i>PLC based sensors have not been provided.</i></p>
<p><b>2.4.18</b> The collection of the oil from the condensers should be in closed vessel and storage also should be in closed metallic tanks. (Oil/ Liquid is stored at atmospheric pressure in metallic tank. Since this is not pressureized tank, there is no need of vent. The presence of vent releases low molecular weight HC into the air and creates odour, There should be no manual handling of oil. Transfer of oil should be carried out through pumps.</p>	<p><b>Complying.</b></p> <p>The collection of the oil from the condensers is stored in closed vessel and storage also is being done in closed metallic tanks. (Oil/ Liquid is stored at atmospheric pressure in metallic tank. Transfer of oil is being carried out through pumps.</p>
<p><b>2.4.19</b> Unit to connect first separator tank with the oil storage tank for storing heavy oil fraction. There should not be any release valve at the first separator tank.</p>	<p><b>Complying.</b></p>
<p><b>2.4.20</b> At the end of the pyrolysis process the reactor has to be cooled before the removal of char. During cooling process, the reactor should be purged with Nitrogen gas.</p>	<p><b>Complying.</b></p>
<p><b>2.4.21</b> The removal of char should be started after the reactor temperature comes down to below 50 C or first separator tank temperature comes down to 40 0C.</p>	<p><b>Complying.</b></p>
<p><b>2.4.22</b> The inside temperature of the reactor should not exceed 500 oC and the first separator tank temperature should not exceed 450 C during the entire batch operation.</p>	<p>Was found complying during inspection.</p>
<p><b>2.4.23</b> Waste water (Pyro water/Purge water/Oil mixed water/oil water emulsion) generated</p>	<p><b>Complying.</b></p> <p>Waste water generated during the</p>

<p>during the process should not be discharged anywhere and:</p> <ul style="list-style-type: none"> <li>i. Should be treated in suitable ETP of sufficient capacity. Oily sludge should be disposed through TSDF or can used to make char briquettes, for subsequent transfer /sale to the cement manufacturing plants or other such industries having authorization for co - processing or;</li> <li>a. ETP discharge may be used for briquettes manufacturing. The briquettes so manufactured shall be disposed through processing in cement kiln</li> <li>b. ETP sludge may be used for briquettes manufacturing. The briquettes so manufactured shall be disposed through processing in cement kiln.</li> <li>ii. Pyro water/Purge water /Oil mixed water/oil water emulsion may be used for briquettes manufacturing in a briquetting plant by mixing it with sawdust and char in suitable proportions. These briquettes so manufactured using the pyro water/purge water/oil mixed water/oil water emulsion and char are to be utilized only in processes where temperature is 1000 C or more to avoid emissions of obnoxious gases; or</li> <li>iii. Pyro water/Purge water/ oil mix water/oil water emulsion should be used for Initial heating of the reactor.</li> </ul>	<p>process treated in ETP. Unit has signed an agreement with GEPIL for disposal of ETP sludge.</p>
<p><b>2.4.24</b> Unit to ensure that treated</p>	<p><b>Complying.</b></p>

water be re-used in unit itself & there is zero effluent discharge.	The Unit has made arrangement to recycle treated effluent.
<p><b>2.4.25</b> Unit to have a covered /closed separate storage tank for storage of pyro water /purge water /oil mix water/ oil water emulsion. The pyro water be transferred from final storage tank to pyro water / purge water/ oil mix water / oil water emulsion storage tank in closed loopthrough pumps.</p>	<p><b>Complying.</b></p> <p>The Unit has provided covered /closed separate storage tanks.</p>
<p><b>2.4.26</b> Unit should carry out stack and ambient air quality monitoring for SO<sub>2</sub> PM and CO at least once in six months from a recognized laboratory at identified monitoring location. The unit shall maintain a log book for recording the plant, operation, monitoring of the stack emissions and ambient air quality, generation &amp; utilization of wastewater &amp; sale of various products and by-products.</p>	<p>As per Analysis report no. 902 dated 09.02.2026 (amended date 11.02.2026) (attached as Annexure-9) the parameters were found in prescribed limits i.e. Suspended Particular Matter (SPM) is 71.44 mg/Nm<sup>3</sup> against the limit of 80 mg/Nm<sup>3</sup></p> <p>As per Analysis Report no. 886 dated 04.02.2026 (amended date 11.02.2026), received from the HSPCB Laboratory (attached as Annexure-8) , the parameters was found within prescribed limit i.e. Suspended Particular Matter (SPM) is 61.25 mg/Nm<sup>3</sup> against the limit of 80 mg/Nm<sup>3</sup>.</p> <p><i>However, the examination of analysis reports shared by HSPCB for the monitoring conducted on 30/01/2026 with one reactor in operation and on 04/02/2026 with two reactors in operation revealed that the quantity of emissions shown in both the reports is 0.94 m<sup>3</sup>/sec. In view of the fact that emission flow rate with one reactor in operation and with two reactors in operation cannot be the same, the Joint Committee could not ascertain with the analysis report of 04.02/2026 whether the Unit is complying with the emission norms with two reactors in operation.</i></p>
<p><b>2.4.27</b> The transportation of Char should be done in bags (small or</p>	<p><b>Complying.</b></p>

<p>jumbo) in closed vehicles to ensure that there is no spillage of char during their transportation.</p>	<p>The char was found packed and stored in bags</p>
<p><b>2.4.30</b> The Tyre Pyrolysis Oil and char shall be stored in areas separate /distinct from the processing area (shed where the reactors are installed). Tyres shall be stored in earmarked area / open area on a paved platform.</p>	<p>Complying</p>
<p><b>B. Safety Measure to be adopted</b></p>	
<p><b>2.4.31</b> Automatic control systems such as Programmed Logic Control (PLC) shall be adopted for measurement and control of temperature and pressure along with safety inter-locks in case of increase of temperature or pressure to cut off heating of the reactor should be provided. It should be ensured that the reactor is under positive pressure at all the time.</p>	<p><b>Not Complying.</b></p> <p><i>The unit has not installed Programme Logistic Control (PLC) based Sensors &amp; Alarms for detection of gas leakage, Fire alarms etc as prescribed under the SOP issued by CPCB for "Recycling of Waste Tyre Scrap for Recovery of Tyre Pyrolysis Oil, Pyro gas and Char in Tyre Pyrolysis Oil Units". The unit has only installed temperature and pressure gauges for monitoring of temperature and pressure in the reactors and condensers as a safety measures</i></p>
<p><b>2.4.32</b> A sensor for CO gas to be installed in the working area to ensure that concentration of CO in the working area does not exceed the prescribed limits for occupational safety and health as per Factory Act 1948. It will also be coupled with a warning /alarm system so that the plant operator can take adequate steps to rectify the situation.</p>	<p><b>Not Complying.</b></p>
<p><b>2.4.33</b> Sensors along with alarm system should be provided at all the transfer points throughout the plant to detect any leakage of flammable vapours from the system.</p>	<p><b>Partially Complying.</b></p> <p>Sensors along with alarm system are provided only on reactors.</p>
<p><b>2.4.34</b> Fire detectors, sprinklers and fire hydrant with necessary pumping system and water storage should be provided in the process area, product and raw material</p>	<p><b>Complying.</b></p>

storage area.	
<b>2.4.35</b> Unit to install fire hydrant system connected directly to the water tank and DG set for direct electric supply. Unit should also have ABC type fire extinguisher cylinders & fire buckets filled with sand and water.	<b>Complying.</b>
<b>2.4.36</b> The safety instruction for safe operation of plant will be displayed at the gate, plant working area and other critical places. Further, training will be imparted to the workers for safe operation of these plants.	<b>Not Complying.</b>
<b>2.4.37</b> On site emergency plan, as per the requirements under the Factories Act, 1948, will be made and implemented to handle any accident, fire/leakage or any other emergency situation. All such measures shall include raw material storage, product storage and handling thereof.	<b>Not Complying.</b> The Unit has prepared an emergency plan but this does not cover the processes and emergencies involved in the plant. However, unit has displayed the contact nos of the concerned agencies in case emergency.
<b>2.4.38</b> The plant will be operated under the continuous supervision of a qualified person having experience of running such units.	<b>Not Complying.</b> The owner is the only technical person in the plant. No other technical persons are appointed.
<b>2.4.39</b> All the persons /workers in the premises should wear an air filter mask to avoid inhaling of the fine char particles.	The workers in the premises were wearing masks as observed during inspection.
<b>2.4.41</b> Unit to carry out annual health check-up of all the employees working in the unit & submit its report to concerned SPCBs/PCCs on annual basis.	<b>Not Complying.</b> No such data was shared by the Unit.

#### 2.2.4: Other Observations/Findings:

- i. The Unit has partially provided Green belt as verified by HSPCB on 13.02.2026 (Photos attached as **Annexure-16**).
- ii. During inspection of the industry on 02.01.2026, various nearby villagers raised the issues related to various diseases and cancer cases rising in their

villages and accordingly, Regional Office, Karnal sent request letter to the Civil Surgeon, Karnal for providing the details of such cases including cancer cases and cause of disease/cancer and no. of similar cases reported during last 05 years. A report in this regard was received from the in-charge of PHC, Kutail, Karnal, wherein it is mentioned that: "*A survey was conducted in villages namely Kutail, Kairwali and Amritpur Kalan on dated 09.01.2026 and observed that the factory is 1 KM away from village Kairwali. There is no cancer or Asthma patient in the factory. There is no increase in no. of patients related to bronchitis/Asthma/Skin Disease/Cancer patients (Annexure-17).*"

The photographs taken by the Joint Committee during site inspection are attached as **Annexure-18**.

**a. Conclusion and Suggestions for Remedial Actions :**

The following major non-compliances and shortcomings were observed by the Joint Committee:

- i. The Unit has not yet upgraded to Advanced Batch Automated Technology Process (ABAP) as per CPCB SOP dated 16.01.2024 for "Recycling of Waste scrap for the recovery of Tyre Pyrolysis Oil, Pyro Gas and Char in Tyre Pyrolysis Oil (TPO) Units". The Unit has not installed Programmable Logic Controller (PLC) for controlling various process parameters as specified in the SOP issued by CPCB on January 16, 2024 in compliance of the orders of Hon'ble NGT dated 25/10/2021 in the matter of OA No. 400 of 2019.
- ii. The spillage of char on the entire premises within and outside the plant shed in the premises was visible.
- iii. There is no system in place for the continuous capture and control of fugitive emissions arising from the reactor lubricating system. The emissions generated due to the heating of lubricating oil were observed to be dispersing both within and beyond the process shed. During the site visit conducted on 02/01/2026, the villagers expressed

serious concern over visible black particulate matter settling on crops in the nearby fields. This is critical and of significance in view of the fact that stacks are designed to discharge and disperse particulate matter and other pollutants into the upper atmosphere so as to minimize their impact on ground-level concentrations. whereas, fugitive dust emissions remain uncontrolled and can adversely affect the ground-level concentration of particulate matter and other pollutants.

- iv. The Unit has not developed a greenbelt along the plant periphery, as per guidelines.

In view of the above and the non-compliances/observations reported in the Section 2.2.3, the suggestions are being made by the Joint Committee for the remedial actions:

- i. *HSPCB may issue necessary directions to the Unit for upgrading to Advanced Batch Automated Technology Process (ABAP) as per CPCB SOP dated 16.01.2024 for "Recycling of Waste scrap for the recovery of Tyre Pyrolysis Oil, Pyro Gas and Char in Tyre Pyrolysis Oil (TPO) Units", including installation of Programmable Logic Controller (PLC) for controlling various process parameters as specified in the SOP issued by CPCB on January 16, 2024 in compliance of the orders of Hon'ble NGT dated 25/10/2021 in the matter of OA No. 400 of 2019 and also as per observations made by the Joint Committee in Sections 2.2.3, in a time bound manner.*
- ii. *The Unit shall make appropriate arrangements for capturing fugitive emissions and channelizing them through the stack or any other suitable system, based on the recommendations of a process audit, which may be carried out a reputed institute in consultation with HSPCB.*

- iii. *The Unit shall develop green belt across its periphery. The green belt may not be less than 5% of the total area of the plot in line with CPCB guidelines.*
- iv. *The examination of analysis reports shared by HSPCB for the monitoring conducted on 30/01/2026 with one reactor in operation and on 04/02/2026 with two reactors in operation revealed that the quantity of emissions shown in both the reports is 0.94 m<sup>3</sup>/sec. In view of the fact that emission flow rate with one reactor in operation and with two reactors in operation cannot be the same, the Joint Committee could not ascertain with the analysis report of 04/02/2026 whether the Unit is complying with the emission norms with two reactors in operation. Therefore, it is suggested that HSPCB shall conduct monitoring of stack emissions with two reactors operating at full capacity to ensure that the Unit operates only by complying with prescribed emission norms.*
- v. *In view of varying figures regarding installed capacity mentioned in CTE application, CTE, CTO Application, CTO, Project Report etc, it is suggested that HSPCB may get a adequacy study conducted through a reputed agency and modify the consent or incorporate additional conditions based on the recommendation of the report.*

**4.0. Submission:**

In compliance to the directions of Hon'ble NGT, the Joint Committee is submitting this final report before 15/02/2026, which may kindly be considered and taken on record. The Joint Committee shall abide by further directions of Hon'ble NGT, in this matter.

  
Er. Kamaljit Singh,  
EE, Regional Officer,  
HSPCB, Karnal

  
Dr. Narender Sharma,  
Scientist 'F', CPCB, RD,  
Chandigarh

  
Yogesh Kumar Mehta, **HCS**  
Additional Deputy  
Commissioner,  
Karnal

Date: February 13, 2026

## 45

Item No. 01

Court No. 2

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

Original Application No.580/2025

Vinod Kumar

Applicant

Versus

State of Haryana &amp; Ors.

Respondents

Date of hearing: 28.11.2025

CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE MR. SUDHIR KUMAR CHATURVEDI, EXPERT MEMBER

Applicant: None for the Applicant.

**Application is registered based on a letter petition received by post****ORDER**

1. Mr. Vinod Kumar, son of Shri Rati Ram, resident of village Kairwali, Tehsil Gharaunda, District Karnal, State of Haryana has sent by post the present letter petition dated 09.07.2025 to this Tribunal, which has been treated and registered as *Original Application No.580/2025* for exercise of *suo-moto* jurisdiction as per judgment of Hon'ble Supreme Court in ***Municipal Corporation of Greater Mumbai vs. Ankita Sinha and others 2021 SSC Online SC 897.***
2. The relevant part of the letter petition enumerating grievances of the applicant is reproduced as follows:-

\* विषय:- आवादी देह में टायर जलाने वाली फैक्टरी द्वारा प्रदूषण कलह जाने के व इसे बन्द करी जाने बारे।

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निवेदन यह है कि मैं दिगोद कुमार पुत्र श्री रति राम निवासी गांव कैरवाली तहसील धरौडा जिला करनाल का हूँ जो कि निम्न प्रार्थना करता हूँ कि-

1. यह है कि हमारे गांव कैरवाली से लगभग 100-150 मीटर की दूरी पर एक बजरंग इन्टरट्रीज के नाम से फैक्टरी लगी हुई है। इस फैक्टरी में पुराने टायरों को जलाया जाता है और कार्बन आदि निकाला जाता है। जिससे की भारी मात्रा में प्रदूषण होता है और जब फैक्टरी चलती है तो गांव में वालों का सांस लेना भी दुभर हो जाता है और भयंकर दुर्गन्ध आती है जिससे की गांव वाले एलर्जी, दमा व कैंसर जैसी भयानक विमारियों की जकड़ में आते जा रहे हैं। इस बाबत पहले भी गांव वालों ने कई दरखास्तें दी हैं जिन पर कभी भी कोई सन्तुष्टि जनक कोई कार्यवाही नहीं हुई है। इस बारे में गांव वालों ने पहले भी फैक्टरी वालों को कई बार मिलकर अवगत कराया है लेकिन उन्होंने हर बार गांव वालों की बात को अनसुना कर दिया है।
2. यह है कि जब टायर जलाए जाते हैं तो अत्यंकर काला धुआ, जहरीली गैस निकलती है जो पर्यावरण और प्राणियों / जीवों के बहुत ही खतरनाक है और फैक्टरी का धुआ धनधोर काले बादलों जैसा रूप लेकर गांव में घुस जाता है जिससे गांव वालों को सांस लेने में काफी दिक्कत होती है। जिसकी विडियों मांगने पर दिखा दी जाएगी व फोटो साथ संलग्न हैं।
3. नृद्ध व्यक्तियों एवं छोटे बच्चों को काफी परेशानियों का सामना करना पड़ता है और गांव वाले इससे काफी दुखी हैं।
4. महोदय को काफी खेद के साथ लिखना पड़ रहा है कि फैक्टरी से निकलने वाले जहरीले धुए के कारण गांव के कई लोगों की मृत्यु भी हो चुकी है। जो कि महेंद्र सिंह पुत्र किरान की मृत्यु जून 2023 में इसी जहरीले धुए के कारण हुई थी। इसकी पुबबधु को भी कैंसर हो गया है जिसका ईलाज अखिल भारतीय आयुर्विज्ञान संस्थान में कई दिनों की इन्स्टीट्यूट इज्जर में चल रहा है। इनके ईलावा इस फैक्टरी के धुए के कारण गांव में कई मौतें हो चुकी हैं। गांव के बहुत सारे व्यक्ति दमा, सांस, टीबी के रोग, व सोरायसीत व कैंसर से पीडित हैं।

अतः आप जनाब से प्रार्थना है कि उपरोक्त फैक्टरी को हमारे गांव से बन्द कराया जाए। आपकी अति कृपा होगी।

X X X X

3. English translation by the Registry of the above quoted relevant part of the letter petition enumerating grievances of the applicant reads as under:

*\*Subject-Regarding pollution caused by tyre burning factory in populated areas and its closure.*

X X X X

*The request is that I, Vinod Kumar, son of Shri Rati Ram, resident of village Kairwali, Tehsil Gharaunda, District Karnal, request the following:-*

*1. A factory called Bajrang Industries is located approximately 100-150 meters from our village, Kairwali. This factory burns old tires and extracts carbon, causing significant pollution. When the factory is operating, breathing becomes difficult and the stench is terrible, leading to serious illnesses like allergies, asthma, and cancer. The villagers have previously submitted numerous requests regarding this matter, but no satisfactory action has been taken. The villagers have met with the factory owners several times to inform them of this, but they have consistently ignored their concerns.*

*2. When tires are burned, they emit thick black smoke and toxic gases that are extremely dangerous to the environment and animals. The factory smoke forms thick black clouds and enters the village, causing severe breathing difficulties for the villagers. A video of this will be shown upon request, and a photo is attached.*

*3. Old people and small children have to face a lot of problems and the villagers are very sad about this.*

*4. Sir, with great regret I have to write that several people in the village have died due to the toxic smoke emanating from the factory. Mahendra Singh, son of Kishan, died in June 2023 due to this toxic smoke. His daughter-in-law has also developed cancer and is being treated at the All India Institute of Medical Sciences, New Delhi, in Jhajjar. In addition, the factory's smoke has caused numerous deaths in the village. Many villagers suffer from asthma, respiratory problems, tuberculosis, psoriasis, and cancer.*

*Therefore, I request you to get the above factory closed from our village.*

X X X X\*

4. *Prima-facie*, the averments made in the application raise substantial questions relating to environment arising out of the implementation of the enactments specified in Schedule-I to the National Green Tribunal Act, 2010.

5. In view of the averments made in the application, we consider it appropriate to have responses of (1) Additional Chief Secretary (ACS), Environment and Climate Change Department, Government of Haryana; (2) District Magistrate, Karnal; (3) Haryana State Pollution Control Board (HSPCB); and (4) M/s. Bajrang Industries, situated in Village Kairwali, Tehsil Gharaunda, District Karnal, Haryana (the Project Proponent) who are impleaded as respondents no. 1 to 4. The Registry is directed to prepare and attach memo of parties to the application and issue notices to respondents no. 1 to 4.

6. Notice is ordered to be served on respondent no. 4 through the District Magistrate, Karnal and for this purpose notice issued to respondent no. 4 may be sent to the District Magistrate, Karnal by e-mail for getting service of the same effected on respondent no. 4 and sending his report in this regard within ten days.

7. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of Central Pollution Control Board (CPCB); Haryana State Pollution Control Board (HSPCB); and District Magistrate, Karnal and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and take appropriate remedial action by following due course of law. The HSPCB will be the nodal agency for co-ordination and compliance.

8. Factual and Action taken Report by the Joint Committee and replies/responses by the respondents may be filed within one month from the date of receipt of a copy of this order.

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9. List on 27.01.2026 for further consideration.
10. A copy of this order may be sent to the Member Secretary, CPCB; Member Secretary, HSPCB; and District Magistrate, Karnal by e-mail for requisite compliance.
11. The applicant may be informed about the date of hearing fixed and may be asked to join the proceedings physically or through V.C. on the next date of hearing fixed.

Arun Kumar Tyagi, JM

Sudhir Kumar Chaturvedi, EM

November 28, 2025  
Original Application No.580/2025  
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# 50



**Regional Office, Karnal Region**  
**Haryana State Pollution Control Board**  
2nd floor, SCO- 78-79 above Punjab National Bank, Namastey Chowk, Karnal  
Website - [www.hspcb.org.in](http://www.hspcb.org.in) E-Mail Id- [hspcbrokar@gmail.com](mailto:hspcbrokar@gmail.com)



No. HSPCB/KAR/2026/Spl-1

Dated: 12 / 01 / 2026

To

M/s Bajrang Industries,  
Village Kairwali Nagla Megha Road, Karnal.

Sub: - Show Cause Notice for providing information under Section 25 of Air (Prevention and Control of Pollution) Act, 1981.

WHEREAS, your unit M/s Bajrang Industries, Village Kairwali Nagla Megha Road, Karnal was inspected by the Joint Committee on 02.01.2026 and 09.01.2026 comprising of Additional Deputy Commissioner, Karnal, Regional Director, CPCB, Chandigarh & Regional Officer, HSPCB, Karnal Region constituted by Hon'ble NGT in OA no. 580 of 2025; titled as Vinod Kumar Vs State of Haryana and Ors. and at the time of the inspection various non compliances were observed which are as follows:-

1. The unit representative was requested to provide the details regarding sale/purchase of product, raw material, consumption data, production data, left over stock, water consumption, treatment and discharge and ETP Logbooks etc.
2. The recycler shall submit on monthly basis the information regarding quantity of waste tyres used and end product produced, extended producer responsibility certificate sold and such other relevant information on the portal. The recycler shall file annual quarterly returns in the Form as specified on the portal on or before the end of month succeeding the quarter.
3. Whereas, your unit has installed two DG sets, whereas the CTO has been obtained from HSPCB for one DG Set only and unit has obtained CTE for 01 reactor, however at the site it was observed that unit has installed 02 nos. of reactors.
4. On 02/01/2026, villagers present during the inspection raised concerns regarding black smoke and fugitive emissions emanating from the stacks connected to the reactors. In view of the apprehensions expressed by the villagers, the Joint Committee decided that the plant operation would be carried out in its presence, from loading through product recovery, including monitoring of stack emissions at the consented capacity. However, upon visiting the site on 09/01/2026 by two technical members of the joint committee i.e. RD, CPCB and RO, HSPCB, it was observed that the you had already initiated the batch process, including loading and firing of the reactors, without waiting for the Joint Committee. Therefore, the Joint Committee was unable to verify the allegations regarding black smoke/fugitive emissions and non-compliance with emission norms.

In view of above, you are hereby directed to submit the compliance of above mentioned deficiencies and also submit the running schedule for which the Joint Committee can visit and plant operation would be carried out in the presence of Joint Committee so that monitoring of stack emission can be done.

Recd.  
Sent

Regional officer  
Karnal Region

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Regional Office, Karnal Region  
Haryana State Pollution Control Board



2<sup>nd</sup> floor, SCO- 78-79 above Punjab National Bank, Mamastej Chowk, Karnal  
Website - [www.hspcb.org.in](http://www.hspcb.org.in) E-Mail Id- [hspcbrokar@gmail.com](mailto:hspcbrokar@gmail.com)

No. HSPCB/KAR/2026/S&amp;P/2

Dated: 27 / 01 / 2026

To

M/s Bajrang Industries,  
Village Kairwali Nagla Megha Road, Karnal.

**Sub: - Show Cause Notice for Closure under Section 31 - A of the Air (Prevention and Control of Pollution) Act, 1981 and under Section 33 - A of the Water (Prevention and Control of Pollution) Act, 1974 and Initiating legal action under the provisions of Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974 and along with Imposition of Environmental Compensation as per HSPCB's Environmental Compensation Policy.**

WHEREAS, the Central Government has made the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981; and wide provisions of these Acts every water/air polluting industry/unit/operation/process is required to obtain consent to establish and consent to operate from the State pollution Control Board; and,

WHEREAS, for the purpose of protecting and improving the quality of environment and preventing and abating environmental pollution, the standards for discharge/emission of environmental pollutants from the industries, operations or processes have been specified under the Environment (Protection) Rules, 1986; and it is mandatory to every industry, operations or processes to keep their effluent/emission quality within the specified norms all the time; and

WHEREAS, Your unit M/s Bajrang Industries, Village Kairwali Nagla Megha Road, Karnal was inspected by the Joint Committee on 02.01.2026 and 09.01.2026 comprising of Additional Deputy Commissioner, Karnal, Regional Director, CPCB, Chandigarh & Regional Officer, HSPCB, Karnal Region constituted by Hon'ble NGT in OA no. 580 of 2025; titled as Vinod Kumar Vs State of Haryana and Ors. and at the time of the inspection various non compliances were observed which are as follows:-

1. It was observed that the unit has installed 02 reactors against the Grant of CTE for one reactor. As per documents related to the capacity of the reactors shared by the Unit, the capacity of the reactors combined together is 10 TPD (5 TPD each). It was informed by the *representative of the unit that both the reactors are being operated at the capacity of 7.5 TPD each, if the Unit is being operated at 15 TPD capacities in the reactors of 10 TPD capacity combined together.*
2. The unit was asked to provide the procurement and raw material (Used Tyres) consumption data, production data, raw material and product stock data, water abstraction and usage data and ETP Logbooks etc, but it was informed by the representative of the unit that the same is not being maintained.

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3. It is mandatory for the unit to submit its annual report on the EPR Portal and also to the concerned SPCB providing details on annual production of TPO, Char, Steel & other products including details of sources of purchasing waste tyre and also details of actual users to whom products have been sold within the time frame as prescribed on the Portal. The annual report is required to be supported with electricity bills of the financial year for which annual return has been submitted. *However, no such record was made available by the unit to the Joint Committee.*
4. It was observed that the Unit has installed two DG Sets, whereas the CTO has been obtained from HSPCB for one DG Set only.
5. On 02/01/2026, villagers present during the inspection raised concerns regarding black smoke and fugitive emissions emanating from the stacks connected to the reactors. In view of the apprehensions expressed by the villagers, *the Joint Committee decided that the plant operation would be carried out in its presence, from loading through product recovery, including monitoring of stack emissions at the consented capacity. However, upon visiting the site on 09/01/2026 by two technical members of the joint committee i.e. RD, CPCB and RO, HSPCB, it was observed that the you had already initiated the batch process, including loading and firing of the reactors, without waiting for the Joint Committee. Therefore, the Joint Committee was unable to verify the allegations regarding black smoke/fugitive emissions and non-compliance with emission norms.*

**THEREFORE**, you are hereby show caused for 15 days as to why closure action under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 for the violations referred above not to be taken against your unit.

In case you fail to comply with the deficiencies mentioned above within stipulated period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant action against your unit under section 33 - A of the Water (Prevention and control of Pollution) Act, 1974 & under section 31 - A of the Air (Prevention and control of Pollution) Act, 1981.

This may be treated as most urgent.

↓  
Regional officer  
Karnal Region

GSTIN : 06AASFB5689A1Z8

**BAJRANG INDUSTRIES**

Vill Kairwali, Nagla Road, Tehsil Gharaunda, Karnal- 132114, Hry (INDIA)

+91 9896296158, 9215142804  
E-mail: bajrangind06@gmail.com

Ref. No. ...To.....

Regional Officer,  
HSPCB, Karnal.F.A.  
Regional Officer  
A.E.E. Sc 'B'-I,II,III  
J.E.E. Clerk  
09/02/26

Dated...09/02/2026

**Sub:- Reply of Show Cause Notice issued by Regional Officer, Karnal Region, HSPCB.**

Ref: SCN letter No. HSPCB/KAR/2026/5812 dt. 27.01.2026,

In this regard, it is submitted that the above-mentioned Show Cause Notice was issued to M/s Bajrang Industries, Village Kairwali Nagla, Megha Road, Karnal for closure under Section 31-A of the Air (Prevention and Control of Pollution) Act, 1981 and under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974, and for initiating legal action along with the imposition of environmental compensation as per the policy of the Board.

With reference to the above-mentioned Show Cause Notice, it is submitted that the unit is committed to compliance with all environmental laws and directions issued by the Haryana State Pollution Control Board and other competent authorities. In response to the Show Cause Notice, we respectfully submit our point-wise reply for your kind consideration as under:-

**Point No. 1:** Regarding the operation of 15 TPD capacity reactors in place of 10 TPD capacity reactors.

**Reply:** In this regard, it is submitted that we have already obtained Consent to Establish from the Haryana State Pollution Control Board vide No. HSPCB/Consent/329805018KARCTE4613311 dated 11.01.2018 for the proposed reactors of capacity 10 Ton/hr. Further, we have obtained Consent to Operate from the Haryana State Pollution Control Board vide No. HSPCB/Consent/329805018KARCTO5271567 dated 30.05.2018 for the reactors having a total capacity of 15 MT/Day.

It is further submitted that we have installed 2 Nos. of reactors from the very first day of establishment of our industry. We have obtained permission for raw material (tyres) of capacity 14 MT/Day, i.e., we use 7 Ton tyres in each reactor so that we can achieve our production capacity. It is also clarified that we have already obtained Varied Consent to Operate vide No. HSPCB/KAR/2022/6854 dated 23.12.2022, in which it is clearly mentioned that there are 2 Nos. of reactors in our industry (copies attached as Annexures A-1, A-2 & A-3). The

same was verified by Joint Committee as total approx 7 Ton Tyre were feeded in one no. of reactor in presence of the Joint Committee

**Point No. 2:** Regarding raw material (used tyres) consumption data, production data, raw material and product stock data, water abstraction and usage data, and ETP logbooks, etc.

**Reply:** In compliance with the observations mentioned in the Show Cause Notice, we submit all the relevant documents of our unit, which are as under:-

- i. Complete data/summary of waste tyre iron scrap wire is attached as Annexure A-4.
- ii. Complete data/summary of shredded rubber tyre scrap is attached as Annexure A-5.
- iii. Complete data/summary of carbon black is attached as Annexure A-6.
- iv. Complete data/summary of fuel oil is attached as Annexure A-7.
- v. Data sheet of purchase of tyres is attached as Annexure A-8.
- vi. Data sheet of list of sale of fuel oil stock is attached as Annexure A-9.
- vii. Data sheet of list of sale of waste tyre iron scrap wire is attached as Annexure A-10.
- viii. Data sheet of list of sale of carbon black is attached as Annexure A-11.
- ix. Copy of the ETP logbook is attached as Annexure A-12.
- x. Details of water usage are attached as Annexure A-13.

**Point No. 3:** Annual report on the EPR Portal.

**Reply:** It is mandatory for the unit to submit its annual report on the EPR Portal and also to the concerned State Pollution Control Board, providing details of annual production of TPO, char, steel, and other products, including details of sources of purchasing waste tyres and details of actual users to whom the products have been sold within the time frame as prescribed on the Portal. The annual report is required to be supported by electricity bills of the financial year for which the annual return has been submitted.

Proof of data submission on the CPCB EPR Portal is attached as Annexure A-14, and copies of electricity bills are attached as Annexure A-15..

**Point No. 4:** It was observed that the unit has installed two DG sets, whereas the CTO has been obtained from HSPCB for one DG set only.

**Reply:** It is hereby submitted that we have already obtained permission for a DG set of capacity 62.5 KVA from HSPCB. Due to a technical fault, our DG set was not

working and was under repair, and in the meanwhile, we took a 45 KVA DG set on rent for emergency purposes from 29.12.2025 to 12.01.2026 (copy of rent bill is attached as Annexure A-16).

Now, we have removed the rented DG set from our premises, and this fact has been verified by the Joint Committee on 30.01.2026. Our DG set has now been repaired and is complying with CAQM directions, as we are using a CPCB IV+ DG set of capacity 62.5 KVA (copy of repair bill is attached as Annexure A-17).

**Point No. 5:** Regarding black smoke and fugitive emissions emanating from the stacks connected to the reactors.

**Reply:** In view of the apprehensions expressed by the villagers, the Joint Committee decided that the plant operation would be carried out in its presence, from loading through product recovery, including monitoring of stack emissions at the consented capacity. However, upon visiting the site on 09.01.2026 by two technical members of the Joint Committee, i.e., the Regional Director (RD), CPCB, and the Regional Officer (RO), HSPCB, it was observed that the unit had already initiated the batch process, including loading and firing of the reactors, without waiting for the Joint Committee. Therefore, the Joint Committee was unable to verify the allegations regarding black smoke/fugitive emissions and non-compliance with emission norms.

It is necessary to mention here that, in compliance with the directions of the Joint Committee, on 30.01.2026, we started loading in the presence of the Joint Committee and fired the reactors. Thereafter, when one reactor was operational, samples of trade effluent were collected from the ETP, and air emission samples were also collected from the stack. The Joint Committee directed that both reactors be operated simultaneously so that air sampling could be carried out again. Further, on 04.02.2026, both reactors were operational, and samples were again collected from the stack by HSPCB

Moreover, as per direction of Joint Committee on 30.01.2026, we have planted trees and maintained green belt in our premises and display board having name & address have been placed at the plant gate as per direction of Joint Committee (photographs attached).

Keeping in view the above submissions, it is our humble request to your good self to file the above-mentioned SCN, as we have already submitted all compliances to the observations raised by the Joint Committee during the time of inspection. Further, we undertake to comply with all applicable provisions under Section 31-A of the Air (Prevention and Control of Pollution) Act, 1981 and Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974, and all directions issued by HSPCB in letter and spirit.

*Sumit*  
M/s Bajrang Industries,  
Village Kairwali Nagla,  
Megha Road, Karnal



**HARYANA STATE POLLUTION CONTROL BOARD**  
 SCO-131 Sector-17, HUDA Jagadhari Ph.01732-200137



Website: [www.hspcb.gov.in](http://www.hspcb.gov.in) E-Mail - [hspcb.pkt@sifymail.com](mailto:hspcb.pkt@sifymail.com)  
 Telephone No.: 0172-2577870-73

No. HSPCB/Consent/ : 329805018KARCTE4613311

Dated:11/01/2018

To.

M/s : Bajrang Industries  
 Village Kairwali Nagla Megha Road  
 KARNAL  
 132001

**Sub. : Grant of consent to Establish to M/s Bajrang Industries**

Please refer to your application no. 4613311 received on dated 2017-12-21 in regional office Yamuna Nagar.

With reference to your above application for consent to establish M/s Bajrang Industries is here by granted consent as per following specification/Terms and conditions.

Consent Under	AIR/WATER
Period of consent	11/01/2018 - 10/01/2023
Industry Type	Recycling/Pyrolysis plant of waste pneumatic tyre/ tyre scraps
Category	ORANGE
Investment(In Lakh)	93.0
Total Land Area (Sq. meter)	3200.0
Total Builtup Area (Sq. meter)	1500.0
Quantity of effluent	
1. Trade	2.0 KL/Day
2. Domestic	0.5 KL/Day
Number of outlets	2.0
Mode of discharge	
1. Domestic	Septic Tank
2. Trade	ETP
Permissible Domestic Effluent Parameters	
1. NA	0
Permissible Trade Effluent Parameters	
1. BOD	30 mg/l
2. COD	250 mg/l
3. TSS	100 mg/l
4. Ph min	5.5 mg/l
5. Ph max	9 mg/l

6. Oil and Grease	10 mg/l
Number of stacks	1
<b>Height of stack</b>	
1. Reactor System	18 Meter
<b>Permissible Emission parameters</b>	
1. SPM	150 mg/m <sup>3</sup>
<b>Capacity of boiler</b>	
1. Nil	0 Ton/hr
<b>Type of Furnace</b>	
1. Reactor	10 TPH (Proposed)
<b>Type of Fuel</b>	
1. Wood	10 Ton/day

**RAJINDER  
SHARMA**

Digitally signed by RAJINDER  
SHARMA  
Date: 2018.01.11 17:05:33 +05'30'

*Regional Officer, Yamuna Nagar  
Haryana State Pollution Control Board.*

#### Terms and conditions

1. The industry has declared that the quantity of effluent shall be 2.5 KL/Day i.e 2KL/Day for Trade Effluent, 0 KL/Day for Cooling, 0.5 KL/Day for Domestic and the same should not exceed
2. The above 'Consent to Establish' is valid for 60 months from the date of its issue to be extended for another one year at the discretion of the Board or till the time the unit starts its trial production whichever is earlier. The unit will have to set up the plant and obtain consent during this period.
3. The officer/official of the Board shall have the right to access and inspection of the industry in connection with the various processes and the treatment facilities being provided simultaneously with the construction of building/machinery. The effluent should conform the effluent standards as applicable.
4. That necessary arrangement shall be made by the industry for the control of Air Pollution before commissioning the plant. The emitted pollutants will meet the emission and other standards as laid/will be prescribed by the Board from time to time.
5. The applicant will obtain consent under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21/22 of the Air (Prevention & Control of Pollution) Act, 1981 as amended to-date-even before starting trial production
6. The above Consent to Establish is further subject to the conditions that the unit complies with all the laws/rules/decisions and competent directions of the Board/Government and its functionaries in all respects before commissioning of the operation and during its actual working strictly.
7. No in-process or post-process objectionable emission or the effluent will be allowed, if the scheme furnished by the unit turns out to be defective in any actual experience
8. The Electricity Department will give only temporary connection and permanent connection to the unit will be given after verifying the consent granted by the Board, both under Water Act and Air Act.
9. Unit will raise the stack height of DG Set/Boiler as per Board's norms.
10. Unit will maintain proper logbook of Water meter/sub meter before/after commissioning.



## HARYANA STATE POLLUTION CONTROL BOARD

SCO-131 Sector-17, HUDA  
Jagadhari Ph.01732-200137

E-mail: hspcb.pkl@sify.com



No. HSPCB/Consent/ : 329805018KARCTO5271567

Dated:30/05/2018

To.

M/s :Bajrang Industries  
Village Kairwali Nagla Megha Road

Subject: Grant of consent to operate to M/s Bajrang Industries .

Please refer to your application no. 5271567 received on dated 2018-04-10 in regional office Yamuna Nagar. With reference to your above application for consent to operate, M/s Bajrang Industries is here by granted consent as per following specification/Terms and conditions.

<b>Consent Under</b>	BOTH
<b>Period of consent</b>	16/04/2018 - 31/03/2028
<b>Industry Type</b>	Recycling/Pyrolysis plant of waste pneumatic tyre/ tyre scraps
<b>Category</b>	ORANGE
<b>Investment(In Lakh)</b>	93.0
<b>Total Land Area(Sq. meter)</b>	3000.0
<b>Total Builtup Area(Sq. meter)</b>	2000.0
<b>Quantity of effluent</b>	
1. Trade	2.0 KL/Day
2. Domestic	0.5 KL/Day
<b>Number of outlets</b>	2.0
<b>Mode of discharge</b>	
1. Domestic	septic tank
2. Trade	reuse in process and horticulture
<b>Domestic Effluent Parameters</b>	
1. BOD	30 mg/l
<b>Trade Effluent Parameters</b>	
1. BOD	30 mg/l
<b>Number of stacks</b>	1
<b>Height of stack</b>	
1. stack	30 m
<b>Emission parameters</b>	
1. SPM	150 mg/m <sup>3</sup>
<b>Product Details</b>	
1. pyrolysis oil	5.100 Metric Tonnes/day
2. wire	2.1 Metric Tonnes/day

3. carbon	0.046 Metric Tonnes/day
<b>Capacity of boiler</b>	
1. 0	0 Ton/hr
<b>Type of Furnace</b>	
1. reactor	15 mtd
<b>Type of Fuel</b>	
1. Wood	1.5 Ton/day
<b>Raw Material Details</b>	
tyres	14 Metric Tonnes/Day

*Regional Officer, Yamuna Nagar  
Haryana State Pollution Control Board.*

#### **Terms and conditions**

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the

consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.

11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.

12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.

13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.

14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.

15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.

16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

#### **Specific Conditions :**

1. Unit will operate & maintain its APCM efficiently/regularly.
2. Unit will submit will submit sample report under Air Act/Warer Actwith in 3 months as per policy of the Board.
3. Unit will not discharge any effluent outside the unit and will control odor

*Regional Officer, Yamuna Nagar  
Haryana State Pollution Control Board.*





**Regional Office, Karnal Region  
Haryana State Pollution Control Board**

2<sup>nd</sup> floor, SCO- 78-79 above Punjab National Bank, Namastey Chowk, Karnal  
Website - [www.hspcb.gov.in](http://www.hspcb.gov.in) E-Mail id- [hspcbrokar@gmail.com](mailto:hspcbrokar@gmail.com)

No. HSPCB/KAR/2022/ 6854

Dated: 23/12/2022

HROCMMS Registration ID- 17KAR4613308  
CAF ID:

Application No: 5271567  
Date of receipt of application: 30/05/2018

To

M/s Bajrang Industries,  
Village Kairwali, Nagla Megha Road Karnal.

**Sub: - Grant of varied Consent to Operate u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981 to M/s Bajrang Industries, Village Kairwali, Nagla Megha Road Karnal.**

Ref: - Unit request received on dated 23/12/2022.

With reference to your application for obtaining varied 'Consent to Operate' u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981, varied Consent to Operate is hereby issued under u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Rules framed there under, in continuation of already granted consent to operate, as per details given under:-

Particulars of Consent to Operate under the Air Act, 1981 already granted to the industry-

Consent to Operate Certificate No.	HSPCB/Consent/329805018KARCTO5271567 dated 30.05.2018
Date of issue :	30.05.2018
Date of expiry:	31/03/2028
Type of fuel:	Wood

Particulars of Consent to Operate under the Air Act, 1981 already granted to the industry-

Consent to Operate Certificate No.	No. HSPCB/KAR/2022/_____ dated ___/12/2022
Date of issue :	___/12/2022
Date of expiry:	31/03/2028

The following are the particulars of varied consent to operate issued for fuel and emission standards-

Mode of emission	Stack emission
1. process emission	
2. stack emission	
No. of stack and/or no of hoods	01
Height of stack (s)	30 Meters
Type of fuel (coal, gas, agriculture waste, specify if any other)	Biomass/LSHS
Quantity of fuel/ day	500 Kg/day -Biomass & 200 Ltr/day -LSHS

No. of furnace	02				
Type of furnace	Rectors				
Capacity of furnace	0				
No. of Boilers	0				
Capacity of boiler	----				
Type of boiler (coal, gas, agriculture waste, specify if any other)	----				
Detail of control equipment (cyclone/multi-cyclone/bag filter/ESP)	Wet Scrubber				
Standard of emission parameters	SPM	SO2	NOX	CO2	Any other standard of emission specified under EP Rules, 1986 (as amended) applicable to industry type
	80 mg/m3	80	80	NA	

**Conditions of CTO:-**

1. This varied consent to operate is issued in continuation to the consent to operate already granted vide no. HSPCB/Consent/329805018KARCTO5271567 dated 30.05.2018 and is only for the purpose of fuel and emission standards.
2. The other specifications/terms and conditions specified in the consent to operate already granted vide no. HSPCB/Consent/329805018KARCTO5271567 dated 30.05.2018 will remain the same.

**Special conditions:-**

The unit will install modified APCMs before 31.12.2022 (Where PNG is not available) and will not be allowed to operate after 01.01.2023 without installation of modified APCMs.

*[Signature]*  
Regional Officer  
HSPCB, Karnal Region

Endst. No. HSPCB/CTO/Varied/ 6855

Dated: 23/12/2022

A copy of the above is forwarded to the Branch Incharge, IT Cell, HSPCB (HQ) for uploading the certificate in the HROCMMS ID of the unit in continuation of the consent to operate already granted vide no. HSPCB/Consent/329805018KARCTO5271567 dated 30.05.2018 please.

*[Signature]*  
Regional Officer  
HSPCB, Karnal Region

**BAJRANG INDUSTRIES**  
 Village Kairwali, 0, Post Office Kalron, Nagla Road  
 Gharaunda, (Karnal)  
 E-Mail : sumitkhanchi804@gmail.com

**Waste Tyre Iron Scrap Wire**

Daily Summary

1-Apr-25 to 28-Jan-26

Page 1

Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
Opening Balance					49,500.000 kg	8,91,000.00
1-Apr					49,500.000 kg	8,91,000.00
2-Apr	11,676.000 kg				61,176.000 kg	8,90,999.69
3-Apr					61,176.000 kg	8,90,999.69
4-Apr					61,176.000 kg	8,90,999.69
5-Apr					61,176.000 kg	8,90,999.69
6-Apr					61,176.000 kg	8,90,999.69
7-Apr					61,176.000 kg	8,90,999.69
8-Apr					61,176.000 kg	8,90,999.69
9-Apr	11,676.000 kg				72,852.000 kg	8,90,999.63
10-Apr					72,852.000 kg	8,90,999.63
11-Apr					72,852.000 kg	8,90,999.63
12-Apr			17,900.000 kg	3,31,150.00	54,952.000 kg	6,72,077.80
13-Apr					54,952.000 kg	6,72,077.80
14-Apr					54,952.000 kg	6,72,077.80
15-Apr					54,952.000 kg	6,72,077.80
16-Apr	12,649.000 kg				67,601.000 kg	7,04,465.29
17-Apr			23,700.000 kg	4,38,450.00	43,901.000 kg	4,57,489.25
18-Apr					43,901.000 kg	4,57,489.25
19-Apr					43,901.000 kg	4,57,489.25
20-Apr					43,901.000 kg	4,57,489.25
21-Apr					43,901.000 kg	4,57,489.25
22-Apr					43,901.000 kg	4,57,489.25
23-Apr	12,180.000 kg				56,081.000 kg	5,11,543.96
24-Apr					56,081.000 kg	5,11,543.96
25-Apr					56,081.000 kg	5,11,543.96
26-Apr					56,081.000 kg	5,11,543.96
27-Apr					56,081.000 kg	5,11,543.96
28-Apr					56,081.000 kg	5,11,543.96
29-Apr					56,081.000 kg	5,11,543.96
30-Apr	12,510.000 kg				68,591.000 kg	5,54,623.40
1-May					68,591.000 kg	5,54,623.40
2-May					68,591.000 kg	5,54,623.40
3-May					68,591.000 kg	5,54,623.40
4-May					68,591.000 kg	5,54,623.40
5-May					68,591.000 kg	5,54,623.40
6-May	13,622.000 kg				82,213.000 kg	5,91,631.88
<b>Carried Over</b>	<b>74,313.000 kg</b>		<b>41,600.000 kg</b>	<b>7,69,600.00</b>		<b>37,876.26</b>

continued ...

## BAJRANG INDUSTRIES

Waste Tyre Iron Scrap Wire Daily Summary : 1-Apr-25 to 28-Jan-26

Page 2

Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	74,313.000 kg		41,600.000 kg	7,69,600.00		37,876.26
7-May					82,213.000 kg	5,91,631.88
8-May					82,213.000 kg	5,91,631.88
9-May					82,213.000 kg	5,91,631.88
10-May					82,213.000 kg	5,91,631.88
11-May					82,213.000 kg	5,91,631.88
12-May					82,213.000 kg	5,91,631.88
13-May					82,213.000 kg	5,91,631.88
14-May	13,524.000 kg		19,035.000 kg	3,42,630.00	76,702.000 kg	4,97,618.80
15-May			34,000.000 kg	6,01,800.00	42,702.000 kg	2,77,037.34
16-May					42,702.000 kg	2,77,037.34
17-May					42,702.000 kg	2,77,037.34
18-May					42,702.000 kg	2,77,037.34
19-May					42,702.000 kg	2,77,037.34
20-May					42,702.000 kg	2,77,037.34
21-May	11,508.000 kg		19,510.000 kg	3,43,376.00	34,700.000 kg	2,07,717.32
22-May					34,700.000 kg	2,07,717.32
23-May					34,700.000 kg	2,07,717.32
24-May					34,700.000 kg	2,07,717.32
25-May					34,700.000 kg	2,07,717.32
26-May					34,700.000 kg	2,07,717.32
27-May					34,700.000 kg	2,07,717.32
28-May	12,558.000 kg				47,258.000 kg	2,60,880.23
29-May					47,258.000 kg	2,60,880.23
30-May			17,930.000 kg	3,04,810.00	29,328.000 kg	1,61,900.53
31-May					29,328.000 kg	1,61,900.53
1-Jun					29,328.000 kg	1,61,900.53
2-Jun					29,328.000 kg	1,61,900.53
3-Jun					29,328.000 kg	1,61,900.53
4-Jun	11,676.000 kg				41,004.000 kg	2,11,085.72
5-Jun					41,004.000 kg	2,11,085.72
6-Jun					41,004.000 kg	2,11,085.72
7-Jun					41,004.000 kg	2,11,085.72
8-Jun					41,004.000 kg	2,11,085.72
9-Jun					41,004.000 kg	2,11,085.72
10-Jun					41,004.000 kg	2,11,085.72
11-Jun	11,676.000 kg				52,680.000 kg	2,54,054.57
12-Jun					52,680.000 kg	2,54,054.57
13-Jun					52,680.000 kg	2,54,054.57
14-Jun					52,680.000 kg	2,54,054.57
15-Jun					52,680.000 kg	2,54,054.57
16-Jun					52,680.000 kg	2,54,054.57
17-Jun					52,680.000 kg	2,54,054.57
<b>Carried Over</b>	1,35,255.000 kg		1,32,075.000 kg	23,62,216.00		37,876.26

continued ...

## BAJRANG INDUSTRIES

Waste Tyre Iron Scrap Wire Daily Summary : 1-Apr-25 to 28-Jan-26

Page 3

Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	1,35,255.000 kg		1,32,075.000 kg	<b>23,62,216.00</b>		<b>37,876.26</b>
18-Jun	11,676.000 kg				64,356.000 kg	2,91,914.95
19-Jun			21,760.000 kg	3,65,568.00	42,596.000 kg	1,93,212.90
20-Jun					42,596.000 kg	1,93,212.90
21-Jun					42,596.000 kg	1,93,212.90
22-Jun					42,596.000 kg	1,93,212.90
23-Jun					42,596.000 kg	1,93,212.90
24-Jun					42,596.000 kg	1,93,212.90
25-Jun	11,592.000 kg				54,188.000 kg	2,32,096.96
26-Jun					54,188.000 kg	2,32,096.96
27-Jun			20,110.000 kg	3,33,826.00	34,078.000 kg	1,45,962.21
28-Jun					34,078.000 kg	1,45,962.21
29-Jun					34,078.000 kg	1,45,962.21
30-Jun					34,078.000 kg	1,45,962.21
1-Jul	10,920.000 kg				44,998.000 kg	1,83,121.61
2-Jul					44,998.000 kg	1,83,121.61
3-Jul					44,998.000 kg	1,83,121.61
4-Jul					44,998.000 kg	1,83,121.61
5-Jul					44,998.000 kg	1,83,121.61
6-Jul					44,998.000 kg	1,83,121.61
7-Jul	11,592.000 kg				56,590.000 kg	2,18,715.82
8-Jul					56,590.000 kg	2,18,715.82
9-Jul			18,440.000 kg	3,02,416.00	38,150.000 kg	1,47,446.70
10-Jul					38,150.000 kg	1,47,446.70
11-Jul					38,150.000 kg	1,47,446.70
12-Jul					38,150.000 kg	1,47,446.70
13-Jul	11,676.000 kg		21,810.000 kg	3,62,046.00	28,016.000 kg	1,03,059.94
14-Jul					28,016.000 kg	1,03,059.94
15-Jul					28,016.000 kg	1,03,059.94
16-Jul					28,016.000 kg	1,03,059.94
17-Jul					28,016.000 kg	1,03,059.94
18-Jul					28,016.000 kg	1,03,059.94
19-Jul					28,016.000 kg	1,03,059.94
20-Jul	11,760.000 kg				39,776.000 kg	1,39,544.95
21-Jul					39,776.000 kg	1,39,544.95
22-Jul					39,776.000 kg	1,39,544.95
23-Jul					39,776.000 kg	1,39,544.95
24-Jul					39,776.000 kg	1,39,544.95
25-Jul					39,776.000 kg	1,39,544.95
26-Jul			16,730.000 kg	3,22,156.00	21,046.000 kg	73,835.05
27-Jul	11,676.000 kg				32,722.000 kg	1,09,751.88
28-Jul					32,722.000 kg	1,09,751.88
29-Jul					32,722.000 kg	1,09,751.88
<b>Carried Over</b>	<b>2,16,147.000 kg</b>		<b>2,32,925.000 kg</b>	<b>40,48,228.00</b>		<b>37,876.26</b>

continued

## BAJRANG INDUSTRIES

Waste Tyre Iron Scrap Wire Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	2,16,147.000 kg		2,32,925.000 kg	<b>40,48,228.00</b>		<b>37,876.26</b>
30-Jul					32,722.000 kg	1,09,751.88
31-Jul			19,030.000 kg	3,37,782.50	13,692.000 kg	45,923.93
1-Aug					13,692.000 kg	45,923.93
2-Aug					13,692.000 kg	45,923.93
3-Aug	11,760.000 kg				25,452.000 kg	81,748.77
4-Aug					25,452.000 kg	81,748.77
5-Aug					25,452.000 kg	81,748.77
6-Aug					25,452.000 kg	81,748.77
7-Aug					25,452.000 kg	81,748.77
8-Aug					25,452.000 kg	81,748.77
9-Aug					25,452.000 kg	81,748.77
10-Aug	13,622.000 kg		19,090.000 kg	3,38,847.50	19,984.000 kg	61,182.02
11-Aug					19,984.000 kg	61,182.02
12-Aug					19,984.000 kg	61,182.02
13-Aug					19,984.000 kg	61,182.02
14-Aug					19,984.000 kg	61,182.02
15-Aug	9,800.000 kg		13,860.000 kg	2,66,805.00	15,924.000 kg	47,163.86
16-Aug					15,924.000 kg	47,163.86
17-Aug					15,924.000 kg	47,163.86
18-Aug					15,924.000 kg	47,163.86
19-Aug					15,924.000 kg	47,163.86
20-Aug					15,924.000 kg	47,163.86
21-Aug	13,622.000 kg		14,085.000 kg	2,81,700.00	15,461.000 kg	43,808.74
22-Aug					15,461.000 kg	43,808.74
23-Aug					15,461.000 kg	43,808.74
24-Aug					15,461.000 kg	43,808.74
25-Aug					15,461.000 kg	43,808.74
26-Aug					15,461.000 kg	43,808.74
27-Aug	13,622.000 kg		14,790.000 kg	2,88,405.00	14,293.000 kg	38,817.64
28-Aug					14,293.000 kg	38,817.64
29-Aug					14,293.000 kg	38,817.64
30-Aug					14,293.000 kg	38,817.64
31-Aug					14,293.000 kg	38,817.64
1-Sep					14,293.000 kg	38,817.64
2-Sep					14,293.000 kg	38,817.64
3-Sep					14,293.000 kg	38,817.64
4-Sep	11,676.000 kg		20,470.000 kg	4,09,400.00	5,499.000 kg	14,421.24
5-Sep					5,499.000 kg	14,421.24
6-Sep					5,499.000 kg	14,421.24
7-Sep					5,499.000 kg	14,421.24
8-Sep					5,499.000 kg	14,421.24
9-Sep					5,499.000 kg	14,421.24
<b>Carried Over</b>	<b>2,90,249.000 kg</b>		<b>3,34,250.000 kg</b>	<b>59,71,168.00</b>		<b>37,876.26</b>

continued ...

## BAJRANG INDUSTRIES

Waste Tyre Iron Scrap Wire Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	2,90,249.000 kg		3,34,250.000 kg	59,71,168.00		37,876.26
10-Sep	13,622.000 kg				19,121.000 kg	48,212.07
11-Sep					19,121.000 kg	48,212.07
12-Sep					19,121.000 kg	48,212.07
13-Sep			10,320.000 kg	2,10,528.00	8,801.000 kg	22,191.02
14-Sep					8,801.000 kg	22,191.02
15-Sep					8,801.000 kg	22,191.02
16-Sep					8,801.000 kg	22,191.02
17-Sep	11,760.000 kg				20,561.000 kg	50,173.36
18-Sep					20,561.000 kg	50,173.36
19-Sep					20,561.000 kg	50,173.36
20-Sep					20,561.000 kg	50,173.36
21-Sep					20,561.000 kg	50,173.36
22-Sep					20,561.000 kg	50,173.36
23-Sep					20,561.000 kg	50,173.36
24-Sep	13,622.000 kg				34,183.000 kg	80,413.80
25-Sep					34,183.000 kg	80,413.80
26-Sep					34,183.000 kg	80,413.80
27-Sep			14,320.000 kg	2,97,856.00	19,863.000 kg	46,726.71
28-Sep					19,863.000 kg	46,726.71
29-Sep					19,863.000 kg	46,726.71
30-Sep					19,863.000 kg	46,726.71
1-Oct	11,676.000 kg				31,539.000 kg	71,975.15
2-Oct					31,539.000 kg	71,975.15
3-Oct					31,539.000 kg	71,975.15
4-Oct					31,539.000 kg	71,975.15
5-Oct					31,539.000 kg	71,975.15
6-Oct					31,539.000 kg	71,975.15
7-Oct					31,539.000 kg	71,975.15
8-Oct	11,676.000 kg				43,215.000 kg	95,757.09
9-Oct					43,215.000 kg	95,757.09
10-Oct					43,215.000 kg	95,757.09
11-Oct					43,215.000 kg	95,757.09
12-Oct					43,215.000 kg	95,757.09
13-Oct					43,215.000 kg	95,757.09
14-Oct			12,640.000 kg	2,60,384.00	30,575.000 kg	67,749.00
15-Oct	13,524.000 kg				44,099.000 kg	94,536.35
16-Oct					44,099.000 kg	94,536.35
17-Oct					44,099.000 kg	94,536.35
18-Oct					44,099.000 kg	94,536.35
19-Oct					44,099.000 kg	94,536.35
20-Oct					44,099.000 kg	94,536.35
21-Oct					44,099.000 kg	94,536.35
<b>Carried Over</b>	3,66,129.000 kg		3,71,530.000 kg	67,39,936.00		37,876.26

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## BAJRANG INDUSTRIES

Waste Tyre Iron Scrap Wire Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	3,66,129.000 kg		3,71,530.000 kg	<b>67,39,936.00</b>		<b>37,876.26</b>
22-Oct	13,622.000 kg				57,721.000 kg	1,19,811.48
23-Oct					57,721.000 kg	1,19,811.48
24-Oct					57,721.000 kg	1,19,811.48
25-Oct					57,721.000 kg	1,19,811.48
26-Oct					57,721.000 kg	1,19,811.48
27-Oct					57,721.000 kg	1,19,811.48
28-Oct			19,380.000 kg	3,75,972.00	38,341.000 kg	79,584.41
29-Oct	11,592.000 kg				49,933.000 kg	1,00,920.58
30-Oct					49,933.000 kg	1,00,920.58
31-Oct					49,933.000 kg	1,00,920.58
1-Nov					49,933.000 kg	1,00,920.58
2-Nov					49,933.000 kg	1,00,920.58
3-Nov					49,933.000 kg	1,00,920.58
4-Nov					49,933.000 kg	1,00,920.58
5-Nov	11,634.000 kg				61,567.000 kg	1,21,235.27
6-Nov					61,567.000 kg	1,21,235.27
7-Nov			31,120.000 kg	6,02,974.50	30,447.000 kg	59,955.01
8-Nov					30,447.000 kg	59,955.01
9-Nov					30,447.000 kg	59,955.01
10-Nov					30,447.000 kg	59,955.01
11-Nov					30,447.000 kg	59,955.01
12-Nov	13,622.000 kg				44,069.000 kg	84,242.74
13-Nov					44,069.000 kg	84,242.74
14-Nov					44,069.000 kg	84,242.74
15-Nov					44,069.000 kg	84,242.74
16-Nov					44,069.000 kg	84,242.74
17-Nov					44,069.000 kg	84,242.74
18-Nov					44,069.000 kg	84,242.74
19-Nov	11,760.000 kg		19,190.000 kg	3,69,407.50	36,639.000 kg	68,315.61
20-Nov					36,639.000 kg	68,315.61
21-Nov					36,639.000 kg	68,315.61
22-Nov					36,639.000 kg	68,315.61
23-Nov					36,639.000 kg	68,315.61
24-Nov					36,639.000 kg	68,315.61
25-Nov					36,639.000 kg	68,315.61
26-Nov	10,626.000 kg				47,265.000 kg	86,211.36
27-Nov					47,265.000 kg	86,211.36
28-Nov			18,780.000 kg	3,61,515.00	28,485.000 kg	51,956.64
29-Nov					28,485.000 kg	51,956.64
30-Nov					28,485.000 kg	51,956.64
1-Dec					28,485.000 kg	51,956.64
2-Dec					28,485.000 kg	51,956.64
<b>Carried Over</b>	<b>4,38,985.000 kg</b>		<b>4,60,000.000 kg</b>	<b>84,49,805.00</b>		<b>37,876.26</b>

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## BAJRANG INDUSTRIES

Waste Tyre Iron Scrap Wire Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	4,38,985.000 kg		4,60,000.000 kg	<b>84,49,805.00</b>		<b>37,876.26</b>
3-Dec	11,676.000 kg				40,161.000 kg	71,543.61
4-Dec			17,540.000 kg	3,50,800.00	22,621.000 kg	40,297.50
5-Dec					22,621.000 kg	40,297.50
6-Dec					22,621.000 kg	40,297.50
7-Dec					22,621.000 kg	40,297.50
8-Dec					22,621.000 kg	40,297.50
9-Dec	10,008.000 kg				32,629.000 kg	56,985.90
10-Dec					32,629.000 kg	56,985.90
11-Dec					32,629.000 kg	56,985.90
12-Dec					32,629.000 kg	56,985.90
13-Dec			17,920.000 kg	3,58,400.00	14,709.000 kg	25,688.97
14-Dec					14,709.000 kg	25,688.97
15-Dec					14,709.000 kg	25,688.97
16-Dec					14,709.000 kg	25,688.97
17-Dec	8,400.000 kg				23,109.000 kg	39,705.42
18-Dec					23,109.000 kg	39,705.42
19-Dec					23,109.000 kg	39,705.42
20-Dec					23,109.000 kg	39,705.42
21-Dec					23,109.000 kg	39,705.42
22-Dec					23,109.000 kg	39,705.42
23-Dec					23,109.000 kg	39,705.42
24-Dec	6,480.000 kg				29,589.000 kg	50,211.94
25-Dec					29,589.000 kg	50,211.94
26-Dec					29,589.000 kg	50,211.94
27-Dec					29,589.000 kg	50,211.94
28-Dec					29,589.000 kg	50,211.94
29-Dec					29,589.000 kg	50,211.94
30-Dec					29,589.000 kg	50,211.94
31-Dec	5,712.000 kg				35,301.000 kg	59,260.49
1-Jan					35,301.000 kg	59,260.49
2-Jan					35,301.000 kg	59,260.49
3-Jan					35,301.000 kg	59,260.49
4-Jan					35,301.000 kg	59,260.49
5-Jan					35,301.000 kg	59,260.49
6-Jan					35,301.000 kg	59,260.49
7-Jan	8,775.000 kg				44,076.000 kg	72,787.55
8-Jan					44,076.000 kg	72,787.55
9-Jan					44,076.000 kg	72,787.55
10-Jan					44,076.000 kg	72,787.55
11-Jan					44,076.000 kg	72,787.55
12-Jan			17,670.000 kg	3,60,468.00	26,406.000 kg	43,607.13
13-Jan					26,406.000 kg	43,607.13
<b>Carried Over</b>	4,90,036.000 kg		5,13,130.000 kg	<b>95,19,473.00</b>		<b>37,876.26</b>

continued ...

## BAJRANG INDUSTRIES

Waste Tyre Iron Scrap Wire Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	4,90,036.000 kg		5,13,130.000 kg	<b>95,19,473.00</b>		<b>37,876.26</b>
14-Jan	4,320.000 kg				30,726.000 kg	50,338.41
15-Jan					30,726.000 kg	50,338.41
16-Jan					30,726.000 kg	50,338.41
17-Jan					30,726.000 kg	50,338.41
18-Jan					30,726.000 kg	50,338.41
19-Jan					30,726.000 kg	50,338.41
20-Jan					30,726.000 kg	50,338.41
21-Jan	5,440.000 kg				36,166.000 kg	58,663.78
22-Jan					36,166.000 kg	58,663.78
23-Jan					36,166.000 kg	58,663.78
24-Jan			19,020.000 kg	3,99,420.00	17,146.000 kg	27,812.01
25-Jan					17,146.000 kg	27,812.01
26-Jan					17,146.000 kg	27,812.01
27-Jan					17,146.000 kg	27,812.01
28-Jan	6,480.000 kg				23,626.000 kg	37,876.26
<b>Grand Total</b>	<b>5,06,276.000 kg</b>		<b>5,32,150.000 kg</b>	<b>99,18,893.00</b>	<b>23,626.000 kg</b>	<b>37,876.26</b>

**BAJRANG INDUSTRIES**

Village Kairwali, 0, Post Office Kalron, Nagla Road  
Gharaunda, (Karnal)

E-Mail : sumitkhanchi804@gmail.com

**Used Rubber Tyre Scrap**

Daily Summary

1-Apr-25 to 28-Jan-26

Page 1

Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
Opening Balance					5,12,250.000 kg	76,62,886.00
1-Apr	35,060.000 kg	6,52,116.00			5,47,310.000 kg	83,15,001.70
2-Apr	35,120.000 kg	6,53,232.00	83,400.000 kg	12,48,498.00	4,99,030.000 kg	76,84,043.98
3-Apr	33,880.000 kg	5,16,670.00			5,32,910.000 kg	82,01,388.98
4-Apr	32,120.000 kg	5,58,888.00			5,65,030.000 kg	87,51,975.68
5-Apr	70,210.000 kg	12,79,637.00			6,35,240.000 kg	1,00,09,311.52
6-Apr					6,35,240.000 kg	1,00,09,311.52
7-Apr	1,43,130.000 kg	24,53,591.00			7,78,370.000 kg	1,24,43,707.79
8-Apr					7,78,370.000 kg	1,24,43,707.79
9-Apr	33,140.000 kg	5,88,235.00	83,400.000 kg	12,48,498.00	7,28,110.000 kg	1,16,87,745.50
10-Apr	46,530.000 kg	7,91,010.00			7,74,640.000 kg	1,24,70,944.85
11-Apr					7,74,640.000 kg	1,24,70,944.85
12-Apr					7,74,640.000 kg	1,24,70,944.85
13-Apr	33,380.000 kg	5,84,150.00			8,08,020.000 kg	1,30,47,090.86
14-Apr					8,08,020.000 kg	1,30,47,090.86
15-Apr					8,08,020.000 kg	1,30,47,090.86
16-Apr			97,300.000 kg	14,62,419.00	7,10,720.000 kg	1,14,75,988.73
17-Apr					7,10,720.000 kg	1,14,75,988.73
18-Apr					7,10,720.000 kg	1,14,75,988.73
19-Apr					7,10,720.000 kg	1,14,75,988.73
20-Apr					7,10,720.000 kg	1,14,75,988.73
21-Apr					7,10,720.000 kg	1,14,75,988.73
22-Apr					7,10,720.000 kg	1,14,75,988.73
23-Apr			84,000.000 kg	12,62,520.00	6,26,720.000 kg	1,01,19,641.57
24-Apr					6,26,720.000 kg	1,01,19,641.57
25-Apr	42,340.000 kg	6,77,440.00			6,69,060.000 kg	1,07,99,210.48
26-Apr					6,69,060.000 kg	1,07,99,210.48
27-Apr					6,69,060.000 kg	1,07,99,210.48
28-Apr					6,69,060.000 kg	1,07,99,210.48
29-Apr	34,400.000 kg	5,72,760.00			7,03,460.000 kg	1,13,66,176.05
30-Apr			83,400.000 kg	12,53,502.00	6,20,060.000 kg	1,00,18,638.05
1-May					6,20,060.000 kg	1,00,18,638.05
2-May					6,20,060.000 kg	1,00,18,638.05
3-May					6,20,060.000 kg	1,00,18,638.05
4-May					6,20,060.000 kg	1,00,18,638.05
5-May					6,20,060.000 kg	1,00,18,638.05
6-May			97,300.000 kg	14,62,419.00	5,22,760.000 kg	84,46,510.38
<b>Carried Over</b>	<b>5,39,310.000 kg</b>	<b>93,27,729.00</b>	<b>5,28,800.000 kg</b>	<b>79,37,856.00</b>		<b>72,40,657.09</b>

continued ...

**BAJRANG INDUSTRIES**

Used Rubber Tyre Scrap Daily Summary : 1-Apr-25 to 28-Jan-26

Page 2

Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	5,39,310.000 kg	93,27,729.00	5,28,800.000 kg	79,37,856.00		72,40,657.09
7-May	33,800.000 kg	5,13,760.00			5,56,560.000 kg	89,76,038.28
8-May					5,56,560.000 kg	89,76,038.28
9-May					5,56,560.000 kg	89,76,038.28
10-May	33,900.000 kg	5,15,280.00			5,90,460.000 kg	95,06,175.72
11-May					5,90,460.000 kg	95,06,175.72
12-May					5,90,460.000 kg	95,06,175.72
13-May	33,130.000 kg	4,73,759.00			6,23,590.000 kg	1,00,07,291.25
14-May	38,450.000 kg	6,15,200.00	96,600.000 kg	14,52,864.00	5,65,440.000 kg	90,73,236.84
15-May					5,65,440.000 kg	90,73,236.84
16-May					5,65,440.000 kg	90,73,236.84
17-May					5,65,440.000 kg	90,73,236.84
18-May	87,600.000 kg	13,44,344.00			6,53,040.000 kg	1,04,47,575.54
19-May	66,270.000 kg	9,28,767.00			7,19,310.000 kg	1,14,37,474.97
20-May					7,19,310.000 kg	1,14,37,474.97
21-May			82,200.000 kg	12,36,288.00	6,37,110.000 kg	1,01,30,444.01
22-May					6,37,110.000 kg	1,01,30,444.01
23-May					6,37,110.000 kg	1,01,30,444.01
24-May					6,37,110.000 kg	1,01,30,444.01
25-May					6,37,110.000 kg	1,01,30,444.01
26-May					6,37,110.000 kg	1,01,30,444.01
27-May					6,37,110.000 kg	1,01,30,444.01
28-May			96,600.000 kg	14,51,898.00	5,40,510.000 kg	85,94,444.12
29-May	40,330.000 kg	6,85,610.00			5,80,840.000 kg	92,54,308.81
30-May					5,80,840.000 kg	92,54,308.81
31-May					5,80,840.000 kg	92,54,308.81
1-Jun					5,80,840.000 kg	92,54,308.81
2-Jun	62,380.000 kg	9,85,655.00			6,43,220.000 kg	1,02,44,532.78
3-Jun	99,250.000 kg	14,68,900.00			7,42,470.000 kg	1,17,71,587.14
4-Jun	2,09,490.000 kg	30,51,942.00	83,400.000 kg	12,53,502.00	8,68,580.000 kg	1,36,37,434.27
5-Jun	66,400.000 kg	9,52,840.00			9,34,960.000 kg	1,46,33,965.87
6-Jun	1,14,250.000 kg	16,27,406.50			10,49,210.000 kg	1,63,35,077.05
7-Jun					10,49,210.000 kg	1,63,35,077.05
8-Jun	33,130.000 kg	4,70,446.00			10,82,340.000 kg	1,68,25,960.23
9-Jun					10,82,340.000 kg	1,68,25,960.23
10-Jun					10,82,340.000 kg	1,68,25,960.23
11-Jun			97,300.000 kg	14,61,446.00	9,85,040.000 kg	1,53,13,343.19
12-Jun					9,85,040.000 kg	1,53,13,343.19
13-Jun					9,85,040.000 kg	1,53,13,343.19
14-Jun					9,85,040.000 kg	1,53,13,343.19
15-Jun					9,85,040.000 kg	1,53,13,343.19
16-Jun					9,85,040.000 kg	1,53,13,343.19
17-Jun					9,85,040.000 kg	1,53,13,343.19
<b>Carried Over</b>	14,57,690.000 kg	2,29,61,638.50	9,84,900.000 kg	1,47,93,854.00		72,40,657.09

continued ...

## BAJRANG INDUSTRIES

Used Rubber Tyre Scrap Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	14,57,690.000 kg	2,29,61,638.50	9,84,900.000 kg	1,47,93,854.00		72,40,657.09
18-Jun	27,520.000 kg	3,50,054.40	83,400.000 kg	12,52,668.00	9,29,160.000 kg	1,44,08,465.54
19-Jun	42,320.000 kg	6,19,988.00			9,71,480.000 kg	1,50,47,448.02
20-Jun					9,71,480.000 kg	1,50,47,448.02
21-Jun	39,640.000 kg	5,78,744.00			10,11,120.000 kg	1,56,44,301.42
22-Jun	98,420.000 kg	14,09,027.00			11,09,540.000 kg	1,71,09,128.99
23-Jun	34,010.000 kg	4,96,546.00			11,43,550.000 kg	1,76,19,143.71
24-Jun	72,620.000 kg	10,09,418.00			12,16,170.000 kg	1,86,79,750.95
25-Jun			96,600.000 kg	14,49,966.00	11,19,570.000 kg	1,71,96,024.22
26-Jun	33,120.000 kg	4,60,368.00			11,52,690.000 kg	1,76,80,685.41
27-Jun					11,52,690.000 kg	1,76,80,685.41
28-Jun					11,52,690.000 kg	1,76,80,685.41
29-Jun					11,52,690.000 kg	1,76,80,685.41
30-Jun	32,810.000 kg	4,56,059.00			11,85,500.000 kg	1,81,60,141.03
1-Jul			84,000.000 kg	12,60,840.00	11,01,500.000 kg	1,68,73,382.83
2-Jul					11,01,500.000 kg	1,68,73,382.83
3-Jul					11,01,500.000 kg	1,68,73,382.83
4-Jul					11,01,500.000 kg	1,68,73,382.83
5-Jul					11,01,500.000 kg	1,68,73,382.83
6-Jul					11,01,500.000 kg	1,68,73,382.83
7-Jul			82,800.000 kg	12,42,828.00	10,18,700.000 kg	1,56,05,006.89
8-Jul					10,18,700.000 kg	1,56,05,006.89
9-Jul					10,18,700.000 kg	1,56,05,006.89
10-Jul					10,18,700.000 kg	1,56,05,006.89
11-Jul					10,18,700.000 kg	1,56,05,006.89
12-Jul					10,18,700.000 kg	1,56,05,006.89
13-Jul			83,400.000 kg	12,35,988.00	9,35,300.000 kg	1,43,27,439.82
14-Jul					9,35,300.000 kg	1,43,27,439.82
15-Jul					9,35,300.000 kg	1,43,27,439.82
16-Jul					9,35,300.000 kg	1,43,27,439.82
17-Jul					9,35,300.000 kg	1,43,27,439.82
18-Jul	33,040.000 kg	4,16,304.00			9,68,340.000 kg	1,47,97,067.97
19-Jul					9,68,340.000 kg	1,47,97,067.97
20-Jul			84,000.000 kg	12,60,000.00	8,84,340.000 kg	1,35,13,475.73
21-Jul					8,84,340.000 kg	1,35,13,475.73
22-Jul					8,84,340.000 kg	1,35,13,475.73
23-Jul					8,84,340.000 kg	1,35,13,475.73
24-Jul					8,84,340.000 kg	1,35,13,475.73
25-Jul	33,540.000 kg	4,76,268.00			9,17,880.000 kg	1,40,12,227.58
26-Jul					9,17,880.000 kg	1,40,12,227.58
27-Jul			83,400.000 kg	12,51,000.00	8,34,480.000 kg	1,27,39,054.85
28-Jul					8,34,480.000 kg	1,27,39,054.85
29-Jul					8,34,480.000 kg	1,27,39,054.85
<b>Carried Over</b>	19,04,730.000 kg	2,92,34,414.90	15,82,500.000 kg	2,37,47,144.00		72,40,657.09

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## BAJRANG INDUSTRIES

Used Rubber Tyre Scrap Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	19,04,730.000 kg	<b>2,92,34,414.90</b>	15,82,500.000 kg	<b>2,37,47,144.00</b>		<b>72,40,657.09</b>
30-Jul					8,34,480.000 kg	1,27,39,054.85
31-Jul					8,34,480.000 kg	1,27,39,054.85
1-Aug					8,34,480.000 kg	1,27,39,054.85
2-Aug					8,34,480.000 kg	1,27,39,054.85
3-Aug			84,000.000 kg	12,44,880.00	7,50,480.000 kg	1,14,56,722.61
4-Aug	34,660.000 kg	4,85,240.00			7,85,140.000 kg	1,19,71,791.17
5-Aug					7,85,140.000 kg	1,19,71,791.17
6-Aug					7,85,140.000 kg	1,19,71,791.17
7-Aug	40,780.000 kg	5,79,076.00			8,25,920.000 kg	1,25,79,438.85
8-Aug					8,25,920.000 kg	1,25,79,438.85
9-Aug					8,25,920.000 kg	1,25,79,438.85
10-Aug			97,300.000 kg	14,59,500.00	7,28,620.000 kg	1,10,97,480.07
11-Aug					7,28,620.000 kg	1,10,97,480.07
12-Aug					7,28,620.000 kg	1,10,97,480.07
13-Aug	38,770.000 kg	5,50,534.00			7,67,390.000 kg	1,16,75,861.87
14-Aug	80,480.000 kg	11,19,830.00			8,47,870.000 kg	1,28,66,384.86
15-Aug	81,590.000 kg	11,58,578.00	70,000.000 kg	10,49,300.00	8,59,460.000 kg	1,30,16,882.67
16-Aug					8,59,460.000 kg	1,30,16,882.67
17-Aug					8,59,460.000 kg	1,30,16,882.67
18-Aug					8,59,460.000 kg	1,30,16,882.67
19-Aug					8,59,460.000 kg	1,30,16,882.67
20-Aug	27,840.000 kg	4,59,360.00			8,87,300.000 kg	1,34,50,829.14
21-Aug			97,300.000 kg	14,58,527.00	7,90,000.000 kg	1,19,75,831.20
22-Aug					7,90,000.000 kg	1,19,75,831.20
23-Aug					7,90,000.000 kg	1,19,75,831.20
24-Aug					7,90,000.000 kg	1,19,75,831.20
25-Aug					7,90,000.000 kg	1,19,75,831.20
26-Aug					7,90,000.000 kg	1,19,75,831.20
27-Aug	41,350.000 kg	5,08,605.00	97,300.000 kg	14,57,554.00	7,34,050.000 kg	1,10,96,252.14
28-Aug					7,34,050.000 kg	1,10,96,252.14
29-Aug					7,34,050.000 kg	1,10,96,252.14
30-Aug	41,800.000 kg	5,85,200.00			7,75,850.000 kg	1,17,15,203.11
31-Aug					7,75,850.000 kg	1,17,15,203.11
1-Sep	32,750.000 kg	4,58,500.00			8,08,600.000 kg	1,21,99,461.40
2-Sep	41,420.000 kg	5,79,880.00			8,50,020.000 kg	1,28,11,067.93
3-Sep					8,50,020.000 kg	1,28,11,067.93
4-Sep			83,400.000 kg	12,49,332.00	7,66,620.000 kg	1,15,54,105.66
5-Sep					7,66,620.000 kg	1,15,54,105.66
6-Sep	33,190.000 kg	4,54,703.00			7,99,810.000 kg	1,20,41,827.39
7-Sep					7,99,810.000 kg	1,20,41,827.39
8-Sep					7,99,810.000 kg	1,20,41,827.39
9-Sep					7,99,810.000 kg	1,20,41,827.39
<b>Carried Over</b>	<b>21,99,360.000 kg</b>	<b>3,61,73,920.90</b>	<b>21,11,800.000 kg</b>	<b>3,16,66,237.00</b>		<b>72,40,657.09</b>

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## BAJRANG INDUSTRIES

Used Rubber Tyre Scrap Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	<b>23,99,360.000 kg</b>	<b>3,61,73,920.90</b>	<b>21,11,800.000 kg</b>	<b>3,16,66,237.00</b>		<b>72,40,657.09</b>
10-Sep			97,300.000 kg	14,56,581.00	7,02,510.000 kg	1,05,76,892.21
11-Sep					7,02,510.000 kg	1,05,76,892.21
12-Sep					7,02,510.000 kg	1,05,76,892.21
13-Sep	41,790.000 kg	5,22,375.00			7,44,300.000 kg	1,11,79,155.27
14-Sep	43,290.000 kg	5,41,125.00			7,87,590.000 kg	1,18,00,697.25
15-Sep					7,87,590.000 kg	1,18,00,697.25
16-Sep					7,87,590.000 kg	1,18,00,697.25
17-Sep	33,910.000 kg	3,73,010.00	84,000.000 kg	12,56,640.00	7,37,500.000 kg	1,10,17,313.38
18-Sep	38,420.000 kg	5,10,986.00			7,75,920.000 kg	1,15,75,337.50
19-Sep					7,75,920.000 kg	1,15,75,337.50
20-Sep					7,75,920.000 kg	1,15,75,337.50
21-Sep	33,460.000 kg	4,45,018.00			8,09,380.000 kg	1,20,60,377.13
22-Sep					8,09,380.000 kg	1,20,60,377.13
23-Sep					8,09,380.000 kg	1,20,60,377.13
24-Sep	32,250.000 kg	4,00,867.50	97,300.000 kg	14,53,662.00	7,44,330.000 kg	1,10,72,161.82
25-Sep	33,700.000 kg	4,04,400.00			7,78,030.000 kg	1,15,49,668.62
26-Sep					7,78,030.000 kg	1,15,49,668.62
27-Sep					7,78,030.000 kg	1,15,49,668.62
28-Sep					7,78,030.000 kg	1,15,49,668.62
29-Sep					7,78,030.000 kg	1,15,49,668.62
30-Sep					7,78,030.000 kg	1,15,49,668.62
1-Oct	35,910.000 kg	4,30,920.00	97,300.000 kg	14,52,689.00	7,16,640.000 kg	1,06,15,502.32
2-Oct	33,300.000 kg	4,16,250.00			7,49,940.000 kg	1,10,90,930.15
3-Oct					7,49,940.000 kg	1,10,90,930.15
4-Oct					7,49,940.000 kg	1,10,90,930.15
5-Oct					7,49,940.000 kg	1,10,90,930.15
6-Oct					7,49,940.000 kg	1,10,90,930.15
7-Oct	1,00,450.000 kg	12,32,535.00			8,50,390.000 kg	1,25,12,034.68
8-Oct			97,300.000 kg	14,51,716.00	7,53,090.000 kg	1,10,80,431.57
9-Oct	37,890.000 kg	4,54,680.00			7,90,980.000 kg	1,16,13,824.87
10-Oct					7,90,980.000 kg	1,16,13,824.87
11-Oct					7,90,980.000 kg	1,16,13,824.87
12-Oct					7,90,980.000 kg	1,16,13,824.87
13-Oct					7,90,980.000 kg	1,16,13,824.87
14-Oct					7,90,980.000 kg	1,16,13,824.87
15-Oct			96,600.000 kg	14,40,306.00	6,94,380.000 kg	1,01,95,463.50
16-Oct					6,94,380.000 kg	1,01,95,463.50
17-Oct					6,94,380.000 kg	1,01,95,463.50
18-Oct	65,840.000 kg	7,90,080.00			7,60,220.000 kg	1,11,23,166.53
19-Oct	70,360.000 kg	9,56,896.00			8,30,580.000 kg	1,21,35,479.79
20-Oct					8,30,580.000 kg	1,21,35,479.79
21-Oct					8,30,580.000 kg	1,21,35,479.79
<b>Carried Over</b>	<b>29,99,930.000 kg</b>	<b>4,36,53,063.40</b>	<b>26,81,600.000 kg</b>	<b>4,01,77,831.00</b>		<b>72,40,657.09</b>

continued ...

## BAJRANG INDUSTRIES

Used Rubber Tyre Scrap

Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	29,99,330.000 kg	4,36,53,063.40	26,81,600.000 kg	4,01,77,831.00		72,40,657.09
22-Oct			97,300.000 kg	14,48,797.00	7,33,280.000 kg	1,07,13,844.09
23-Oct					7,33,280.000 kg	1,07,13,844.09
24-Oct	33,070.000 kg	3,96,840.00			7,66,350.000 kg	1,11,78,364.28
25-Oct					7,66,350.000 kg	1,11,78,364.28
26-Oct					7,66,350.000 kg	1,11,78,364.28
27-Oct					7,66,350.000 kg	1,11,78,364.28
28-Oct					7,66,350.000 kg	1,11,78,364.28
29-Oct			82,800.000 kg	12,32,892.00	6,83,550.000 kg	99,70,602.08
30-Oct					6,83,550.000 kg	99,70,602.08
31-Oct					6,83,550.000 kg	99,70,602.08
1-Nov					6,83,550.000 kg	99,70,602.08
2-Nov					6,83,550.000 kg	99,70,602.08
3-Nov					6,83,550.000 kg	99,70,602.08
4-Nov					6,83,550.000 kg	99,70,602.08
5-Nov			83,100.000 kg	12,37,359.00	6,00,450.000 kg	87,58,463.93
6-Nov					6,00,450.000 kg	87,58,463.93
7-Nov					6,00,450.000 kg	87,58,463.93
8-Nov					6,00,450.000 kg	87,58,463.93
9-Nov					6,00,450.000 kg	87,58,463.93
10-Nov	67,620.000 kg	8,69,082.00			6,68,070.000 kg	97,23,117.50
11-Nov	1,00,860.000 kg	14,18,572.00			7,68,930.000 kg	1,11,80,818.90
12-Nov	31,870.000 kg	4,14,310.00	97,300.000 kg	14,47,824.00	7,03,500.000 kg	1,02,20,194.74
13-Nov					7,03,500.000 kg	1,02,20,194.74
14-Nov	33,870.000 kg	4,40,310.00			7,37,370.000 kg	1,07,02,151.31
15-Nov					7,37,370.000 kg	1,07,02,151.31
16-Nov	34,100.000 kg	4,36,480.00			7,71,470.000 kg	1,11,85,258.09
17-Nov	32,340.000 kg	4,12,011.60			8,03,810.000 kg	1,16,42,255.43
18-Nov	31,560.000 kg	3,99,549.60			8,35,370.000 kg	1,20,86,960.18
19-Nov			84,000.000 kg	12,48,240.00	7,51,370.000 kg	1,08,71,565.02
20-Nov					7,51,370.000 kg	1,08,71,565.02
21-Nov					7,51,370.000 kg	1,08,71,565.02
22-Nov					7,51,370.000 kg	1,08,71,565.02
23-Nov					7,51,370.000 kg	1,08,71,565.02
24-Nov					7,51,370.000 kg	1,08,71,565.02
25-Nov	71,890.000 kg	9,51,619.80			8,23,260.000 kg	1,18,93,283.22
26-Nov			96,600.000 kg	14,35,476.00	7,26,660.000 kg	1,04,97,744.56
27-Nov					7,26,660.000 kg	1,04,97,744.56
28-Nov					7,26,660.000 kg	1,04,97,744.56
29-Nov	97,940.000 kg	13,06,296.70			8,24,600.000 kg	1,18,90,517.60
30-Nov	61,770.000 kg	7,56,469.80			8,86,370.000 kg	1,27,52,267.24
1-Dec					8,86,370.000 kg	1,27,52,267.24
2-Dec					8,86,370.000 kg	1,27,52,267.24
<b>Carried Over</b>	35,96,820.000 kg	5,14,54,604.90	32,22,700.000 kg	4,82,28,419.00		72,40,657.09

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## BAJRANG INDUSTRIES

Used Rubber Tyre Scrap Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	<b>35,96,820.000 kg</b>	<b>5,14,54,604.90</b>	<b>32,22,700.000 kg</b>	<b>4,82,28,419.00</b>		<b>72,40,657.09</b>
3-Dec			83,400.000 kg	12,37,656.00	8,02,970.000 kg	1,15,52,385.60
4-Dec					8,02,970.000 kg	1,15,52,385.60
5-Dec					8,02,970.000 kg	1,15,52,385.60
6-Dec					8,02,970.000 kg	1,15,52,385.60
7-Dec	34,270.000 kg	4,42,083.00			8,37,240.000 kg	1,20,35,132.43
8-Dec					8,37,240.000 kg	1,20,35,132.43
9-Dec			83,400.000 kg	12,37,656.00	7,53,840.000 kg	1,08,36,276.62
10-Dec					7,53,840.000 kg	1,08,36,276.62
11-Dec					7,53,840.000 kg	1,08,36,276.62
12-Dec					7,53,840.000 kg	1,08,36,276.62
13-Dec					7,53,840.000 kg	1,08,36,276.62
14-Dec					7,53,840.000 kg	1,08,36,276.62
15-Dec					7,53,840.000 kg	1,08,36,276.62
16-Dec					7,53,840.000 kg	1,08,36,276.62
17-Dec			84,000.000 kg	12,46,560.00	6,69,840.000 kg	96,28,795.94
18-Dec					6,69,840.000 kg	96,28,795.94
19-Dec					6,69,840.000 kg	96,28,795.94
20-Dec					6,69,840.000 kg	96,28,795.94
21-Dec					6,69,840.000 kg	96,28,795.94
22-Dec					6,69,840.000 kg	96,28,795.94
23-Dec					6,69,840.000 kg	96,28,795.94
24-Dec			81,000.000 kg	12,02,040.00	5,88,840.000 kg	84,64,439.57
25-Dec					5,88,840.000 kg	84,64,439.57
26-Dec					5,88,840.000 kg	84,64,439.57
27-Dec					5,88,840.000 kg	84,64,439.57
28-Dec					5,88,840.000 kg	84,64,439.57
29-Dec					5,88,840.000 kg	84,64,439.57
30-Dec					5,88,840.000 kg	84,64,439.57
31-Dec			40,800.000 kg	6,05,472.00	5,48,040.000 kg	78,77,948.95
1-Jan					5,48,040.000 kg	78,77,948.95
2-Jan					5,48,040.000 kg	78,77,948.95
3-Jan					5,48,040.000 kg	78,77,948.95
4-Jan					5,48,040.000 kg	78,77,948.95
5-Jan					5,48,040.000 kg	78,77,948.95
6-Jan					5,48,040.000 kg	78,77,948.95
7-Jan			67,500.000 kg	10,01,700.00	4,80,540.000 kg	69,07,651.98
8-Jan					4,80,540.000 kg	69,07,651.98
9-Jan					4,80,540.000 kg	69,07,651.98
10-Jan					4,80,540.000 kg	69,07,651.98
11-Jan					4,80,540.000 kg	69,07,651.98
12-Jan					4,80,540.000 kg	69,07,651.98
13-Jan					4,80,540.000 kg	69,07,651.98
<b>Carried Over</b>	<b>36,31,890.000 kg</b>	<b>5,18,96,687.90</b>	<b>36,62,800.000 kg</b>	<b>5,47,59,503.00</b>		<b>72,40,657.09</b>

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## BAJRANG INDUSTRIES

Used Rubber Tyre Scrap Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	36,31,090.000 kg	5,18,96,687.90	36,62,800.000 kg	5,47,59,503.00		72,40,657.09
14-Jan			54,000.000 kg	8,01,360.00	4,26,540.000 kg	61,31,414.40
15-Jan					4,26,540.000 kg	61,31,414.40
16-Jan	33,380.000 kg	3,87,208.00			4,59,920.000 kg	66,01,043.19
17-Jan					4,59,920.000 kg	66,01,043.19
18-Jan					4,59,920.000 kg	66,01,043.19
19-Jan					4,59,920.000 kg	66,01,043.19
20-Jan					4,59,920.000 kg	66,01,043.19
21-Jan			68,000.000 kg	10,08,440.00	3,91,920.000 kg	56,25,067.07
22-Jan	86,030.000 kg	11,63,735.00			4,77,950.000 kg	68,51,857.74
23-Jan	40,870.000 kg	5,64,006.00			5,18,820.000 kg	74,35,126.41
24-Jan	34,520.000 kg	4,48,760.00			5,53,340.000 kg	79,23,967.14
25-Jan	33,920.000 kg	4,07,040.00			5,87,260.000 kg	83,99,139.34
26-Jan					5,87,260.000 kg	83,99,139.34
27-Jan					5,87,260.000 kg	83,99,139.34
28-Jan			81,000.000 kg	12,00,420.00	5,06,260.000 kg	72,40,657.09
<b>Grand Total</b>	38,59,810.000 kg	5,48,67,436.90	38,65,800.000 kg	5,77,69,723.00	5,06,260.000 kg	72,40,657.09

**BAJRANG INDUSTRIES**  
 Village Kairwali, 0, Post Office Kalron, Nagla Road  
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**Carban Black**  
 Daily Summary  
 1-Apr-25 to 28-Jan-26

Page 1

Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
Opening Balance					5,50,000.000 kg	7,70,000.00
1-Apr					5,50,000.000 kg	7,70,000.00
2-Apr	24,186.000 kg				5,74,186.000 kg	7,69,994.91
3-Apr			14,075.000 kg	21,112.50	5,60,111.000 kg	7,51,120.05
4-Apr			25,000.000 kg	37,500.00	5,35,111.000 kg	7,17,594.55
5-Apr			22,045.000 kg	33,067.50	5,13,066.000 kg	6,88,031.77
6-Apr					5,13,066.000 kg	6,88,031.77
7-Apr			37,990.000 kg	56,985.00	4,75,076.000 kg	6,37,086.42
8-Apr			25,160.000 kg	37,740.00	4,49,916.000 kg	6,03,346.35
9-Apr	24,186.000 kg		9,530.000 kg	14,295.00	4,64,572.000 kg	5,97,820.54
10-Apr			48,270.000 kg	72,405.00	4,16,302.000 kg	5,35,705.74
11-Apr			14,340.000 kg	21,510.00	4,01,962.000 kg	5,17,252.74
12-Apr					4,01,962.000 kg	5,17,252.74
13-Apr			37,570.000 kg	56,355.00	3,64,392.000 kg	4,68,906.91
14-Apr			4,670.000 kg	7,005.00	3,59,722.000 kg	4,62,897.46
15-Apr			13,140.000 kg	19,710.00	3,46,582.000 kg	4,45,988.65
16-Apr	28,217.000 kg		16,100.000 kg	24,150.00	3,58,699.000 kg	4,40,794.44
17-Apr			5,460.000 kg	8,190.00	3,53,239.000 kg	4,34,084.81
18-Apr			18,220.000 kg	27,330.00	3,35,019.000 kg	4,11,694.80
19-Apr					3,35,019.000 kg	4,11,694.80
20-Apr			14,810.000 kg	22,215.00	3,20,209.000 kg	3,93,495.23
21-Apr			15,050.000 kg	22,575.00	3,05,159.000 kg	3,75,000.74
22-Apr			7,810.000 kg	11,715.00	2,97,349.000 kg	3,65,403.27
23-Apr	24,360.000 kg				3,21,709.000 kg	3,80,543.14
24-Apr			15,050.000 kg	22,575.00	3,06,659.000 kg	3,62,740.80
25-Apr			25,430.000 kg	38,145.00	2,81,229.000 kg	3,32,660.16
26-Apr					2,81,229.000 kg	3,32,660.16
27-Apr			14,920.000 kg	22,380.00	2,66,309.000 kg	3,15,011.59
28-Apr			18,860.000 kg	28,290.00	2,47,449.000 kg	2,92,702.47
29-Apr					2,47,449.000 kg	2,92,702.47
30-Apr	24,186.000 kg		15,880.000 kg	23,820.00	2,55,755.000 kg	2,91,691.14
1-May					2,55,755.000 kg	2,91,691.14
2-May					2,55,755.000 kg	2,91,691.14
3-May					2,55,755.000 kg	2,91,691.14
4-May					2,55,755.000 kg	2,91,691.14
5-May			22,800.000 kg	2,73,600.00	2,32,955.000 kg	2,65,687.51
6-May	28,217.000 kg		15,520.000 kg	23,280.00	2,45,652.000 kg	2,68,927.53
<b>Carried Over</b>	<b>1,53,352.000 kg</b>		<b>4,57,700.000 kg</b>	<b>9,25,950.00</b>		<b>2,84,316.62</b>

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## BAJRANG INDUSTRIES

Carbon Black Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	1,53,352.000 kg		4,57,700.000 kg	<b>9,25,950.00</b>		<b>2,84,316.62</b>
7-May					2,45,652.000 kg	2,68,927.53
8-May			23,760.000 kg	2,85,120.00	2,21,892.000 kg	2,42,916.27
9-May					2,21,892.000 kg	2,42,916.27
10-May					2,21,892.000 kg	2,42,916.27
11-May					2,21,892.000 kg	2,42,916.27
12-May					2,21,892.000 kg	2,42,916.27
13-May					2,21,892.000 kg	2,42,916.27
14-May	27,048.000 kg				2,48,940.000 kg	2,62,435.04
15-May			21,970.000 kg	32,955.00	2,26,970.000 kg	2,39,274.04
16-May					2,26,970.000 kg	2,39,274.04
17-May					2,26,970.000 kg	2,39,274.04
18-May					2,26,970.000 kg	2,39,274.04
19-May					2,26,970.000 kg	2,39,274.04
20-May			15,180.000 kg	22,770.00	2,11,790.000 kg	2,23,271.14
21-May	23,016.000 kg				2,34,806.000 kg	2,39,974.08
22-May					2,34,806.000 kg	2,39,974.08
23-May					2,34,806.000 kg	2,39,974.08
24-May					2,34,806.000 kg	2,39,974.08
25-May			39,560.000 kg	3,00,420.00	1,95,246.000 kg	1,99,543.36
26-May					1,95,246.000 kg	1,99,543.36
27-May					1,95,246.000 kg	1,99,543.36
28-May	26,082.000 kg				2,21,328.000 kg	2,18,630.01
29-May					2,21,328.000 kg	2,18,630.01
30-May			3,455.000 kg	5,182.50	2,17,873.000 kg	2,15,217.13
31-May					2,17,873.000 kg	2,15,217.13
1-Jun			14,770.000 kg	22,155.00	2,03,103.000 kg	2,00,627.17
2-Jun					2,03,103.000 kg	2,00,627.17
3-Jun					2,03,103.000 kg	2,00,627.17
4-Jun	28,854.000 kg				2,31,957.000 kg	2,20,950.64
5-Jun					2,31,957.000 kg	2,20,950.64
6-Jun			53,150.000 kg	4,07,325.00	1,78,807.000 kg	1,70,322.61
7-Jun					1,78,807.000 kg	1,70,322.61
8-Jun			32,720.000 kg	3,92,640.00	1,46,087.000 kg	1,39,155.17
9-Jun					1,46,087.000 kg	1,39,155.17
10-Jun					1,46,087.000 kg	1,39,155.17
11-Jun	32,109.000 kg				1,78,196.000 kg	1,63,256.05
12-Jun			24,180.000 kg	36,270.00	1,54,016.000 kg	1,41,103.30
13-Jun					1,54,016.000 kg	1,41,103.30
14-Jun					1,54,016.000 kg	1,41,103.30
15-Jun					1,54,016.000 kg	1,41,103.30
16-Jun					1,54,016.000 kg	1,41,103.30
17-Jun					1,54,016.000 kg	1,41,103.30
<b>Carried Over</b>	<b>2,90,461.000 kg</b>		<b>6,66,445.000 kg</b>	<b>24,30,787.50</b>		<b>2,84,316.62</b>

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## BAJRANG INDUSTRIES

Carban Black Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	2,90,461.000 kg		6,86,445.000 kg	<b>24,30,787.50</b>		<b>2,84,316.62</b>
18-Jun	24,186.000 kg		23,700.000 kg	35,550.00	1,54,502.000 kg	1,37,588.67
19-Jun					1,54,502.000 kg	1,37,588.67
20-Jun					1,54,502.000 kg	1,37,588.67
21-Jun			13,760.000 kg	20,640.00	1,40,742.000 kg	1,25,334.97
22-Jun					1,40,742.000 kg	1,25,334.97
23-Jun					1,40,742.000 kg	1,25,334.97
24-Jun			24,600.000 kg	2,95,200.00	1,16,142.000 kg	1,03,427.94
25-Jun	31,878.000 kg		81,640.000 kg	7,57,920.00	66,380.000 kg	57,011.79
26-Jun					66,380.000 kg	57,011.79
27-Jun					66,380.000 kg	57,011.79
28-Jun			30,360.000 kg	3,64,320.00	36,020.000 kg	30,936.50
29-Jun					36,020.000 kg	30,936.50
30-Jun					36,020.000 kg	30,936.50
1-Jul	24,360.000 kg				60,380.000 kg	50,486.74
2-Jul					60,380.000 kg	50,486.74
3-Jul					60,380.000 kg	50,486.74
4-Jul					60,380.000 kg	50,486.74
5-Jul					60,380.000 kg	50,486.74
6-Jul					60,380.000 kg	50,486.74
7-Jul	24,012.000 kg				84,392.000 kg	68,771.04
8-Jul					84,392.000 kg	68,771.04
9-Jul					84,392.000 kg	68,771.04
10-Jul					84,392.000 kg	68,771.04
11-Jul					84,392.000 kg	68,771.04
12-Jul					84,392.000 kg	68,771.04
13-Jul	24,186.000 kg				1,08,578.000 kg	86,271.74
14-Jul					1,08,578.000 kg	86,271.74
15-Jul					1,08,578.000 kg	86,271.74
16-Jul					1,08,578.000 kg	86,271.74
17-Jul					1,08,578.000 kg	86,271.74
18-Jul					1,08,578.000 kg	86,271.74
19-Jul					1,08,578.000 kg	86,271.74
20-Jul	24,360.000 kg				1,32,938.000 kg	1,03,037.59
21-Jul					1,32,938.000 kg	1,03,037.59
22-Jul					1,32,938.000 kg	1,03,037.59
23-Jul					1,32,938.000 kg	1,03,037.59
24-Jul					1,32,938.000 kg	1,03,037.59
25-Jul					1,32,938.000 kg	1,03,037.59
26-Jul					1,32,938.000 kg	1,03,037.59
27-Jul	24,186.000 kg				1,57,124.000 kg	1,18,889.45
28-Jul					1,57,124.000 kg	1,18,889.45
29-Jul					1,57,124.000 kg	1,18,889.45
<b>Carried Over</b>	4,67,629.000 kg		8,60,505.000 kg	<b>39,04,417.50</b>		<b>2,84,316.62</b>

continued ...

## BAJRANG INDUSTRIES

Carbon Black Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	4,67,629.000 kg		8,60,505.000 kg	39,04,417.50		2,84,316.62
30-Jul					1,57,124.000 kg	1,18,889.45
31-Jul					1,57,124.000 kg	1,18,889.45
1-Aug					1,57,124.000 kg	1,18,889.45
2-Aug					1,57,124.000 kg	1,18,889.45
3-Aug	24,360.000 kg				1,81,484.000 kg	1,34,111.23
4-Aug					1,81,484.000 kg	1,34,111.23
5-Aug					1,81,484.000 kg	1,34,111.23
6-Aug					1,81,484.000 kg	1,34,111.23
7-Aug					1,81,484.000 kg	1,34,111.23
8-Aug					1,81,484.000 kg	1,34,111.23
9-Aug					1,81,484.000 kg	1,34,111.23
10-Aug	28,217.000 kg				2,09,701.000 kg	1,50,875.68
11-Aug					2,09,701.000 kg	1,50,875.68
12-Aug					2,09,701.000 kg	1,50,875.68
13-Aug					2,09,701.000 kg	1,50,875.68
14-Aug					2,09,701.000 kg	1,50,875.68
15-Aug	20,300.000 kg				2,30,001.000 kg	1,62,401.41
16-Aug					2,30,001.000 kg	1,62,401.41
17-Aug					2,30,001.000 kg	1,62,401.41
18-Aug					2,30,001.000 kg	1,62,401.41
19-Aug					2,30,001.000 kg	1,62,401.41
20-Aug					2,30,001.000 kg	1,62,401.41
21-Aug	28,217.000 kg				2,58,218.000 kg	1,77,726.29
22-Aug					2,58,218.000 kg	1,77,726.29
23-Aug					2,58,218.000 kg	1,77,726.29
24-Aug					2,58,218.000 kg	1,77,726.29
25-Aug					2,58,218.000 kg	1,77,726.29
26-Aug					2,58,218.000 kg	1,77,726.29
27-Aug	28,217.000 kg				2,86,435.000 kg	1,92,298.14
28-Aug					2,86,435.000 kg	1,92,298.14
29-Aug					2,86,435.000 kg	1,92,298.14
30-Aug					2,86,435.000 kg	1,92,298.14
31-Aug					2,86,435.000 kg	1,92,298.14
1-Sep					2,86,435.000 kg	1,92,298.14
2-Sep					2,86,435.000 kg	1,92,298.14
3-Sep					2,86,435.000 kg	1,92,298.14
4-Sep	24,186.000 kg				3,10,621.000 kg	2,04,227.10
5-Sep					3,10,621.000 kg	2,04,227.10
6-Sep					3,10,621.000 kg	2,04,227.10
7-Sep					3,10,621.000 kg	2,04,227.10
8-Sep					3,10,621.000 kg	2,04,227.10
9-Sep					3,10,621.000 kg	2,04,227.10
<b>Carried Over</b>	6,21,126.000 kg		8,60,505.000 kg	39,04,417.50		2,84,316.62

continued ...

## BAJRANG INDUSTRIES

Carbon Black Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	6,21,126.000 kg		8,60,505.000 kg	39,04,417.50		2,84,316.62
10-Sep	28,217.000 kg				3,38,838.000 kg	2,17,537.38
11-Sep					3,38,838.000 kg	2,17,537.38
12-Sep					3,38,838.000 kg	2,17,537.38
13-Sep					3,38,838.000 kg	2,17,537.38
14-Sep					3,38,838.000 kg	2,17,537.38
15-Sep					3,38,838.000 kg	2,17,537.38
16-Sep					3,38,838.000 kg	2,17,537.38
17-Sep	24,360.000 kg				3,63,198.000 kg	2,28,535.08
18-Sep					3,63,198.000 kg	2,28,535.08
19-Sep					3,63,198.000 kg	2,28,535.08
20-Sep					3,63,198.000 kg	2,28,535.08
21-Sep					3,63,198.000 kg	2,28,535.08
22-Sep			21,420.000 kg	32,130.00	3,41,778.000 kg	2,15,056.97
23-Sep					3,41,778.000 kg	2,15,056.97
24-Sep	28,217.000 kg				3,69,995.000 kg	2,27,565.42
25-Sep			21,900.000 kg	32,850.00	3,48,095.000 kg	2,14,095.83
26-Sep					3,48,095.000 kg	2,14,095.83
27-Sep			22,350.000 kg	33,525.00	3,25,745.000 kg	2,00,349.46
28-Sep					3,25,745.000 kg	2,00,349.46
29-Sep					3,25,745.000 kg	2,00,349.46
30-Sep			15,690.000 kg	23,535.00	3,10,055.000 kg	1,90,699.33
1-Oct	27,244.000 kg		2,990.000 kg	5,980.00	3,34,309.000 kg	2,01,237.30
2-Oct			15,070.000 kg	22,605.00	3,19,239.000 kg	1,92,165.92
3-Oct			22,850.000 kg	34,275.00	2,96,389.000 kg	1,78,411.36
4-Oct					2,96,389.000 kg	1,78,411.36
5-Oct			22,770.000 kg	34,155.00	2,73,619.000 kg	1,64,704.96
6-Oct			25,020.000 kg	37,530.00	2,48,599.000 kg	1,49,644.17
7-Oct					2,48,599.000 kg	1,49,644.17
8-Oct	28,217.000 kg				2,76,816.000 kg	1,63,033.55
9-Oct			24,240.000 kg	36,360.00	2,52,576.000 kg	1,48,757.16
10-Oct					2,52,576.000 kg	1,48,757.16
11-Oct					2,52,576.000 kg	1,48,757.16
12-Oct					2,52,576.000 kg	1,48,757.16
13-Oct			16,210.000 kg	22,694.00	2,36,366.000 kg	1,39,210.12
14-Oct					2,36,366.000 kg	1,39,210.12
15-Oct	28,014.000 kg				2,64,380.000 kg	1,52,441.51
16-Oct					2,64,380.000 kg	1,52,441.51
17-Oct					2,64,380.000 kg	1,52,441.51
18-Oct					2,64,380.000 kg	1,52,441.51
19-Oct					2,64,380.000 kg	1,52,441.51
20-Oct					2,64,380.000 kg	1,52,441.51
21-Oct					2,64,380.000 kg	1,52,441.51
<b>Carried Over</b>	7,85,395.000 kg		10,71,015.000 kg	42,20,056.50		2,84,316.62

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## BAJRANG INDUSTRIES

Carbon Black Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	7,85,395.000 kg		10,71,015.000 kg	<b>42,20,056.50</b>		<b>2,84,316.62</b>
22-Oct	28,217.000 kg				2,92,597.000 kg	1,65,220.75
23-Oct					2,92,597.000 kg	1,65,220.75
24-Oct					2,92,597.000 kg	1,65,220.75
25-Oct					2,92,597.000 kg	1,65,220.75
26-Oct					2,92,597.000 kg	1,65,220.75
27-Oct					2,92,597.000 kg	1,65,220.75
28-Oct					2,92,597.000 kg	1,65,220.75
29-Oct	24,012.000 kg				3,16,609.000 kg	1,75,686.33
30-Oct					3,16,609.000 kg	1,75,686.33
31-Oct					3,16,609.000 kg	1,75,686.33
1-Nov					3,16,609.000 kg	1,75,686.33
2-Nov					3,16,609.000 kg	1,75,686.33
3-Nov					3,16,609.000 kg	1,75,686.33
4-Nov					3,16,609.000 kg	1,75,686.33
5-Nov	24,099.000 kg				3,40,708.000 kg	1,85,832.36
6-Nov					3,40,708.000 kg	1,85,832.36
7-Nov					3,40,708.000 kg	1,85,832.36
8-Nov					3,40,708.000 kg	1,85,832.36
9-Nov					3,40,708.000 kg	1,85,832.36
10-Nov					3,40,708.000 kg	1,85,832.36
11-Nov					3,40,708.000 kg	1,85,832.36
12-Nov	28,217.000 kg				3,68,925.000 kg	1,97,278.95
13-Nov					3,68,925.000 kg	1,97,278.95
14-Nov					3,68,925.000 kg	1,97,278.95
15-Nov					3,68,925.000 kg	1,97,278.95
16-Nov					3,68,925.000 kg	1,97,278.95
17-Nov					3,68,925.000 kg	1,97,278.95
18-Nov					3,68,925.000 kg	1,97,278.95
19-Nov	24,360.000 kg				3,93,285.000 kg	2,06,804.98
20-Nov					3,93,285.000 kg	2,06,804.98
21-Nov					3,93,285.000 kg	2,06,804.98
22-Nov					3,93,285.000 kg	2,06,804.98
23-Nov					3,93,285.000 kg	2,06,804.98
24-Nov					3,93,285.000 kg	2,06,804.98
25-Nov					3,93,285.000 kg	2,06,804.98
26-Nov	30,912.000 kg				4,24,197.000 kg	2,18,448.73
27-Nov					4,24,197.000 kg	2,18,448.73
28-Nov					4,24,197.000 kg	2,18,448.73
29-Nov					4,24,197.000 kg	2,18,448.73
30-Nov					4,24,197.000 kg	2,18,448.73
1-Dec					4,24,197.000 kg	2,18,448.73
2-Dec					4,24,197.000 kg	2,18,448.73
<b>Carried Over</b>	9,45,212.000 kg		10,71,015.000 kg	<b>42,20,056.50</b>		<b>2,84,316.62</b>

continued

## BAJRANG INDUSTRIES

Carbon Black Daily Summary : 1-Apr-25 to 26-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	9,45,212.000 kg		10,71,015.000 kg	42,20,056.50		2,84,316.62
3-Dec	24,186.000 kg				4,48,383.000 kg	2,27,227.05
4-Dec					4,48,383.000 kg	2,27,227.05
5-Dec					4,48,383.000 kg	2,27,227.05
6-Dec					4,48,383.000 kg	2,27,227.05
7-Dec					4,48,383.000 kg	2,27,227.05
8-Dec					4,73,403.000 kg	2,36,019.80
9-Dec	25,020.000 kg				4,73,403.000 kg	2,36,019.80
10-Dec					4,73,403.000 kg	2,36,019.80
11-Dec					4,73,403.000 kg	2,36,019.80
12-Dec					4,73,403.000 kg	2,36,019.80
13-Dec					4,73,403.000 kg	2,36,019.80
14-Dec					4,73,403.000 kg	2,36,019.80
15-Dec					4,73,403.000 kg	2,36,019.80
16-Dec					4,73,403.000 kg	2,36,019.80
17-Dec	29,400.000 kg				5,02,803.000 kg	2,45,996.37
18-Dec					5,02,803.000 kg	2,45,996.37
19-Dec					5,02,803.000 kg	2,45,996.37
20-Dec					5,02,803.000 kg	2,45,996.37
21-Dec					5,02,803.000 kg	2,45,996.37
22-Dec					5,02,803.000 kg	2,45,996.37
23-Dec					5,02,803.000 kg	2,45,996.37
24-Dec	25,110.000 kg				5,27,913.000 kg	2,54,227.06
25-Dec					5,27,913.000 kg	2,54,227.06
26-Dec					5,27,913.000 kg	2,54,227.06
27-Dec					5,27,913.000 kg	2,54,227.06
28-Dec					5,27,913.000 kg	2,54,227.06
29-Dec					5,27,913.000 kg	2,54,227.06
30-Dec					5,27,913.000 kg	2,54,227.06
31-Dec	11,832.000 kg				5,39,745.000 kg	2,58,014.30
1-Jan					5,39,745.000 kg	2,58,014.30
2-Jan					5,39,745.000 kg	2,58,014.30
3-Jan					5,39,745.000 kg	2,58,014.30
4-Jan					5,39,745.000 kg	2,58,014.30
5-Jan					5,39,745.000 kg	2,58,014.30
6-Jan					5,39,745.000 kg	2,58,014.30
7-Jan	23,625.000 kg				5,63,370.000 kg	2,65,414.87
8-Jan					5,63,370.000 kg	2,65,414.87
9-Jan					5,63,370.000 kg	2,65,414.87
10-Jan					5,63,370.000 kg	2,65,414.87
11-Jan					5,63,370.000 kg	2,65,414.87
12-Jan					5,63,370.000 kg	2,65,414.87
13-Jan					5,63,370.000 kg	2,65,414.87
<b>Carried Over</b>	10,84,385.000 kg		10,71,015.000 kg	42,20,056.50		2,84,316.62

continued ...

## BAJRANG INDUSTRIES

Carbon Black Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
Brought Forward	10,84,385.000 kg		10,71,015.000 kg	42,20,056.50		2,84,316.62
14-Jan	16,740.000 kg				5,80,110.000 kg	2,70,528.50
15-Jan					5,80,110.000 kg	2,70,528.50
16-Jan					5,80,110.000 kg	2,70,528.50
17-Jan					5,80,110.000 kg	2,70,528.50
18-Jan					5,80,110.000 kg	2,70,528.50
19-Jan					5,80,110.000 kg	2,70,528.50
20-Jan					5,80,110.000 kg	2,70,528.50
21-Jan	21,760.000 kg				6,01,870.000 kg	2,77,028.72
22-Jan					6,01,870.000 kg	2,77,028.72
23-Jan					6,01,870.000 kg	2,77,028.72
24-Jan					6,01,870.000 kg	2,77,028.72
25-Jan					6,01,870.000 kg	2,77,028.72
26-Jan					6,01,870.000 kg	2,77,028.72
27-Jan					6,01,870.000 kg	2,77,028.72
28-Jan	25,110.000 kg				6,26,980.000 kg	2,84,316.62
<b>Grand Total</b>	<b>11,47,995.000 kg</b>		<b>10,71,015.000 kg</b>	<b>42,20,056.50</b>	<b>6,26,980.000 kg</b>	<b>2,84,316.62</b>

**BAJRANG INDUSTRIES**

Village Kairwali, 0, Post Office Kairon, Nagla Road

Gharaunda, (Karnal)

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**Fuel Oil (Kgs)**

Daily Summary

1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
Opening Balance					1,20,000.000 kg	47,40,000.00
1-Apr					1,20,000.000 kg	47,40,000.00
2-Apr	25,020.000 kg				1,45,020.000 kg	47,39,999.00
3-Apr			3,560.000 kg	1,74,440.00	1,41,460.000 kg	46,23,639.90
4-Apr					1,41,460.000 kg	46,23,639.90
5-Apr			18,400.000 kg	8,80,000.00	1,23,060.000 kg	40,22,233.33
6-Apr			13,275.000 kg	6,52,867.50	1,09,785.000 kg	35,88,338.09
7-Apr			25,830.000 kg	12,38,550.00	83,955.000 kg	27,44,080.93
8-Apr					83,955.000 kg	27,44,080.93
9-Apr	25,020.000 kg		11,040.000 kg	5,64,000.00	97,935.000 kg	27,30,015.49
10-Apr					97,935.000 kg	27,30,015.49
11-Apr			5,130.000 kg	2,56,500.00	92,805.000 kg	25,87,012.69
12-Apr					92,805.000 kg	25,87,012.69
13-Apr					92,805.000 kg	25,87,012.69
14-Apr			3,720.000 kg	1,86,000.00	89,085.000 kg	24,83,314.75
15-Apr			12,640.000 kg	6,13,030.00	76,445.000 kg	21,30,964.77
16-Apr	30,163.000 kg		2,100.000 kg	1,05,000.00	1,04,508.000 kg	24,74,327.23
17-Apr					1,04,508.000 kg	24,74,327.23
18-Apr			22,140.000 kg	11,07,000.00	82,368.000 kg	19,50,141.47
19-Apr					82,368.000 kg	19,50,141.47
20-Apr					82,368.000 kg	19,50,141.47
21-Apr					82,368.000 kg	19,50,141.47
22-Apr					82,368.000 kg	19,50,141.47
23-Apr	25,200.000 kg		11,040.000 kg	5,64,000.00	96,528.000 kg	20,29,887.31
24-Apr			980.000 kg	48,020.00	95,548.000 kg	20,09,278.89
25-Apr			2,230.000 kg	1,08,155.00	93,318.000 kg	19,62,384.22
26-Apr					93,318.000 kg	19,62,384.22
27-Apr			3,710.000 kg	1,79,935.00	89,608.000 kg	18,84,366.63
28-Apr					89,608.000 kg	18,84,366.63
29-Apr			2,230.000 kg	1,07,040.00	87,378.000 kg	18,37,471.96
30-Apr	25,020.000 kg				1,12,398.000 kg	21,27,465.97
1-May					1,12,398.000 kg	21,27,465.97
2-May			17,620.000 kg	8,06,115.00	94,778.000 kg	17,93,955.14
3-May					94,778.000 kg	17,93,955.14
4-May			11,040.000 kg	5,52,000.00	83,738.000 kg	15,84,990.35
5-May					83,738.000 kg	15,84,990.35
6-May	29,190.000 kg		13,300.000 kg	6,52,220.00	99,628.000 kg	16,88,893.86
<b>Carried Over</b>	<b>1,59,613.000 kg</b>		<b>1,79,985.000 kg</b>	<b>87,94,872.50</b>		<b>2,77,175.21</b>

continued ...

## BAJRANG INDUSTRIES

Fuel Oil (Kgs) Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	1,59,613.000 kg		1,79,985.000 kg	<b>87,94,872.50</b>		<b>2,77,175.21</b>
7-May					99,628.000 kg	16,88,893.86
8-May					99,628.000 kg	16,88,893.86
9-May			11,040.000 kg	5,40,000.00	88,588.000 kg	15,01,743.78
10-May					88,588.000 kg	15,01,743.78
11-May					88,588.000 kg	15,01,743.78
12-May			35,500.000 kg	15,99,260.00	53,088.000 kg	8,99,947.78
13-May			3,795.000 kg	1,70,775.00	49,293.000 kg	8,35,614.94
14-May	28,014.000 kg				77,307.000 kg	11,91,167.13
15-May			11,040.000 kg	5,40,000.00	66,267.000 kg	10,21,059.83
16-May					66,267.000 kg	10,21,059.83
17-May			22,080.000 kg	10,20,000.00	44,187.000 kg	6,80,845.23
18-May					44,187.000 kg	6,80,845.23
19-May			11,040.000 kg	5,10,000.00	33,147.000 kg	5,10,737.93
20-May					33,147.000 kg	5,10,737.93
21-May	24,660.000 kg				57,807.000 kg	8,24,603.56
22-May					57,807.000 kg	8,24,603.56
23-May					57,807.000 kg	8,24,603.56
24-May			2,165.000 kg	96,342.50	55,642.000 kg	7,93,720.33
25-May			2,110.000 kg	93,895.00	53,532.000 kg	7,63,621.67
26-May					53,532.000 kg	7,63,621.67
27-May					53,532.000 kg	7,63,621.67
28-May	29,946.000 kg				83,478.000 kg	10,92,351.37
29-May			2,250.000 kg	1,00,125.00	81,228.000 kg	10,62,908.99
30-May					81,228.000 kg	10,62,908.99
31-May					81,228.000 kg	10,62,908.99
1-Jun			3,770.000 kg	1,67,765.00	77,458.000 kg	10,13,576.66
2-Jun					77,458.000 kg	10,13,576.66
3-Jun					77,458.000 kg	10,13,576.66
4-Jun	24,186.000 kg		20,975.000 kg	8,80,950.00	80,669.000 kg	9,89,523.87
5-Jun					80,669.000 kg	9,89,523.87
6-Jun			22,080.000 kg	10,08,000.00	58,589.000 kg	7,18,680.21
7-Jun			18,400.000 kg	8,40,000.00	40,189.000 kg	4,92,977.16
8-Jun					40,189.000 kg	4,92,977.16
9-Jun					40,189.000 kg	4,92,977.16
10-Jun					40,189.000 kg	4,92,977.16
11-Jun	27,244.000 kg				67,433.000 kg	7,72,687.77
12-Jun					67,433.000 kg	7,72,687.77
13-Jun					67,433.000 kg	7,72,687.77
14-Jun			19,100.000 kg	7,92,650.00	48,333.000 kg	5,53,828.51
15-Jun					48,333.000 kg	5,53,828.51
16-Jun					48,333.000 kg	5,53,828.51
17-Jun			2,170.000 kg	94,395.00	46,163.000 kg	5,28,963.35
<b>Carried Over</b>	<b>2,93,663.000 kg</b>		<b>3,67,500.000 kg</b>	<b>1,72,49,030.00</b>		<b>2,77,175.21</b>

continued ...

## BAJRANG INDUSTRIES

Fuel Oil (Kgs) Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	2,93,663.000 kg		3,67,500.000 kg	1,72,49,030.00		2,77,175.21
18-Jun	25,020.000 kg				71,183.000 kg	7,69,136.59
19-Jun					71,183.000 kg	7,69,136.59
20-Jun			2,070.000 kg	90,045.00	69,113.000 kg	7,46,770.11
21-Jun			2,240.000 kg	97,440.00	66,873.000 kg	7,22,566.78
22-Jun					66,873.000 kg	7,22,566.78
23-Jun					66,873.000 kg	7,22,566.78
24-Jun			23,450.000 kg	9,73,175.00	43,423.000 kg	4,69,188.12
25-Jun	27,048.000 kg				70,471.000 kg	7,17,221.42
26-Jun					70,471.000 kg	7,17,221.42
27-Jun					70,471.000 kg	7,17,221.42
28-Jun					70,471.000 kg	7,17,221.42
29-Jun					70,471.000 kg	7,17,221.42
30-Jun			49,175.000 kg	21,25,075.00	21,296.000 kg	2,16,740.89
1-Jul	25,200.000 kg		11,040.000 kg	5,22,000.00	35,456.000 kg	3,42,331.93
2-Jul			1,375.000 kg	61,875.00	34,081.000 kg	3,29,056.14
3-Jul					34,081.000 kg	3,29,056.14
4-Jul					34,081.000 kg	3,29,056.14
5-Jul					34,081.000 kg	3,29,056.14
6-Jul					34,081.000 kg	3,29,056.14
7-Jul	24,840.000 kg				58,921.000 kg	5,41,491.06
8-Jul					58,921.000 kg	5,41,491.06
9-Jul			2,180.000 kg	92,650.00	56,741.000 kg	5,21,456.60
10-Jul					56,741.000 kg	5,21,456.60
11-Jul					56,741.000 kg	5,21,456.60
12-Jul					56,741.000 kg	5,21,456.60
13-Jul	25,020.000 kg				81,761.000 kg	7,16,629.44
14-Jul					81,761.000 kg	7,16,629.44
15-Jul			2,800.000 kg	1,14,800.00	78,961.000 kg	6,92,087.64
16-Jul					78,961.000 kg	6,92,087.64
17-Jul			29,500.000 kg	11,50,500.00	49,461.000 kg	4,33,522.20
18-Jul					49,461.000 kg	4,33,522.20
19-Jul					49,461.000 kg	4,33,522.20
20-Jul	25,200.000 kg				74,661.000 kg	6,25,262.73
21-Jul			18,250.000 kg	6,84,375.00	56,411.000 kg	4,72,424.64
22-Jul			2,445.000 kg	1,10,025.00	53,966.000 kg	4,51,948.52
23-Jul					53,966.000 kg	4,51,948.52
24-Jul					53,966.000 kg	4,51,948.52
25-Jul					53,966.000 kg	4,51,948.52
26-Jul					53,966.000 kg	4,51,948.52
27-Jul	25,020.000 kg				78,986.000 kg	6,33,479.57
28-Jul					78,986.000 kg	6,33,479.57
29-Jul					78,986.000 kg	6,33,479.57
<b>Carried Over</b>	4,71,011.000 kg		5,12,025.000 kg	2,32,70,990.00		2,77,175.21

continued ...

## BAJRANG INDUSTRIES

Fuel Oil (Kgs) Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	4,71,011.000 kg		5,12,025.000 kg	<b>2,32,70,990.00</b>		<b>2,77,175.21</b>
30-Jul					78,986.000 kg	6,33,479.57
31-Jul			2,140.000 kg	84,530.00	76,846.000 kg	6,16,316.45
1-Aug					76,846.000 kg	6,16,316.45
2-Aug			11,010.000 kg	<b>4,12,875.00</b>	65,836.000 kg	5,28,014.60
3-Aug	25,200.000 kg				91,036.000 kg	7,00,264.39
4-Aug			21,960.000 kg	<b>9,67,500.00</b>	69,076.000 kg	5,31,344.33
5-Aug			11,040.000 kg	<b>4,80,000.00</b>	58,036.000 kg	4,46,422.78
6-Aug					58,036.000 kg	4,46,422.78
7-Aug			2,200.000 kg	<b>86,900.00</b>	55,836.000 kg	4,29,500.00
8-Aug					55,836.000 kg	4,29,500.00
9-Aug					55,836.000 kg	4,29,500.00
10-Aug	29,190.000 kg				85,026.000 kg	6,24,453.90
11-Aug					85,026.000 kg	6,24,453.90
12-Aug					85,026.000 kg	6,24,453.90
13-Aug					85,026.000 kg	6,24,453.90
14-Aug					85,026.000 kg	6,24,453.90
15-Aug	21,000.000 kg				1,06,026.000 kg	7,54,144.91
16-Aug			2,080.000 kg	<b>82,160.00</b>	1,03,946.000 kg	7,39,350.23
17-Aug					1,03,946.000 kg	7,39,350.23
18-Aug					1,03,946.000 kg	7,39,350.23
19-Aug					1,03,946.000 kg	7,39,350.23
20-Aug			4,250.000 kg	<b>1,78,200.00</b>	99,696.000 kg	7,09,120.70
21-Aug	29,190.000 kg				1,28,886.000 kg	8,78,273.03
22-Aug					1,28,886.000 kg	8,78,273.03
23-Aug					1,28,886.000 kg	8,78,273.03
24-Aug					1,28,886.000 kg	8,78,273.03
25-Aug					1,28,886.000 kg	8,78,273.03
26-Aug			2,190.000 kg	<b>86,505.00</b>	1,26,696.000 kg	8,63,349.62
27-Aug	29,190.000 kg		4,530.000 kg	<b>1,78,935.00</b>	1,51,356.000 kg	9,89,853.10
28-Aug					1,51,356.000 kg	9,89,853.10
29-Aug					1,51,356.000 kg	9,89,853.10
30-Aug			28,880.000 kg	<b>10,78,542.50</b>	1,22,476.000 kg	8,00,980.79
31-Aug					1,22,476.000 kg	8,00,980.79
1-Sep					1,22,476.000 kg	8,00,980.79
2-Sep					1,22,476.000 kg	8,00,980.79
3-Sep					1,22,476.000 kg	8,00,980.79
4-Sep	25,020.000 kg				1,47,496.000 kg	9,32,421.04
5-Sep					1,47,496.000 kg	9,32,421.04
6-Sep					1,47,496.000 kg	9,32,421.04
7-Sep					1,47,496.000 kg	9,32,421.04
8-Sep					1,47,496.000 kg	9,32,421.04
9-Sep					1,47,496.000 kg	9,32,421.04
<b>Carried Over</b>	<b>6,29,801.000 kg</b>		<b>6,02,305.000 kg</b>	<b>2,69,07,137.50</b>		<b>2,77,175.21</b>

continued ...

## BAJRANG INDUSTRIES

Fuel Oil (Kgs) Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	6,29,801.000 kg		6,02,305.000 kg	2,69,07,137.50		2,77,175.21
10-Sep	29,190.000 kg				1,76,686.000 kg	10,75,097.21
11-Sep			2,140.000 kg	83,460.00	1,74,546.000 kg	10,62,075.76
12-Sep					1,74,546.000 kg	10,62,075.76
13-Sep					1,74,546.000 kg	10,62,075.76
14-Sep					1,74,546.000 kg	10,62,075.76
15-Sep			2,260.000 kg	88,140.00	1,72,286.000 kg	10,48,324.13
16-Sep			2,870.000 kg	1,11,930.00	1,69,416.000 kg	10,30,860.78
17-Sep	25,200.000 kg				1,94,616.000 kg	11,47,090.06
18-Sep					1,94,616.000 kg	11,47,090.06
19-Sep			20,680.000 kg	7,70,330.00	1,73,936.000 kg	10,25,199.66
20-Sep			1,940.000 kg	81,480.00	1,71,996.000 kg	10,13,765.06
21-Sep			22,080.000 kg	10,56,000.00	1,49,916.000 kg	8,83,622.89
22-Sep					1,49,916.000 kg	8,83,622.89
23-Sep			3,330.000 kg	1,35,260.00	1,46,586.000 kg	8,63,995.47
24-Sep	29,190.000 kg				1,75,776.000 kg	9,99,755.88
25-Sep			29,275.000 kg	12,53,250.00	1,46,501.000 kg	8,33,249.34
26-Sep					1,46,501.000 kg	8,33,249.34
27-Sep			2,130.000 kg	86,265.00	1,44,371.000 kg	8,21,134.61
28-Sep			2,130.000 kg	86,265.00	1,42,241.000 kg	8,09,019.87
29-Sep					1,42,241.000 kg	8,09,019.87
30-Sep			2,250.000 kg	96,412.50	1,39,991.000 kg	7,96,222.61
1-Oct	31,136.000 kg		28,840.000 kg	11,22,972.00	1,42,287.000 kg	7,80,135.43
2-Oct					1,42,287.000 kg	7,80,135.43
3-Oct					1,42,287.000 kg	7,80,135.43
4-Oct					1,42,287.000 kg	7,80,135.43
5-Oct					1,42,287.000 kg	7,80,135.43
6-Oct					1,42,287.000 kg	7,80,135.43
7-Oct					1,42,287.000 kg	7,80,135.43
8-Oct	31,136.000 kg				1,73,423.000 kg	9,17,792.67
9-Oct					1,73,423.000 kg	9,17,792.67
10-Oct			3,740.000 kg	1,51,470.00	1,69,683.000 kg	8,97,999.77
11-Oct			15,680.000 kg	6,42,880.00	1,54,003.000 kg	8,15,017.76
12-Oct			4,180.000 kg	1,71,380.00	1,49,823.000 kg	7,92,896.28
13-Oct					1,49,823.000 kg	7,92,896.28
14-Oct			18,810.000 kg	8,45,167.50	1,31,013.000 kg	6,93,349.62
15-Oct	28,980.000 kg		20,430.000 kg	9,03,230.00	1,39,563.000 kg	7,15,448.79
16-Oct			29,440.000 kg	13,20,000.00	1,10,123.000 kg	5,64,529.04
17-Oct					1,10,123.000 kg	5,64,529.04
18-Oct			28,520.000 kg	10,98,020.00	81,603.000 kg	4,18,325.54
19-Oct					81,603.000 kg	4,18,325.54
20-Oct					81,603.000 kg	4,18,325.54
21-Oct					81,603.000 kg	4,18,325.54
<b>Carried Over</b>	8,04,633.000 kg		8,43,030.000 kg	3,70,11,049.50		2,77,175.21

continued ...

## BAJRANG INDUSTRIES

Fuel Oil (Kgs) Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	8,04,633.000 kg		8,43,030.000 kg	3,70,11,049.50		2,77,175.21
22-Oct	29,190.000 kg				1,10,793.000 kg	5,50,582.49
23-Oct					1,10,793.000 kg	5,50,582.49
24-Oct					1,10,793.000 kg	5,50,582.49
25-Oct					1,10,793.000 kg	5,50,582.49
26-Oct					1,10,793.000 kg	5,50,582.49
27-Oct					1,10,793.000 kg	5,50,582.49
28-Oct					1,10,793.000 kg	5,50,582.49
29-Oct	24,840.000 kg				1,35,633.000 kg	6,56,916.73
30-Oct					1,35,633.000 kg	6,56,916.73
31-Oct			2,170.000 kg	88,970.00	1,33,463.000 kg	6,46,406.69
1-Nov					1,33,463.000 kg	6,46,406.69
2-Nov			12,680.000 kg	4,88,180.00	1,20,783.000 kg	5,84,993.14
3-Nov			22,080.000 kg	9,84,000.00	98,703.000 kg	4,78,052.19
4-Nov					98,703.000 kg	4,78,052.19
5-Nov	24,930.000 kg				1,23,633.000 kg	5,83,922.37
6-Nov			37,110.000 kg	15,49,690.00	86,523.000 kg	4,08,650.72
7-Nov			13,080.000 kg	5,76,660.00	73,443.000 kg	3,46,873.49
8-Nov			2,160.000 kg	89,640.00	71,283.000 kg	3,36,671.75
9-Nov					71,283.000 kg	3,36,671.75
10-Nov					71,283.000 kg	3,36,671.75
11-Nov			26,050.000 kg	10,35,487.50	45,233.000 kg	2,13,636.82
12-Nov	29,190.000 kg		11,040.000 kg	5,04,000.00	63,383.000 kg	2,90,898.81
13-Nov					63,383.000 kg	2,90,898.81
14-Nov					63,383.000 kg	2,90,898.81
15-Nov			11,040.000 kg	4,92,000.00	52,343.000 kg	2,40,230.29
16-Nov					52,343.000 kg	2,40,230.29
17-Nov					52,343.000 kg	2,40,230.29
18-Nov			2,490.000 kg	1,04,580.00	49,853.000 kg	2,28,802.34
19-Nov	25,200.000 kg				75,053.000 kg	3,36,253.95
20-Nov					75,053.000 kg	3,36,253.95
21-Nov					75,053.000 kg	3,36,253.95
22-Nov			13,800.000 kg	6,45,000.00	61,253.000 kg	2,74,426.92
23-Nov					61,253.000 kg	2,74,426.92
24-Nov					61,253.000 kg	2,74,426.92
25-Nov			25,770.000 kg	10,43,685.00	35,483.000 kg	1,58,971.65
26-Nov	28,980.000 kg		18,400.000 kg	8,00,000.00	46,063.000 kg	2,00,870.15
27-Nov					46,063.000 kg	2,00,870.15
28-Nov			5,120.000 kg	2,17,600.00	40,943.000 kg	1,78,543.01
29-Nov			1,570.000 kg	67,510.00	39,373.000 kg	1,71,696.60
30-Nov					39,373.000 kg	1,71,696.60
1-Dec			2,010.000 kg	87,435.00	37,363.000 kg	1,62,931.45
2-Dec					37,363.000 kg	1,62,931.45
<b>Carried Over</b>	9,66,963.000 kg		10,49,600.000 kg	4,57,85,487.00		2,77,175.21

continued ...

## BAJRANG INDUSTRIES

Fuel Oil (Kgs) Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	9,66,963.000 kg		10,49,606.000 kg	4,57,85,487.00		2,77,175.21
3-Dec	25,020.000 kg		22,080.000 kg	9,48,000.00	40,303.000 kg	1,71,797.58
4-Dec					40,303.000 kg	1,71,797.58
5-Dec			20,240.000 kg	8,07,560.00	20,063.000 kg	85,521.55
6-Dec					20,063.000 kg	85,521.55
7-Dec					20,063.000 kg	85,521.55
8-Dec			18,000.000 kg	7,27,200.00	2,063.000 kg	8,793.85
9-Dec	25,854.000 kg		3,680.000 kg	1,50,880.00	24,237.000 kg	1,00,966.25
10-Dec					24,237.000 kg	1,00,966.25
11-Dec			15,350.000 kg	6,21,690.00	8,887.000 kg	37,021.38
12-Dec					8,887.000 kg	37,021.38
13-Dec					8,887.000 kg	37,021.38
14-Dec					8,887.000 kg	37,021.38
15-Dec			2,060.000 kg	85,490.00	6,827.000 kg	28,439.85
16-Dec					6,827.000 kg	28,439.85
17-Dec	16,800.000 kg		2,060.000 kg	89,610.00	21,567.000 kg	88,536.42
18-Dec					21,567.000 kg	88,536.42
19-Dec					21,567.000 kg	88,536.42
20-Dec			3,170.000 kg	1,28,890.00	18,397.000 kg	75,523.00
21-Dec					18,397.000 kg	75,523.00
22-Dec					18,397.000 kg	75,523.00
23-Dec					18,397.000 kg	75,523.00
24-Dec	16,200.000 kg				34,597.000 kg	1,40,061.80
25-Dec					34,597.000 kg	1,40,061.80
26-Dec			2,000.000 kg	87,000.00	32,597.000 kg	1,31,965.04
27-Dec					32,597.000 kg	1,31,965.04
28-Dec			2,830.000 kg	1,10,370.00	29,767.000 kg	1,20,508.13
29-Dec					29,767.000 kg	1,20,508.13
30-Dec					29,767.000 kg	1,20,508.13
31-Dec	12,240.000 kg				42,007.000 kg	1,68,301.05
1-Jan					42,007.000 kg	1,68,301.05
2-Jan	1,000.000 kg	51,000.00			43,007.000 kg	1,74,014.06
3-Jan					43,007.000 kg	1,74,014.06
4-Jan					43,007.000 kg	1,74,014.06
5-Jan					43,007.000 kg	1,74,014.06
6-Jan					43,007.000 kg	1,74,014.06
7-Jan	17,550.000 kg				60,557.000 kg	2,41,446.21
8-Jan					60,557.000 kg	2,41,446.21
9-Jan			2,930.000 kg	1,12,805.00	57,627.000 kg	2,29,764.04
10-Jan			24,000.000 kg	8,94,000.00	33,627.000 kg	1,34,073.88
11-Jan					33,627.000 kg	1,34,073.88
12-Jan					33,627.000 kg	1,34,073.88
13-Jan					33,627.000 kg	1,34,073.88
<b>Carried Over</b>	10,81,627.000 kg	51,000.00	11,68,080.000 kg	5,05,48,982.00		2,77,175.21

continued ...

## BAJRANG INDUSTRIES

Fuel Oil (Kgs) Daily Summary : 1-Apr-25 to 28-Jan-26

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Particulars	Inwards		Outwards		Closing Balance	
	Quantity	Value	Quantity	Value	Quantity	Value
<b>Brought Forward</b>	10,81,627.000 kg	51,000.00	11,68,800.000 kg	5,05,48,982.00		2,77,175.21
14-Jan	10,800.000 kg				44,427.000 kg	1,75,556.40
15-Jan					44,427.000 kg	1,75,556.40
16-Jan					44,427.000 kg	1,75,556.40
17-Jan					44,427.000 kg	1,75,556.40
18-Jan					44,427.000 kg	1,75,556.40
19-Jan					44,427.000 kg	1,75,556.40
20-Jan					44,427.000 kg	1,75,556.40
21-Jan	13,600.000 kg				58,027.000 kg	2,26,754.43
22-Jan			2,360.000 kg	91,450.00	55,667.000 kg	2,17,532.16
23-Jan					55,667.000 kg	2,17,532.16
24-Jan					55,667.000 kg	2,17,532.16
25-Jan					55,667.000 kg	2,17,532.16
26-Jan					55,667.000 kg	2,17,532.16
27-Jan					55,667.000 kg	2,17,532.16
28-Jan	16,200.000 kg				71,867.000 kg	2,77,175.21
<b>Grand Total</b>	11,22,227.000 kg	51,000.00	11,78,360.000 kg	5,06,40,432.00	71,867.000 kg	2,77,175.21

**BAJRANG INDUSTRIES**

Village Kairwali, 0, Post Office Kalron, Nagla Road

Gharaunda, (Kamal)

E-Mail : sumitkhanchi804@gmail.com

**Used Rubber Tyre Scrap**

Stock Item Register

1-Apr-25 to 31-Dec-25

SR NO	Date	Particulars	Vch Type	Vch No.	Quantity TYRE INWARD	TOTAL AMOUNT
1	01-Apr-25	Western Nut Lip	Purchase	1	35060.000 kg	652116.00
2	02-Apr-25	Western Nut Lip	Purchase	5	35120.000 kg	653232.00
3	03-Apr-25	Kapra Rubber Flooring Pvt Ltd	Purchase	KRPL/24-25/0017	33880.000 kg	516670.00
4	04-Apr-25	Haryana Rubber Industries	Purchase	hri/17/25-26	32120.000 kg	558888.00
5	05-Apr-25	Western Nut Lip	Purchase	10	35930.000 kg	693449.00
6	05-Apr-25	CLASSIC RUBBER	Purchase	CRF/24-25/0010	34280.000 kg	586188.00
7	07-Apr-25	Nine Corporation	Purchase	32	41740.000 kg	709580.00
8	07-Apr-25	CLASSIC RUBBER	Purchase	CRF/24-25/0023	33200.000 kg	567720.00
9	07-Apr-25	CLASSIC RUBBER	Purchase	CRF/24-25/0024	34050.000 kg	582255.00
10	07-Apr-25	Haryana Rubber Industries	Purchase	HRI/28/25-26	34140.000 kg	594036.00
11	09-Apr-25	Green Recyclater Pvt Ltd	Purchase	GRPL/16/25-26	33140.000 kg	588235.00
12	10-Apr-25	Kapra Rubber Flooring Pvt Ltd	Purchase	KRPL/24-25/0031	46530.000 kg	791010.00
13	13-Apr-25	Green Recyclater Pvt Ltd	Purchase	GRPL/19/25-26	33380.000 kg	584150.00
14	25-Apr-25	U V RUBBER INDUSTRIES	Purchase	UV/25-26/44	42340.000 kg	677440.00
15	29-Apr-25	Kapra Rubber Flooring Pvt Ltd	Purchase	krpl/24-25/0167	34400.000 kg	572760.00
16	07-May-25	RMJ RUBBER INDUSTRIES PRIVATE LIMITED	Purchase	RMJ/25-26/34	33800.000 kg	513760.00
17	10-May-25	RMJ RUBBER INDUSTRIES PRIVATE LIMITED	Purchase	rmj/25-26/35	33900.000 kg	515280.00
18	13-May-25	Kapra Rubber Flooring Pvt Ltd	Purchase	KRPL/25-26/0204	33130.000 kg	473759.00
19	14-May-25	A One Rubber Industries	Purchase	AONE/25-26/82	38450.000 kg	615200.00
20	18-May-25	Green Recyclater Pvt Ltd	Purchase	GRPL/55/25-26	26770.000 kg	377457.00
21	18-May-25	Green Recyclater Pvt Ltd	Purchase	GRPL/56/25-26	26710.000 kg	376611.00
22	18-May-25	Western Nut Lip	Purchase	61	34120.000 kg	590276.00
23	19-May-25	Kapra Rubber Flooring Pvt Ltd	Purchase	KRPL/25-26/0223	33840.000 kg	497448.00
24	19-May-25	Kapra Rubber Flooring Pvt Ltd	Purchase	KRPL/25-26/0224	32430.000 kg	431319.00
25	29-May-25	Western Nut Lip	Purchase	81	40330.000 kg	685610.00
26	02-Jun-25	Western Nut Lip	Purchase	94	28830.000 kg	475695.00
27	02-Jun-25	Green Recyclater Pvt Ltd	Purchase	GRPL/85/25-26	33550.000 kg	509960.00
28	03-Jun-25	SHIVALIK RECLAMATIONS PRIVATE LIMITED	Purchase	SRR/95/2025-26	33300.000 kg	492840.00
29	03-Jun-25	SHIVALIK RECLAMATIONS PRIVATE LIMITED	Purchase	SSR/96/2025-26	33460.000 kg	495208.00
30	03-Jun-25	SHIVALIK RECLAMATIONS PRIVATE LIMITED	Purchase	SRR/98/2025-26	32490.000 kg	480852.00
31	04-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	85	33100.000 kg	474985.00
32	04-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	86	33330.000 kg	478285.50
33	04-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	88	41370.000 kg	593659.50
34	04-Jun-25	SHIVALIK RECLAMATIONS PRIVATE LIMITED	Purchase	SRR/99/2025-26	33440.000 kg	494912.00
35	04-Jun-25	SHIVALIK RECLAMATIONS PRIVATE LIMITED	Purchase	SRR/100/2025-26	34460.000 kg	510008.00
36	04-Jun-25	SHIVALIK RECLAMATIONS PRIVATE LIMITED	Purchase	SRR/101/2025-26	33790.000 kg	500092.00
37	05-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	89	33320.000 kg	478142.00
38	05-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	90	33080.000 kg	474698.00
39	06-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	91	33710.000 kg	483738.50
40	06-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	95	40520.000 kg	575384.00
41	06-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	94	40020.000 kg	568284.00
42	08-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	98	33130.000 kg	470446.00
43	18-Jun-25	APS PRODUCTION	Purchase	APS/16/25-26	27520.000 kg	350054.40
44	19-Jun-25	MEHAR GRANULATOR PVT LTD	Purchase	MG/24/25-26	42320.000 kg	619988.00
45	21-Jun-25	Green Recyclater Pvt Ltd	Purchase	grpl/98/25-26	39640.000 kg	578744.00

46	22-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	130	33200.000 kg	461480.00
47	22-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	131	33690.000 kg	468291.00
48	22-Jun-25	Western Nut Lip	Purchase	120	31530.000 kg	479256.00
49	23-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	135	34010.000 kg	496546.00
50	24-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	140	38340.000 kg	532926.00
51	24-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	139	34280.000 kg	476492.00
52	26-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	146	33120.000 kg	460368.00
53	30-Jun-25	SHREE VINAYAK ENTERPRISE	Purchase	161	32810.000 kg	456059.00
54	18-Jul-25	Green Recyclater Pvt Ltd	Purchase	GRPL/119/25-26	33040.000 kg	416304.00
55	25-Jul-25	Western Nut Lip	Purchase	169	33540.000 kg	476268.00
56	04-Aug-25	U V RUBBER INDUSTRIES	Purchase	UV/25-26/273	34660.000 kg	485240.00
57	07-Aug-25	Rubber Reclaim Udyog	Purchase	16	40780.000 kg	579076.00
58	13-Aug-25	Western Nut Lip	Purchase	205	34200.000 kg	485640.00
59	13-Aug-25	Rubber Reclaim Udyog	Purchase	17	4570.000 kg	64894.00
60	14-Aug-25	Western Nut Lip	Purchase	208	38310.000 kg	521016.00
61	14-Aug-25	Western Nut Lip	Purchase	209	42170.000 kg	598814.00
62	15-Aug-25	Western Nut Lip	Purchase	213	42230.000 kg	599666.00
63	15-Aug-25	Western Nut Lip	Purchase	216	39360.000 kg	558912.00
64	20-Aug-25	BLACKGOLD GRANULEAS LLP	Purchase	BG/25-26/0293	27840.000 kg	459360.00
65	27-Aug-25	SHIV ENERGY	Purchase	54	41350.000 kg	508605.00
66	30-Aug-25	U V RUBBER INDUSTRIES	Purchase	UV/25-26/386	41800.000 kg	585200.00
67	01-Sep-25	U V RUBBER INDUSTRIES	Purchase	UV/25-26/405	32750.000 kg	458500.00
68	02-Sep-25	U V RUBBER INDUSTRIES	Purchase	UV/25-26/429	41420.000 kg	579880.00
69	06-Sep-25	Western Nut Lip	Purchase	263	33190.000 kg	454703.00
70	13-Sep-25	Western Nut Lip	Purchase	266	41790.000 kg	522375.00
71	14-Sep-25	Western Nut Lip	Purchase	267	43290.000 kg	541125.00
72	17-Sep-25	PP GRANULATOR	Purchase	PPGRAN/391/25-26	33910.000 kg	373010.00
73	18-Sep-25	Western Nut Lip	Purchase	275	38420.000 kg	510986.00
74	21-Sep-25	Western Nut Lip	Purchase	286	33460.000 kg	445018.00
75	24-Sep-25	APS PRODUCTION	Purchase	aps/37/25-26	32250.000 kg	400867.50
76	25-Sep-25	U V RUBBER INDUSTRIES	Purchase	uv/25-26/645	33700.000 kg	404400.00
77	01-Oct-25	A One Rubber Industries	Purchase	AONE/25-26/380	35910.000 kg	430920.00
78	02-Oct-25	Haryana Rubber Industries	Purchase	HRI/417/25-26	33300.000 kg	416250.00
79	07-Oct-25	U V RUBBER INDUSTRIES	Purchase	UV/25-26/707	32110.000 kg	385320.00
80	07-Oct-25	U V RUBBER INDUSTRIES	Purchase	UV/25-26/711	32160.000 kg	385920.00
81	07-Oct-25	PARAS RUBBER INDUSTRIES	Purchase	380/2025-26	36180.000 kg	461295.00
82	09-Oct-25	U V RUBBER INDUSTRIES	Purchase	UV/25-26/713	37890.000 kg	454680.00
83	18-Oct-25	U V RUBBER INDUSTRIES	Purchase	UV/25-26/762	33200.000 kg	398400.00
84	18-Oct-25	U V RUBBER INDUSTRIES	Purchase	UV/25-26/761	32640.000 kg	391680.00
85	19-Oct-25	Kapra Rubber Flooring Pvt Ltd	Purchase	KRPL/25-26/1118	34980.000 kg	475728.00
86	19-Oct-25	Kapra Rubber Flooring Pvt Ltd	Purchase	KRPL/25-26/1120	35380.000 kg	481168.00
87	24-Oct-25	U V RUBBER INDUSTRIES	Purchase	UV/25-26/787	33070.000 kg	396840.00
88	10-Nov-25	Haryana Rubber Industries	Purchase	HRI/548/25-26	33700.000 kg	407770.00
89	10-Nov-25	Haryana Rubber Industries	Purchase	HRI/550/	33920.000 kg	461312.00
90	11-Nov-25	Western Nut Lip	Purchase	380	33470.000 kg	485315.00
91	11-Nov-25	Western Nut Lip	Purchase	382	33660.000 kg	511632.00
92	11-Nov-25	Nine Corporation	Purchase	514/A	33730.000 kg	421625.00
93	12-Nov-25	MEHAR GRANULATOR PVT LTD	Purchase	MG/54/25-26	31870.000 kg	414310.00
94	14-Nov-25	MEHAR GRANULATOR PVT LTD	Purchase	MG/55/25-26	33870.000 kg	440310.00
95	16-Nov-25	Haryana Rubber Industries	Purchase	HRI/573/25-26	34100.000 kg	436480.00
96	17-Nov-25	Haryana Rubber Industries	Purchase	HRI/576/25-26	32340.000 kg	412011.60
97	18-Nov-25	Haryana Rubber Industries	Purchase	HRI/580/25-26	31560.000 kg	399549.60
98	25-Nov-25	Green Recyclater Pvt Ltd	Purchase	GRPL/268/25-26	40080.000 kg	545088.00
99	25-Nov-25	APS PRODUCTION	Purchase	APS/66/25-26	31810.000 kg	406531.80
100	29-Nov-25	APS PRODUCTION	Purchase	aps/71/25-26	37750.000 kg	472630.00

101	29-Nov-25	Western Nut Lip	Purchase	431	28900.000 kg	460377.00
102	29-Nov-25	SHREE SADANAND RUBBER INDUSTRIES	Purchase	SSRI/18/25-26	31290.000 kg	373289.70
103	30-Nov-25	APS PRODUCTION	Purchase	aps/73/25-26	29400.000 kg	359562.00
104	30-Nov-25	SHREE SADANAND RUBBER INDUSTRIES	Purchase	SSRI/19/25-26	32370.000 kg	396907.80
105	07-Dec-25	MEHAR GRANULATOR PVT LTD	Purchase	mg/72/25-26	34270.000 kg	442083.00
1		Totals as per 'Default' valuation :			3631090.000 kg	51896687.90

**BAJRANG INDUSTRIES**

Village Kairwall, 0, Post Office Kairon, Nagla Road

Gharaunda, (Kamal)

E-Mail : sumitkhanchi804@gmail.com

**Used Rubber Tyre Scrap**

Stock Item Register

1-Apr-24 to 31-Mar-25

SR NO	Date	Particulars	Vch Type	Vch No.	TYRE INWARD KGS	AMOUNT
1	03-Apr-24	CLASSIC RUBBER	Purchase	0003	34210.000 kg	435359.00
2	13-Apr-24	Western Nut Llp	Purchase	18	29680.000 kg	507528.00
3	13-Apr-24	Western Nut Llp	Purchase	19	34380.000 kg	587898.00
4	15-Apr-24	U V RUBBER INDUSTRIES	Purchase	UV/20	34130.000 kg	556319.00
5	16-Apr-24	U V RUBBER INDUSTRIES	Purchase	UV/22	33960.000 kg	553548.00
6	17-Apr-24	Green Recyclater Pvt Ltd	Purchase	GRPL/12	25950.000 kg	415200.00
7	18-Apr-24	Green Recyclater Pvt Ltd	Purchase	GRPL/13	33450.000 kg	535200.00
8	20-Apr-24	Kapra Rubber Flooring Pvt Ltd	Purchase	0021	34290.000 kg	534924.00
9	26-Apr-24	VALMERK RUBBER INDUSTRIES	Purchase	119	33580.000 kg	503700.00
10	26-Apr-24	VALMERK RUBBER INDUSTRIES	Purchase	120	29980.000 kg	449700.00
11	28-Apr-24	VALMERK RUBBER INDUSTRIES	Purchase	139	30040.000 kg	435580.00
12	29-Apr-24	VALMERK RUBBER INDUSTRIES	Purchase	140	34140.000 kg	495030.00
13	30-Apr-24	Western Nut Llp	Purchase	37	33840.000 kg	648036.00
14	01-May-24	CLASSIC RUBBER	Purchase	0109	33100.000 kg	496500.00
15	02-May-24	VALMERK RUBBER INDUSTRIES	Purchase	144	30020.000 kg	435290.00
16	08-May-24	Green Recyclater Pvt Ltd	Purchase	GRPL/31	35340.000 kg	530100.00
17	10-May-24	Green Recyclater Pvt Ltd	Purchase	GRPL/35	31080.000 kg	450660.00
18	13-May-24	Western Nut Llp	Purchase	55	33800.000 kg	662480.00
19	13-May-24	VALMERK RUBBER INDUSTRIES	Purchase	175	29980.000 kg	389740.00
20	16-May-24	Western Nut Llp	Purchase	60	33680.000 kg	656760.00
21	25-May-24	Western Nut Llp	Purchase	75	33620.000 kg	581626.00
22	29-May-24	Western Nut Llp	Purchase	85	33670.000 kg	535353.00
23	30-May-24	GREEN GLOBAL TECHNOLOGIES	Purchase	189	32290.000 kg	565075.00
24	30-May-24	GREEN GLOBAL TECHNOLOGIES	Purchase	191	34000.000 kg	595000.00
25	13-Jun-24	Green Recyclater Pvt Ltd	Purchase	GRPL/58/24-25	37060.000 kg	518840.00
26	13-Jun-24	Green Recyclater Pvt Ltd	Purchase	GRPL/57/24-25	33670.000 kg	471380.00
27	13-Jun-24	Green Recyclater Pvt Ltd	Purchase	GRPL/59/24-25	34090.000 kg	477260.00
28	23-Jun-24	Kapra Rubber Flooring Pvt Ltd	Purchase	KRFPL/24-25/0123	33960.000 kg	472044.00
29	25-Jun-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/91	28620.000 kg	429300.00
30	02-Jul-24	Green Recyclater Pvt Ltd	Purchase	GRPL/73/24-25	42760.000 kg	620020.00
31	03-Jul-24	Western Nut Llp	Purchase	119	41480.000 kg	626348.00
32	03-Jul-24	Samsara Recycling Private Limited	Purchase	98	33140.000 kg	487158.00
33	05-Jul-24	Samsara Recycling Private Limited	Purchase	101	32890.000 kg	481838.50
34	05-Jul-24	Samsara Recycling Private Limited	Purchase	100	32130.000 kg	470704.50
35	05-Jul-24	GREEN GLOBAL TECHNOLOGIES	Purchase	GGT/24-25/292	33610.000 kg	507847.10
36	06-Jul-24	Samsara Recycling Private Limited	Purchase	103	30060.000 kg	440379.00
37	06-Jul-24	Samsara Recycling Private Limited	Purchase	102	36280.000 kg	531502.00
38	06-Jul-24	Samsara Recycling Private Limited	Purchase	105	29670.000 kg	434665.50
39	06-Jul-24	GREEN GLOBAL TECHNOLOGIES	Purchase	GGT/24-25/295	34150.000 kg	516006.50
40	06-Jul-24	GREEN GLOBAL TECHNOLOGIES	Purchase	GGT/24-25/296	34440.000 kg	520388.40
41	06-Jul-24	GREEN GLOBAL TECHNOLOGIES	Purchase	GGT/24-25/297	33590.000 kg	507544.90
42	06-Jul-24	Samsara Recycling Private Limited	Purchase	104	31220.000 kg	457373.00
43	07-Jul-24	Western Nut Llp	Purchase	121	42820.000 kg	642300.00
44	08-Jul-24	Western Nut Llp	Purchase	123	33460.000 kg	501900.00
45	08-Jul-24	Western Nut Llp	Purchase	124	33170.000 kg	497550.00
46	16-Jul-24	Western Nut Llp	Purchase	151	31800.000 kg	535830.00
47	17-Jul-24	GREEN GLOBAL TECHNOLOGIES	Purchase	GGT/24-25/324	41130.000 kg	621474.30
48	20-Jul-24	Western Nut Llp	Purchase	159		721685.50
49	23-Jul-24	Western Nut Llp	Purchase	161	39980.000 kg	611694.00

50	26-Jul-24	Nine Corporation	Purchase	402	41680.000 kg	666880.00
51	27-Jul-24	U V RUBBER INDUSTRIES	Purchase	uv/2024-25/108	30120.000 kg	481920.00
52	28-Jul-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/109	42720.000 kg	683520.00
53	28-Jul-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/110	41040.000 kg	656640.00
54	28-Jul-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/111	40020.000 kg	620310.00
55	28-Jul-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/112	32840.000 kg	509020.00
56	29-Jul-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/113	32500.000 kg	503750.00
57	29-Jul-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/114	34720.000 kg	538160.00
58	29-Jul-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/115	34280.000 kg	531340.00
59	30-Jul-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/116	41360.000 kg	641080.00
60	30-Jul-24	Green Recycler Pvt Ltd	Purchase	GRPL/88/24-25	47560.000 kg	689620.00
61	01-Aug-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/117	33250.000 kg	515375.00
62	30-Aug-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/162	33200.000 kg	564400.00
63	31-Aug-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/164	33960.000 kg	526380.00
64	31-Aug-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/166	33360.000 kg	517080.00
65	31-Aug-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/165	33000.000 kg	511500.00
66	04-Sep-24	CLASSIC RUBBER	Purchase	CRF/24-25/1032	33860.000 kg	468961.00
67	05-Sep-24	Western Nut Lip	Purchase	214	34270.000 kg	620287.00
68	28-Sep-24	NINE SEAS RUBBER INDIA	Purchase	785	32990.000 kg	494850.00
69	28-Sep-24	Western Nut Lip	Purchase	244	33120.000 kg	513360.00
70	29-Sep-24	SKB RUBBER TECH PVT LTD	Purchase	SRPL/512	33750.000 kg	472500.00
71	30-Sep-24	NINE SEAS RUBBER INDIA	Purchase	792	27630.000 kg	414450.00
72	03-Oct-24	SHRI MAHAVIR RUBBER INDUSTRY	Sales	172		
73	06-Oct-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/237	32970.000 kg	544005.00
74	07-Oct-24	Kapra Rubber Flooring Pvt Ltd	Purchase	KRFPL/24-25/0260	40960.000 kg	583680.00
75	09-Oct-24	Green Recycler Pvt Ltd	Purchase	GRPL/144/24-25	33710.000 kg	438230.00
76	15-Oct-24	U V RUBBER INDUSTRIES	Purchase	uv/2024-25/247	40170.000 kg	662805.00
77	16-Oct-24	Radhe Exim Pvt Ltd	Purchase	1232	33030.000 kg	518571.00
78	16-Oct-24	Radhe Exim Pvt Ltd	Purchase	1231	33120.000 kg	519984.00
79	16-Oct-24	Radhe Exim Pvt Ltd	Purchase	1230	33800.000 kg	530660.00
80	19-Oct-24	SHIVALIK RECLAMATIONS PRIVATE LIMITED	Purchase	SRR/184/2024-25	32810.000 kg	328100.00
81	02-Nov-24	Green Recycler Pvt Ltd	Purchase	GRPL/165/24-25	34340.000 kg	515100.00
82	03-Nov-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/249	33340.000 kg	516770.00
83	03-Nov-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/250	33180.000 kg	514290.00
84	08-Nov-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/257	34270.000 kg	531185.00
85	14-Nov-24	Green Recycler Pvt Ltd	Purchase	GRPL/179/24-25	33240.000 kg	473670.00
86	18-Nov-24	NINE SEAS RUBBER INDIA	Purchase	843/2024-25	33590.000 kg	503850.00
87	18-Nov-24	NINE SEAS RUBBER INDIA	Purchase	846/2024-25	39040.000 kg	585600.00
88	21-Nov-24	Western Nut Lip	Purchase	333	33650.000 kg	538400.00
89	21-Nov-24	Western Nut Lip	Purchase	334	40980.000 kg	655680.00
90	27-Nov-24	Kapra Rubber Flooring Pvt Ltd	Purchase	KRPL/24-25/0357	41620.000 kg	615976.00
91	28-Nov-24	Kapra Rubber Flooring Pvt Ltd	Purchase	KRPL/24-25/0361	33470.000 kg	495356.00
92	28-Nov-24	Kapra Rubber Flooring Pvt Ltd	Purchase	KRPL/24-25/0366	40870.000 kg	604876.00
93	05-Dec-24	Western Nut Lip	Purchase	354	32540.000 kg	517386.00
94	08-Dec-24	Rubber Reclaim Udyog	Purchase	16	33520.000 kg	559784.00
95	09-Dec-24	Rubber Reclaim Udyog	Purchase	17	33320.000 kg	556444.00
96	16-Dec-24	RADHI CORPORATION	Purchase	RC/24-25/077	41310.000 kg	570078.00
97	23-Dec-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/314	33050.000 kg	495750.00
98	23-Dec-24	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/315	33020.000 kg	495300.00
99	24-Dec-24	Haryana Rubber Industries	Purchase	HRI/24-25/341	40510.000 kg	563089.00
100	26-Dec-24	CLASSIC RUBBER	Purchase	CRF/4-25/1613	39070.000 kg	566515.00
101	26-Dec-24	CLASSIC RUBBER	Purchase	CRF/24-25/1614	39230.000 kg	568635.00
102	28-Dec-24	Kapra Rubber Flooring Pvt Ltd	Purchase	KRPL/24-25/0456	40070.000 kg	581015.00
103	28-Dec-24	CLASSIC RUBBER	Purchase	CRF/24-25/1616	33450.000 kg	485025.00
104	29-Dec-24	GREEN GLOBAL TECHNOLOGIES	Purchase	GGT/24-25/733	29450.000 kg	427025.00
105	04-Jan-25	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/337	36550.000 kg	529975.00

106	05-Jan-25	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/339	42100.000 kg	631500.00	
107	05-Jan-25	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/338	39860.000 kg	597900.00	
108	06-Jan-25	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/342	40130.000 kg	601950.00	
109	06-Jan-25	U V RUBBER INDUSTRIES	Purchase	UV/2024-25/343	39540.000 kg	593100.00	
110	08-Jan-25	Western Nut Lip	Purchase	428	34620.000 kg	579885.00	
111	09-Jan-25	Western Nut Lip	Purchase	433	34140.000 kg	571845.00	
112	10-Jan-25	Western Nut Lip	Purchase	438	34040.000 kg	575276.00	
113	10-Jan-25	Haryana Rubber Industries	Purchase	HRV/24-25/356	32920.000 kg	506968.00	
114	12-Jan-25	SHREE SADANAND RUBBER INDUSTRIES	Purchase	SSRV/24-25/306	34190.000 kg	526526.00	
115	19-Jan-25	Western Nut Lip	Purchase	445	35940.000 kg	521130.00	
116	20-Jan-25	Rubber Reclaim Udyog	Purchase	36	41950.000 kg	679590.00	
117	21-Jan-25	NINE SEAS RUBBER INDIA	Purchase	881/2024-25	27540.000 kg	385560.00	
118	21-Jan-25	Rubber Reclaim Udyog	Purchase	37	41450.000 kg	671490.00	
119	23-Jan-25	A One Rubber Industries	Purchase	AONE/309/24-25	33230.000 kg	531680.00	
120	23-Jan-25	A One Rubber Industries	Purchase	AONE/310/24-25	36310.000 kg	580960.00	
121	23-Jan-25	Rubber Reclaim Udyog	Purchase	38	35370.000 kg	572994.00	
122	24-Jan-25	A One Rubber Industries	Purchase	AONE/313/24-25	37790.000 kg	604640.00	
123	25-Jan-25	Western Nut Lip	Purchase	459	41770.000 kg	676674.00	
124	26-Jan-25	A One Rubber Industries	Purchase	AONE/320/24-25	42070.000 kg	673120.00	
125	22-Feb-25	A One Rubber Industries	Purchase	AONE/396/24-25	33520.000 kg	536320.00	
126	23-Feb-25	A One Rubber Industries	Purchase	AONE/397/24-25	33660.000 kg	538880.00	
127	28-Feb-25	GREEN GLOBAL TECHNOLOGIES	Purchase	GGT/24-25/936	39580.000 kg	583805.00	
128	01-Mar-25	A One Rubber Industries	Purchase	AONE/425/24-25	33560.000 kg	536960.00	
129	14-Mar-25	NINE SEAS RUBBER INDIA	Purchase	900/2024-25	39150.000 kg	587250.00	
130	20-Mar-25	Green Recyclater Pvt Ltd	Purchase	GRPL/348/24-25	32790.000 kg	491850.00	
131	21-Mar-25	Green Recyclater Pvt Ltd	Purchase	GRPL/349/24-25	33870.000 kg	508050.00	
132	27-Mar-25	Nine Corporation	Purchase	1550	40560.000 kg	689520.00	
133	27-Mar-25	Nine Corporation	Purchase	1551	41400.000 kg	703800.00	
134	28-Mar-25	Haryana Rubber Industries	Purchase	HRV/24-25/431	34010.000 kg	578170.00	
135	29-Mar-25	Western Nut Lip	Purchase	532	33370.000 kg	644041.00	
136	29-Mar-25	Western Nut Lip	Purchase	533	34260.000 kg	637236.00	
137	30-Mar-25	Nine Corporation	Purchase	1578	39990.000 kg	679830.00	
138	30-Mar-25	APS PRODUCTION	Purchase	APS /24-25/56	33640.000 kg	575244.00	
1		Totals as per 'Default' valuation :				4784210.000 kg	74767775.20

**BAJRANG INDUSTRIES**

Village Kairwali,0,Post Office Kalron, Nagla Road  
Gharaunda, (Karnal)

E-Mail : sumitkhanchi804@gmail.com

**Fuel Oil Ltr 27101950**

Stock Item Register

1-Apr-25 to 31-Dec-25

SR NO	Date	Particulars	Vch Type	Vch No.	Quantity FUEL OIL OUTWARD	VALUE
1	05-Apr-25	<b>NATIONAL OIL PRODUCTS JK BRANCH</b>	Sales	4	20000 ltr	880000.00
2	06-Apr-25	National Oil Products	Sales	6	12000 ltr	540000.00
3	07-Apr-25	National Oil Products	Sales	8	12000 ltr	546000.00
4	07-Apr-25	<b>MANNIX INSTRUMENTS PRIVATE LIMITED</b>	Sales	10	12000 ltr	508800.00
5	09-Apr-25	National Oil Products	Sales	14	12000 ltr	564000.00
6	18-Apr-25	<b>SUN INDIA IMPEX</b>	Sales	34	20000 ltr	920000.00
7	23-Apr-25	National Oil Products	Sales	40	12000 ltr	564000.00
8	04-May-25	National Oil Products	Sales	53	12000 ltr	552000.00
9	06-May-25	National Oil Products	Sales	55	12000 ltr	546000.00
10	09-May-25	National Oil Products	Sales	59	12000 ltr	540000.00
11	12-May-25	National Oil Products	Sales	60	12000 ltr	540000.00
12	15-May-25	National Oil Products	Sales	66	12000 ltr	540000.00
13	17-May-25	<b>NATIONAL OIL PRODUCTS JK BRANCH</b>	Sales	69	24000 ltr	1020000.00
14	19-May-25	National Oil Products	Sales	70	12000 ltr	510000.00
15	06-Jun-25	National Oil Products	Sales	85	24000 ltr	1008000.00
16	07-Jun-25	National Oil Products	Sales	87	20000 ltr	840000.00
17	30-Jun-25	<b>SUN INDIA IMPEX</b>	Sales	105	20000 ltr	860000.00
18	01-Jul-25	National Oil Products	Sales	108	12000 ltr	522000.00
19	04-Aug-25	National Oil Products	Sales	121	12000 ltr	558000.00
20	06-Aug-25	National Oil Products	Sales	123	12000 ltr	480000.00
21	21-Sep-25	National Oil Products	Sales	144	24000 ltr	1056000.00
22	25-Sep-25	National Oil Products	Sales	148	20000 ltr	840000.00
23	14-Oct-25	National Oil Products	Sales	171	12000 ltr	528000.00
24	15-Oct-25	<b>NATIONAL OIL PRODUCTS JK BRANCH</b>	Sales	176	20000 ltr	820000.00
25	16-Oct-25	National Oil Products	Sales	178	12000 ltr	480000.00
26	16-Oct-25	National Oil Products	Sales	179	20000 ltr	840000.00
27	03-Nov-25	National Oil Products	Sales	184	24000 ltr	984000.00
28	06-Nov-25	National Oil Products	Sales	185	20000 ltr	820000.00
29	07-Nov-25	National Oil Products	Sales	190	12000 ltr	492000.00
30	12-Nov-25	National Oil Products	Sales	193	12000 ltr	504000.00
31	15-Nov-25	National Oil Products	Sales	194	12000 ltr	492000.00
32	22-Nov-25	<b>AGGARWAL ENTERPERISES</b>	Sales	197	15000 ltr	645000.00
33	26-Nov-25	Aggarwal Enterprises J&K	Sales	199	20000 ltr	800000.00
34	03-Dec-25	National Oil Products	Sales	205	24000 ltr	948000.00
1		<b>Totals as per 'Default' valuation :</b>			543000 ltr	23287800.00

**BAJRANG INDUSTRIES**

Village Kairwali, 0, Post Office Kalron, Nagla Road  
Gharaunda, (Karnal)

E-Mail : sumitkhanchi804@gmail.com

**Fuel Oil (Kgs)**

Stock Item Register

1-Apr-25 to 31-Dec-25

SR NO	Date	Particulars	Vch Type	Vch No.	Quantity FUEL OIL	Value
1	03-Apr-25	Partap Construction Co,	Sales	1	3560.000 kg	174440.00
2	06-Apr-25	Balaji Enterprises	Sales	7	2235.000 kg	112867.50
3	07-Apr-25	Partap Construction Co,	Sales	9	3750.000 kg	183750.00
4	11-Apr-25	Partap Construction Co,	Sales	18	3550.000 kg	177500.00
5	11-Apr-25	Balaji Enterprises	Sales	19	1580.000 kg	79000.00
6	14-Apr-25	Partap Construction Co,	Sales	24	3720.000 kg	186000.00
7	15-Apr-25	Balaji Enterprises	Sales	26	1800.000 kg	90000.00
8	15-Apr-25	Balaji Enterprises	Sales	28	10840.000 kg	523030.00
9	16-Apr-25	BRIGHT COLORS INDIA	Sales	29	2100.000 kg	105000.00
10	18-Apr-25	Partap Construction Co,	Sales	33	3740.000 kg	187000.00
11	24-Apr-25	Jai Maa Laxmi Enterprises	Sales	41	980.000 kg	48020.00
12	25-Apr-25	Balaji Enterprises	Sales	43	2230.000 kg	108155.00
13	27-Apr-25	Partap Construction Co,	Sales	46	3710.000 kg	179935.00
14	29-Apr-25	Shree Sachidanand Tar Products	Sales	50	2230.000 kg	107040.00
15	02-May-25	SHREE RAM ASSOCIATES	Sales	52	17620.000 kg	806115.00
16	06-May-25	Balaji Enterprises	Sales	56	2260.000 kg	106220.00
17	12-May-25	Partap Construction Co,	Sales	61	3740.000 kg	168300.00
18	12-May-25	SHREE SALES CORPORATION	Sales	62	20720.000 kg	890960.00
19	13-May-25	Partap Construction Co,	Sales	63	3795.000 kg	170775.00
20	24-May-25	BRIGHT COLORS INDIA	Sales	73	2165.000 kg	96342.50
21	25-May-25	Shree Sachidanand Tar Products	Sales	74	2110.000 kg	93895.00
22	29-May-25	Balaji Enterprises	Sales	78	2250.000 kg	100125.00
23	01-Jun-25	Partap Construction Co,	Sales	81	3770.000 kg	167765.00
24	04-Jun-25	SHREE SALES CORPORATION	Sales	83	20975.000 kg	880950.00
25	14-Jun-25	SHREE SALES CORPORATION	Sales	91	19100.000 kg	792650.00
26	17-Jun-25	BRIGHT COLORS INDIA	Sales	92	2170.000 kg	94395.00
27	20-Jun-25	Shree Sachidanand Tar Products	Sales	95	2070.000 kg	90045.00
28	21-Jun-25	Balaji Enterprises	Sales	97	2240.000 kg	97440.00
29	24-Jun-25	SHREE SALES CORPORATION	Sales	99	23450.000 kg	973175.00
30	30-Jun-25	Munjai Metal Industries	Sales	106	1650.000 kg	70950.00
31	30-Jun-25	Shiva Oil & Chemicals	Sales	107	29125.000 kg	1194125.00
32	02-Jul-25	Munjai Metal Industries	Sales	109	1375.000 kg	61875.00
33	09-Jul-25	BRIGHT COLORS INDIA	Sales	110	2180.000 kg	92650.00
34	15-Jul-25	Shree Sachidanand Tar Products	Sales	113	2800.000 kg	114800.00
35	17-Jul-25	PASSI OIL & CHEMICALS	Sales	114	29500.000 kg	1150500.00
36	21-Jul-25	HARSH TRADERS	Sales	115	18250.000 kg	684375.00
37	22-Jul-25	Munjai Metal Industries	Sales	116	2445.000 kg	110025.00

38	31-Jul-25	Balaji Enterprises	Sales	119	2140.000 kg	84530.00
39	02-Aug-25	Balaji Enterprises	Sales	120	11010.000 kg	412875.00
40	04-Aug-25	ABHINANDAN SALES CORPORATION	Sales	122	10920.000 kg	409500.00
41	07-Aug-25	Balaji Enterprises	Sales	124	2200.000 kg	86900.00
42	16-Aug-25	Shree Sachidanand Tar Products	Sales	127	2080.000 kg	82160.00
43	20-Aug-25	BRIGHT COLORS INDIA	Sales	128	2200.000 kg	88000.00
44	20-Aug-25	Munjali Metal Industries	Sales	129	2050.000 kg	90200.00
45	26-Aug-25	Balaji Enterprises	Sales	131	2190.000 kg	86505.00
46	27-Aug-25	Balaji Enterprises	Sales	132	2210.000 kg	87295.00
47	27-Aug-25	Shree Sachidanand Tar Products	Sales	134	2320.000 kg	91640.00
48	30-Aug-25	HARI CHAND ROSHAN LAL JAIN	Sales	135	11050.000 kg	414375.00
49	30-Aug-25	KUBER TRADERS	Sales	136	17830.000 kg	664167.50
50	11-Sep-25	Balaji Enterprises	Sales	138	2140.000 kg	83460.00
51	15-Sep-25	Balaji Enterprises	Sales	140	2260.000 kg	88140.00
52	16-Sep-25	Shree Sachidanand Tar Products	Sales	141	2870.000 kg	111930.00
53	19-Sep-25	SHREE SALES CORPORATION	Sales	142	20680.000 kg	770330.00
54	20-Sep-25	Munjali Metal Industries	Sales	143	1940.000 kg	81480.00
55	23-Sep-25	Munjali Metal Industries	Sales	146	1490.000 kg	62580.00
56	23-Sep-25	Balaji Enterprises	Sales	147	1840.000 kg	72680.00
57	25-Sep-25	ABHINANDAN SALES CORPORATION	Sales	149	10875.000 kg	413250.00
58	27-Sep-25	Balaji Enterprises	Sales	151	2130.000 kg	86265.00
59	28-Sep-25	Shree Sachidanand Tar Products	Sales	154	2130.000 kg	86265.00
60	30-Sep-25	BRIGHT COLORS INDIA	Sales	156	2250.000 kg	96412.50
61	01-Oct-25	KUBER TRADERS	Sales	158	17880.000 kg	695532.00
62	01-Oct-25	ABHINANDAN SALES CORPORATION	Sales	160	10960.000 kg	427440.00
63	10-Oct-25	Balaji Enterprises	Sales	166	3740.000 kg	151470.00
64	11-Oct-25	TYAGI LUBE AGENCY	Sales	167	15680.000 kg	642880.00
65	12-Oct-25	Shree Sachidanand Tar Products	Sales	168	2010.000 kg	82410.00
66	12-Oct-25	Balaji Enterprises	Sales	169	2170.000 kg	88970.00
67	14-Oct-25	Shree Sachidanand Tar Products	Sales	172	2880.000 kg	117360.00
68	14-Oct-25	Balaji Enterprises	Sales	173	2160.000 kg	88560.00
69	14-Oct-25	Shree Sachidanand Tar Products	Sales	174	2730.000 kg	111247.50
70	15-Oct-25	Balaji Enterprises	Sales	177	2030.000 kg	83230.00
71	18-Oct-25	Shiva Oil & Chemicals	Sales	180	28520.000 kg	1098020.00
72	31-Oct-25	Balaji Enterprises	Sales	182	2170.000 kg	88970.00
73	02-Nov-25	DIVYANSH ENTERPRISES	Sales	183	12680.000 kg	488180.00
74	06-Nov-25	HARSH TRADERS	Sales	186	18710.000 kg	729690.00
75	07-Nov-25	BRIGHT COLORS INDIA	Sales	188	2040.000 kg	84660.00
76	08-Nov-25	Shree Sachidanand Tar Products	Sales	191	2160.000 kg	89640.00
77	11-Nov-25	VENUS INTERNATIONAL	Sales	192	26050.000 kg	1035487.50
78	18-Nov-25	Balaji Enterprises	Sales	195	2490.000 kg	104580.00
79	25-Nov-25	VENUS INTERNATIONAL	Sales	198	25770.000 kg	1043685.00
80	28-Nov-25	Shree Sachidanand Tar Products	Sales	200	2830.000 kg	120275.00
81	28-Nov-25	Balaji Enterprises	Sales	201	2290.000 kg	97325.00

82	29-Nov-25	Munjal Metal Industries	Sales	203	1570.000 kg	67510.00
83	01-Dec-25	Munjal Metal Industries	Sales	204	2010.000 kg	87435.00
84	05-Dec-25	Munjal Metal Industries	Sales	207	2020.000 kg	87870.00
85	05-Dec-25	HARSH TRADERS	Sales	208	18220.000 kg	719690.00
86	08-Dec-25	VENUS INTERNATIONAL	Sales	209	18000.000 kg	727200.00
87	09-Dec-25	Partap Construction Co,	Sales	210	3680.000 kg	150880.00
88	11-Dec-25	Shree Sachidanand Tar Products	Sales	211	2130.000 kg	88395.00
89	11-Dec-25	HARI CHAND ROSHAN LAL JAIN	Sales	212	11140.000 kg	442815.00
90	11-Dec-25	Munjal Metal Industries	Sales	213	2080.000 kg	90480.00
91	15-Dec-25	BRIGHT COLORS INDIA	Sales	215	2060.000 kg	85490.00
92	17-Dec-25	Munjal Metal Industries	Sales	216	2060.000 kg	89610.00
93	20-Dec-25	Balaji Enterprises	Sales	217	1010.000 kg	41410.00
94	20-Dec-25	Shree Sachidanand Tar Products	Sales	218	2160.000 kg	87480.00
95	26-Dec-25	Munjal Metal Industries	Sales	219	2000.000 kg	87000.00
96	28-Dec-25	Balaji Enterprises	Sales	220	2830.000 kg	110370.00
1		Totals as per 'Default' valuation :			641510.000 kg	26254377.00

**BAJRANG INDUSTRIES**

Village Kairwali,0,Post Office Kalron, Nagla Road

Gharaunda, (Karnal)

E-Mail : sumitkhanchi804@gmail.com

**Fuel Oil Ltr 27101950**

Stock Item Register

1-Apr-24 to 31-Mar-25

SR NO	Date	Particulars	Vch Type	Vch No.	Quantity FUEL OIL LTR	TOTAL AMOUNT
1	02-Apr-24	Balaji Enterprises	Sales	3	2200 ltr	118250.00
2	04-Apr-24	AGGARWAL ENTERPERISES	Sales	6	20000 ltr	980000.00
3	09-Apr-24	AGGARWAL TRADER	Sales	11	12000 ltr	612000.00
4	13-Apr-24	AGGARWAL TRADER	Sales	15	12000 ltr	636000.00
5	17-Apr-24	AGGARWAL TRADERS HP BRANCH	Sales	20	12000 ltr	600000.00
6	29-Apr-24	M.R. ENTERPRISES	Sales	39	20000 ltr	980000.00
7	07-May-24	Ultra Bitumen Jk Branch	Sales	52	20000 ltr	880000.00
8	26-May-24	Aggarwal Enterprises J&K	Sales	74	20000 ltr	880000.00
9	31-May-24	AGGARWAL TRADERS HP BRANCH	Sales	83	20000 ltr	940000.00
10	03-Jun-24	AGGARWAL TRADERS HP BRANCH	Sales	86	20000 ltr	980000.00
11	18-Jun-24	Ultra Bitumen Jk Branch	Sales	108	10000 ltr	470000.00
12	18-Jun-24	SUN INDIA IMPEX	Sales	109	10000 ltr	450000.00
13	26-Jun-24	Ultra Bitumen Jk Branch	Sales	112	26000 ltr	1222000.00
14	04-Jul-24	AGGARWAL TRADERS HP BRANCH	Sales	121	6000 ltr	276000.00
15	05-Jul-24	National Oil Company	Sales	124	8000 ltr	360000.00
16	09-Jul-24	MANNIX INSTRUMENTS PRIVATE LIMITED	Sales	129	12000 ltr	436800.00
17	09-Jul-24	AGGARWAL TRADERS HP BRANCH	Sales	130	12000 ltr	528000.00
18	10-Jul-24	BRIGHT COLORS INDIA	Sales	132	2075 ltr	91300.00
19	23-Jul-24	AGGARWAL TRADERS HP BRANCH	Sales	135	12000 ltr	504000.00
20	02-Aug-24	Ultra Bitumen Jk Branch	Sales	140	20000 ltr	820000.00
21	13-Aug-24	Ultra Bitumen Jk Branch	Sales	146	12000 ltr	540000.00
22	29-Sep-24	Ultra Bitumen Jk Branch	Sales	169	10000 ltr	410000.00
23	29-Sep-24	National Oil Company	Sales	170	10000 ltr	410000.00
24	09-Oct-24	AGGARWAL TRADERS HP BRANCH	Sales	175	12000 ltr	498000.00
25	11-Oct-24	AGGARWAL TRADERS HP BRANCH	Sales	176	12000 ltr	504000.00
26	12-Oct-24	TYAGI LUBE AGENCY	Sales	178	11000 ltr	484000.00
27	16-Oct-24	Ultra Bitumen Jk Branch	Sales	183	20000 ltr	840000.00
28	21-Oct-24	AGGARWAL TRADERS HP BRANCH	Sales	189	20000 ltr	840000.00
29	23-Oct-24	Krishna Steel Sales	Sales	191	1445 ltr	79475.00
30	25-Oct-24	National Oil Products	Sales	193	20000 ltr	820000.00
31	26-Oct-24	AGGARWAL TRADERS HP BRANCH	Sales	194	12000 ltr	498000.00
32	26-Oct-24	AGGARWAL TRADERS HP BRANCH	Sales	195	12000 ltr	498000.00
33	27-Oct-24	AGGARWAL TRADER	Sales	196	12000 ltr	492000.00
34	04-Nov-24	AGGARWAL TRADERS HP BRANCH	Sales	198	12000 ltr	516000.00
35	07-Nov-24	Ultra Bitumen Jk Branch	Sales	201	20000 ltr	840000.00
36	07-Nov-24	AGGARWAL TRADERS HP BRANCH	Sales	202	20000 ltr	840000.00

37	07-Nov-24	JAI GURUJI INTERNATIONAL KARNAL	Sales	203	2200 ltr	103400.00
38	10-Nov-24	AGGARWAL TRADERS HP BRANCH	Sales	204	20000 ltr	860000.00
39	13-Nov-24	AGGARWAL TRADERS HP BRANCH	Sales	208	12000 ltr	504000.00
40	16-Nov-24	AGGARWAL TRADER	Sales	212	12000 ltr	492000.00
41	17-Nov-24	AGGARWAL TRADER	Sales	213	12000 ltr	504000.00
42	18-Nov-24	AGGARWAL TRADER	Sales	214	12000 ltr	504000.00
43	20-Nov-24	National Oil Products	Sales	216	12000 ltr	516000.00
44	23-Nov-24	National Oil Products	Sales	217	20000 ltr	880000.00
45	03-Dec-24	SUN INDIA IMPEX	Sales	222	20000 ltr	820000.00
46	18-Jan-25	SUN INDIA IMPEX	Sales	254	20000 ltr	820000.00
47	13-Feb-25	MANNIX INSTRUMENTS PRIVATE LIMITED	Sales	265	12000 ltr	453600.00
48	28-Feb-25	MANNIX INSTRUMENTS PRIVATE LIMITED	Sales	273	12000 ltr	461040.00
49	05-Mar-25	MANNIX INSTRUMENTS PRIVATE LIMITED	Sales	277	12000 ltr	461040.00
50	07-Mar-25	National Oil Products	Sales	282	8000 ltr	336000.00
51	10-Mar-25	MANNIX INSTRUMENTS PRIVATE LIMITED	Sales	288	12000 ltr	471720.00
52	12-Mar-25	National Oil Products	Sales	291	12000 ltr	540000.00
53	17-Mar-25	MANNIX INSTRUMENTS PRIVATE LIMITED	Sales	298	12000 ltr	483600.00
54	18-Mar-25	TYAGI LUBE AGENCY	Sales	302	7000 ltr	329000.00
55	19-Mar-25	TYAGI LUBE AGENCY	Sales	306	12000 ltr	564000.00
56	21-Mar-25	TYAGI LUBE AGENCY	Sales	310	29000 ltr	1392000.00
1		Totals as per 'Default' valuation :			762920 ltr	33369225.00

**BAJRANG INDUSTRIES**

Village Kairwali,0,Post Office Kalron, Nagla Road

Gharaunda, (Karnal)

E-Mail : sumitkhanchi804@gmail.com

**Fuel Oil (Kgs)**

Stock Item Register

1-Apr-24 to 31-Mar-25

SR NO	Date	Particulars	Vch Type	Vch No.	Quantity oil kgs	Value
1	02-Apr-24	BRIGHT COLORS INDIA	Sales	2	1980.000 kg	108900.00
2	05-Apr-24	Balaji Enterprises	Sales	7	2150.000 kg	119325.00
3	11-Apr-24	Balaji Enterprises	Sales	14	2160.000 kg	119880.00
4	16-Apr-24	Balaji Enterprises	Sales	18	2160.000 kg	119880.00
5	16-Apr-24	SATYAM CONSTRUCTION CO	Sales	19	2105.000 kg	116827.50
6	17-Apr-24	Balaji Enterprises	Sales	21	2145.000 kg	119047.50
7	18-Apr-24	Balaji Enterprises	Sales	22	2145.000 kg	119047.50
8	20-Apr-24	AMBAY TRADING CO.	Sales	23	22120.000 kg	1155770.00
9	21-Apr-24	SATYAM CONSTRUCTION CO	Sales	24	3250.000 kg	180375.00
10	23-Apr-24	BRIGHT COLORS INDIA	Sales	25	1980.000 kg	105930.00
11	26-Apr-24	Shiva Oil & Chemicals	Sales	32	23580.000 kg	1193148.00
12	27-Apr-24	Shree Sachidanand Tar Products	Sales	33	1835.000 kg	94502.50
13	30-Apr-24	Balaji Enterprises	Sales	41	2125.000 kg	109437.50
14	02-May-24	Balaji Enterprises	Sales	44	2135.000 kg	109952.50
15	02-May-24	Balaji Enterprises	Sales	45	1360.000 kg	70040.00
16	02-May-24	SATYAM CONSTRUCTION CO	Sales	47	790.000 kg	41080.00
17	11-May-24	SIGMA ENTERPRISES	Sales	56	9190.000 kg	459500.00
18	13-May-24	Shree Sachidanand Tar Products	Sales	58	2110.000 kg	108665.00
19	14-May-24	Shiva Oil & Chemicals	Sales	59	21735.000 kg	1075882.50
20	15-May-24	VIKANSHU PETROCHEM	Sales	62	11895.000 kg	591776.25
21	18-May-24	BRIGHT COLORS INDIA	Sales	64	2125.000 kg	109437.50
22	18-May-24	Balaji Enterprises	Sales	65	1475.000 kg	75225.00
23	26-May-24	Shree Sachidanand Tar Products	Sales	75	2085.000 kg	106335.00
24	28-May-24	Balaji Enterprises	Sales	76	1990.000 kg	99500.00
25	31-May-24	Balaji Enterprises	Sales	82	1370.000 kg	68500.00
26	08-Jun-24	Balaji Enterprises	Sales	93	2120.000 kg	106000.00
27	10-Jun-24	DIVYANSH ENTERPRISES	Sales	97	18555.000 kg	881362.50
28	10-Jun-24	HARSH TRADERS	Sales	98	11435.000 kg	543162.50
29	11-Jun-24	Balaji Enterprises	Sales	100	2130.000 kg	106500.00
30	13-Jun-24	Balaji Enterprises	Sales	102	2135.000 kg	104615.00
31	17-Jun-24	Balaji Enterprises	Sales	105	2170.000 kg	106330.00
32	18-Jun-24	Balaji Enterprises	Sales	106	1380.000 kg	67620.00
33	18-Jun-24	BRIGHT COLORS INDIA	Sales	107	2155.000 kg	105595.00
34	24-Jun-24	Shree Sachidanand Tar Products	Sales	111	2120.000 kg	103880.00
35	27-Jun-24	Shiva Oil & Chemicals	Sales	113	21890.000 kg	1006940.00
36	27-Jun-24	Balaji Enterprises	Sales	114	1360.000 kg	63240.00
37	28-Jun-24	Balaji Enterprises	Sales	116	1665.000 kg	77422.50
38	28-Jun-24	Balaji Enterprises	Sales	117	2125.000 kg	98812.50

39	01-Jul-24	Balaji Enterprises	Sales	119	1365.000 kg	63472.50
40	06-Jul-24	VIKANSHU PETROCHEM	Sales	126	11070.000 kg	487080.00
41	08-Jul-24	Shree Sachidanand Tar Products	Sales	127	2865.000 kg	126060.00
42	10-Jul-24	Balaji Enterprises	Sales	131	2175.000 kg	95700.00
43	27-Jul-24	Balaji Enterprises	Sales	136	1470.000 kg	66150.00
44	28-Jul-24	Balaji Enterprises	Sales	137	2115.000 kg	95175.00
45	31-Jul-24	TYAGI LUBE AGENCY	Sales	139	11075.000 kg	487300.00
46	05-Aug-24	Balaji Enterprises	Sales	141	2120.000 kg	98580.00
47	07-Aug-24	BRIGHT COLORS INDIA	Sales	142	2095.000 kg	97417.50
48	10-Aug-24	Balaji Enterprises	Sales	144	1330.000 kg	61845.00
49	10-Aug-24	Balaji Enterprises	Sales	145	2120.000 kg	98580.00
50	17-Aug-24	Shree Sachidanand Tar Products	Sales	147	2650.000 kg	121900.00
51	21-Aug-24	Balaji Enterprises	Sales	148	1340.000 kg	60300.00
52	24-Aug-24	Balaji Enterprises	Sales	150	2125.000 kg	95625.00
53	27-Aug-24	Shiva Oil & Chemicals	Sales	151	28720.000 kg	1263680.00
54	29-Aug-24	BRIGHT COLORS INDIA	Sales	152	2110.000 kg	97060.00
55	30-Aug-24	Balaji Enterprises	Sales	153	1505.000 kg	67725.00
56	04-Sep-24	Balaji Enterprises	Sales	154	1030.000 kg	46350.00
57	05-Sep-24	Balaji Enterprises	Sales	155	2135.000 kg	96075.00
58	07-Sep-24	Balaji Enterprises	Sales	157	2150.000 kg	96750.00
59	07-Sep-24	Shree Sachidanand Tar Products	Sales	158	2680.000 kg	120600.00
60	17-Sep-24	Shiva Oil & Chemicals	Sales	159	29930.000 kg	1264542.50
61	17-Sep-24	Balaji Enterprises	Sales	160	1530.000 kg	67320.00
62	22-Sep-24	BRIGHT COLORS INDIA	Sales	161	2140.000 kg	95230.00
63	26-Sep-24	Balaji Enterprises	Sales	164	1600.000 kg	70400.00
64	26-Sep-24	Balaji Enterprises	Sales	165	2135.000 kg	93940.00
65	27-Sep-24	Balaji Enterprises	Sales	166	2395.000 kg	105380.00
66	28-Sep-24	Shiva Oil & Chemicals	Sales	167	28500.000 kg	1197000.00
67	04-Oct-24	Balaji Enterprises	Sales	173	2175.000 kg	97875.00
68	13-Oct-24	Partap Construction Co,	Sales	179	3700.000 kg	166500.00
69	13-Oct-24	TYAGI LUBE AGENCY	Sales	180	10955.000 kg	482020.00
70	15-Oct-24	Shree Sachidanand Tar Products	Sales	181	2100.000 kg	95550.00
71	16-Oct-24	BRIGHT COLORS INDIA	Sales	182	2125.000 kg	96687.50
72	17-Oct-24	Balaji Enterprises	Sales	184	2165.000 kg	99590.00
73	17-Oct-24	Balaji Enterprises	Sales	185	2175.000 kg	100050.00
74	18-Oct-24	Balaji Enterprises	Sales	186	2120.000 kg	97520.00
75	19-Oct-24	Balaji Enterprises	Sales	188	2120.000 kg	97520.00
76	23-Oct-24	Shree Sachidanand Tar Products	Sales	190	2655.000 kg	120802.50
77	24-Oct-24	Balaji Enterprises	Sales	192	2190.000 kg	100740.00
78	05-Nov-24	Balaji Enterprises	Sales	199	1775.000 kg	81117.50
79	13-Nov-24	Shree Sachidanand Tar Products	Sales	206	2905.000 kg	132177.50
80	13-Nov-24	BRIGHT COLORS INDIA	Sales	207	2120.000 kg	96460.00
81	13-Nov-24	Balaji Enterprises	Sales	209	2145.000 kg	98026.50
82	14-Nov-24	Balaji Enterprises	Sales	210	2210.000 kg	100997.00
83	20-Nov-24	Balaji Enterprises	Sales	215	2250.000 kg	102825.00
84	25-Nov-24	Balaji Enterprises	Sales	218	2235.000 kg	102139.50
85	27-Nov-24	Shiva Oil & Chemicals	Sales	219	29840.000 kg	1301024.00

86	29-Nov-24	Balaji Enterprises	Sales	220	2255.000 kg	102038.75
87	02-Dec-24	Partap Construction Co,	Sales	221	3850.000 kg	173250.00
88	04-Dec-24	Partap Construction Co,	Sales	223	3800.000 kg	171000.00
89	07-Dec-24	Balaji Enterprises	Sales	224	2210.000 kg	99450.00
90	08-Dec-24	Partap Construction Co,	Sales	225	3770.000 kg	169650.00
91	10-Dec-24	Shree Sachidanand Tar Products	Sales	226	2140.000 kg	79608.00
92	11-Dec-24	Shiva Oil & Chemicals	Sales	227	29820.000 kg	1289715.00
93	12-Dec-24	Balaji Enterprises	Sales	228	2240.000 kg	100800.00
94	12-Dec-24	BRIGHT COLORS INDIA	Sales	229	2090.000 kg	94050.00
95	18-Dec-24	VAISHNAVI PETROLEUM PRIVATE LIMITED	Sales	231	17650.000 kg	750125.00
96	20-Dec-24	HARSH TRADERS	Sales	232	12230.000 kg	513660.00
97	22-Dec-24	HARSH TRADERS	Sales	233	12090.000 kg	507780.00
98	23-Dec-24	Balaji Enterprises	Sales	234	2260.000 kg	99440.00
99	24-Dec-24	Balaji Enterprises	Sales	235	2020.000 kg	88880.00
100	27-Dec-24	Shree Sachidanand Tar Products	Sales	237	2140.000 kg	94160.00
101	28-Dec-24	HARSH TRADERS	Sales	238	11975.000 kg	502950.00
102	30-Dec-24	HARSH TRADERS	Sales	239	11730.000 kg	492660.00
103	31-Dec-24	Balaji Enterprises	Sales	241	1790.000 kg	78760.00
104	04-Jan-25	HARSH TRADERS	Sales	244	11660.000 kg	486805.00
105	06-Jan-25	HARSH TRADERS	Sales	245	11650.000 kg	486387.50
106	08-Jan-25	VIKANSHU PETROCHEM	Sales	247	16315.000 kg	685230.00
107	09-Jan-25	Balaji Enterprises	Sales	249	2260.000 kg	99440.00
108	10-Jan-25	Shree Sachidanand Tar Products	Sales	251	2135.000 kg	93940.00
109	18-Jan-25	Balaji Enterprises	Sales	255	1790.000 kg	78760.00
110	20-Jan-25	BRIGHT COLORS INDIA	Sales	257	2140.000 kg	94160.00
111	24-Jan-25	M/S HARI OM ENTERPRISES	Sales	259	20860.000 kg	876120.00
112	30-Jan-25	Balaji Enterprises	Sales	260	1615.000 kg	74290.00
113	30-Jan-25	VIKANSHU PETROCHEM	Sales	261	21405.000 kg	941820.00
114	14-Feb-25	BRIGHT COLORS INDIA	Sales	266	2240.000 kg	100800.00
115	16-Feb-25	Shree Sachidanand Tar Products	Sales	267	2335.000 kg	105075.00
116	18-Feb-25	SATYAM CONSTRUCTION CO	Sales	268	3000.000 kg	135000.00
117	22-Feb-25	HARSH TRADERS	Sales	270	18550.000 kg	793012.50
118	26-Feb-25	TYAGI LUBE AGENCY	Sales	271	23015.000 kg	1035675.00
119	27-Feb-25	Balaji Enterprises	Sales	272	2245.000 kg	101025.00
120	28-Feb-25	Shree Sachidanand Tar Products	Sales	274	2080.000 kg	94640.00
121	05-Mar-25	SHREE RAM ASSOCIATES	Sales	275	16435.000 kg	723140.00
122	05-Mar-25	HARSH TRADERS	Sales	278	11605.000 kg	510620.00
123	08-Mar-25	Shree Sachidanand Tar Products	Sales	283	2070.000 kg	97290.00
124	08-Mar-25	SHREE RAM ASSOCIATES	Sales	285	16205.000 kg	737327.50
125	09-Mar-25	Partap Construction Co,	Sales	286	14180.000 kg	659370.00
126	13-Mar-25	BRIGHT COLORS INDIA	Sales	293	2145.000 kg	102960.00
127	16-Mar-25	HARSH TRADERS	Sales	295	11540.000 kg	507760.00
128	19-Mar-25	SHREE RAM ASSOCIATES	Sales	305	16645.000 kg	773992.50
129	21-Mar-25	Balaji Enterprises	Sales	309	2245.000 kg	110005.00
130	21-Mar-25	SHREE SALES CORPORATION	Sales	312	23560.000 kg	1119100.00

131	23-Mar-25	<b>VIKANSHU PETROCHEM</b>	<b>Sales</b>	315	22225.000 kg	<b>1066800.00</b>
132	23-Mar-25	<b>Partap Construction Co,</b>	<b>Sales</b>	316	3275.000 kg	<b>155562.50</b>
133	24-Mar-25	<b>Partap Construction Co,</b>	<b>Sales</b>	320	3175.000 kg	<b>150812.50</b>
134	25-Mar-25	<b>Shree Sachidanand Tar Products</b>	<b>Sales</b>	323	2090.000 kg	<b>103455.00</b>
135	25-Mar-25	<b>Balaji Enterprises</b>	<b>Sales</b>	324	2245.000 kg	<b>110005.00</b>
136	26-Mar-25	<b>KHATU SHYAM PETRO-CHEM</b>	<b>Sales</b>	327	23790.000 kg	<b>1135972.50</b>
137	27-Mar-25	<b>Partap Construction Co,</b>	<b>Sales</b>	328	3185.000 kg	<b>151287.50</b>
138	31-Mar-25	<b>Partap Construction Co,</b>	<b>Sales</b>	332	3810.000 kg	<b>186690.00</b>
1		<b>Totals as per 'Default' valuation :</b>			885450.000 kg	<b>40348610.50</b>

**BAJRANG INDUSTRIES**

Village Kairwali,0,Post Office Kalron, Nagla Road

Gharaunda, (Karnal)

E-Mail : sumitkhanchi804@gmail.com

**Waste Tyre Iron Scrap Wire**

Stock Item Register

1-Apr-25 to 31-Dec-25

SR NO	Date	Particulars	Vch Type	Vch No.	Quantity WIRE OUTWARD	Value
1	12-Apr-25	SHRI LAXMI STEELS	Sales	21	17900.000 kg	331150.00
2	17-Apr-25	SHRI LAXMI STEELS	Sales	32	23700.000 kg	438450.00
3	14-May-25	Batra Trading Co.	Sales	64	19035.000 kg	342630.00
4	15-May-25	M/S SHREE SAI TRADERS	Sales	67	18340.000 kg	324618.00
5	15-May-25	M/S SHREE SAI TRADERS	Sales	68	15660.000 kg	277182.00
6	21-May-25	BINDAL STATINLESS LTD	Sales	72	19510.000 kg	343376.00
7	30-May-25	SHRI LAXMI STEELS	Sales	79	17930.000 kg	304810.00
8	19-Jun-25	B.L. ENTERPRISES	Sales	94	21760.000 kg	365568.00
9	27-Jun-25	SHRI LAXMI STEELS	Sales	103	20110.000 kg	333826.00
10	09-Jul-25	BINDAL STATINLESS LTD	Sales	111	18440.000 kg	302416.00
11	13-Jul-25	SHRI LAXMI STEELS	Sales	112	21810.000 kg	362046.00
12	26-Jul-25	SHRI LAXMI STEELS	Sales	117	18730.000 kg	322156.00
13	31-Jul-25	SHRI LAXMI STEELS	Sales	118	19030.000 kg	337782.50
14	10-Aug-25	SHRI LAXMI STEELS	Sales	125	19090.000 kg	338847.50
15	15-Aug-25	Shivay Trading Company.P.B	Sales	126	13860.000 kg	266805.00
16	21-Aug-25	Shivay Trading Company.P.B	Sales	130	14085.000 kg	281700.00
17	27-Aug-25	VALLEY IRON & STEEL CO. LIMITED	Sales	133	14790.000 kg	288405.00
18	04-Sep-25	VALLEY IRON & STEEL CO. LIMITED	Sales	137	20470.000 kg	409400.00
19	13-Sep-25	VALLEY IRON & STEEL CO. LIMITED	Sales	139	10320.000 kg	210528.00
20	27-Sep-25	Shivay Trading Company.P.B	Sales	153	14320.000 kg	297856.00
21	14-Oct-25	VALLEY IRON & STEEL CO. LIMITED	Sales	175	12640.000 kg	260384.00
22	28-Oct-25	VALLEY IRON & STEEL CO. LIMITED	Sales	181	19380.000 kg	375972.00
23	07-Nov-25	MAALAXMI IRON & STEEL OVERSEAS PRIVATE LIMITED	Sales	187	15070.000 kg	291604.50
24	07-Nov-25	VALLEY IRON & STEEL CO. LIMITED	Sales	189	16050.000 kg	311370.00
25	19-Nov-25	SHRI LAXMI STEELS	Sales	196	19190.000 kg	369407.50
26	28-Nov-25	SHRI LAXMI STEELS	Sales	202	18780.000 kg	361515.00
27	04-Dec-25	BINDAL STATINLESS LTD	Sales	206	17540.000 kg	350800.00
28	13-Dec-25	BINDAL STATINLESS LTD	Sales	214	17920.000 kg	358400.00
1		Totals as per 'Default' valuation :			495460.000 kg	9159005.00

**BAJRANG INDUSTRIES**

Village Kairwali,0,Post Office Kalron, Nagla Road

Gharaunda, (Karnal)

E-Mail : sumitkhanchi804@gmail.com

**Waste Tyre Iron Scrap Wire**

Stock Item Register

1-Apr-24 to 31-Mar-25

sr no	Date	Particulars	Vch Type	Vch No.	Quantity wire	Value
1	05-Apr-24	BINDAL STATINLESS LTD	Sales	8	14765.000 kg	327783.00
2	09-Apr-24	JAI AMBEY TRADERS	Sales	10	10100.000 kg	227250.00
3	23-Apr-24	TIRUPATI METALS	Sales	27	20010.000 kg	477238.50
4	26-Apr-24	BINDAL STATINLESS LTD	Sales	31	10565.000 kg	269407.50
5	16-May-24	BINDAL STATINLESS LTD	Sales	63	11170.000 kg	283159.50
6	10-Jun-24	BINDAL STATINLESS LTD	Sales	96	16955.000 kg	429809.25
7	04-Jul-24	BINDAL STATINLESS LTD	Sales	122	10375.000 kg	233437.50
8	04-Jul-24	BINDAL STATINLESS LTD	Sales	123	10280.000 kg	231300.00
9	05-Jul-24	TIRUPATI METALS	Sales	125	20335.000 kg	523626.25
10	12-Jul-24	BINDAL STATINLESS LTD	Sales	133	15415.000 kg	353003.50
11	20-Jul-24	BINDAL STATINLESS LTD	Sales	134	13220.000 kg	299433.00
12	07-Aug-24	BINDAL STATINLESS LTD	Sales	143	13935.000 kg	312144.00
13	21-Aug-24	BINDAL STATINLESS LTD	Sales	149	11220.000 kg	244035.00
14	06-Sep-24	Keshav Enterprises	Sales	156	19210.000 kg	427422.50
15	24-Sep-24	BINDAL STATINLESS LTD	Sales	163	10525.000 kg	229445.00
16	28-Sep-24	BINDAL STATINLESS LTD	Sales	168	16290.000 kg	355122.00
17	02-Oct-24	Keshav Enterprises	Sales	171	19095.000 kg	416271.00
18	05-Oct-24	BINDAL STATINLESS LTD	Sales	174	12840.000 kg	295320.00
19	11-Oct-24	BINDAL STATINLESS LTD	Sales	177	10805.000 kg	248515.00
20	18-Oct-24	BINDAL STATINLESS LTD	Sales	187	13555.000 kg	325320.00
21	28-Oct-24	BINDAL STATINLESS LTD	Sales	197	19225.000 kg	461400.00
22	10-Nov-24	Keshav Enterprises	Sales	205	18360.000 kg	417690.00
23	15-Nov-24	BINDAL STATINLESS LTD	Sales	211	12580.000 kg	295630.00
24	14-Dec-24	BINDAL STATINLESS LTD	Sales	230	11600.000 kg	255200.00
25	26-Dec-24	BINDAL STATINLESS LTD	Sales	236	10965.000 kg	241230.00
26	30-Dec-24	BINDAL STATINLESS LTD	Sales	240	14395.000 kg	309492.50
27	01-Jan-25	BINDAL STATINLESS LTD	Credit Not	1	-14395.000 kg	-309492.50
28	01-Jan-25	BINDAL STATINLESS LTD	Sales	242	14395.000 kg	309492.50
29	08-Jan-25	BINDAL STATINLESS LTD	Sales	248	18965.000 kg	407747.50
30	16-Jan-25	SHRI LAXMI STEELS	Sales	252	21540.000 kg	420030.00
31	16-Jan-25	SHRI LAXMI STEELS	Sales	253	17905.000 kg	349147.50
32	22-Jan-25	Keshav Enterprises	Sales	258	20270.000 kg	390197.50
33	11-Feb-25	BINDAL STATINLESS LTD	Sales	264	19140.000 kg	365574.00
34	20-Feb-25	BINDAL STATINLESS LTD	Sales	269	23890.000 kg	441965.00
35	05-Mar-25	SHRI LAXMI STEELS	Sales	279	18610.000 kg	344285.00
36	17-Mar-25	Keshav Enterprises	Sales	299	18380.000 kg	334516.00
37	21-Mar-25	SHRI LAXMI STEELS	Sales	313	17305.000 kg	313220.50
38	27-Mar-25	SHRI LAXMI STEELS	Sales	329	18410.000 kg	335982.50

1		Totals as per 'Default' valuation :			562205.000 kg	12192350.50
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**BAJRANG INDUSTRIES**

Village Kairwali,0,Post Office Kalron, Nagla Road

Gharaunda, (Karnal)

E-Mail : sumitkhanchi804@gmail.com

**Carban Black**

Stock Item Register

1-Apr-24 to 31-Mar-25

SR NO	Date	Particulars	Vch Type	VCH NO	CARBAN BLACK PER KGS	TOTAL AMOUNT
1	01-Apr-24	RAWAL ENTERPRISES	Sales	1	24055.000 kg	36082.50
2	03-Apr-24	JAI DURGA ENTERPRISES	Sales	4	3940.000 kg	5910.00
3	03-Apr-24	Vikash Enterprises	Sales	5	4475.000 kg	6712.50
4	07-Apr-24	Kumar and Sons	Sales	9	8765.000 kg	13147.50
5	09-Apr-24	RAWAL ENTERPRISES	Sales	12	11475.000 kg	17212.50
6	10-Apr-24	Kumar and Sons	Sales	13	8810.000 kg	13215.00
7	15-Apr-24	RAWAL ENTERPRISES	Sales	16	13450.000 kg	20175.00
8	15-Apr-24	RAWAL ENTERPRISES	Sales	17	8165.000 kg	12247.50
9	23-Apr-24	SOHEB BROTHERS	Sales	26	13095.000 kg	19642.50
10	23-Apr-24	GARG TRADING COMPANY	Sales	28	33000.000 kg	396000.00
11	25-Apr-24	MS NIKHIL ENTERPRISES	Sales	29	34000.000 kg	408000.00
12	25-Apr-24	MS NIKHIL ENTERPRISES	Sales	30	34000.000 kg	408000.00
13	27-Apr-24	MS NIKHIL ENTERPRISES	Sales	34	35000.000 kg	420000.00
14	27-Apr-24	Kumar and Sons	Sales	35	8470.000 kg	12705.00
15	28-Apr-24	Kumar and Sons	Sales	36	6825.000 kg	10237.50
16	29-Apr-24	SOHEB BROTHERS	Sales	37	11825.000 kg	17737.50
17	29-Apr-24	MS NIKHIL ENTERPRISES	Sales	38	35000.000 kg	420000.00
18	30-Apr-24	Kumar and Sons	Sales	42	12225.000 kg	18337.50
19	30-Apr-24	MS NIKHIL ENTERPRISES	Sales	43	17580.000 kg	193380.00
20	02-May-24	SOHEB BROTHERS	Sales	46	11095.000 kg	16642.50
21	02-May-24	MS NIKHIL ENTERPRISES	Sales	48	36000.000 kg	360000.00
22	04-May-24	SOHEB BROTHERS	Sales	49	11395.000 kg	17092.50
23	06-May-24	Meharban and Sons	Sales	50	19960.000 kg	29940.00
24	07-May-24	Kumar and Sons	Sales	51	7125.000 kg	10687.50
25	08-May-24	SHRI HARI TRADING COMPANY	Sales	53	23585.000 kg	47170.00
26	09-May-24	GUPTA ENTERPRISES	Sales	54	11565.000 kg	17347.50
27	09-May-24	Meharban and Sons	Sales	55	21840.000 kg	32760.00
28	12-May-24	GUPTA ENTERPRISES	Sales	57	10495.000 kg	15742.50
29	14-May-24	Meharban and Sons	Sales	60	21830.000 kg	32745.00
30	15-May-24	JAI DURGA ENTERPRISES	Sales	61	8585.000 kg	12877.50
31	18-May-24	Meharban and Sons	Sales	66	20030.000 kg	30045.00
32	19-May-24	JAI DURGA ENTERPRISES	Sales	67	10340.000 kg	15510.00
33	20-May-24	KHURANA ENTERPRISES	Sales	68	22155.000 kg	33232.50
34	22-May-24	KHURANA ENTERPRISES	Sales	69	21725.000 kg	32587.50
35	23-May-24	KHURANA ENTERPRISES	Sales	70	21700.000 kg	32550.00
36	24-May-24	KHURANA ENTERPRISES	Sales	71	20965.000 kg	31447.50
37	25-May-24	KHURANA ENTERPRISES	Sales	72	21400.000 kg	32100.00
38	25-May-24	JAI DURGA ENTERPRISES	Sales	73	7905.000 kg	11857.50
39	28-May-24	JAI DURGA ENTERPRISES	Sales	77	6390.000 kg	9585.00
40	28-May-24	Meharban and Sons	Sales	78	21740.000 kg	32610.00
41	29-May-24	JAI DURGA ENTERPRISES	Sales	79	5340.000 kg	8010.00
42	29-May-24	Balaji Enterprises	Sales	80	1410.000 kg	70500.00
43	30-May-24	SHRI MAHA LAXMI ENTERPRISES	Sales	81	20030.000 kg	30045.00
44	31-May-24	JAI DURGA ENTERPRISES	Sales	84	7105.000 kg	10657.50
45	02-Jun-24	SHRI MAHA LAXMI ENTERPRISES	Sales	85	20560.000 kg	30840.00

46	03-Jun-24	Kumar and Sons	Sales	87	7200.000 kg	10800.00
47	03-Jun-24	SHRI MAHA LAXMI ENTERPRISES	Sales	88	21585.000 kg	32377.50
48	03-Jun-24	JAI DURGA ENTERPRISES	Sales	89	4990.000 kg	7485.00
49	05-Jun-24	GUPTA ENTERPRISES	Sales	90	9015.000 kg	13522.50
50	06-Jun-24	SHRI MAHA LAXMI ENTERPRISES	Sales	91	21165.000 kg	31747.50
51	07-Jun-24	SHRI MAHA LAXMI ENTERPRISES	Sales	92	21180.000 kg	31770.00
52	08-Jun-24	CHOUDHARY AND SONS	Sales	94	20205.000 kg	30307.50
53	09-Jun-24	CHOUDHARY AND SONS	Sales	95	20965.000 kg	31447.50
54	11-Jun-24	GUPTA ENTERPRISES	Sales	99	9900.000 kg	14850.00
55	11-Jun-24	CHOUDHARY AND SONS	Sales	101	15355.000 kg	23032.50
56	13-Jun-24	JAI DURGA ENTERPRISES	Sales	103	10035.000 kg	15052.50
57	16-Jun-24	GUPTA ENTERPRISES	Sales	104	6540.000 kg	9810.00
58	20-Jun-24	GUPTA ENTERPRISES	Sales	110	9750.000 kg	14625.00
59	27-Jun-24	JAI DURGA ENTERPRISES	Sales	115	7760.000 kg	11640.00
60	28-Jun-24	Kumar and Sons	Sales	118	8240.000 kg	12360.00
61	01-Jul-24	CHOUDHARY AND SONS	Sales	120	19780.000 kg	29670.00
62	08-Jul-24	CHOUDHARY AND SONS	Sales	128	13060.000 kg	19590.00
63	04-Feb-25	GARG TRADING COMPANY	Sales	262	33520.000 kg	301680.00
64	04-Feb-25	GARG TRADING COMPANY	Sales	263	37000.000 kg	333000.00
65	05-Mar-25	RAJBIR SINGH BROTHERS AND LUCKY BROTHERS	Sales	276	22195.000 kg	33292.50
66	05-Mar-25	VERMA ENTERPRISES	Sales	280	24075.000 kg	36112.50
67	06-Mar-25	RAJBIR SINGH BROTHERS AND LUCKY BROTHERS	Sales	281	13410.000 kg	20115.00
68	08-Mar-25	VERMA ENTERPRISES	Sales	284	13550.000 kg	20325.00
69	09-Mar-25	CHOUDHARY AND SONS	Sales	287	13240.000 kg	19860.00
70	10-Mar-25	RAJBIR SINGH BROTHERS AND LUCKY BROTHERS	Sales	289	7410.000 kg	11115.00
71	11-Mar-25	RAWAL ENTERPRISES	Sales	290	515.000 kg	772.50
72	12-Mar-25	VERMA ENTERPRISES	Sales	292	9690.000 kg	14535.00
73	13-Mar-25	RAJBIR SINGH BROTHERS AND LUCKY BROTHERS	Sales	294	21555.000 kg	32332.50
74	16-Mar-25	Kumar and Sons	Sales	296	23735.000 kg	35602.50
75	16-Mar-25	VERMA ENTERPRISES	Sales	297	15890.000 kg	23835.00
76	17-Mar-25	MAI LUXMI ENTERPRISES	Sales	300	22305.000 kg	33457.50
77	17-Mar-25	VERMA ENTERPRISES	Sales	301	15675.000 kg	23512.50
78	18-Mar-25	RAJBIR SINGH BROTHERS AND LUCKY BROTHERS	Sales	303	7570.000 kg	11355.00
79	18-Mar-25	VERMA ENTERPRISES	Sales	304	22875.000 kg	34312.50
80	19-Mar-25	Kumar and Sons	Sales	307	6625.000 kg	9937.50
81	20-Mar-25	VERMA ENTERPRISES	Sales	308	24195.000 kg	36292.50
82	21-Mar-25	RAWAL ENTERPRISES	Sales	311	16445.000 kg	24667.50
83	21-Mar-25	RAWAL ENTERPRISES	Sales	314	14530.000 kg	21795.00
84	23-Mar-25	MAI LUXMI ENTERPRISES	Sales	317	4505.000 kg	6757.50
85	23-Mar-25	BHAGWATI TRADERS	Sales	318	24415.000 kg	36622.50
86	23-Mar-25	VERMA ENTERPRISES	Sales	319	10045.000 kg	15067.50
87	24-Mar-25	BHAGWATI TRADERS	Sales	321	23835.000 kg	35752.50
88	25-Mar-25	MAHIE GREEN EARTH PRODUCT	Sales	322	23055.000 kg	34582.50
89	26-Mar-25	RAJBIR SINGH BROTHERS AND LUCKY BROTHERS	Sales	325	6785.000 kg	10177.50
90	26-Mar-25	MAHIE GREEN EARTH PRODUCT	Sales	326	25175.000 kg	37762.50
91	28-Mar-25	MAI LUXMI ENTERPRISES	Sales	330	3110.000 kg	4665.00
92	29-Mar-25	BHAGWATI TRADERS	Sales	331	21450.000 kg	32175.00
93	31-Mar-25	RAJBIR SINGH BROTHERS AND LUCKY BROTHERS	Sales	333	10825.000 kg	16237.50
1		Totals as per 'Default' valuation :			1482355.000 kg	5101120.00

**BAJRANG INDUSTRIES**

Village Kairwali,0,Post Office Kalron, Nagla Road

Gharaunda, (Karnal)

E-Mail : sumitkhanchi804@gmail.com

**Carban Black**

Stock Item Register

1-Apr-25 to 31-Dec-25

SR NO	Date	Particulars	Vch Type	Vch No.	Quantity CARBAN OUTWARD	Value
1	03-Apr-25	MAI LUXMI ENTERPRISES	Sales	2	14075.000 kg	21112.50
2	04-Apr-25	MAHIE GREEN EARTH PRODUCT	Sales	3	25000.000 kg	37500.00
3	05-Apr-25	MAI LUXMI ENTERPRISES	Sales	5	22045.000 kg	33067.50
4	07-Apr-25	Monu Kumar and Sons	Sales	11	15070.000 kg	22605.00
5	07-Apr-25	MAI LUXMI ENTERPRISES	Sales	12	22920.000 kg	34380.00
6	08-Apr-25	MAHIE GREEN EARTH PRODUCT	Sales	13	25160.000 kg	37740.00
7	09-Apr-25	MAI LUXMI ENTERPRISES	Sales	15	9530.000 kg	14295.00
8	10-Apr-25	Monu Kumar and Sons	Sales	16	25400.000 kg	38100.00
9	10-Apr-25	VERMA ENTERPRISES	Sales	17	22870.000 kg	34305.00
10	11-Apr-25	Monu Kumar and Sons	Sales	20	14340.000 kg	21510.00
11	13-Apr-25	MAI LUXMI ENTERPRISES	Sales	22	20860.000 kg	31290.00
12	13-Apr-25	Monu Kumar and Sons	Sales	23	16710.000 kg	25065.00
13	14-Apr-25	VERMA ENTERPRISES	Sales	25	4670.000 kg	7005.00
14	15-Apr-25	VERMA ENTERPRISES	Sales	27	13140.000 kg	19710.00
15	16-Apr-25	Monu Kumar and Sons	Sales	30	16100.000 kg	24150.00
16	17-Apr-25	CHOUDHARY AND SONS	Sales	31	5460.000 kg	8190.00
17	18-Apr-25	MAI LUXMI ENTERPRISES	Sales	35	8160.000 kg	12240.00
18	18-Apr-25	CHOUDHARY AND SONS	Sales	36	10060.000 kg	15090.00
19	20-Apr-25	Monu Kumar and Sons	Sales	37	14810.000 kg	22215.00
20	21-Apr-25	CHOUDHARY AND SONS	Sales	38	15050.000 kg	22575.00
21	22-Apr-25	RAWAL ENTERPRISES	Sales	39	7810.000 kg	11715.00
22	24-Apr-25	MAI LUXMI ENTERPRISES	Sales	42	15050.000 kg	22575.00
23	25-Apr-25	CHOUDHARY AND SONS	Sales	44	15470.000 kg	23205.00
24	25-Apr-25	VERMA ENTERPRISES	Sales	45	9960.000 kg	14940.00
25	27-Apr-25	CHOUDHARY AND SONS	Sales	47	14920.000 kg	22380.00
26	28-Apr-25	CHOUDHARY AND SONS	Sales	48	15270.000 kg	22905.00
27	28-Apr-25	Monu Kumar and Sons	Sales	49	3590.000 kg	5385.00
28	30-Apr-25	Monu Kumar and Sons	Sales	51	15880.000 kg	23820.00
29	05-May-25	GARG TRADING COMPANY	Sales	54	22800.000 kg	273600.00
30	06-May-25	CHOUDHARY AND SONS	Sales	57	15520.000 kg	23280.00
31	08-May-25	GARG TRADING COMPANY	Sales	58	23760.000 kg	285120.00
32	15-May-25	M/S MAHAN BRICK FIELD	Sales	65	21970.000 kg	32955.00
33	20-May-25	CHOUDHARY AND SONS	Sales	71	15180.000 kg	22770.00
34	25-May-25	GARG TRADING COMPANY	Sales	75	22960.000 kg	275520.00
35	25-May-25	RAWAL ENTERPRISES	Sales	76	12030.000 kg	18045.00
36	25-May-25	VERMA ENTERPRISES	Sales	77	4570.000 kg	6855.00
37	30-May-25	VERMA ENTERPRISES	Sales	80	3455.000 kg	5182.50
38	01-Jun-25	VERMA ENTERPRISES	Sales	82	14770.000 kg	22155.00

39	06-Jun-25	GARG TRADING COMPANY	Sales	84	31200.000 kg	374400.00
40	06-Jun-25	RAWAL ENTERPRISES	Sales	86	21950.000 kg	32925.00
41	08-Jun-25	GARG TRADING COMPANY	Sales	88	32720.000 kg	392640.00
42	12-Jun-25	RAWAL ENTERPRISES	Sales	89	12340.000 kg	18510.00
43	12-Jun-25	VERMA ENTERPRISES	Sales	90	11840.000 kg	17760.00
44	18-Jun-25	RAWAL ENTERPRISES	Sales	93	23700.000 kg	35550.00
45	21-Jun-25	RAWAL ENTERPRISES	Sales	96	13760.000 kg	20640.00
46	24-Jun-25	GARG TRADING COMPANY	Sales	98	24600.000 kg	295200.00
47	25-Jun-25	GARG TRADING COMPANY	Sales	100	30560.000 kg	366720.00
48	25-Jun-25	GARG TRADING COMPANY	Sales	101	29960.000 kg	359520.00
49	25-Jun-25	RAWAL ENTERPRISES	Sales	102	21120.000 kg	31680.00
50	28-Jun-25	GARG TRADING COMPANY	Sales	104	30360.000 kg	364320.00
51	22-Sep-25	KHURANA ENTERPRISES	Sales	145	21420.000 kg	32130.00
52	25-Sep-25	VERMA ENTERPRISES	Sales	150	21900.000 kg	32850.00
53	27-Sep-25	KHURANA ENTERPRISES	Sales	152	22350.000 kg	33525.00
54	30-Sep-25	KHURANA ENTERPRISES	Sales	157	15690.000 kg	23535.00
55	01-Oct-25	RAJESH SHARMA & SATBIR	Sales	159	2990.000 kg	5980.00
56	02-Oct-25	KHURANA ENTERPRISES	Sales	161	15070.000 kg	22605.00
57	03-Oct-25	KHURANA ENTERPRISES	Sales	162	22850.000 kg	34275.00
58	05-Oct-25	VIJAY LAXMI ENTERPRISES	Sales	163	22770.000 kg	34155.00
59	06-Oct-25	VIJAY LAXMI ENTERPRISES	Sales	164	25020.000 kg	37530.00
60	09-Oct-25	VERMA ENTERPRISES	Sales	165	24240.000 kg	36360.00
61	13-Oct-25	Western Nut Lip	Sales	170	16210.000 kg	22694.00
1		Totals as per 'Default' valuation :			1071015.000 kg	4220056.50





















GROUND WATER LOG Book

Date	Morning Meter Reading	Evening Meter Reading	Water consumed in Ltr Unit Consumed	Green House	
				Date	Signature
10/1/26	0000	001.110	1110		Sumit
11/1/26	1.110	3.518	2408		Sumit
12/1/26	3.518	5.791	2273		Sumit
13/1/26	5.791	8.258	2467		Sumit
14/1/26	8.258	10.556	2298		Sumit
15/1/26	10.556	13.048	2492		Sumit
16/1/26	13.048	15.192	2144		Sumit
17/1/26	15.192	17.655	2463		Sumit
18/1/26	17.655	19.970	2315		Sumit
19/1/26	19.970	22.258	2288		Sumit
20/1/26	22.258	23.558	1300		Sumit
21/1/26	23.558	25.388	1830		Sumit
22/1/26	25.388	27.847	2459		Sumit
23/1/26	27.847	30.014	2167		Sumit
24/1/26	30.014	32.371	2357		Sumit
25/1/26	32.371	34.765	2394		Sumit
26/1/26	34.765	35.926	1161		Sumit
27/1/26	35.926	38.304	2378		Sumit
28/1/26	38.304	40.717	2413		Sumit
29/1/26	40.717	43.006	2289		Sumit
30/1/26	43.006	44.145	1139		Sumit
31/1/26	44.145	46.504	2359		Sumit



09/02/2026, 12:08

Waste-Tyre



Waste Tyre Management System

Recycler

M/s BAJRANG INDUSTRIES

Procurement List

Add Procurement

Application No. 12695

Search

Dashboard

Amendment Request

Environmental Compensations

Statewise Obligations

View Procurement Details

Recycled Data

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Stock Availability

Annual/Quarterly Return

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Generate / Transfer EPR Credits

Course

Logout

S.No	Financial Year	Name of Supplier	Invoice Number	Type of raw material	Date of Purchased	Tyre Source	Action
1	2025-2026	HARYANA RUBBER INDUSTRIES	HRI/580/25-26	Scrap tyre/used tyre/cut tyre	18/11/2025	Domestically	
2	2025-2026	SHREE SADANAND RUBBER INDUSTRIES	SSRI/18/25-26	Scrap tyre/used tyre/cut tyre	29/11/2025	Domestically	
3	2025-2026	GREEN RECYCLATER PRIVATE LIMITED	GRPL/268/25-26	Scrap tyre/used tyre/cut tyre	25/11/2025	Domestically	
4	2025-2026	APS PRODUCTION	APS/66/25-26	Scrap tyre/used tyre/cut tyre	25/11/2025	Domestically	
5	2025-2026	HARYANA RUBBER INDUSTRIES	HRI/580/25-26	Scrap tyre/used tyre/cut tyre	18/11/2025	Domestically	
6	2025-2026	APS PRODUCTION	APS/71/25-26	Scrap tyre/used tyre/cut tyre	29/11/2025	Domestically	
7	2025-2026	MEHAR GRANULATOR PRIVATE LIMITED	MG/72/25-26	Scrap tyre/used tyre/cut tyre	07/12/2025	Domestically	
8	2025-2026	APS PRODUCTION	APS/73/25-26	Scrap tyre/used tyre/cut tyre	30/11/2025	Domestically	
9	2025-2026	SHREE SADANAND RUBBER INDUSTRIES	SSRI/19/25-26	Scrap tyre/used tyre/cut tyre	30/11/2025	Domestically	
10	2025-2026	WEST NUT LLP	431	Scrap tyre/used tyre/cut tyre	29/11/2025	Domestically	
11	2025-2026	APS PRODUCTION	APS/66/25-26	Scrap tyre/used tyre/cut tyre	25/11/2025	Domestically	

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Waste-Tyre

## Management System

Recycler								
M/s BAJRANG INDUSTRIES	12	2025-2026	HARYANA RUBBER INDUSTRIES	HRI/580/25-26	Scrap tyre/used tyre/cut tyre	18/11/2025	Domestically	
<b>Application No. 12695</b>	13	2025-2026	HARYANA RUBBER INDUSTRIES	HRI/576/25-26	Scrap tyre/used tyre/cut tyre	17/11/2025	Domestically	
Dashboard	14	2025-2026	HARYANA RUBBER INDUSTRIES	HRI/573/25-26	Scrap tyre/used tyre/cut tyre	16/11/2025	Domestically	
Amendment Request	15	2025-2026	MEHAR GRANULATOR PRIVATE LIMITED	MG/55/25-26	Scrap tyre/used tyre/cut tyre	14/11/2025	Domestically	
Environmental Compensations	16	2025-2026	MEHAR GRANULATOR PRIVATE LIMITED	MG/54/25-26	Scrap tyre/used tyre/cut tyre	12/11/2025	Domestically	
Statewise Obligations	17	2025-2026	NINE CORPORATION	514/A	Scrap tyre/used tyre/cut tyre	11/11/2025	Domestically	
View Procurement Details	18	2025-2026	WEST NUT LLP	382	Scrap tyre/used tyre/cut tyre	11/11/2025	Domestically	
Recycled Data	19	2025-2026	WEST NUT LLP	380	Scrap tyre/used tyre/cut tyre	11/11/2025	Domestically	
Create EPR Credits	20	2025-2026	HARYANA RUBBER INDUSTRIES	HRI/550/25-26	Scrap tyre/used tyre/cut tyre	10/11/2025	Domestically	
View EPR Credit Data	21	2025-2026	HARYANA RUBBER INDUSTRIES	HRI/548/25-26	Scrap tyre/used tyre/cut tyre	10/11/2025	Domestically	
Yearly EPR Credit	22	2025-2026	U V RUBBER INDUSTRIES	UV/25-26/787	Scrap tyre/used tyre/cut tyre	24/10/2025	Domestically	
Cumulative Wallet	23	2025-2026	KAPRA RUBBER FLOORING PVT LTD	KRFPL/25-26/1120	Scrap tyre/used tyre/cut tyre	19/10/2025	Domestically	
Certificate Transfer Request	24	2025-2026	U V RUBBER INDUSTRIES	UV/25-26/762	Scrap tyre/used tyre/cut tyre	18/10/2025	Domestically	
View EPR Credit Transaction Details	25	2025-2026	U V RUBBER INDUSTRIES	UV/25-26/761	Scrap tyre/used tyre/cut tyre	18/10/2025	Domestically	
Stock Availability	26	2025-2026	U V RUBBER INDUSTRIES	UV/25-26/713	Scrap tyre/used tyre/cut tyre	09/10/2025	Domestically	
Annual/Quarterly Return								
Requisitions								
My Profile								
Generate / Transfer EPR Credits								
Course								
Logout								

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Waste-Tyre

Management System

Recycler  
M/s BAJRANG INDUSTRIES

Application No. 12695

- Dashboard
- Amendment Request
- Environmental Compensations
- Statewise Obligations
- View Procurement Details
- Recycled Data
- Create EPR Credits
- View EPR Credit Data
- Yearly EPR Credit
- Cumulative Wallet
- Certificate Transfer Request
- View EPR Credit Transaction Details
- Stock Availability
- Annual/Quarterly Return
- Requisitions
- My Profile
- Generate / Transfer EPR Credits
- Course
- Logout

27	2025-2026	U V RUBBER INDUSTRIES	UV/25-26/711	Scrap tyre/used tyre/cut tyre	07/10/2025	Domestically	
28	2025-2026	KAPRA RUBBER FLOORING PVT LTD	KRFPL/25-26/1118	Scrap tyre/used tyre/cut tyre	19/10/2025	Domestically	
29	2025-2026	U V RUBBER INDUSTRIES	UV/25-26/707	Scrap tyre/used tyre/cut tyre	07/10/2025	Domestically	
30	2025-2026	PARAS RUBBER INDUSTRIES	380/2025-26	Scrap tyre/used tyre/cut tyre	07/10/2025	Domestically	
31	2025-2026	HARYANA RUBBER INDUSTRIES	HRI/417/25-26	Scrap tyre/used tyre/cut tyre	02/10/2025	Domestically	
32	2025-2026	A ONE RUBBER INDUSTRIES	AONE/25-26/380	Scrap tyre/used tyre/cut tyre	01/10/2025	Domestically	
33	2025-2026	U V RUBBER INDUSTRIES	UV/25-26/645	Scrap tyre/used tyre/cut tyre	25/09/2025	Domestically	
34	2025-2026	WEST NUT LLP	286	Scrap tyre/used tyre/cut tyre	21/09/2025	Domestically	
35	2025-2026	WEST NUT LLP	275	Scrap tyre/used tyre/cut tyre	18/09/2025	Domestically	
36	2025-2026	APS PRODUCTION	APS/37/25-26	Scrap tyre/used tyre/cut tyre	24/09/2025	Domestically	
37	2025-2026	WEST NUT LLP	267	Scrap tyre/used tyre/cut tyre	14/09/2025	Domestically	
38	2025-2026	PP GRANULATOR	PPGRAN/391/25-26	Scrap tyre/used tyre/cut tyre	17/09/2025	Domestically	
39	2025-2026	WEST NUT LLP	266	Scrap tyre/used tyre/cut tyre	13/09/2025	Domestically	
40	2025-2026	WEST NUT LLP	263	Scrap tyre/used tyre/cut tyre	06/09/2025	Domestically	
41	2025-2026	U V RUBBER INDUSTRIES	UV/25-26/429	Scrap tyre/used tyre/cut tyre	02/09/2025	Domestically	

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Waste-Tyre

## Management System

Recycler								
M/s BAJRANG INDUSTRIES	42	2025-2026	U V RUBBER INDUSTRIES	UV/25-26/386	Scrap tyre/used tyre/cut tyre	30/08/2025	Domestically	🔍
<b>Application No. 12695</b>	43	2025-2026	BLACKGOLD GRANULES LLP	BG/25-26/0293	Scrap tyre/used tyre/cut tyre	20/08/2025	Domestically	🔍
Dashboard	44	2025-2026	WEST NUT LLP	213	Scrap tyre/used tyre/cut tyre	15/08/2025	Domestically	🔍
Amendment Request	45	2025-2026	WEST NUT LLP	216	Scrap tyre/used tyre/cut tyre	15/08/2025	Domestically	🔍
Environmental Compensations	46	2025-2026	WEST NUT LLP	209	Scrap tyre/used tyre/cut tyre	14/08/2025	Domestically	🔍
Statewise Obligations	47	2025-2026	WEST NUT LLP	208	Scrap tyre/used tyre/cut tyre	14/08/2025	Domestically	🔍
View Procurement Details	48	2025-2026	WEST NUT LLP	205	Scrap tyre/used tyre/cut tyre	13/08/2025	Domestically	🔍
Recycled Data	49	2025-2026	Rubber Reclaim Udyog	17	Scrap tyre/used tyre/cut tyre	13/08/2025	Domestically	🔍
Create EPR Credits	50	2025-2026	Rubber Reclaim Udyog	16	Scrap tyre/used tyre/cut tyre	07/08/2025	Domestically	🔍
View EPR Credit Data	51	2025-2026	WEST NUT LLP	169	Scrap tyre/used tyre/cut tyre	25/07/2025	Domestically	🔍
Yearly EPR Credit	52	2025-2026	U V RUBBER INDUSTRIES	UV/25-26/273	Scrap tyre/used tyre/cut tyre	04/08/2025	Domestically	🔍
Cumulative Wallet	53	2025-2026	GREEN RECYCLATER PRIVATE LIMITED	GRPL/119/25-26	Scrap tyre/used tyre/cut tyre	18/07/2025	Domestically	🔍
Certificate Transfer Request	54	2025-2026	SHREE VINAYAK ENTERPRISE	146	Scrap tyre/used tyre/cut tyre	26/06/2025	Domestically	🔍
View EPR Credit Transaction Details	55	2025-2026	SHREE VINAYAK ENTERPRISE	161	Scrap tyre/used tyre/cut tyre	30/06/2025	Domestically	🔍
Stock Availability	56	2025-2026	SHREE VINAYAK ENTERPRISE	139	Scrap tyre/used tyre/cut tyre	24/06/2025	Domestically	🔍
Annual/Quarterly Return								
Requisitions								
My Profile								
Generate / Transfer EPR Credits								
Course								
Logout								

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Waste-Tyre

## Management System

Recycler	57	2025-2026	SHREE VINAYAK ENTERPRISE	140	Scrap tyre/used tyre/cut tyre	24/06/2025	Domestically	
M/s BAJRANG INDUSTRIES								
Application No. 12695	58	2025-2026	SHREE VINAYAK ENTERPRISE	135	Scrap tyre/used tyre/cut tyre	23/06/2025	Domestically	
	59	2025-2026	WEST NUT LLP	120	Scrap tyre/used tyre/cut tyre	22/06/2025	Domestically	
Dashboard								
Amendment Request	60	2025-2026	SHREE VINAYAK ENTERPRISE	131	Scrap tyre/used tyre/cut tyre	22/06/2025	Domestically	
Environmental Compensations								
Statewise Obligations	61	2025-2026	SHREE VINAYAK ENTERPRISE	130	Scrap tyre/used tyre/cut tyre	22/06/2025	Domestically	
View Procurement Details	62	2025-2026	GREEN RECYCLATER PRIVATE LIMITED	GRPL/98/25-26	Scrap tyre/used tyre/cut tyre	21/06/2025	Domestically	
Recycled Data								
Create EPR Credits	63	2025-2026	MEHAR GRANULATOR PRIVATE LIMITED	MG/24/25-26	Scrap tyre/used tyre/cut tyre	19/06/2025	Domestically	
View EPR Credit Data	64	2025-2026	APS PRODUCTION	APS/16/25-26	Scrap tyre/used tyre/cut tyre	18/06/2025	Domestically	
Yearly EPR Credit								
Cumulative Wallet	65	2025-2026	SHREE VINAYAK ENTERPRISE	98	Scrap tyre/used tyre/cut tyre	08/06/2025	Domestically	
Certificate Transfer Request								
View EPR Credit Transaction Details	66	2025-2026	SHREE VINAYAK ENTERPRISE	95	Scrap tyre/used tyre/cut tyre	06/06/2025	Domestically	
Stock Availability	67	2025-2026	SHREE VINAYAK ENTERPRISE	94	Scrap tyre/used tyre/cut tyre	06/06/2025	Domestically	
Annual/Quarterly Return								
Requisitions	68	2025-2026	SHREE VINAYAK ENTERPRISE	91	Scrap tyre/used tyre/cut tyre	06/06/2025	Domestically	
My Profile								
Generate / Transfer EPR Credits	69	2025-2026	SHREE VINAYAK ENTERPRISE	89	Scrap tyre/used tyre/cut tyre	05/06/2025	Domestically	
Course	70	2025-2026	SHREE VINAYAK ENTERPRISE	90	Scrap tyre/used tyre/cut tyre	05/06/2025	Domestically	
Logout								
	71	2025-2026	SHREE VINAYAK ENTERPRISE	88	Scrap tyre/used tyre/cut tyre	04/06/2025	Domestically	

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Waste-Tyre

## Management System

Recycler	72	2025-2026	SHREE VINAYAK ENTERPRISE	86	Scrap tyre/used tyre/cut tyre	04/06/2025	Domestically	🔍
M/s BAJRANG INDUSTRIES								
Application No. 12695	73	2025-2026	SHREE VINAYAK ENTERPRISE	85	Scrap tyre/used tyre/cut tyre	04/06/2025	Domestically	🔍
🏠 Dashboard	74	2025-2026	SHIVALIK RECLAMATIONS PRIVATE LIMITED	SRR/101/2025-26	Scrap tyre/used tyre/cut tyre	04/06/2025	Domestically	🔍
📄 Amendment Request	75	2025-2026	SHIVALIK RECLAMATIONS PRIVATE LIMITED	SRR/100/2025-26	Scrap tyre/used tyre/cut tyre	04/06/2025	Domestically	🔍
📄 Environmental Compensations	76	2025-2026	SHIVALIK RECLAMATIONS PRIVATE LIMITED	SRR/99/2025-26	Scrap tyre/used tyre/cut tyre	04/06/2025	Domestically	🔍
📄 Statewise Obligations	77	2025-2026	SHIVALIK RECLAMATIONS PRIVATE LIMITED	SRR/98/2025-26	Scrap tyre/used tyre/cut tyre	03/06/2025	Domestically	🔍
🔍 View Procurement Details	78	2025-2026	SHIVALIK RECLAMATIONS PRIVATE LIMITED	SRR/96/2025-26	Scrap tyre/used tyre/cut tyre	03/06/2025	Domestically	🔍
📄 Recycled Data	79	2025-2026	SHIVALIK RECLAMATIONS PRIVATE LIMITED	SRR/95/2025-26	Scrap tyre/used tyre/cut tyre	03/06/2025	Domestically	🔍
+ Create EPR Credits	80	2025-2026	GREEN RECYCLATER PRIVATE LIMITED	GRPL/85/25-26	Scrap tyre/used tyre/cut tyre	02/06/2025	Domestically	🔍
🔍 View EPR Credit Data	81	2025-2026	WEST NUT LLP	94	Scrap tyre/used tyre/cut tyre	02/06/2025	Domestically	🔍
📄 Yearly EPR Credit	82	2025-2026	WEST NUT LLP	81	Scrap tyre/used tyre/cut tyre	29/05/2025	Domestically	🔍
📄 Cumulative Wallet	83	2025-2026	WEST NUT LLP	61	Scrap tyre/used tyre/cut tyre	18/05/2025	Domestically	🔍
📄 Certificate Transfer Request	84	2025-2026	KAPRA RUBBER FLOORING PVT LTD	KRFPL/24-25/00224	Scrap tyre/used tyre/cut tyre	19/05/2025	Domestically	🔍
🔍 View EPR Credit Transaction Details	85	2025-2026	KAPRA RUBBER FLOORING PVT LTD	KRFPL/24-25/00223	Scrap tyre/used tyre/cut tyre	19/05/2025	Domestically	🔍
📄 Stock Availability	86	2025-2026	GREEN RECYCLATER PRIVATE LIMITED	GRPL/55/25-26	Scrap tyre/used tyre/cut tyre	18/05/2025	Domestically	🔍
📄 Annual/Quarterly Return								
📄 Requisitions								
📄 My Profile								
📄 Generate / Transfer EPR Credits								
➔ Course								
➔ Logout								

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Waste-Tyre

Management System

Recycler	87	2025-2026	KAPRA RUBBER FLOORING PVT LTD	KRFPL/24-25/0167	Scrap tyre/used tyre/cut tyre	29/04/2025	Domestically	
M/s BAJRANG INDUSTRIES								
<b>Application No. 12695</b>	88	2025-2026	U V RUBBER INDUSTRIES	UV/25-26/44	Scrap tyre/used tyre/cut tyre	25/04/2025	Domestically	
Dashboard	89	2025-2026	GREEN RECYCLATER PRIVATE LIMITED	GRPL/19/25-26	Scrap tyre/used tyre/cut tyre	13/04/2025	Domestically	
Amendment Request	90	2025-2026	GREEN RECYCLATER PRIVATE LIMITED	GRPL/56/25-26	Scrap tyre/used tyre/cut tyre	18/05/2025	Domestically	
Attachment/Completions	91	2025-2026	A ONE RUBBER INDUSTRIES	AONE/25-26/82	Scrap tyre/used tyre/cut tyre	13/05/2025	Domestically	
Statewise Obligations	92	2025-2026	KAPRA RUBBER FLOORING PVT LTD	KRFPL/24-25/00204	Scrap tyre/used tyre/cut tyre	13/05/2025	Domestically	
View Procurement Details	93	2025-2026	RMJ RUBBER INDUSTRIES PRIVATE LIMITED	RMJ/25-26/35	Scrap tyre/used tyre/cut tyre	10/05/2025	Domestically	
Recycled Data	94	2025-2026	RMJ RUBBER INDUSTRIES PRIVATE LIMITED	RMJ/25-26/34	Scrap tyre/used tyre/cut tyre	07/05/2025	Domestically	
Create EPR Credits	95	2025-2026	KAPRA RUBBER FLOORING PVT LTD	KRFPL/24-25/0031	Scrap tyre/used tyre/cut tyre	10/04/2025	Domestically	
View EPR Credit Data	96	2025-2026	GREEN RECYCLATER PRIVATE LIMITED	GRPL/16/25-26	Scrap tyre/used tyre/cut tyre	09/04/2025	Domestically	
Yearly EPR Credit	97	2025-2026	HARYANA RUBBER INDUSTRIES	HRI/28/25-26	Scrap tyre/used tyre/cut tyre	08/04/2025	Domestically	
Cumulative Waiver	98	2025-2026	CLASSIC RUBBER	CRF/24-25/0024	Scrap tyre/used tyre/cut tyre	07/04/2025	Domestically	
Certificate Transfer Request	99	2025-2026	CLASSIC RUBBER	CRF/24-25/0023	Scrap tyre/used tyre/cut tyre	07/04/2025	Domestically	
View EPR Credit Transaction Details	100	2025-2026	NINE CORPORATION	32	Scrap tyre/used tyre/cut tyre	07/04/2025	Domestically	
Stock Availability	101	2025-2026	WEST NUT LLP	10	Scrap tyre/used tyre/cut tyre	05/04/2025	Domestically	
Annual/Quarterly Return								
Requisitions								
My Profile								
Generate / Transfer EPR Credits								
Course								
Logout								

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Waste-Tyre

Management System

Recycler	102	2025-2026	HARYANA RUBBER INDUSTRIES	HRI/17/25-26	Scrap tyre/used tyre/cut tyre	04/04/2025	Domestically	
M/s BAJRANG INDUSTRIES								
Application No. 12695	103	2025-2026	WEST NUT LLP	5	Scrap tyre/used tyre/cut tyre	02/04/2025	Domestically	
	104	2025-2026	WEST NUT LLP	1	Scrap tyre/used tyre/cut tyre	01/04/2025	Domestically	
	105	2025-2026	CLASSIC RUBBER	CRF/24-25/0010	Scrap tyre/used tyre/cut tyre	05/04/2025	Domestically	
	106	2025-2026	KAPRA RUBBER FLOORING PVT LTD	KRFPL/24-25/17	Scrap tyre/used tyre/cut tyre	03/04/2025	Domestically	

- Dashboard
- Amendment Request
- Environmental Compensation
- Statewise Obligations
- View Procurement Details
- Recycled Data
- + Create EPR Credits
- View EPR Credit Data
- Yearly EPR Credit
- Cumulative Wallet
- Certificate Transfer Request
- View EPR Credit Transaction Details
- Stock Availability
- Annual/Quarterly Return
- Requisitions
- My Profile
- Generate / Transfer EPR Credits
- Course
- Logout

Total 106 Items

x < 1 > B

All

Electricity Bill

Duplicate Bill



2 2 0 7 9 1 2 0 0 0 5 6 4 5 4 1 9 0 2 2 0 2 4 5 7 4 0 6

Account No: 2207912000

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 56454.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	Due Date: 19/02/2024
Circle: Kamal		K No: L32ZL281033	Surcharges (₹): 954.00
Division: Sub-Urban No.II	Cycle/Group: QA/JN/01U	Issue Date: 10/02/2024	<b>Gross Amount Payable After Due Date (₹): 57408.00</b>
Kamal	Bill Month: FEB/2024	Bill No: 220798620620	
Sub Division: L32-Sub-Urban Gharaunda		Net Payable Amount in words: Fifty Six Thousand Four Hundred Fifty Four Rupees Only	

User Id: reportus Generated On: 04-02-2026 12:32:24

Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	09/01/2024	10/02/2024	32	0.00	KVAh	21311	21651	20	6800	6800	OK	OK	A
2263501UZ M291033	09/01/2024	10/02/2024	32	30.60 (KW)	KWh	20762	21094	20	6640	6640	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details			
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)				
SOP Charges	0.00	1216.00	1216.00	6800	6.400	43520.00	Tariff Category: LTS			
F.S.A.	0.00	2810.90	2810.90	Total: 43520.00			Flats in BS (DS): NA			
Surcharge	0.00	-1134.00	-1134.00	Applicable Tariff on Read Date:			Supply Voltage(kV): 0.40 kV			
E. Duty	0.00	-9860.00	-9860.00				Sanctioned Load (kW/KVA): 45.00/			
M. Tax	0.00	997.90	997.90				MMC (₹): 9669.33			
Fixed Charges	0.00	6101.92	6101.92				Security Deposit: 106178.03			
Excess Credit	0.00	0.00	0.00				DOC/DOE: 31/01/2019/			
<b>Total Arrear</b>	<b>0.00</b>	<b>132.72</b>	<b>132.72</b>				Meter Ownership/MDI Meter: Consumer Meter/ Meter Make/Meter Type: NA/3-PHLTCT			

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount (₹)				
Fixed Charges	6733.15	Current Cycle Charges	56321.43	42249.00				
Energy Charges	43520.00	Arrears/Outstanding Dues	132.72	220791286348				
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	14/01/2024			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPPAS	3120.80	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	1216.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date (₹)</b>	<b>56454.00</b>	Aug-2023	6100	6200	30	OK
Capacitor Surcharge	0.00	Surcharges (₹)	954.00	Sep-2023	6940	7040	32.4	OK
MSC/Green Energy Premium	0.00/0.00	Gross Amount Payable After Due Date (₹)	57408.00	Oct-2023	6960	7080	0	OK
Line Service Charges	0.00	Brief details of Sundry charges /allowances		Nov-2023	6720	6840	31.6	OK
Capacitor Service Charges	0.00	LPS Energy (LPSC Charges):		Dec-2023	6160	6260	29	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00			Jan-2024	6300	6380	31	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			PAN / TAN : /				
Electricity Duty	664.00			Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	1067.48							
<b>Total Current Cycle charges (₹)</b>	<b>56321.43</b>							

DD to be drawn in favour of SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA

**Important information for consumers:**  
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Address and Telephone Number(s) of the authorities relating to consumers grievances			
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SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	Ombudsman	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex, Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	1800 180 2124 (Vigilance Toll Free)



**Electricity Bill**

**Duplicate Bill**



2 2 0 7 9 1 2 0 0 0 5 8 5 9 9 2 0 0 3 2 0 2 4 5 9 5 7 3

Account No: 2207912000

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>		<b>Net Payable Amount on or before Due Date (₹): 58599.00</b>	
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033		Due Date: 20/03/2024	
Circle : Kamal		K No: L32ZL281033		Surcharge(₹): 974.00	
Cycle/Group: QAJN/01U		Issue Date: 13/03/2024		<b>Gross Amount Payable After Due Date(₹): 59573.00</b>	
Division: Sub-Urban No.II Kamal		Bill Month: MAR/2024		Bill No: 220790176536	
Sub Division: L32-Sub-Urban Gharaunda		Net Payable Amount in words: Fifty Eight Thousand Five Hundred Ninety Nine Rupees Only			

User Id:-reportus Generated On:- 04-02-2025 12:31:46

Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	10/02/2024	13/03/2024	32	0.00 ( )	kVAh	21651	22006	20	7100	7100	OK	OK	A
2263501UZ M291033	10/02/2024	13/03/2024	32	31.40 (KW)	kWh	21094	21443	20	6980	6980	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details			
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)	Tariff Category			
SOP Charges	0.00	1216.00	1216.00	7100	6.400	45440.00	LTS	Flats in BS (Ds) NA		
F.S.A.	0.00	1313.52	1313.52	Total 45440.00			Supply Voltage(kV) 0.40 kV			
Surcharge	0.00	-1012.00	-1012.00	Applicable Tariff on Read Date:			Sanctioned Load (kW/KVA) 49.00V			
E. Duty	0.00	-9196.00	-9196.00				MMC(₹) 9669.33			
Tax	0.00	1067.48	1067.48				Security Deposit 106178.03			
Fixed Charges	0.00	6733.15	6733.15				DOC/DOE 31/01/2019/			
Excess Credit	0.00	0.00	0.00				Meter Ownership/MDI Meter Consumer Meter/ Meter Make/Meter Type NA /3-PHLTCT			
<b>Total Arrear</b>	<b>0.00</b>	<b>122.15</b>	<b>122.15</b>							

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)				
Fixed Charges	6733.15	Current Cycle Charges	58476.83	58454.00				
Energy Charges	45440.00	Arrears/Outstanding Dues	122.15	Receipt No	220791241820			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	19/02/2024			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPPAS	3280.60	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	1216.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount</b>	<b>58599.00</b>	Sep-2023	6940	7040	32.4	OK
Capacitor Surcharge	0.00	<b>On Or Before Due Date(₹)</b>	<b>58599.00</b>	Oct-2023	6960	7080	0	OK
MSC/Green Energy Premium	0.00/0.00	Surcharge(₹)	974.00	Nov-2023	6720	6840	31.6	OK
Line Service Charges	0.00	Gross Amount Payable After Due Date(₹)	59573.00	Dec-2023	6160	6260	29	OK
Capacitor Service Charges	0.00	<b>Brief details of Sundry charges /allowances</b>		Jan-2024	6300	6380	31	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00	LPS Energy (LPSC Charges)		Feb-2024	6640	6800	30.6	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			PAN / TAN : /				
Electricity Duty	698.00			Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	1109.06							
<b>Total Current Cycle Charges (₹)</b>	<b>58476.83</b>							

DD to be drawn in favour of SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA.

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Address and Telephone Number(s) of the authorities relating to consumers grievances		
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the	
SDO 'OP' S/Divn UHBVN -L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	Ombudsman
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912
		For all type of complaints call at: 1912 or 1800-180-1550 (Toll Free)  1800 180 2124 (Vigilance Toll Free)



## Electricity Bill

**Duplicate Bill**

Account No: 2207912000



<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 108488.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	Due Date: 16/04/2024
Circle : Karnal		K No: L32ZL281033	Surcharges(₹): 1699.00
Division: Sub-Urban No.II Karnal	Cycle/Group: QAJN/01U	Issue Date: 09/04/2024	<b>Gross Amount Payable After Due Date(₹): 110187.00</b>
Sub Division: L32-Sub-Urban Gharaunda	Bill Month: APR/2024	Bill No: 220796753504	
Net Payable Amount in words: One Lakh Eight Thousand Four Hundred Eighty Eight Rupees Only			
User Id:- reportus Generated On:- 04-02-2026 12:30:57			

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)													
Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	13/03/2024	09/04/2024	27	0.00 ( )	KVAh	22096	22310	20	6080	6080	OK	OK	A
2263501UZ M291033	13/03/2024	09/04/2024	27	30.60 (KW)	kWh	21443	21739	20	5920	5920	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details		
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)	Tariff Category		
SOP Charges	0.00	47872.00	47872.00	6080	6.400	38912.00	Flats in BS (DS)	LTS	
F.S.A.	0.00	4594.12	4594.12	Total			Supply Voltage(kV)	NA	
Surcharge	0.00	-38.00	-38.00	Applicable Tariff on Read Date:			Sanctioned Load (kW/KVA)	0.40 kV	
E. Duty	0.00	-8498.00	-8498.00				MMC(₹)	8158.50	
Sec. Tax	0.00	2176.56	2176.56				Security Deposit	106178.03	
Fixed Charges	0.00	13466.30	13466.30				DOC/DOE	31/01/2019/	
Excess Credit	0.00	0.00	0.00				Meter Ownership/MDI Meter	Consumer Meter/	
<b>Total Arrear</b>	<b>0.00</b>	<b>59572.98</b>	<b>59572.98</b>				Meter Make/Meter Type	NA /S-PHLTCT	

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details					
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)					
Fixed Charges	5681.09	Current Cycle Charges	48915.00		56454.00				
Energy Charges	38912.00	Arrears/Outstanding Dues	59572.98	Receipt No	220791241820				
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	19/02/2024				
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards				
FPPAS	2782.40	LPS Adjustment	0.00	Previous Consumption Pattern					
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status	
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date(₹)</b>	<b>108488.00</b>	Oct-2023	6960	7080	0	OK	
Capacitor Surcharge	0.00	Surcharge(₹)	1699.00	Nov-2023	6720	6840	31.6	OK	
MSC/Green Energy Premium	0.00/0.00			Gross Amount Payable After Due Date(₹)	110187.00	Dec-2023	6160	6260	29
Line Service Charges	0.00	Brief details of Sundry charges /allowances			Jan-2024	6300	6380	31	OK
Capacitor Service Charges	0.00				LPS Energy (LPSC Charges)		Feb-2024	6640	6800
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00				Mar-2024	6980	7100	31.4	OK
Govt. Subsidy/Battery Rbt	0.00/0.00				PAN / TAN : /				
Electricity Duty	592.00				Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	947.51								
<b>Total Current Cycle Charges (₹)</b>	<b>48915.00</b>								

DD to be drawn in favour of: SDO L32-Sub-Urban Gharaunda, UHBVN, GHARAUNDA

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	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	1800 180 2124 (Vigilance Toll Free)



## Electricity Bill

Duplicate Bill

Account No: 2207912000



2 2 0 7 9 1 2 0 0 5 4 0 2 6 2 0 0 5 2 0 2 4 5 4 9 1 5

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 54026.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	<b>Due Date: 20/05/2024</b>
		K No: L32ZL281033	Surcharge (₹): 889.00
Circle: Karnal	Cycle/Group: QAJN/01U	Issue Date: 12/05/2024	<b>Gross Amount Payable After Due Date (₹): 54915.00</b>
Division: Sub-Urban No.II Karnal	Bill Month: MAY/2024	Bill No: 220799273141	
Sub Division: L32-Sub-Urban Gharaunda		Net Payable Amount in words: Fifty Four Thousand Twenty Six Rupees Only	

User Id - reportus: Generated On: -04-02-2026 12:24:36

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)													
Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	09/04/2024	12/05/2024	33	0.00 ( )	kVAh	22310	22640	20	6600	6600	OK	OK	A
2263501UZ M291033	09/04/2024	12/05/2024	33	31.00 (KW)	kWh	21739	22063	20	6480	6480	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details	
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)		
SOP Charges	0.00	0.00	0.00	6600	6.400	42240.00	Tariff Category: LTS	
F.S.A.	0.00	1315.38	1315.38	Total		42240.00	Flats in BS (DS): NA	
Surcharge	0.00	66.00	66.00	Applicable Tariff on Read Date:			Supply Voltage(kV): 0.40 kV	
E. Duty	0.00	-7906.00	-7906.00				Sanctioned Load (kW/KVA): 49.00/	
M. Tax	0.00	947.51	947.51				MMC (₹): 9971.50	
Fixed Charges	0.00	5681.09	5681.09				Security Deposit: 106178.03	
Excess Credit	0.00	0.00	0.00				DOC/DOE: 31/01/2019/	
<b>Total Arrear</b>	<b>0.00</b>	<b>103.98</b>	<b>103.98</b>				Meter Ownership/MDI Meter: Consumer Meter/	
							Meter Make/Meter Type: NA /3-PH/LCT	

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount (₹)				
Fixed Charges	6943.56	Current Cycle Charges	53921.74		108488.00			
Energy Charges	42240.00	Arrears/Outstanding Dues	103.98	Receipt No	220791299618			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	15/04/2024			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPPAS	3045.80	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount</b>	<b>54026.00</b>	Nov-2023	6720	6840	31.6	OK
Capacitor Surcharge	0.00	<b>On Or Before Due Date (₹)</b>	<b>54026.00</b>	Dec-2023	6160	6260	29	OK
MSC/Green Energy Premium	0.00/0.00	Surcharge (₹)	889.00	Jan-2024	6300	6380	31	OK
Line Service Charges	0.00	Gross Amount Payable After Due Date (₹)	54915.00	Feb-2024	6640	6800	30.6	OK
Capacitor Service Charges	0.00	Brief details of Sundry charges /allowances		Mar-2024	6980	7100	31.4	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00	LPS Energy (LPSC Charges)		Apr-2024	5920	6080	30.6	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			PAN / TAN : /				
Electricity Duty	648.00			Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	1044.58							
<b>Total Current Cycle charges (₹)</b>	<b>53921.74</b>							

DD to be drawn in favour of: SDO L32-Sub-Urban Gharaunda, UHBVN, GHARAUNDA

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SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	Ombudsman HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912
		1800 180 2124 (Vigilance Toll Free)



## Electricity Bill

Duplicate Bill

Account No: 2207912000



2 2 0 7 9 1 2 0 0 0 7 3 8 4 9 2 4 0 6 2 0 2 4 7 5 0 1 5

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 73849.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	Due Date: 24/06/2024
		K No: L322L281033	Surcharge(₹): 1166.00
Circle: Kamal	Cycle/Group: QAJN/01U	Issue Date: 15/06/2024	<b>Gross Amount Payable After Due Date(₹): 75015.00</b>
Division: Sub-Urban No.II Kamal	Bill Month: JUN/2024	Bill No: 220792249145	
Sub Division: L32-Sub-Urban Gharaunda		Net Payable Amount in words: Seventy Three Thousand Eight Hundred Forty Nine Rupees Only	

User Id:- reportus Generated On:- 04-02-2026 12:23:56

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)													
Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Srs
	Old	New				Old	New						
2263501UZ M291033	12/05/2024	15/06/2024	34	0.00 ( )	kVAh	22640	23109	20	9380	9380	OK	OK	A
2263501UZ M291033	12/05/2024	15/06/2024	34	35.80 (KW)	kWh	22063	22514	20	9020	9020	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details		
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)			
SOP Charges	0.00	0.00	0.00	9380	6.400	60032.00	Tariff Category: LTS		
F.S.A.	0.00	0.00	0.00	Total: 60032.00			Flats in BS (DS): NA		
Surcharge	0.00	93.00	93.00	Applicable Tariff on Read Date:			Supply Voltage(KV): 0.40 kV		
E. Duty	0.00	-7258.00	-7258.00				Sanctioned Load (kW/KVA): 49.00/		
M. Tax	0.00	1044.58	1044.58				MMC(₹): 10273.67		
Fixed Charges	0.00	6213.14	6213.14				Security Deposit: 106178.03		
Excess Credit	0.00	0.00	0.00				DOC/DOE: 31/01/2019/		
<b>Total Arrear</b>	<b>0.00</b>	<b>92.72</b>	<b>92.72</b>				Meter Ownership/MDI Meter: Consumer Meter/		
							Meter Make/Meter Type: NA /3-PH/1CT		

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details																																									
Description	Amount (₹)	Description	Amount (₹)	Amount (₹)																																									
Fixed Charges	7153.97	Current Cycle Charges	73755.88	54026.00	Receipt No: 220791249134																																								
Energy Charges	60032.00	Arrears/Outstanding Dues	92.72	18/05/2024	Mode of Payment: Credit Cards																																								
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	<table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th colspan="5" style="text-align: center;">Previous Consumption Pattern</th> </tr> <tr> <th>Bill month</th> <th>Units (KWH)</th> <th>Units (KVAH)</th> <th>MDI</th> <th>Status</th> </tr> </thead> <tbody> <tr> <td>Dec-2023</td> <td>6160</td> <td>6260</td> <td>29</td> <td>OK</td> </tr> <tr> <td>Jan-2024</td> <td>6300</td> <td>6380</td> <td>31</td> <td>OK</td> </tr> <tr> <td>Feb-2024</td> <td>6640</td> <td>6800</td> <td>30.6</td> <td>OK</td> </tr> <tr> <td>Mar-2024</td> <td>6980</td> <td>7100</td> <td>31.4</td> <td>OK</td> </tr> <tr> <td>Apr-2024</td> <td>5920</td> <td>6080</td> <td>30.6</td> <td>OK</td> </tr> <tr> <td>May-2024</td> <td>6480</td> <td>6600</td> <td>31</td> <td>OK</td> </tr> </tbody> </table>		Previous Consumption Pattern					Bill month	Units (KWH)	Units (KVAH)	MDI	Status	Dec-2023	6160	6260	29	OK	Jan-2024	6300	6380	31	OK	Feb-2024	6640	6800	30.6	OK	Mar-2024	6980	7100	31.4	OK	Apr-2024	5920	6080	30.6	OK	May-2024	6480	6600	31	OK
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Feb-2024	6640	6800	30.6	OK																																									
Mar-2024	6980	7100	31.4	OK																																									
Apr-2024	5920	6080	30.6	OK																																									
May-2024	6480	6600	31	OK																																									
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	<b>PAN / TAN : /</b> Date from which bill other than "OK" is being issued: Reason:																																									
FPPAS	4239.40	LPS Adjustment	0.00																																										
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00																																										
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date(₹)</b>	<b>73849.00</b>																																										
Capacitor Surcharge	0.00	Surcharge(₹)	1166.00																																										
MSC/Green Energy Premium	0.00/0.00	Gross Amount Payable After Due Date(₹)	75015.00																																										
Line Service Charges	0.00	<b>Brief details of Sundry charges /allowances</b> LPS Energy (LPSC Charges)																																											
Capacitor Service Charges	0.00																																												
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00																																												
<b>Govt. Subsidy/Battery Rbt</b>	<b>0.00/0.00</b>																																												
Electricity Duty	902.00																																												
Municipal Tax / P Tax	1428.51																																												
<b>Total Current Cycle charges (₹)</b>	<b>73755.88</b>																																												

**DD to be drawn in favour of** SDO L32-Sub-Urban Gharaunda, UHBVN, GHARAUNDA

Important Information for consumers:	
Payment of this bill can be made online by logging on the Website: <a href="http://www.uhbvn.org.in">www.uhbvn.org.in</a> at any time and at office counter on all working days during working hours i.e. 09:00AM to 03:00PM.	This Bill be considered as a notice under section 56 of The Electricity Act 2003. Kindly pay the bill by due date. In case of default the connection is liable to be disconnected after 15 days of due date. *The interest accrued on security deposit during the year shall be paid in bill of ensuing financial year. The security deposit shall be reviewed based on previous year consumption on annual basis. This bill does not confer any rights of ownership on the property where this connection exists. T&C shall apply.

Address and Telephone Number(s) of the authorities relating to consumers grievances		
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the	For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	1912 or 1800-180-1550 (Toll Free)
	Fiat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex Panchkula (Opposite Sector-15, Panchkula).	Ombudsman HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : <a href="mailto:cgrf@uhbvn.org.in">cgrf@uhbvn.org.in</a> Contact No. - 0172-2990341, 0172-2980343 WhatsApp No:- 9815961912
		1800 180 2124 (Vigilance Toll Free)



## Electricity Bill

Duplicate Bill

Account No: 2207912000



2 2 0 7 9 1 2 0 0 0 6 0 0 4 6 2 2 0 7 2 0 2 4 6 1 0 0 3

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 60046.00</b>
Address: KAIRWALI KAIRWALI, Gharanda, HR, IND		Old Acct No: 2263501UZL281033	<b>Due Date: 22/07/2024</b>
		K No: L32ZL281033	Surcharge(₹): 957.00
Circle: Karnal	Cycle/Group: QAJN/01U	Issue Date: 13/07/2024	<b>Gross Amount Payable After Due Date(₹): 61003.00</b>
Division: Sub-Urban No.II Karnal	Bill Month: JUL/2024	Bill No: 220790670658	
Sub Division: L32-Sub-Urban Gharanda		Net Payable Amount in words: Sixty Thousand Forty Six Rupees Only	

User Id: reportus Generated On: 04-02-2025 12:23:18

Meter and Read Details (\* Latest MCO is shown in case of multiple MCO in one billing cycle)

Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	15/06/2024	13/07/2024	28	0.00 ( )	kVAh	23108	23495	20	7720	7720	OK	OK	A
2263501UZ M291033	15/06/2024	13/07/2024	28	30.40 (KW)	kWh	22514	22886	20	7440	7440	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details		
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)			
SOP Charges	0.00	0.00	0.00	7720	6.400	49408.00	Tariff Category		
F.S.A.	0.00	0.00	0.00	Total			Flats in BS (DS)		
Surcharge	0.00	74.00	74.00	Applicable Tariff on Read Date:			Supply Voltage(kV)		
E. Duty	0.00	-6356.00	-6356.00				Sanctioned Load (kW/KVA)		
M. Tax	0.00	1428.51	1428.51				MMC(₹)		
Fixed Charges	0.00	4927.09	4927.09				Security Deposit		
Excess Credit	0.00	0.00	0.00				DOC/DOE		
<b>Total Arrear</b>	<b>0.00</b>	<b>73.60</b>	<b>73.60</b>				Meter Ownership/MDI Meter		
							Meter Make/Meter Type		

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details					
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)					
Fixed Charges	5891.50	Current Cycle Charges	59972.23		73849.00				
Energy Charges	49408.00	Arrears/Outstanding Dues	73.60		220791248050				
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00		Receipt Date				
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00		21/06/2024				
FPPAS	3496.80	LPS Adjustment	0.00		Mode of Payment				
TDS/TCS	0.00/0.00	Adv. Security Deposit	0.00		Credit Cards				
Excess Load Surcharge	0.00	Amt*/Non Energy chrg	0.00		<b>Previous Consumption Pattern</b>				
Capacitor Surcharge	0.00	<b>Net Payable Amount</b>	<b>60046.00</b>		<b>Bill month</b>	<b>Units (KWH)</b>	<b>Units (KVAH)</b>	<b>MDI</b>	<b>Status</b>
MSC/Green Energy Premium	0.00/0.00	Surcharge(₹)	957.00		Jan-2024	6300	6380	31	OK
Line Service Charges	0.00	Gross Amount Payable After Due Date(₹)	61003.00		Feb-2024	6640	6800	30.6	OK
Capacitor Service Charges	0.00	<b>Brief details of Sundry charges /allowances</b>			Mar-2024	6980	7100	31.4	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00	LPS Energy (LPSC Charges)			Apr-2024	5920	6080	30.6	OK
Govt. Subsidy/Battery Rbt	0.00/0.00				May-2024	6480	6600	31	OK
Electricity Duty	0.00				Jun-2024	9020	9380	35.8	OK
Municipal Tax / P Tax	1175.93				<b>PAN / TAN : /</b>				
<b>Total Current Cycle Charges (₹)</b>	<b>59972.23</b>				Date from which bill other than "OK" is being issued: Reason:				

DD to be drawn in favour of	SDO L32-Sub-Urban Gharanda , UHBVN , GHARAUNDA
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Address and Telephone Number(s) of the authorities relating to consumers grievances		
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the	For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharanda	Consumer Grievance Redressal Forum	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	Ombudsman HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815861912



## Electricity Bill

**Duplicate Bill**



2 2 0 7 9 1 2 0 0 0 4 1 6 4 1 2 1 0 8 2 0 2 4 4 2 3 3 0

Account No: 2207912000

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 41641.00</b>
Address: KAIRWALI KAIRWALI, Gharanda, HR, IND		Old Act No: 2263501UZL281033	<b>Due Date: 21/08/2024</b>
		K No: L32ZL281033	Surcharge (₹): 689.00
Circle : Karnal	Cycle/Group: QAJN/01U	Issue Date: 14/08/2024	<b>Gross Amount Payable After Due Date (₹): 42330.00</b>
Division: Sub-Urban No.II Karnal	Bill Month: AUG/2024	Bill No: 220796536011	
Sub Division: L32-Sub-Urban Gharanda		Net Payable Amount in words: Forty One Thousand Six Hundred Forty One Rupees Only	

User Id:- reportus Generated On:- 04-02-2026 12:20:27

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)													
Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	13/07/2024	14/08/2024	32	0.00 ( )	kVAh	23495	23782	20	5740	5740	OK	OK	A
2263501UZ M291033	13/07/2024	14/08/2024	32	25.80 (KW)	kWh	22886	23159	20	5460	5460	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details			
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)				
SOP Charges	0.00	0.00	0.00	5740	6.400	36736.00	Tariff Category: LTS			
F.S.A.	0.00	0.00	0.00	<b>Total</b>		<b>36736.00</b>	Flats in BS (DS): NA			
Surcharge	0.00	78.00	78.00	Applicable Tariff on Read Date:			Supply Voltage(kV): 0.40 kV			
E. Duty	0.00	-6356.00	-6356.00				Sanctioned Load (kW/KVA): 49.00/			
M. Tax	0.00	1175.93	1175.93				MMC (₹): 9689.33			
Fixed Charges	0.00	5179.90	5179.90				Security Deposit: 100178.03			
Excess Credit	0.00	0.00	0.00				DOC/DOE: 31/01/2019/			
<b>Total Arrear</b>	<b>0.00</b>	<b>77.83</b>	<b>77.83</b>				Meter Ownership/MDI Meter: Consumer Meter/			
							Meter Make/Meter Type: NA /3-PH/TCT			

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount (₹)				
Fixed Charges	6733.15	Current Cycle Charges	46956.06		60046.00			
Energy Charges	36736.00	Arrears/Outstanding Dues	77.83	Receipt No	220791220447			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	1348.22/-6741.08	Receipt Date	19/07/2024			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPAS	2566.20	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date (₹) 41641.00</b>		Feb-2024	6640	6800	30.6	OK
Capacitor Surcharge	0.00	Brief details of Sundry charges /allowances		Mar-2024	6980	7100	31.4	OK
MSC/Green Energy Premium	0.00/0.00			LPS Energy (LPSC Charges)	Apr-2024	5920	6080	30.6
Line Service Charges	0.00	TDS on Security (TDS for the Interest on Security of FY: 2023-24 as per client LIST)		May-2024	6480	6600	31	OK
Capacitor Service Charges	0.00	Security Deposit interest ( Interest on ACD Security for FY: 2023-24 as per client LIST)		Jun-2024	9020	9360	35.8	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00	Gross Amount Payable After Due Date (₹) 42330.00		Jul-2024	7440	7720	30.4	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			Total Current Cycle Charges (₹) 46956.06		PAN / TAN : /		
Electricity Duty	0.00	Total Current Cycle Charges (₹) 46956.06				Date from which bill other than "OK" is being issued:		Reason:
Municipal Tax / P Tax	920.71			Total Current Cycle Charges (₹) 46956.06				

DD to be drawn in favour of SDO L32-Sub-Urban Gharanda , UHBVN , GHARAUNDA

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Address and Telephone Number(s) of the authorities relating to consumers grievances			
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharanda	Consumer Grievance Redressal Forum	Ombudsman	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrif@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	1800 180 2124 (Vigilance Toll Free)



## Electricity Bill

Duplicate Bill

Account No: 2207912000



2 2 0 7 9 1 2 0 0 0 1 0 1 6 5 9 1 8 0 9 2 0 2 4 1 0 3 2 3 0

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 101659.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	<b>Due Date: 18/09/2024</b>
		K No: L32ZL281033	Surcharge(₹): 1571.00
Circle : Karnal	Cycle/Group: QAJN/D1U	Issue Date: 11/09/2024	<b>Gross Amount Payable After Due Date(₹) : 103230.00</b>
Division: Sub-Urban No.II Karnal	Bill Month: SEP/2024	Bill No: 220792743737	
Sub Division: L32-Sub-Urban Gharaunda		Net Payable Amount in words: One Lakh One Thousand Six Hundred Fifty Nine Rupees Only	

User Id:- reportus Generated On:- 04-02-2026 12:19:31

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)													
Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	14/08/2024	11/09/2024	28	0.00 ( )	KVAh	23782	24163	20	7620	7620	OK	OK	A
2263501UZ M291033	14/08/2024	11/09/2024	28	31.60 (KW)	kWh	23159	23532	20	7460	7460	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details		
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)			
SOP Charges	0.00	31343.14	31343.14	7620	6.400	48768.00	Tariff Category		
F.S.A.	0.00	2566.20	2566.20	<b>Total 48768.00</b>			Flats in BS (DS)		
Surcharge	0.00	767.00	767.00				Supply Voltage(kV)		
E. Duty	0.00	-6356.00	-6356.00	Applicable Tariff on Read Date:			Sanctioned Load (kW/KVA)		
A. Tax	0.00	2096.64	2096.64				MMC(₹)		
Fixed Charges	0.00	11913.05	11913.05				Security Deposit		
Excess Credit	0.00	0.00	0.00				DOC/DOE		
<b>Total Arrear</b>	<b>0.00</b>	<b>42330.03</b>	<b>42330.03</b>				Meter Ownership/MDI Meter		
							Meter Make/Meter Type		

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details																																				
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)																																				
Fixed Charges	5991.50	Current Cycle Charges	59329.01		60046.00																																			
Energy Charges	48768.00	Arrears/Outstanding Dues	42330.03		220791220447																																			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00		19/07/2024																																			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00		Credit Cards																																			
FPPAS	3506.20	LPS Adjustment	0.00	<b>Previous Consumption Pattern</b> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th>Bill month</th> <th>Units (KWH)</th> <th>Units (KVAH)</th> <th>MDI</th> <th>Status</th> </tr> </thead> <tbody> <tr><td>Mar-2024</td><td>6980</td><td>7100</td><td>31.4</td><td>OK</td></tr> <tr><td>Apr-2024</td><td>5920</td><td>6080</td><td>30.6</td><td>OK</td></tr> <tr><td>May-2024</td><td>6480</td><td>6600</td><td>31</td><td>OK</td></tr> <tr><td>Jun-2024</td><td>9020</td><td>9380</td><td>35.8</td><td>OK</td></tr> <tr><td>Jul-2024</td><td>7440</td><td>7720</td><td>30.4</td><td>OK</td></tr> <tr><td>Aug-2024</td><td>5460</td><td>5740</td><td>25.8</td><td>OK</td></tr> </tbody> </table>		Bill month	Units (KWH)	Units (KVAH)	MDI	Status	Mar-2024	6980	7100	31.4	OK	Apr-2024	5920	6080	30.6	OK	May-2024	6480	6600	31	OK	Jun-2024	9020	9380	35.8	OK	Jul-2024	7440	7720	30.4	OK	Aug-2024	5460	5740	25.8	OK
Bill month	Units (KWH)	Units (KVAH)	MDI			Status																																		
Mar-2024	6980	7100	31.4	OK																																				
Apr-2024	5920	6080	30.6	OK																																				
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Aug-2024	5460	5740	25.8	OK																																				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00																																					
Excess Load Surcharge	0.00	<b>Net Payable Amount</b>	<b>101659.00</b>	<b>PAN / TAN : /</b> Date from which bill other than "OK" is being issued: Reason:																																				
Capacitor Surcharge	0.00	<b>On Or Before Due Date(₹)</b>	<b>101659.00</b>																																					
MSC/Green Energy Premium	0.00/0.00	Surcharge(₹)	1571.00																																					
Line Service Charges	0.00	Gross Amount Payable After Due Date(₹)	103230.00																																					
Capacitor Service Charges	0.00	<b>Brief details of Sundry charges /allowances</b> LPS Energy (LPSC Charges)																																						
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00																																							
Govt. Subsidy/Battery Rbt	0.00/0.00																																							
Electricity Duty	0.00																																							
Municipal Tax / P Tax	1163.31																																							
<b>Total Current Cycle charges (₹)</b>	<b>59329.01</b>																																							

**DD to be drawn in favour of** SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA

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Address and Telephone Number(s) of the authorities relating to consumers grievances		
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the	For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex, Panchkula (Opposite Sector-15, Panchkula).	Ombudsman HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912



## Electricity Bill

Duplicate Bill



2207912000791742110202480416

Account No: 2207912000

Name: <b>BAJRANG</b>		Account No: <b>2207912000</b>	Net Payable Amount on or before Due Date ( ): <b>79174.00</b>
Address: <b>KAIRWALI KAIRWALI, Gharsanda, HR, IND</b>		Old Acct No: <b>2263501UZL281033</b>	Due Date: <b>21/10/2024</b>
		K No: <b>L32ZL281033</b>	Surcharge( ): <b>1242.00</b>
Circle: <b>Karnal</b>	Cycle/Group: <b>QAJN/D1U</b>	Issue Date: <b>14/10/2024</b>	Gross Amount Payable After Due Date( ): <b>80416.00</b>
Division: <b>Sub-Urban No.II Kamal</b>	Bill Month: <b>OCT/2024</b>	Bill No: <b>220790119036</b>	
Sub Division: <b>L32-Sub-Urban Gharaunda</b>		Net Payable Amount in words: <b>Seventy Nine Thousand One Hundred Seventy Four Rupees Only</b>	

User Id:- reportus Generated On:- 04-02-2025 12:17:48

Meter and Read Details (\* Latest MCO is shown in case of multiple MCO in one billing cycle)

Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	11/09/2024	14/10/2024	33	0.00 ( )	kVAh	24163	24678	20	10300	10300	OK	OK	A
2263501UZ M291033	11/09/2024	14/10/2024	33	34.40 (KW)	kWh	23532	24030	20	9960	9960	OK	OK	A

Arrears Outstanding for the Financial Year ( )				Slab Calculation			Connection Details		
Description	Previous	Current	Total ( )	Unit	Rate	Amount ( )			
SOP Charges	0.00	0.00	0.00	10300	6.400	65920.00	Tariff Category		
F.S.A.	0.00	0.00	0.00	Total			LTS		
Surcharge	0.00	78.00	78.00	Applicable Tariff on Read Date:			Flats in BS (DS)		
E. Duty	0.00	-6356.00	-6356.00				Supply Voltage(kV)		
M. Tax	0.00	1163.31	1163.31				Sanctioned Load (kW/KVA)		
Fixed Charges	0.00	5192.73	5192.73				MMC( )		
Excess Credit	0.00	0.00	0.00				Security Deposit		
Total Arrear	0.00	78.04	78.04				DOC/DOE		
							Meter Ownership/MDI Meter		
							Meter Make/Meter Type		

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount ( )	Description	Amount ( )	Amount( )				
Fixed Charges	6943.56	Current Cycle Charges	79095.66		101659.00			
Energy Charges	65920.00	Arrears/Outstanding Dues	78.04	Receipt No	220791235559			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	18/09/2024			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPPAS	4681.20	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date( )</b>		Apr-2024	5920	6080	30.6	OK
Capacitor Surcharge	0.00	<b>79174.00</b>		May-2024	6480	6600	31	OK
MSC/Green Energy Premium	0.00/0.00	Surcharge( )	1242.00	Jun-2024	9020	9380	35.8	OK
Line Service Charges	0.00	Gross Amount Payable After Due Date( )	80416.00	Jul-2024	7440	7720	30.4	OK
Capacitor Service Charges	0.00	Brief details of Sundry charges /allowances		Aug-2024	5460	5740	25.8	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00	LPS Energy (LPSC Charges)		Sep-2024	7460	7620	31.6	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			PAN / TAN : /				
Electricity Duty	0.00			Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	1550.90							
Total Current Cycle Charges ( )	79095.66							

DD to be drawn in favour of	SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA
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## Important information for consumers:

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## Address and Telephone Number(s) of the authorities relating to consumers grievances

Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
SDO OP/ S/Divn UHBVN -L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	Ombudsman	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex, Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : <a href="mailto:cgrf@uhbvn.org.in">cgrf@uhbvn.org.in</a> Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	1800 180 2124 (Vigilance Toll Free)



Electricity Bill

Duplicate Bill

Account No: 2207912000



2 2 0 7 9 1 2 0 0 0 7 5 5 3 1 2 5 1 1 2 0 2 4 7 6 7 1 4

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 75531.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	<b>Due Date: 25/11/2024</b>
Circle: Karnal		K No: L32ZL281033	Surcharges (₹): 1183.00
Division: Sub-Urban No.II Karnal	Cycle/Group: QAJN01U	Issue Date: 17/11/2024	<b>Gross Amount Payable After Due Date(₹): 76714.00</b>
Sub Division: L32-Sub-Urban Gharaunda	Bill Month: NOV/2024	Bill No: 220799272883	
Net Payable Amount in words: Seventy Five Thousand Five Hundred Thirty One Rupees Only			

User Id - reportus Generated On: - 04-02-2026 12:16:46

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)													
Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	14/10/2024	17/11/2024	34	0.00 ( )	KVAh	24678	25166	20	9760	9760	OK	OK	A
2263501UZ M291033	14/10/2024	17/11/2024	34	31.20 (KW)	kWh	24030	24494	20	9280	9280	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details			
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)				
SOP Charges	0.00	0.00	0.00	9760	6.400	62464.00	Tariff Category: LTS			
F.S.A.	0.00	0.00	0.00	Total: 62464.00			Flats in BS (DS): NA			
Surcharge	0.00	72.00	72.00	Applicable Tariff on Read Date:			Supply Voltage(kV): 0.40 kV			
E. Duty	0.00	-6356.00	-6356.00				Sanctioned Load (kW/KVA): 49.00/			
M. Tax	0.00	1550.90	1550.90				MMC(₹): 10273.67			
Fixed Charges	0.00	4804.80	4804.80				Security Deposit: 106178.03			
Excess Credit	0.00	0.00	0.00				DOC/DOE: 31/01/2019/			
<b>Total Arrear</b>	<b>0.00</b>	<b>71.70</b>	<b>71.70</b>				Meter Ownership/MDI Meter: Consumer Meter/			
							Meter Make/Meter Type: NA /3-PHLTCT			

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)				
Fixed Charges	7153.97	Current Cycle Charges	75459.16	79174.00				
Energy Charges	62464.00	Arrears/Outstanding Dues	71.70	220791247745				
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	20/10/2024				
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPPAS	4361.60	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date(₹)</b>	<b>75531.00</b>	May-2024	6480	6600	31	OK
Capacitor Surcharge	0.00	Surcharges(₹)	1183.00	Jun-2024	9020	9380	35.8	OK
MSC/Green Energy Premium	0.00/0.00	Gross Amount Payable After Due Date(₹)	76714.00	Jul-2024	7440	7720	30.4	OK
Line Service Charges	0.00	<b>Brief details of Sundry charges /allowances</b>		Aug-2024	5460	5740	25.8	OK
Capacitor Service Charges	0.00	LPS Energy (LPSC Charges)		Sep-2024	7460	7620	31.3	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00			Oct-2024	9960	10300	34.4	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			<b>PAN / TAN : /</b>				
Electricity Duty	0.00			Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	1479.59							
<b>Total Current Cycle Charges (₹)</b>	<b>75459.16</b>							

DD to be drawn in favour of: SDO L32-Sub-Urban Gharaunda, UHBVN, GHARAUNDA

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 \*The interest accrued on security deposit during the year shall be paid in bill of ensuing financial year. The security deposit shall be reviewed based on previous year consumption on annual basis. This bill does not confer any rights of ownership on the property where this connection exists. T&C shall apply.

Address and Telephone Number(s) of the authorities relating to consumers grievances			
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum		1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex, Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	1800 180 2124 (Vigilance Toll Free)



(A Government of Haryana Undertaking)  
 Regd. Office: Vidyut Sadan, IP-3, Sector-14, Panchkula-134113(HR)  
 CIN:U40109HR1999SGC034166 | Website:www.uhbvn.org.in



**Electricity Bill**

**Duplicate Bill**

Account No: 2207912000



2 2 0 7 9 1 2 0 0 6 4 8 2 7 2 3 1 2 2 0 2 4 6 5 8 5 4

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 64827.00</b>
Address: KAIRWALI KAIRWALI, Gharanda, HR, IND		Old Act No: 2263501UZL261033	<b>Due Date: 23/12/2024</b>
		K No: L32ZL261033	Surcharge(₹): 1027.00
Circle : Kamal	Cycle/Group: QAJN/01U	Issue Date: 16/12/2024	<b>Gross Amount Payable After Due Date(₹) : 65854.00</b>
Division: Sub-Urban No.II Kamal	Bill Month: DEC/2024	Bill No: 220794744878	
Sub Division: L32-Sub-Urban Gharanda		Net Payable Amount in words: Sixty Four Thousand Eight Hundred Twenty Seven Rupees Only	

User Id:- reportus Generated On:- 04-02-2026 12:15:28

**Meter and Read Details (\* Latest MCO is shown in case of multiple MCO in one billing cycle)**

Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	17/11/2024	16/12/2024	29	0.00 ( )	KVAh	25166	25585	20	8380	8380	OK	OK	A
2263501UZ M291033	17/11/2024	16/12/2024	29	31.60 (KW)	kWh	24494	24893	20	7980	7980	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details	
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)		
SOP Charges	0.00	0.00	0.00	8380	6.400	53632.00	Tariff Category	LTS
F.S.A.	0.00	0.00	0.00	Total		53632.00	Fleets in BS (DS)	NA
Surcharge	0.00	73.00	73.00	Applicable Tariff on Read Date:			Supply Voltage(kV)	0.40 kV
E. Duty	0.00	-6356.00	-6356.00				Sanctioned Load (kW/KVA)	49.00/
M. Tax	0.00	1479.59	1479.59				MMC(₹)	8762.83
Fixed Charges	0.00	4876.27	4876.27				Security Deposit	106178.03
Excess Credit	0.00	0.00	0.00				DOC/DOE	31/01/2019/
<b>Total Arrear</b>	<b>0.00</b>	<b>72.86</b>	<b>72.86</b>				Meter Ownership/MDI Meter	Consumer Meter/
							Meter Make/Meter Type	NA /3-PH/LTCT

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)				
Fixed Charges	8101.92	Current Cycle Charges	64754.21		75531.00			
Energy Charges	53632.00	Arrears/Outstanding Dues	72.86	Receipt No	220791218816			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	22/11/2024			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPPAS	3750.60	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date(₹)</b>	<b>64827.00</b>	Jun-2024	9020	9380	35.8	OK
Capacitor Surcharge	0.00	Surcharge(₹)	1027.00	Jul-2024	7440	7720	30.4	OK
MSC/Green Energy Premium	0.00/0.00	Gross Amount Payable After Due Date(₹)	65854.00	Aug-2024	5460	5740	25.8	OK
Line Service Charges	0.00	<b>Brief details of Sundry charges /allowances</b>		Sep-2024	7460	7620	31.6	OK
Capacitor Service Charges	0.00	LPS Energy (LPSC Charges)		Oct-2024	9960	10300	34.4	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00			Nov-2024	9280	9760	31.2	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			PAN / TAN : /				
Electricity Duty	0.00			Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	1269.69							
<b>Total Current Cycle Charges (₹)</b>	<b>64754.21</b>							

DD to be drawn in favour of SDO L32-Sub-Urban Gharanda , UHBVN , GHARAUNDA

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--	---

**Address and Telephone Number(s) of the authorities relating to consumers grievances**

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	Fiat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : ogrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	1800 180 2124 (Vigilance Toll Free)



(A Government of Haryana Undertaking)  
Regd. Office: Vidyut Sadan, IP-3, Sector-14, Panchkula-134113(HR)  
CIN: U40109HR1999SGC034166 | Website: www.uhbvn.org.in



## Electricity Bill

Duplicate Bill

Account No: 2207912000



2 2 0 7 9 1 2 0 0 0 6 4 8 2 7 2 3 1 2 2 0 2 4 6 5 8 5 4

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 64827.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Act No: 2263501UZL281033	<b>Due Date: 23/12/2024</b>
Circle: Kamal		K No: L32ZL281033	Surcharge(₹): 1027.00
Division: Sub-Urban No.II Kamal	Cycle/Group: QAJN/01U	Issue Date: 16/12/2024	<b>Gross Amount Payable After Due Date(₹): 65854.00</b>
Sub Division: L32-Sub-Urban Gharaunda	Bill Month: DEC/2024	Bill No: 220794744878	
Net Payable Amount in words: Sixty Four Thousand Eight Hundred Twenty Seven Rupees Only			

User Id:- reportus Generated On:- 04-02-2026 12:34:25

Meter and Read Details (\* Latest MCO is shown in case of multiple MCO in one billing cycle)

Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	17/11/2024	16/12/2024	29	0.00 ( )	KVAh	25166	25585	20	8380	8380	OK	OK	A
2263501UZ M291033	17/11/2024	16/12/2024	29	31.60 (KW)	kWh	24494	24893	20	7980	7980	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details		
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)	Tariff Category		
SOP Charges	0.00	0.00	0.00	8380	6.400	53632.00	LTS		
F.S.A.	0.00	0.00	0.00	<b>Total 53632.00</b>			Flats in BS (DS)	NA	
Surcharge	0.00	73.00	73.00	Applicable Tariff on Read Date:			Supply Voltage(kV)	0.40 kV	
E. Duty	0.00	-6356.00	-6356.00				Sanctioned Load (kW/KVA)	49.00/	
M. Tax	0.00	1479.59	1479.59				MMC(₹)	8762.83	
Fixed Charges	0.00	4876.27	4876.27				Security Deposit	106178.03	
Excess Credit	0.00	0.00	0.00				DOC/DOE	31/01/2019/	
<b>Total Arrear</b>	<b>0.00</b>	<b>72.86</b>	<b>72.86</b>				Meter Ownership/MDI Meter	Consumer Meter/	
							Meter Make/Meter Type	NA /3-PHLTCT	

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)				
Fixed Charges	6101.92	Current Cycle Charges	64754.21		75531.00			
Energy Charges	53632.00	Arrears/Outstanding Dues	72.86	Receipt No	220791218816			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	22/11/2024			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPPAS	3750.60	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date(₹)</b>	<b>64827.00</b>	Jun-2024	9020	9380	35.8	OK
Capacitor Surcharge	0.00	Surcharge(₹)	1027.00	Jul-2024	7440	7720	30.4	OK
MSC/Green Energy Premium	0.00/0.00	Gross Amount Payable After Due Date(₹)	65854.00	Aug-2024	5460	5740	25.8	OK
Line Service Charges	0.00	<b>Brief details of Sundry charges /allowances</b>		Sep-2024	7460	7620	31.6	OK
Capacitor Service Charges	0.00	LPS Energy (LPSC Charges)		Oct-2024	9960	10300	34.4	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00			Nov-2024	9280	9760	31.2	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			PAN / TAN : /				
Electricity Duty	0.00			Date from which bill other than "OK" is being issued:		Reason:		
Municipal Tax / P Tax	1269.69							
<b>Total Current Cycle Charges (₹)</b>	<b>64754.21</b>							

DD to be drawn in favour of SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA

## Important information for consumers:

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This Bill be considered as a notice under section 56 of The Electricity Act 2003. Kindly pay the bill by due date. In case of default the connection is liable to be disconnected after 15 days of due date. \*The interest accrued on security deposit during the year shall be paid in bill of ensuing financial year. The security deposit shall be reviewed based on previous year consumption on annual basis. This bill does not confer any rights of ownership on the property where this connection exists. T&C shall apply.

## Address and Telephone Number(s) of the authorities relating to consumers grievances

Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
SDO /OP/ S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	Ombudsman	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex, Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	1800 180 2124 (Vigilance Toll Free)



## Electricity Bill

**Duplicate Bill**



Account No: 2207912000

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 129008.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	Due Date: 25/03/2025
Circle : Karnal		K No: L32ZL281033	Surcharge(₹) : 1973.00
Division: Sub-Urban No.II Karnal	Cycle/Group: QAJN/01U	Issue Date: 18/03/2025	<b>Gross Amount Payable After Due Date(₹) : 130981.00</b>
Sub Division: L32-Sub-Urban Gharaunda	Bill Month: MAR/2025	Bill No: 220799794038	
User Id:- reportus Generated On:- 04-02-2025 11:46:44			

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)													
Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rnrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	17/01/2025	18/03/2025	60	0.00 0	kVAh	28001	28831	20	16600	16600	OK	OK	A
2263501UZ M291033	17/01/2025	18/03/2025	60	32.00 (KW)	kWh	25295	26097	20	16040	16040	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details		
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)			
SOP Charges	0.00	0.00	0.00	16600	6.400	106240.00	Tariff Category: LTS		
F.S.A.	0.00	0.00	0.00	<b>Total 106240.00</b>			Flats in BS (DS): NA		
Surcharge	0.00	76.00	76.00	Applicable Tariff on Read Date:			Supply Voltage(kV): 0.40 kV		
E. Duty	0.00	-6356.00	-6356.00				Sanctioned Load (kW/KVA): 49.00/		
M. Tax	0.00	1275.20	1275.20				MMC(₹): 18130.00		
Fixed Charges	0.00	5081.02	5081.02				Security Deposit: 196178.03		
Excess Credit	0.00	0.00	0.00				DOC/DOE: 31/01/2019/		
<b>Total Arrear</b>	<b>0.00</b>	<b>76.22</b>	<b>76.22</b>				Meter Ownership/MDI Meter: Consumer Meter/		
							Meter Make/Meter Type: NA /3-PH/TC/T		

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount (₹)				
Fixed Charges	12624.65	Current Cycle Charges	128931.52		65111.00			
Energy Charges	106240.00	Arrears/Outstanding Dues	76.22	Receipt No	220791242282			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	23/01/2025			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPPAS	7538.80	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount</b>	<b>129008.00</b>	Aug-2024	5460	5740	25.8	OK
Capacitor Surcharge	0.00	<b>On Or Before Due Date(₹)</b>	<b>129008.00</b>	Sep-2024	7460	7820	31.6	OK
MSC/Green Energy Premium	0.00/0.00	Surcharge(₹)	1973.00	Oct-2024	9960	10300	34.4	OK
Line Service Charges	0.00	Gross Amount Payable After Due Date(₹)	130981.00	Nov-2024	9280	9760	31.2	OK
Capacitor Service Charges	0.00	Brief details of Sundry charges /allowances		Dec-2024	7980	8380	31.6	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00	LPS Energy (LPSC Charges)		Jan-2025	8040	8320	32.4	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			PAN / TAN : /				
Electricity Duty	0.00			Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	2528.07							
<b>Total Current Cycle Charges (₹)</b>	<b>128931.52</b>							

DD to be drawn in favour of SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA

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 This Bill be considered as a notice under section 56 of The Electricity Act 2003. Kindly pay the bill by due date. In case of default the connection is liable to be disconnected after 15 days of due date.  
 \*The interest accrued on security deposit during the year shall be paid in bill of ensuing financial year. The security deposit shall be reviewed based on previous year consumption on annual basis. This bill does not confer any rights of ownership on the property where this connection exists. T&C shall apply.

Address and Telephone Number(s) of the authorities relating to consumers grievances			
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	Ombudsman	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	1800 180 2124 (Vigilance Toll Free)



## Electricity Bill

Duplicate Bill

Account No: 2207912000



2 2 0 7 9 1 2 0 0 0 5 6 2 2 4 0 1 0 5 2 0 2 5 5 7 1 0 7

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 56224.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	<b>Due Date: 01/05/2025</b>
		K No: L32ZL281033	Surcharge(₹): 883.00
Circle: Karnal	Cycle/Group: QAJN/01U	Issue Date: 20/04/2025	<b>Gross Amount Payable After Due Date(₹): 57107.00</b>
Division: Sub-Urban No.II Karnal	Bill Month: APR/2025	Bill No: 220796213069	
Sub Division: L32-Sub-Urban Gharaunda		Net Payable Amount in words: Fifty Six Thousand Two Hundred Twenty Four Rupees Only	

User Id - reportus Generated On:- 04-02-2025 11:44:54

Meter and Read Details (\* Latest MCO is shown in case of multiple MCO in one billing cycle)

Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	18/03/2025	20/04/2025	33	0.00 (₹)	kVAh	26831	27223	20	7840	7840	OK	OK	A
2263501UZ M291033	18/03/2025	20/04/2025	33	31.40 (KW)	kWh	26097	26476	20	7580	7580	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details		
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)			
SOP Charges	0.00	0.00	0.00	7840	6.400	50176.00	Tariff Category		
F.S.A.	0.00	0.00	0.00	<b>Total 50176.00</b>			Flats in BS (DS)		
Surcharge	0.00	57.00	57.00				Supply Voltage(kV)		
E. Duty	0.00	-6356.00	-6356.00	Applicable Tariff on Read Date:			Sanctioned Load (kW/KVA)		
M. Tax	0.00	2528.07	2528.07				MMC(₹)		
Fixed Charges	0.00	3827.67	3827.67				Security Deposit		
Excess Credit	0.00	0.00	0.00				DOC/DOE		
<b>Total Arrear</b>	<b>0.00</b>	<b>56.74</b>	<b>56.74</b>				Meter Ownership/MDI Meter		
							Meter Make/Meter Type		

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details	
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)	
Fixed Charges	8943.58	Current Cycle Charges	81895.80		129008.00
Energy Charges	50176.00	Arrears/Outstanding Dues	56.74	Receipt No	220791247116
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	1432.14/-7160.72	Receipt Date	24/03/2025
Amount to cover MMC	0.00	Provisional Adjustment(BR Adj.)	0.00	Mode of Payment	Credit Cards
FPPAS	3562.60	LPS Adjustment	0.00	<b>Previous Consumption Pattern</b>	
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00		
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date(₹) 56224.00</b>		<b>Bill month</b>	<b>Units (KWH)</b>
Capacitor Surcharge	0.00	Surcharge(₹)	883.00	Sep-2024	7460
MSC/Green Energy Premium	0.00/0.00	Gross Amount Payable After Due Date(₹)	57107.00	Oct-2024	9950
Line Service Charges	0.00	<b>Brief details of Sundry charges /allowances</b>		Nov-2024	9280
Capacitor Service Charges	0.00			LPS Energy (LPSC Charges)	9760
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00	TDS on Security (TDS on ACD Interest for the year 2024-25)		Dec-2024	7980
Govt. Subsidy/Battery Rbt	0.00/0.00	Security Deposit interest (ACD Interest for the year 2024-25)		Jan-2025	8040
Electricity Duty	0.00	<b>Net Payable Amount On Or Before Due Date(₹) 56224.00</b>		Mar-2025	16040
Municipal Tax / P Tax	1213.64				32
<b>Total Current Cycle Charges (₹)</b>	<b>61895.80</b>			<b>PAN / TAN : /</b>	

DD to be drawn in favour of SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA

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This Bill be considered as a notice under section 56 of The Electricity Act 2003. Kindly pay the bill by due date. In case of default the connection is liable to be disconnected after 15 days of due date. \*The interest accrued on security deposit during the year shall be paid in bill of ensuing financial year. The security deposit shall be reviewed based on previous year consumption on annual basis. This bill does not confer any rights of ownership on the property where this connection exists. T&C shall apply.

**Address and Telephone Number(s) of the authorities relating to consumers grievances**

Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum		1912 or 1800-180-1550 (Toll Free)
	Ombudsman		1800 180 2124 (Vigilance Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartax, Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	



**Electricity Bill**

**Duplicate Bill**



2 2 0 7 9 1 2 0 0 0 4 3 6 6 5 2 0 0 5 2 0 2 5 4 4 3 8 4

Account No: 2207912000

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 43665.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	<b>Due Date: 20/05/2025</b>
Circle: Karnal		K No: L32ZL281033	<b>Surcharge(₹): 719.00</b>
Division: Sub-Urban No.II Karnal	Cycle/Group: QAJN/01U	Issue Date: 10/05/2025	<b>Gross Amount Payable After Due Date(₹): 44384.00</b>
Sub Division: L32-Sub-Urban Gharaunda	Bill Month: MAY/2025	Bill No: 220790575647	
User Id:- reportus Generated On:- 04-02-2025 11:45:31			
Net Payable Amount in words: Forty Three Thousand Six Hundred Sixty Five Rupees Only			

Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	20/04/2025	10/05/2025	20	0.00 ( )	kVAh	27223	27504	20	5620	5620	OK	OK	A
2263501UZ M291033	20/04/2025	10/05/2025	20	34.40 (KW)	kWh	26476	26748	20	5440	5440	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details			
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)	Tariff Category			
SOP Charges	0.00	0.00	0.00	5620	6.400	35968.00	Flats in BS (DS)	LTS		
F.S.A.	0.00	0.00	0.00	Total 35968.00			Supply Voltage(kV)	0.40 kV		
Surcharge	0.00	77.00	77.00	Applicable Tariff on Read Date:			Sanctioned Load (kW/KVA)	49.00/		
E. Duty	0.00	-6356.00	-6356.00				MMC(₹)	8043.33		
M. Tax	0.00	1213.64	1213.64				Security Deposit	106178.03		
Fixed Charges	0.00	5142.32	5142.32				DOC/DOE	31/01/2019/		
Excess Credit	0.00	0.00	0.00				Meter Ownership/MDI Meter	Consumer Meter/		
<b>Total Arrear</b>	<b>0.00</b>	<b>76.96</b>	<b>76.96</b>				Meter Make/Meter Type	NA / 3-PHL TCT		

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)				
Fixed Charges	4208.22	Current Cycle Charges	43687.68		56224.00			
Energy Charges	35968.00	Arrears/Outstanding Dues	76.96	Receipt No	220791299125			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	29/04/2025			
Amount to cover MMC	0.00	Provisional Adjustment(BR Adj.)	0.00	Mode of Payment	Credit Cards			
FPPAS	2556.80	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	Am*/Non Energy chrg	0.00	Oct-2024	9960	10300	34.4	OK
Capacitor Surcharge	0.00	<b>Net Payable Amount</b>	<b>43665.00</b>	Nov-2024	9280	9760	31.2	OK
MSC/Green Energy Premium	0.00/0.00	<b>On Or Before Due Date(₹)</b>	<b>719.00</b>	Dec-2024	7980	8380	31.6	OK
Line Service Charges	0.00	Gross Amount Payable After Due Date(₹)	44384.00	Jan-2025	8040	8320	32.4	OK
Capacitor Service Charges	0.00	Brief details of Sundry charges /allowances		Mar-2025	16040	16600	32	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00	LPS Energy (LPSC Charges)		Apr-2025	7580	7840	31.4	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			PAN / TAN : /				
Electricity Duty	0.00			Date from which bill other than "OK" is being issued: Reason: -				
Municipal Tax / P Tax	854.66							
<b>Total Current Cycle Charges (₹)</b>	<b>43587.68</b>							

DD to be drawn in favour of SDO L32-Sub-Urban Gharaunda, UHBVN, GHARAUNDA

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Address and Telephone Number(s) of the authorities relating to consumers grievances			
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	Ombudsman	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No.- 9815961912	1800 180 2124 (Vigilance Toll Free)



### Electricity Bill

**Duplicate Bill**



**Account No: 2207912000**

2 2 0 7 9 1 2 0 0 0 1 1 4 3 6 8 3 0 0 6 2 0 2 5 1 1 6 1 3 2

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 114368.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	<b>Due Date: 30/06/2025</b>
Circle : Karnal		K No: L32ZL281033	Surcharge(₹) : 1764.00
Cycle/Group: QAJN/01U	Issue Date: 20/06/2025	<b>Gross Amount Payable After Due Date(₹) : 116132.00</b>	
Division: Sub-Urban No.II Karnal	Bill Month: JUN/2025	Bill No: 220792452795	
Sub Division: L32-Sub-Urban Gharaunda		Net Payable Amount in words: One Lakh Fourteen Thousand Three Hundred Sixty Eight Rupees Only	

User Id:- reportus Generated On:- 04-02-2026 11:47:53

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)													
Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	10/05/2025	20/06/2025	41	0.00 ( )	KVAh	27504	28112	20	12160	12160	OK	OK	A
2263501UZ M291033	10/05/2025	20/06/2025	41	34.40 (KW)	kWh	26748	27334	20	11720	11720	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details		
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)			
SOP Charges	0.00	1292.76	1292.76	12160	6.600	80256.00	Tariff Category: LTS		
F.S.A.	0.00	0.00	0.00	<b>Total 80256.00</b>			Flats in BS (DS): NA		
Surcharge	0.00	83.00	83.00	Applicable Tariff on Read Date:			Supply Voltage(kV): 0.40 kV		
E. Duty	0.00	-6356.00	-6356.00				Sanctioned Load (kW/KVA): 49.00		
M. Tax	0.00	854.66	854.66				MMC(₹): 12388.83		
Fixed Charges	0.00	4208.22	4208.22				Security Deposit: 106178.03		
Excess Credit	0.00	0.00	0.00				DOC/DOE: 31/01/2019		
<b>Total Arrear</b>	<b>0.00</b>	<b>82.64</b>	<b>82.64</b>				Meter Ownership/MDI Meter: Consumer Meter/ Meter Make/Meter Type: NA /3-PHILTCT		

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)				
Fixed Charges	16512.32	Current Cycle Charges	104322.25	43665.00	Receipt No: 220791243458			
Energy Charges	80256.00	Arrears/Outstanding Dues	82.64	Receipt Date	19/06/2025			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	9982.79/0.00	Mode of Payment	Credit Cards			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	<b>Previous Consumption Pattern</b>				
FPPAS	5508.40	LPS Adjustment	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
TDS/TCS	0.00/0.00	Adv. Security Deposit Aml*/Non Energy chrg	0.00	Nov-2024	9280	9760	31.2	OK
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date(₹)</b>	<b>114368.00</b>	Dec-2024	7980	8380	31.6	DK
Capacitor Surcharge	0.00	Surcharge(₹)	1764.00	Jan-2025	8040	8320	32.4	DK
MSC/Green Energy Premium	0.00/0.00	Gross Amount Payable After Due Date(₹)	116132.00	Mar-2025	16040	16600	32	OK
Line Service Charges	0.00	<b>Brief details of Sundry charges /allowances</b>		Apr-2025	7560	7840	31.4	DK
Capacitor Service Charges	0.00	LPS Energy (LPSC Charges)		May-2025	5440	5620	34.4	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00	Rate Revision SOP other than Domestic Supply (Retro for financial year 2025-26)		<b>PAN / TAN : /</b>				
Govt. Subsidy/Battery Rbt	0.00/0.00	Rate Revision FC (Retro for financial year 2025-26)		Date from which bill other than "OK" is being issued:		Reason:		
Electricity Duty	0.00							
Municipal Tax / P Tax	2045.53							
<b>Total Current Cycle Charges (₹)</b>	<b>104322.25</b>							

DD to be drawn in favour of: SDO L32-Sub-Urban Gharaunda, UHBVN, GHARAUNDA

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\*The interest accrued on security deposit during the year shall be paid in bill of ensuing financial year. The security deposit shall be reviewed based on previous year consumption on annual basis. This bill does not confer any rights of ownership on the property where this connection exists. T&C shall apply.

Address and Telephone Number(s) of the authorities relating to consumers grievances			
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	Ombudsman	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amarlex,Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : ogrid@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	1800 180 2124 (Vigilance Toll Free)



## Electricity Bill

**Duplicate Bill**



2 2 0 7 9 1 2 0 0 0 7 4 9 8 6 2 8 0 7 2 0 2 5 7 6 1 5 0

Account No: 2207912000

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date ( ): 74986.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	<b>Due Date: 28/07/2025</b>
Circle : Kamal		K No: L32ZL281033	Surcharge( ): 1164.00
Division: Sub-Urban No.II	Cycle/Group: QAJN/01U	Issue Date: 16/07/2025	<b>Gross Amount Payable After Due Date( ): 76150.00</b>
Kamal	Bill Month: JUL/2025	Bill No: 220796330425	
Sub Division: L32-Sub-Urban Gharaunda		Net Payable Amount in words: Seventy Four Thousand Nine Hundred Eighty Six Rupees Only	

User Id:- reportus Generated On:- 04-02-2026 11:49:19

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)													
Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	20/06/2025	18/07/2025	28	0.00 ( )	KVAh	28112	28553	20	8820	8820	OK	OK	A
2263501UZ M291033	20/06/2025	18/07/2025	28	34.40 (KW)	KWh	27334	27756	20	8440	8440	OK	OK	A

Arrears Outstanding for the Financial Year ( )				Slab Calculation			Connection Details		
Description	Previous	Current	Total ( )	Unit	Rate	Amount ( )			
SOP Charges	0.00	0.00	0.00	8820	6.600	58212.00	Tariff Category: LTS		
F.S.A.	0.00	0.00	0.00	<b>Total 58212.00</b>			Flats in BS (DS): NA		
Surcharge	0.00	62.00	62.00	Applicable Tariff on Read Date:			Supply Voltage(kV): 0.40 kV		
E. Duty	0.00	-6356.00	-6356.00				Sanctioned Load (kW/KVA): 49.00		
M. Tax	0.00	2240.88	2240.88				MMC( ): 8460.67		
Fixed Charges	0.00	4114.80	4114.80				Security Deposit: 106178.03		
Excess Credit	0.00	0.00	0.00				DOC/DOE: 31/01/2019		
<b>Total Arrear</b>	<b>0.00</b>	<b>61.68</b>	<b>61.68</b>				Meter Ownership/MDI Meter: Consumer Meter/		
							Meter Make/Meter Type: NA /3PHLTCT		

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount ( )	Description	Amount ( )	Amount( )				
Fixed Charges	11276.71	Current Cycle Charges	74924.62		114388.00			
Energy Charges	58212.00	Arrears/Outstanding Dues	61.68	Receipt No	220791269844			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	28/06/2025			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPPAS	3986.80	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date( )</b>	<b>74986.00</b>	Dec-2024	7980	8380	31.6	OK
Capacitor Surcharge	0.00	Surcharge( )	1164.00	Jan-2025	8040	8320	32.4	OK
MSC/Green Energy Premium	0.00/0.00	Gross Amount Payable After Due Date( )	76150.00	Mar-2025	16040	16600	32	OK
Line Service Charges	0.00	Brief details of Sundry charges /allowances		Apr-2025	7580	7840	31.4	OK
Capacitor Service Charges	0.00	LPS Energy (LPSC Charges)		May-2025	5440	5620	34.4	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00			Jun-2025	11720	12160	34.4	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			PAN / TAN : /				
Electricity Duty	0.00			Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	1489.11							
<b>Total Current Cycle Charges ( )</b>	<b>74924.62</b>							

DD to be drawn in favour of SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA

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Address and Telephone Number(s) of the authorities relating to consumers grievances		
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the	For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	Ombudsman HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No.- 9815961912



Electricity Bill

Duplicate Bill

Account No: 2207912000



<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 76387.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	Due Date: 27/08/2025
Circle : Kamal		K No: L32ZL281033	Surcharge(₹): 1197.00
Division: Sub-Urban No.II Kamal	Cycle/Group: QAJN/01U	Issue Date: 17/08/2025	<b>Gross Amount Payable After Due Date(₹): 77584.00</b>
Sub Division: L32-Sub-Urban Gharaunda	Bill Month: AUG/2025	Bill No: 220795369983	
Net Payable Amount in words: Seventy Six Thousand Three Hundred Eighty Seven Rupees Only			

User Id:-reportus Generated On:- 04-02-2026 11:50:53

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)													
Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	18/07/2025	17/08/2025	30	0.00 ( )	kVAh	28553	28998	20	8900	8900	OK	OK	A
2263501UZ M291033	18/07/2025	17/08/2025	30	32.40 (KW)	kWh	27756	28181	20	8500	8500	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details	
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)		
SOP Charges	0.00	0.00	0.00	8900	6.600	58740.00	Tariff Category: LTS	
F.S.A.	0.00	0.00	0.00	<b>Total</b>		<b>58740.00</b>	Flats in BS (DS): NA	
Surcharge	0.00	73.00	73.00	Applicable Tariff on Read Date:			Supply Voltage(kV): 0.40 kV	
E. Duty	0.00	-6356.00	-6356.00				Sanctioned Load (kW/KVA): 49.00/	
M. Tax	0.00	1469.11	1469.11				MMC(₹): 9065.00	
Fixed Charges	0.00	4887.19	4887.19				Security Deposit: 106178.03	
Excess Credit	0.00	0.00	0.00				DOC/DOE: 31/01/2019/	
<b>Total Arrear</b>	<b>0.00</b>	<b>73.30</b>	<b>73.30</b>				Meter Ownership/MDI Meter: Consumer Meter/	
							Meter Make/Meter Type: NA /S-PHLTCT	

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)				
Fixed Charges	12082.19	Current Cycle Charges	76313.53		74986.00			
Energy Charges	58740.00	Arrears/Outstanding Dues	73.30	Receipt No	220791280072			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	25/07/2025			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPPAS	3995.00	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Ant*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date(₹)</b>	<b>76387.00</b>	Jan-2025	8040	8320	32.4	OK
Capacitor Surcharge	0.00	Surcharge(₹)	1197.00	Mar-2025	16040	16600	32	DK
MSC/Green Energy Premium	0.00/0.00	Gross Amount Payable After Due Date(₹)	77584.00	Apr-2025	7580	7840	31.4	DK
Line Service Charges	0.00	Brief details of Sundry charges /allowances		May-2025	5440	5620	34.4	OK
Capacitor Service Charges	0.00	LPS Energy (LPSC Charges)		Jun-2025	11720	12160	34.4	DK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00			Jul-2025	8440	8820	34.4	DK
Govt. Subsidy/Battery Rbt	0.80/0.00			PAN / TAN : /				
Electricity Duty	0.00			Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	1496.34							
<b>Total Current Cycle Charges (₹)</b>	<b>76313.53</b>							

DD to be drawn in favour of SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA

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Address and Telephone Number(s) of the authorities relating to consumers grievances		
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the	For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912



## Electricity Bill

Duplicate Bill

Account No: 2207912000



2 2 0 7 9 1 2 0 0 0 8 5 4 1 9 2 9 0 9 2 0 2 5 8 6 7 4 8

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 85419.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	Due Date: 29/09/2025
Circle: Karnal		K No: L322L281033	Surcharge(₹): 1329.00
Cycle/Group: QAJN01U		Issue Date: 18/09/2025	<b>Gross Amount Payable After Due Date(₹): 86748.00</b>
Division: Sub-Urban No.II Karnal		Bill Month: SEP/2025	Bill No: 220792838653
Sub Division: L32-Sub-Urban Gharaunda		Net Payable Amount in words: Eighty Five Thousand Four Hundred Nineteen Rupees Only	

User Id:- reportus Generated On:- 04-02-2026 11:51:46

Meter and Read Details (\* Latest MCO is shown in case of multiple MCO in one billing cycle)

Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	17/08/2025	18/09/2025	32	0.00 ()	KVAh	28998	29500	20	10040	10040	OK	OK	A
2263501UZ M291033	17/08/2025	18/09/2025	32	34.90 (KW)	kWh	28181	28662	20	9620	9620	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details			
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)	Tariff Category			
SOP Charges	0.00	0.00	0.00	10040	6.600	66264.00	LTS	Flats in BS (DS)		
F.S.A.	0.00	0.00	0.00	Total			Supply Voltage(kV)			
Surcharge	0.00	73.00	73.00	Applicable Tariff on Read Date:			Sanctioned Load (kW/KVA)			
E. Duty	0.00	-6356.00	-6356.00				MMC(₹)			
M. Tax	0.00	1496.34	1496.34				Security Deposit			
Fixed Charges	0.00	4859.49	4859.49				DOC/DOE			
Excess Credit	0.00	0.00	0.00				Meter Ownership/MDI Meter			
<b>Total Arrear</b>	<b>0.00</b>	<b>72.83</b>	<b>72.83</b>				Meter Make/Meter Type			

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)				
Fixed Charges	12887.67	Current Cycle Charges	85346.53		76387.00			
Energy Charges	66264.00	Arrears/Outstanding Dues	72.83	Receipt No	220791235003			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	25/08/2025			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPAS	4521.40	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	Am*/Non Energy chrg	0.00	Mar-2025	16040	16600	32	OK
Capacitor Surcharge	0.00	<b>Net Payable Amount</b>	<b>85419.00</b>	Apr-2025	7580	7840	31.4	OK
MSC/Green Energy Premium	0.00/0.00	<b>On Or Before Due Date(₹)</b>		May-2025	5440	5620	34.4	OK
Line Service Charges	0.00	Surcharge(₹)	1329.00	Jun-2025	11720	12160	34.4	OK
Capacitor Service Charges	0.00	Gross Amount Payable After Due Date(₹)	86748.00	Jul-2025	8440	8820	34.4	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00	<b>Brief details of Sundry charges /allowances</b>		Aug-2025	8500	8900	32.4	OK
Govt. Subsidy/Battery Rbt	0.00/0.00	LPS Energy (LPSC Charges)		PAN / TAN : /				
Electricity Duty	0.00			Date from which bill other than "OK" is being issued:				
Municipal Tax / P Tax	1673.46			Reason:				
<b>Total Current Cycle Charges (₹)</b>	<b>85346.53</b>							

DD to be drawn in favour of SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA

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## Address and Telephone Number(s) of the authorities relating to consumers grievances

Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	Ombudsman	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815861912	1800 180 2124 (Vigilance Toll Free)



Electricity Bill

Duplicate Bill



2 2 0 7 9 1 2 0 0 6 3 7 1 5 2 3 1 0 2 0 2 5 6 4 7 2 2

Account No: 2207912000

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 63715.00</b>
Address: KAIRWALI KAIRWALI, Ghansunda, HR, IND		Old Acct No: 2263501UZL281033	Due Date: 23/10/2025
Circle : Karnal		K No: L32ZL281033	Surcharge(₹): 1007.00
Division: Sub-Urban No.II Karnal	Cycle/Group: QAJN/01U	Issue Date: 13/10/2025	<b>Gross Amount Payable After Due Date(₹): 64722.00</b>
Sub Division: L32-Sub-Urban Gharaunda	Bill Month: OCT/2025	Bill No: 220796601679	
Net Payable Amount in words: Sixty Three Thousand Seven Hundred Fifteen Rupees Only			

User Id: -reportus Generated On: - 04-02-2026 11:52:33

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)													
Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	18/09/2025	13/10/2025	25	0.00 ( )	kVAh	29500	29871	20	7420	7420	OK	OK	A
2263501UZ M291033	18/09/2025	13/10/2025	25	31.80 (KW)	kWh	28662	29019	20	7140	7140	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details	
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)	Tariff Category	LTS
SOP Charges	0.00	0.00	0.00	7420	6.600	48972.00	Flats in BS (DS)	NA
F.S.A.	0.00	0.00	0.00	Total		48972.00	Supply Voltage(kV)	0.40 kV
Surcharge	0.00	70.00	70.00	Applicable Tariff on Read Date:			Sanctioned Load (kW/KVA)	49.00
E. Duty	0.00	-6356.00	-6356.00				MMC(₹)	7554.17
Tax	0.00	1673.46	1673.46				Security Deposit	106178.03
Fixed Charges	0.00	4682.90	4682.90				DOC/DOE	31/01/2019/
Excess Credit	0.00	0.00	0.00				Meter Ownership/MDI Meter	Consumer Meter/
<b>Total Arrear</b>	<b>0.00</b>	<b>70.36</b>	<b>70.36</b>				Meter Make/Meter Type	NA /3-PHLTCT

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)				
Fixed Charges	10068.49	Current Cycle Charges	63644.22		85419.00			
Energy Charges	48972.00	Arrears/Outstanding Dues	70.36	Receipt No	220791240199			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	28/09/2025			
Amount to cover MMC	0.00	Provisional Adjustments/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPPAS	3355.80	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCs	0.00/0.00	Adv. Security Deposit Arnt*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date(₹)</b>	<b>63715.00</b>	Apr-2025	7580	7840	31.4	OK
Capacitor Surcharge	0.00	Surcharge(₹)	1007.00	May-2025	5440	5620	34.4	OK
MSC/Green Energy Premium	0.00/0.00	Gross Amount Payable After Due Date(₹)	64722.00	Jun-2025	11720	12160	34.4	OK
Line Service Charges	0.00	Brief details of Sundry charges /allowances		Jul-2025	8440	8820	32.4	OK
Capacitor Service Charges	0.00	LPS Energy (LPSC Charges)		Aug-2025	8500	8900	32.4	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00			Sep-2025	9620	10040	34.8	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			PAN / TAN : /				
Electricity Duty	0.00			Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	1247.93							
<b>Total Current Cycle Charges (₹)</b>	<b>63644.22</b>							

DD to be drawn in favour of SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA

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Address and Telephone Number(s) of the authorities relating to consumers grievances			
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	Ombudsman	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	1800 180 2124 (Vigilance Toll Free)



**Electricity Bill**

**Duplicate Bill**

**Account No: 2207912000**



2 2 0 7 9 1 2 0 0 0 6 6 2 3 2 2 0 1 1 2 0 2 5 6 7 2 8 3

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 66232.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	<b>Due Date: 20/11/2025</b>
Circle: Karnal		K No: L32ZL281033	<b>Surcharge(₹): 1051.00</b>
Division: Sub-Urban No.II Karnal	Cycle/Group: QAJN/01U	Issue Date: 10/11/2025	<b>Gross Amount Payable After Due Date(₹): 67283.00</b>
Bill Month: NOV/2025	Bill No: 220792589129		
Sub Division: L32-Sub-Urban Gharaunda		Net Payable Amount in words: Sixty Six Thousand Two Hundred Thirty Two Rupees Only	

User Id:- reportus Generated On:- 04-02-2026 11:53:40

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)													
Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	13/10/2025	10/11/2025	28	0.00 (₹)	KVAh	29871	30251	20	7600	7600	OK	OK	A
2263501UZ M291033	13/10/2025	10/11/2025	28	30.00 (KWh)	kWh	29019	29383	20	7280	7280	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details				
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)	Tariff Category				
SOP Charges	0.00	0.00	0.00	7600	6.600	50160.00	Flats in BS (DS)			LTS	
F.S.A.	0.00	0.00	0.00	<b>Total 50160.00</b>			Supply Voltage(kV)			0.40 kV	
Surcharge	0.00	77.00	77.00	Applicable Tariff on Read Date:			Sanctioned Load (kW/KVA)			49.00/	
E. Duty	0.00	-6356.00	-6356.00				MMC(₹)			8460.87	
Tax	0.00	1247.93	1247.93				Security Deposit			106178.03	
Fixed Charges	0.00	5107.65	5107.65				DOC/DOE			31/01/2019/	
Excess Credit	0.00	0.00	0.00				Meter Ownership/MDI Meter			Consumer Meter/	
<b>Total Arrear</b>	<b>0.00</b>	<b>76.58</b>	<b>76.58</b>				Meter Make/Meter Type			NA /3-PH/LTCT	

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)				
Fixed Charges	11276.71	Current Cycle Charges	66155.48		63715.00			
Energy Charges	50160.00	Arrears/Outstanding Dues	76.58	Receipt No	220791234183			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	21/10/2025			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPPAS	3421.60	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date(₹)</b>	<b>66232.00</b>	May-2025	5440	5620	34.4	OK
Capacitor Surcharge	0.00	Surcharge(₹)	1051.00	Jun-2025	11720	12160	34.4	OK
MSC/Green Energy Premium	0.00/0.00	Gross Amount Payable After Due Date(₹)	67283.00	Jul-2025	8440	8820	34.4	OK
Line Service Charges	0.00	Brief details of Sundry charges /allowances		Aug-2025	8500	8900	32.4	OK
Capacitor Service Charges	0.00			LPS Energy (LPSC Charges)	Sep-2025	9620	10040	34.8
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00			Oct-2025	7140	7420	31.8	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			PAN / TAN : /				
Electricity Duty	0.00			Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	1297.17							
<b>Total Current Cycle Charges (₹)</b>	<b>66155.48</b>							

DD to be drawn in favour of SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA

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 \*The interest accrued on security deposit during the year shall be paid in bill of ensuing financial year. The security deposit shall be reviewed based on previous year consumption on annual basis. This bill does not confer any rights of ownership on the property where this connection exists. T&C shall apply.

Address and Telephone Number(s) of the authorities relating to consumers grievances			
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum		1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	Ombudsman HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbyn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	1800 180 2124 (Vigilance Toll Free)



(A Government of Haryana Undertaking)  
Regd. Office: Vidyut Sadan, IP-3, Sector-14, Panchkula-134113(HR)  
CIN: U40109HR1999SGC034166 | Website: www.uhbvn.org.in



## Electricity Bill

Duplicate Bill



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Account No: 2207912000

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 79904.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	<b>Due Date: 22/12/2025</b>
Circle: Karnal		K No: L32ZL281033	Surcharge(₹): 1251.00
Division: Sub-Urban No.II Karnal	Cycle/Group: QAJN/01U	Issue Date: 12/12/2025	<b>Gross Amount Payable After Due Date(₹): 81155.00</b>
Sub Division: L32-Sub-Urban Gharaunda	Bill Month: DEC/2025	Bill No: 220799109267	
Net Payable Amount in words: Seventy Nine Thousand Nine Hundred Four Rupees Only			

User Id:- reportus Generated On:- 04-02-2026 11:54:20

Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	10/11/2025	12/12/2025	32	0.00 ( )	kVAh	30251	30715	20	9280	9280	OK	OK	A
2263501UZ M291033	10/11/2025	12/12/2025	32	33.40 (KW)	kWh	29383	29822	20	8780	8780	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details		
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)			
SOP Charges	0.00	0.00	0.00	9280	6.600	61248.00	Tariff Category		
F.S.A.	0.00	0.00	0.00	Total 61248.00			Flats in BS (DS)		
Surcharge	0.00	76.00	76.00	Applicable Tariff on Read Date:			Supply Voltage(kV)		
E. Duty	0.00	-6356.00	-6356.00				Sanctioned Load (kW/KVA)		
M. Tax	0.00	1297.17	1297.17				MMC(₹)		
Fixed Charges	0.00	5058.89	5058.89				Security Deposit		
Excess Credit	0.00	0.00	0.00				DOC/DOE		
Total Arrear	0.00	76.06	76.06				Meter Ownership/MDI Meter		
							Meter Make/Meter Type		

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)				
Fixed Charges	12887.67	Current Cycle Charges	79827.52		66232.00			
Energy Charges	61248.00	Arrears/Outstanding Dues	76.06	Receipt No	220794203907			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	19/11/2025			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards			
FPPAS	4126.60	LPS Adjustment	0.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	<b>Net Payable Amount On Or Before Due Date(₹)</b>	<b>79904.00</b>	Jun-2025	11720	12160	34.4	OK
Capacitor Surcharge	0.00	Surcharge(₹)	1251.00	Jul-2025	8440	8820	34.4	OK
MSC/Green Energy Premium	0.00/0.00	Gross Amount Payable After Due Date(₹)	81155.00	Aug-2025	8500	8900	32.4	OK
Line Service Charges	0.00	Brief details of Sundry charges /allowances		Sep-2025	9620	10040	34.8	OK
Capacitor Service Charges	0.00	LPS Energy (LPSC Charges)		Oct-2025	7140	7420	31.6	OK
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00			Nov-2025	7280	7600	30	OK
Govt. Subsidy/Battery Rbt	0.00/0.00			PAN / TAN : /				
Electricity Duty	0.00			Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	1565.25							
<b>Total Current Cycle Charges (₹)</b>	<b>79827.52</b>							

DD to be drawn in favour of SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA

## Important Information for consumers:

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## Address and Telephone Number(s) of the authorities relating to consumers grievances

Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	Ombudsman	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex, Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	1800 180 2124 (Vigilance Toll Free)



### Electricity Bill

**Duplicate Bill**

Account No: 2207912000



2 2 0 7 9 1 2 0 0 3 7 2 9 9 2 1 0 1 2 0 2 6 3 7 9 1 9

<b>Name: BAJRANG</b>		<b>Account No: 2207912000</b>	<b>Net Payable Amount on or before Due Date (₹): 37299.00</b>
Address: KAIRWALI KAIRWALI, Gharaunda, HR, IND		Old Acct No: 2263501UZL281033	<b>Due Date: 21/01/2026</b>
		K No: L32ZL281033	Surcharges (₹): 620.00
Circle: Karnal	Cycle/Group: QAJN/01U	Issue Date: 11/01/2026	<b>Gross Amount Payable After Due Date (₹): 37919.00</b>
Division: Sub-Urban No.II Karnal	Bill Month: JAN/2026	Bill No: 220790352312	
Sub Division: L32-Sub-Urban Gharaunda		Net Payable Amount in words: Thirty Seven Thousand Two Hundred Ninety Nine Rupees Only	

User Id: reportus Generated On:- 04-02-2025 11:55:15

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)													
Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
	Old	New				Old	New						
2263501UZ M291033	12/12/2025	11/01/2026	30	0.00 ( )	kVAh	30715	30888	20	3460	3460	OK	OK	A
2263501UZ M291033	12/12/2025	11/01/2026	30	23.40 (KW)	kWh	29822	29990	20	3360	3360	OK	OK	A

Arrears Outstanding for the Financial Year (₹)				Slab Calculation			Connection Details		
Description	Previous	Current	Total (₹)	Unit	Rate	Amount (₹)	Tariff Category		LTS
SOP Charges	0.00	0.00	0.00	3460	6.600	22836.00	Flats in BS (DS)		NA
F.S.A	0.00	0.00	0.00	Total		22836.00	Supply Voltage(kV)		0.40 kV
Surcharges	0.00	72.00	72.00	Applicable Tariff on Read Date:			Sanctioned Load (kW/KVA)		49/00/
E. Duty	0.00	-6356.00	-6356.00				MMC (₹)		9065.00
M. Tax	0.00	1565.25	1565.25				Security Deposit		105178.03
Fixed Charges	0.00	4790.33	4790.33				DOC/DOE		31/01/2019/
Excess Credit	0.00	0.00	0.00				Meter Ownership/MDI Meter		Consumer Meter/
<b>Total Arrear</b>	<b>0.00</b>	<b>71.58</b>	<b>71.58</b>				Meter Make/Meter Type		NA /3-PHLTCT

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details					
Description	Amount (₹)	Description	Amount (₹)	Amount (₹)					
Fixed Charges	12082.19	Current Cycle Charges	37227.34		79904.00				
Energy Charges	22836.00	Arrears/Outstanding Dues	71.58	Receipt No	220791246133				
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	0.00/0.00	Receipt Date	21/12/2025				
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	Credit Cards				
FPPAS	1579.20	LPS Adjustment	0.00	Previous Consumption Pattern					
TDS/TCS	0.00/0.00	Adv. Security Deposit	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status	
Excess Load Surcharge	0.00	Am*/Non Energy chrg	0.00	Jul-2025	8440	8820	34.4	OK	
Capacitor Surcharge	0.00	<b>Net Payable Amount</b>	<b>37299.00</b>	Aug-2025	8500	8900	32.4	OK	
MSC/Green Energy Premium	0.00/0.00	<b>On Or Before Due Date (₹)</b>		Sep-2025	9620	10040	34.8	OK	
Line Service Charges	0.00	Surcharges (₹)	620.00	Oct-2025	7140	7420	31.8	OK	
Capacitor Service Charges	0.00	Gross Amount Payable After Due Date (₹)	37919.00	Nov-2025	7280	7600	30	OK	
Solar Rebate /Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00	<b>Brief details of Sundry charges /allowances</b>			Dec-2025	8760	9280	33.4	OK
Govt. Subsidy/Battery Rbt	0.00/0.00				PAN / TAN : /				
Electricity Duty	0.00				Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	729.95								
<b>Total Current Cycle Charges (₹)</b>	<b>37227.34</b>								

DD to be drawn in favour of SDO L32-Sub-Urban Gharaunda , UHBVN , GHARAUNDA

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Address and Telephone Number(s) of the authorities relating to consumers grievances			
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - L32-Sub-Urban Gharaunda	Consumer Grievance Redressal Forum	Ombudsman	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912	1800 180 2124 (Vigilance Toll Free)

GSTIN: 06ACXPL9200C1ZL

Bill/Cash

0184 -2251974 (O)

94161-53974 M.

96718-53974 M.

92151-53974 M.

Subject to Karnal Jurisdiction



# SIKRI TRADING CO.

Shop No. 3, M.C. Market Near Dr. Gain Bhushan Hospital, Kunjpura Road, KARNAL

M/s. BAIRANGI INDUSTRIESVillage Keirwali P.O. KailonNayla Road Gharawanda KarnalGSTIN: 06AASEB5689A1ZB

No.

1279

Dated. 8/01/26

Sale, Purchase, Service & Spare Parts of:  
Cummins, Kirlosker, Leyland, M.W.M.,  
Ruston 6BT, Mann, Shaktiman, Etc, &  
All Kinds of Filters

S.No.	PART No.	PARTICULARS	Qty.	Rate	AMOUNT
		Hire charges of 451M Diesel from 29/12/25 To 12/01/26	15 days	₹333/-	4999 - 10
Total Invoice Amount (In Words) <u>Rs 5899/- only</u>				Total	4999 - 10
Bank Details : Bank Name : Indian Bank, Karnal A/c No. 732557492 IFSC Code : IDIB000K022				CGST.....9...%	450 - 10
				SGST.....9...%	450 - 10
				IGST.....%	1
				G.TOTAL	5899 - 10
Customer Signature				For Sikri Trading Co. Signature	

## TERMS &amp; CONDITIONS :

- \* All disputes are Subject to Karnal Jurisdiction .
- \* Interest @ 24% will be charged after 45 days from the date of bill
- \* E & O.E.

GSTIN: 06ACXPL9200C1ZL

Bill/Cash

0184 -2251974 (O)

Subject to Karnal Jurisdiction

94161-53974 M.



# SIKRI TRADING CO.

96718-53974 M.

92151-53974 M.

Shop No. 3, M.C. Market Near Dr. Gain Bhushan Hospital, Kunjpura Road, KARNAL

M/s. BAJIRAJI INDUSTRIES  
Village Karnal P. Office Karnal  
Nagla Road Chharaunda Karnal  
 GSTIN 06AASF35689A128

No. 1280Dated 8/01/26

Sale, Purchase, Service & Spare Parts of :  
 Cummins, Kirlosker, Leyland, M.W.M.,  
 Ruston 6BT, Mann, Shaktiman, Etc, &  
 All Kinds of Filters

S.No.	PART No.	PARTICULARS	Qty.	Rate	AMOUNT
1		Value set	1 set	₹2000/-	2000 - ₹
2		Gudge set	1 set	₹800/-	800 - ₹
3		Head basket (wt)	1 wt	₹1200/-	1200 - ₹
4		Grinding chrys	1 nos	₹1000/-	1000 - ₹
5		Labour charges	1 job	₹4500/-	4500 - ₹

Total Invoice Amount (In Words) Rs 11210/- onlyTotal 9500 - ₹CGST...9...% 855 - ₹

## Bank Details :

Bank Name : Indian Bank, Karnal

A/c No. 732557492

IFSC Code : IDIB000K022

SGST...9...% 855 - ₹IGST.....% 1

Customer Signature

G.TOTAL 11210 - ₹

## TERMS &amp; CONDITIONS :

All disputes are Subject to Karnal Jurisdiction .  
 Interest @ 24% will be charged after 45 days from the date of bill  
 E & O.E.

For Sikri Trading Co.

Signature

164



Regional Office, Karnal Region  
**Haryana State Pollution Control Board**  
 2nd floor, SCD- 7B-79 above Punjab National Bank, Namastey Chowk, Karnal  
 Website - www.hspcb.org.in E-Mail Id- hspcbrokar@gmail.com



No. HSPCB/KAR/2026/5818

Dated: 28 / 01 / 2026

To

M/s Bajrang Industries,  
 Village Kairwali Nagla Megha Road, Karnal.

Sub: - Direction regarding running schedule.

In this connection, it is submitted that inspection of M/s Bajrang Industries, Village Kairwali Nagla Megha Road, Karnal will be carried out by the Joint Committee on 30.01.2026 constituted by Hon'ble NGT in the matter of OA no. 580 of 2025; titled as Vinod Kumar Vs State of Haryana and Ors.

In view of above, you are hereby directed to initiate the batch process, including loading and firing of the reactors in presence of Joint Committee on 30.01.2026.

*Done*  
*Singh*  
*28/1/26*

1  
 Regional officer  
 Karnal Region

*(P)*  
*O/c*

141

# 165



**HARYANA STATE POLLUTION CONTROL BOARD**  
**PERFORMA FOR OBTAINING NO OBJECTION CERTIFICATE(N.O.C)**  
 (For Status you may visit Website of the Board- [hspcb.gov.in](http://hspcb.gov.in))



Industry ID: 17KAR4613308  
 Application No: 4613311  
 Application Date: 21-12-2017

**PART-A**

**1. NAME AND ADDRESS OF THE PROMOTER/INDUSTRIAL UNDERTAKING (BLOCK LETTERS)**

Name of Industrial undertaking : Bajrang Industries  
 Village Kairwali Nagla Megha Road  
 ,KARNAL  
 Name of the promoter/ MD/Managing Partner with surname first : Sumit Khanchi son shri Ram rattan khanchi  
 Village Sham Garh  
 Karnal

2. Address for communication : , karnal , karnal , 132116  
 Telephone : 0184-4044791  
 Fax No. :  
 Pin Code : 132116  
 Email Address : sumitkhanchi804@gmail.com

3. Constitution of the firm/ company : Partnership Firm  
 4. Location : Village Kairwali Nagla Megha Road  
 Place/Town : Karnal  
 District : KARNAL  
 State : Haryana

**5. Main items of manufacture/activity**

Sr. No.	Name of the Product produced/to be produced		Quantity of Products produced/to be produced.			
			Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
1	Wire	Kg/Day	600	600	600	600
2	Furnace oil	Kilo Liters/Day	1600	1600	1600	1600
3	Carbon	Kg/Day	1400	1400	1400	1400
4	Gas	Kg/Day	400	400	400	400

**6. Investment in fixed assets(Rs. In Lakhs)**

(a) Land : 17  
 (b) Building : 10

# 166

(c) Plant and Machinery	:	44
(d) Other fixed assets	:	22
Total	:	93.0
7. Power requirements(KW)	:	40
8. Proposed Employment	:	10
9. Estimated date of commencement of production	:	16/10/2017



### 1. DETAILS OF PRODUCTION AND PROCESS

- 1.1 (i) list the main products which are proposed to be produced

Sr. No.	Name of the Product produced/to be produced		Quantity of Products produced/to be produced.			
			Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
1	Wire	Kg/Day	600	600	600	600
2	Furnace oil	Kilo Liters/Day	1600	1600	1600	1600
3	Carbon	Kg/Day	1400	1400	1400	1400
4	Gas	Kg/Day	400	400	400	400

- 1.2 List all raw materials with the daily consumption at full production capacity

	Name of the Raw-material/Chemicals used/to be used	Quantity of the Raw-material/Chemicals used/being used	Unit
1	Waste Tyre	4	Metric Tonnes/Day

2. **Manufacturing Processes involved** :
3. **No. of person likely to work in unit** : 10
4. **Location**
- 4.1 Where is it proposed to locate the unit (Indl Area or otherwise) : otherwise
- 4.2 If the site is situated in notified industrial estate
- a) Whether effluent collection, treatment & disposal system has been provided by the authority : YES
- b) Will the applicant utilize the system, if provided : NO
- c) if not provided, details of proposed arrangement for the treatment of effluent :
- 4.3 If not located in Industrial Area then give identification of nearest Residential Area (such as village, town etc.) : Kairwali
- 4.4 Total Plot Area, Built up area and area available for the use of treated sewage/trade effluent : Total Land Area - 3200, Buildup Area - 1500
- 4.5 Area proposed to be developed : 0
- 4.6 If the site located near river bank/other water bodies: indicate the name and distance of the body

Name of Surrounding	Distance (in meters)	Description
---------------------	----------------------	-------------

4.7 Does the location satisfy the requirements under Relevant Central/State Govt. notifications on ecologically fragile area etc.,if so give details? : NO-

4.8 Month and year of proposed commissioning of the unit : 16/10/2017

5. Average daily quantities of water to be consumed(inKL/d)

Sr. No.	Source Type	Source Name	Quantity (KLD)
1	Ground Water (within premises)	Tubewell	3.0

Sr. No.	Water Consumed For	Quantity(KLD)
1	Process and wash	2.0
2	Sanitation/Domestic/Horticulture	1.0

6. WASTE WATER DISCHARGES(in kl/d)

6.1 Waste water discharge per day from

Sr. No.	Source Name	Quantity (KLD)
-----NIL-----		

7. Proposed effluent Treatment scheme

Sr. No.	Use	Effluent Generation(KLD)	Treatment Arrangement Status	Treatment Details
1	Domestic Effluent	0.5	Yes	Septic Tank
2	Trade Effluent	2.0	Proposed	ETP

8. Stack/Source of emission

Sr. No.	Stack Attached	Height of above ground level (in mts.)	Height above top of building (in mts.)	Internal diameter in (mts.)
1	Reactor System	18	10	0.3

9. Proposed Air Pollution Control System

Give information on type and add detailed specifications

Air pollution control system name	Status	Detail specification
Scrubbers	Proposed	wet Scrubber system

10. D.G Set Details

Sr. No.	Capacity of D.G. set in(KVA)	Quantity of Fuel used/to be used (in Lts./day)	Ht. of Stack provided/to be provided above roof level(in mts.)	Whether canopy/acoustic enclosure provided/ to be provided(please define clearly)
1	62	10	5	Yes

11. Proposed method of handling and disposal of waste trapped by pollution arresting equipment/hazardous waste

12. Declaration about awareness of the prescribed standards :-

a. That I am aware of the provisions of the Water Act, 1974, Air Act, 1981 & Hazardous Waste Management Rules, 2008 and standards/norms prescribed for discharge of pollutants under EPA Rules, 1986.

b. That we shall comply with all the provisions of Water Act, 1974, Air Act, 1981 & Hazardous Waste Management Rules, 2008 and standards/norms prescribed for discharge of pollutants under EPA Rules, 1986 after commissioning of our unit.

c. That the work for construction and installation of pollution control measures will be done side by side while doing the construction and installation of the main plant of the unit and will not start the production with out installing proper and adequate pollution control measure as per scheme enclosed and without obtaining prior consent to operate from the Board.

d. In Case of any of the non-compliance by the unit, the Board will be at liberty to forfeit the performance security deposited along with the security case.

PLACE: Haryana

SIGNATURE:

DATE: 21/12/2017

NAME: Sumit khanchi

DESIGNATION: Partner

ADDRESS: Village Kairwall Nagla Megha Road

DOCUMENTS ENCLOSED:

1. Lease deed/ Rent Agreement / Collaboration deed.
2. Change of land use/NOC certificate from the Town & Country Planning Department/Permission from respective Municipal Authority in case unit is situated in M.C. area.
3. Proof of receipt of application submitted to the Forest Department for clearance/permission/NOC from Forest Department
4. Feasibility Report/ Scheme of Effluent Treatment Plant/ Sewage treatment Plant with Hydraulic Design and design Calculations based upon the Pollution load and prescribed parameters, as applicable
5. Air Pollution Control Devices design Calculations based upon the Pollution load and prescribed parameters, as applicable
6. In case of Brick kilns, design of Gravitational Chamber and stack issued alongwith adequacy certificate.
7. Page of MOA / partnership Deed / Trust Deed having the names of Directors/Partners.
8. Copy of Environmental Clearances in case the project is covered under EIA Notification dated 14.09.2006. (Such unit is covered under EIA notification shall obtain environmental clearance first and then will apply for Consent to Establish to the Board)
9. Copy of balance sheet duly attested by CA/CA certificate w.r.t. capital investment cost for the preceding year. (capital investment cost should include the original cost of land building, plant & machinery without depreciation but with upto date additions. The cost of land and building should be included in the capital investment cost even if, it is on lease/rent/mortgage)
10. Report of Revenue Department & other concerned departments regarding sitting parameters in respect of Stone Crushers, Hot Mix Plants, Screening Plants, pulverizer and License of DFSC in the Case of Brick Kiln units.
11. Fard Jamabandi or Intkal whichever is applicable / Allotment letter.
12. Manufacturing Process and Process flow chart

\*\* This is System Generated Form Signature not Required \*\*

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**HARYANA STATE POLLUTION CONTROL BOARD**  
**SCO-131 Sector-17, HUDA Jagadhari Ph.01732-200137**



Website: [www.hspcb.gov.in](http://www.hspcb.gov.in) E-Mail - [hspcb.pki@sifymail.com](mailto:hspcb.pki@sifymail.com)  
 Telephone No.: 0172-2577870-73

No. HSPCB/Consent/ : 329805018KARCTE4613311

Dated:11/01/2018

To.

M/s : Bajrang Industries  
 Village Kairwali Nagla Megha Road  
 KARNAL  
 132001

**Sub. : Grant of consent to Establish to M/s Bajrang Industries**

Please refer to your application no. 4613311 received on dated 2017-12-21 in regional office Yamuna Nagar.

With reference to your above application for consent to establish, M/s Bajrang Industries is here by granted consent as per following specification/Terms and conditions.

<b>Consent Under</b>	AIR/WATER
<b>Period of consent</b>	11/01/2018 - 10/01/2023
<b>Industry Type</b>	Recycling/Pyrolysis plant of waste pneumatic tyre/ tyre scraps
<b>Category</b>	ORANGE
<b>Investment(In Lakh)</b>	93.0
<b>Total Land Area (Sq. meter)</b>	3200.0
<b>Total Builtup Area (Sq. meter)</b>	1500.0
<b>Quantity of effluent</b>	
1. Trade	2.0 KL/Day
2. Domestic	0.5 KL/Day
<b>Number of outlets</b>	2.0
<b>Mode of discharge</b>	
1. Domestic	Septic Tank
2. Trade	ETP
<b>Permissible Domestic Effluent Parameters</b>	
1. NA	0
<b>Permissible Trade Effluent Parameters</b>	
1. BOD	30 mg/l
2. COD	250 mg/l
3. TSS	100 mg/l
4. Ph min	5.5 mg/l
5. Ph max	9 mg/l

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6. Oil and Grease	10 mg/l
Number of stacks	1
<b>Height of stack</b>	
1. Reactor System	18 Meter
<b>Permissible Emission parameters</b>	
1. SPM	150 mg/m <sup>3</sup>
<b>Capacity of boiler</b>	
1. Nil	0 Ton/hr
<b>Type of Furnace</b>	
1. Reactor	10 TPH (Proposed)
<b>Type of Fuel</b>	
1. Wood	10 Ton/day

*Regional Officer, Yamuna Nagar*

*Haryana State Pollution Control Board.*

#### Terms and conditions

- The industry has declared that the quantity of effluent shall be 2.5 KL/Day i.e 2KL/Day for Trade Effluent, 0 KL/Day for Cooling, 0.5 KL/Day for Domestic and the same should not exceed.
- The above 'Consent to Establish' is valid for 60 months from the date of its issue to be extended for another one year at the discretion of the Board or till the time the unit starts its trial production whichever is earlier. The unit will have to set up the plant and obtain consent during this period.
- The officer/official of the Board shall have the right to access and inspection of the industry in connection with the various processes and the treatment facilities being provided simultaneously with the construction of building/machinery. The effluent should conform the effluent standards as applicable.
- That necessary arrangement shall be made by the industry for the control of Air Pollution before commissioning the plant. The emitted pollutants will meet the emission and other standards as laid/will be prescribed by the Board from time to time.
- The applicant will obtain consent under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21/22 of the Air (Prevention & Control of Pollution) Act, 1981 as amended to-date-even before starting trial production.
- The above Consent to Establish is further subject to the conditions that the unit complies with all the laws/rules/decisions and competent directions of the Board/Government and its functionaries in all respects before commissioning of the operation and during its actual working strictly.
- No in-process or post-process objectionable emission or the effluent will be allowed, if the scheme furnished by the unit turns out to be defective in any actual experience.
- The Electricity Department will give only temporary connection and permanent connection to the unit will be given after verifying the consent granted by the Board, both under Water Act and Air Act.
- Unit will raise the stack height of DG Set/Boiler as per Board's norms.
- Unit will maintain proper logbook of Water meter/sub meter before/after commissioning.

11. That in the case of an industry or any other process the activity is located in an area approved and that in case the activity is sited in a residential or institutional or commercial or agricultural area, the necessary permission for siting such industry and process in an residential or institutional or commercial or agricultural area or controlled area under Town and Country Planning laws CLU or Municipal laws has to be obtained from the competent Authority in law permitting this deviation and be submitted in original with the request for consent to operate.
12. That there is no discharge directly or indirectly from the unit or the process into any interstate river or Yamuna River or River Ghaggar.
13. That the industry or the unit concerned is not sited within any prohibited distances according to the Environmental Laws and Rules, Notification, Orders and Policies of Central Pollution control Board and Haryana State Pollution Control Board.
14. That of the unit is discharging its sewage or trade effluent into the public sewer meant to receive trade effluent from industries etc. then the permission of the Competent Authority owing and operating such public sewer giving permission letter to his unit shall be submitted at time of consent to operate.
15. That if at any time, there is adverse report from any adjoining neighbor or any other aggrieved party or Municipal Committee or Zila Parishad or any other public body against the unit's pollution; the Consent to Establish so granted shall be revoked.
16. That all the financial dues required under the rules and policies of the Board have been deposited in full by the unit for this Consent to Establish.
17. In case of change of name from previous Consent to Establish granted, fresh Consent to Establish fee shall be levied.
18. Industry should adopt water conservation measures to ensure minimum consumption of water in their Process. Ground water based proposals of new industries should get clearance from Central Ground Water Authority for scientific development of previous resource.
19. That the unit will take all other clearances from concerned agencies, whenever required.
20. That the unit will not change its process without the prior permission of the Board.
21. That the Consent to Establish so granted will be invalid, if the unit falls in Aravali Area or non conforming area.
22. That the unit will comply with the Hazardous Waste Management Rules and will also make the non-leachate pit for storage of Hazardous waste and will undertake not to dispose off the same except for pit in their own premises or with the authorized disposal authority.
23. That the unit will submit an undertaking that it will comply with all the specific and general conditions as imposed in the above Consent to Establish within 30 days failing which Consent to Establish will be revoked.
24. That unit will obtain EIA from MoEF, if required at any stage.
25. In case of unit does not comply with the above conditions within the stipulated period, Consent to Establish will be revoked.
26. That unit will obtain consent to operate from the board before the start of product activity.

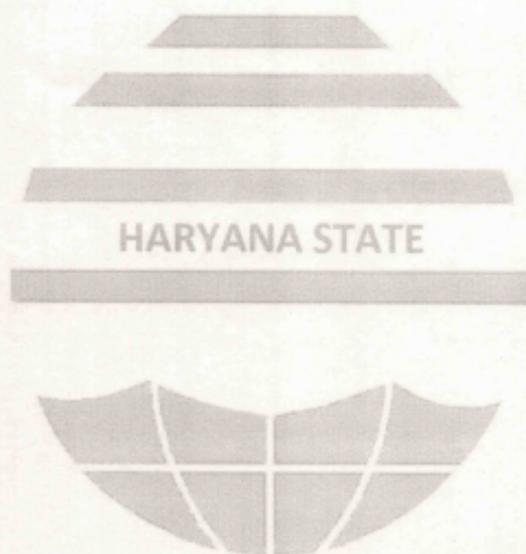
**Specific Conditions**

**Other Conditions :**

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1. unit will obtain CTO from the Board before operating the plant.
2. Unit will comply with all SOP guidelines for pyrolysis plants.

*Regional Officer, Yamuna Nagar  
Haryana State Pollution Control Board.*





# D International

A Name You Can Trust In Recycling



Waste Tyre Recycling Pyrolysis Plant

ASSOCIATED WITH  
 ENGINEERING  
 PROCUREMENT  
**INSTALLATION &**  
 OPERATIONAL COMMISSIONING & MAINTENANCE



# Divya International

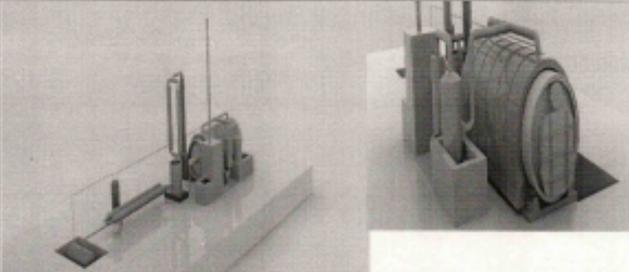
6, Ch. Shakti Nagar,  
Nr. S. G. Clear Bridge, S. G. Highway,  
Sola Ahmedabad-3880 60, (GUJARAT), INDIA.  
Phone : +91 79 09277999, +91 8000006555.  
E-mail : info@divyaint.com, Web : www.divyaint.com.

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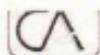
Date: 10/11/2017

M/s Bajrang Industries

Nagla Road, Village Kairwali, Distt: Karnal, Haryana.

Item NO	Product Name	Model	Specification	Unit Price	Qty (set)	Total Price (Rs.)
1	Waste Tyre Recycling Pyrolysis Plant	DI-STPD	Reactor Size: Φ2200 * 6000mm; Reactor Capacity: 4-5 T/furnace; Daily Quantity:4-5 T/day Extracting rate: Oil: 40- 45%; Steel: 10-15%; Crude carbon black: 30-35%	40,00,000	2	80,00,000 + GST 18%
2	Remark	1. Extracting rates here are based on tires, if the rubber or plastic content of your raw materials is high, the oil extracting rate will be much higher relatively. 2. The above price is Ex-work at our Ahmedabad site. 3. Taxes GST will be applicable extra on value as per Government Rules. 4. Subject to Gandhinagar Jurisdiction.				
3	Reference Picture					

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ANURAG KHANNA  
CHARTERED ACCOUNTANTSECTOR-13, KARNAL  
HARYANA

## PROJECT REPORT

NAME : M/S BAJRANG INDUSTRIES

BUSINESS : MFG & TRADING OF MIX OIL, CARBAN BLACK

ADDRESS : NAGLA ROAD, VILLAGE KAIRWALI  
POST OFFICE KALRON, TEHSIL GHARAUNDA  
KARNAL (HARYANA)

CONSTITUTION : PROPRIETOR/INDIVIDUAL

NAME OF PROMOTERS : 1) SH. SUMIT KHANCHI S/O SH. RAM RATTAN  
2) SH. RAHUL S/O SH. BHIM SINGH

MAIN RAW MATERIALS REQUIRED : WASTE TYRES, RUBBER WASTE ETC.

CAPACITY OF PLANT : 10 TONNE OF SCRAP /DAY

COST OF PROJECT : 93.00 LAKH

OWN CAPITAL : 30.00 LAKHS

REQUIREMENT FROM BANK : TERM LOAN: 53.00 LAKHS  
CASH CREDIT LIMIT: 10.00 LAKHS

COMPILED AS PER INFORMATION AND EXPLANATION  
GIVEN TO ME BY PROMOTER OF THE FIRM.

Promoter

PLACE : KARNAL  
DATED : 14.09.2017


I ANURAG KHANNA  
M. NO. 512943

M/s. Bajrang Industries  
Partner

## **POWER & ELECTRICITY:**

The unit requires a power load of approx. 40 KW for which the negotiation has already been made to the UHBVNL.

## **LAND & BUILDING:**

The Promoters of Firm already possess requisite land on lease on which building will be constructed at approx. Cost of Rs. 10 Lakhs to run the desire activity

## **PLANT & MACHINERY**

The cost of Plants and machinery is estimated at Rs. 55.00 Lacs. The Equipments are available in our country and will be procured from Reputed Suppliers. The break up of the cost is given in the financial of project report

## **SALARY & WAGES:-**

Plan proposes to employ 7-8 employees, monthly salary ranging from Rs. 5500/- pm to Rs. 8000/- pm. The annual remuneration of staff comes to around Rs. 5.00 lakhs, Other than staff, Promoters themselves will actively involved in the various administrative activities.

## **BASIS AND PRESUMPTIONS:**

While preparing this project report following basis and presumptions have been kept in view :

1. Depreciation has been calculated @ 15% per annum on Plant, Tools & Machinery & 10% on building .
2. Interest on Term Loan has been taken @ 9.50% per annum.
3. Loan repayment period has been considered for 7 years.
4. It has been considered that Sales will increase by 10% in succeeding year.
5. Sales & Expenses has been considered for 4 Months in first year 2017-18.
6. The salary and wages, cost of raw materials, utilities, rent, etc. are base on the prevailing rates. These cost factors are likely to vary with time and location.
7. The Unit will work on 8 hours shift for 300 days.

**M/s. Bajrang Industries**  
*Smit*  
**Partner**



## INTRODUCTION :

This scheme envisages for Setting up of manufacturing & Trading Unit of **M/S BAJRANG INDUSTRIES** consisting of two partners Sh. sumit Khanchi & Sh. Rahul. Unit will be situated at **NAGLA ROAD, VILLAGE KAIRIVALI, POST OFFICE KALRON, TEHSIL. Gharanda, Karnal.** The aim is to provide good quality mix oil & Carbon black at reasonable/affordable prices.

## TECHNICAL KNOWLEDGE :

Promoters of the firm are having more than 15 years experience of the proposed work. However, the trained technical staff will also be employed.

## PRODUCT AND ITS USES:

The proposed Project is for the manufacture & trading of Fuel Oil, Carbon black, all scrap, Steel wire, gasoline etc. these products are mainly used in cement plants, Brick Plants etc

## MARKET DEMAND:

With the phenomenal increase in number of automobiles in India during recent years the demand of tyres as original equipment and as replacement has also increased. As every new tyre produced is destined to go to waste stream for disposal/recycling/reclamation, despite its passage through retreading process, the number of used tyres being discarded is going to increase significantly. Timely action regarding recycling of used tyres is necessary in view to solve the problem of disposal of used tyres keeping in view the increasing cost of raw material, resource constraints and environmental problems including fire and health hazards associated with the stockpiles of the used tyres. The world generates about 1.5 billion waste tyres annually, 40 percent of them in emerging markets such as China, India,

M/s. Bajrang Industries  
Sumit  
Partner



South America, Southeast Asia, South Africa and Eastern Europe. All Pyrolysis plant is renewable energy generation system. Pyrolysis plants are designed to generate quality fuel from polymer waste. Pyrolysis has several advantages over other alternative tyre recycling methods. No toxic substances are emitted, and various commercial applications for all of the products obtained are possible. Carbon Black is the main product recycled by Pyrolysis technology. The amount of recycled carbon black is 30% to 33% (depending on the type of tyres) of the total amount of scrap tyres recycled in the system. Carbon black is used as raw material or main ingredient in many industries and the chemical structure of carbon black strengthens, lengthens the endurance, and improves the coloring features of the materials. Carbon black produced by Pyrolysis process is more economical compared to carbon black produced primarily from petroleum and is more price efficient to be used as an ingredient in the various industries.

The unit proposes to supply its products in the market, through a network of dealers spread all over Haryana, Punjab, Uttar Pradesh & J&K.

Seeing the 5% to 10% constant growth in this sector over the last few years we can say there is a growing market potential for the products manufactured by the firm.

#### RAW MATERIALS AND ITS AVAILABILITY:

The main raw materials are waste tyres & rubber waste which can be easily procured from anywhere within or outside state and are easily available.

#### MANUFACTURING PROCESS

The manufacturing of proposed products involve batch processing, waste tyre or rubber/plastic are feed into reactor vessel and initial heat with wood & coal under controlled conditions of temperature and pressure. The process will bring about molecular restructuring of rubber and convert it into vapour & gases. This vapours & gases comes into vapour gas separating tank. Than this vaporised gases passed through heat exchanger and convert vapour into liquid form as tyre oil. During this process we get pyro gases which are used for heating reactor & we burn the excess gases.

Mis. Bajrang Industries  
  
 Partner

Mis. Bajrang Industries  
  
 Partner





## M/S BAJRANG INDUSTRIES

## CALCULATION OF DEPRECIATION

## BUILDING

(Rupees in lacs)

YEAR	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
Opening Balance	0.00	14.25	12.83	11.34	10.39	9.33	8.41	7.57
Add: Additions	13.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Less: Depreciation	0.75	1.43	1.25	1.15	1.01	0.93	0.84	0.76
W.D.V.	14.25	12.83	11.58	10.39	9.38	8.41	7.57	6.82

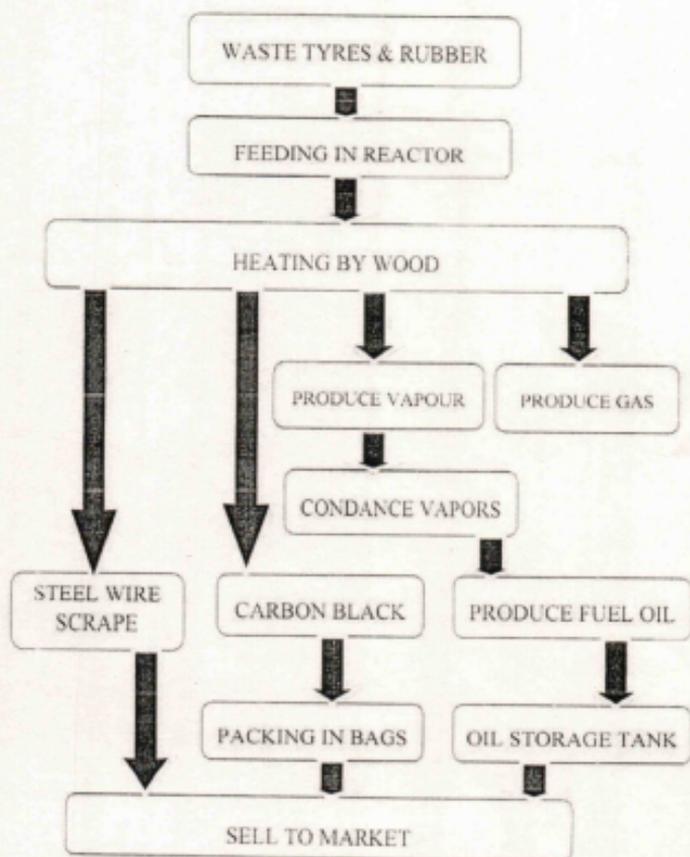
## PLANT &amp; MACHINERY

(Rupees in lacs)

YEAR	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
Opening balance	0.00	37.35	48.75	41.44	35.22	29.94	25.45	21.03
Add: Additions	52.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Less: Depreciation	4.65	8.60	7.31	6.22	5.28	4.49	3.82	3.24
W.D.V.	37.35	48.75	41.44	35.22	29.94	25.45	21.63	18.39

M/s. Bajrang Industries  
 Smt  
 Purnori





Plant Process Flow

M/s. Bajrang Industries

Partner



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HARYANA STATE POLLUTION CONTROL BOARD  
C-11, SECTOR-6 PANCHKULA  
Ph.2577870-73 Fax:01722581201-02



From: Industry ID-17KAR4613308

M/s. Bajrang Industries  
Village Kairwali Nagla Megha Road

To

The Member Secretary,  
Haryana State Pollution Control Board,  
Panchkula.

Sir,

I/We hereby apply to consent/authorization for the year 16/04/2018 to 31/03/2028 Application No. 5271567 dated 10-04-2018

- Consent to /operate/renewal of consent under section 25 & 26 of the Water(Prevention and Control of Pollution)Act,1974 as amended
- Consent to /operate/renewal of consent under section 21 of the Air(Prevention and Control of Pollution)Act,1981 as amended
- Authorization/renewal of authorization under Rule 5 of the Hazardous Waste/Management and Handling Rules)1999 as amended in connection with my/our existing/proposes/alterd/additional manufacturing/processing activities from the premises as per details given below:-

**PART A: GENERAL.**

- |  |   |   |
|--|---|---|
| 1. Name  | : | Sumit khanchi   |
| Designation  | : | Partner   |
| Office Address   | : |   |
| Telephone/Fax and  | : |   |
| Email Address of the applicant   | : |   |
| 2. (a) Name and location of the Industrial Unit/Premises for which the application is made.(Give Revenue Survey No./Plot No.,name of the Taluka and District,also Telephone No. and Fax No.)   | : | Bajrang Industries<br>Village Kairwali Nagla Megha Road |
| (b) Details of Planning Permission obtained from Municipal Corporation /directories of Urban Development of Town & Country planning/Haryana Urban Development authority, whichever applicable. | : |   |
| (c) Name of Municipal Corporation/ Panchayat Samiti/Panchayat under whose jurisdiction the unit is Located and name of the license issuing Authority.  | : |   |

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3. Name : Sumit Khanchi son shri Ram rattan khanchi  
 Address : Village Sham Garh  
 Telephone No., Fax and E-mail address : Karnal  
 of the officer responsible for the matter connected with Pollution Control and Hazardous Waste Disposal.

4. If registered as a small-scale industrial unit, give Number and Date of registration. : 000000000000156, 10/01/2017

5. Gross Capital Investment of the unit without depreciation till the date of application (cost of building, land, plant and machinery) (to be supported by affidavit, annual report and certificate from Chartered Accountant. For proposed units, give estimated figure (in Lakhs)). : 93.0

6. If the site is located near river bank/other water bodies; indicate the name and distance of the water body.

Sr. No.	Surrounding of site	Distance (in meters)	Description
		NIL	

7. Does the location satisfy the requirements under relevant Central/State Government notifications on ecologically fragile area etc., if so give details.

8. If the site is situated in notified industrial estate:

(a) Whether effluent collection, treatment and disposal system has been provided by the authority; YES / otherwise

NO

(b) will the applicant utilize the system, if provided;

(c) if not provided, details of proposed arrangement for the treatment of effluent.

9. Total Plot Area, Built up Area and Area available for the use of treated sewage/trade effluent. : Total Plot Area : 3200  
Built-up Area : 1500

10. Month and year of proposed commissioning of the unit. : 16/10/2017

11. Number of workers and office staff. : 10

12. (a) Do you have a residential colony within the Premises in respect of which the present application is made? : YES

(b) If yes, please state population staying : 10

(c) indicates its location and distance with reference to plant site.

13. List of products and by-products manufactured in tones/Month, Kiloetre/Month or Numbers/Month (give figures corresponding to maximum installed production capacity).

Sr. No.	Name of the Product produced/to be produced		Quantity of Products produced/to be produced.			
			Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
1	carbon	Kg/Day	46	46	46	46
2	wire	Kg/Day	2100	2100	2100	2100
3	fuel oil/tyre pyrolysis oil	Kg/Day	5100	5100	5100	5100

Sr. No.	Name of the By-Products produced/to be produced		Quantity of By-Products produced/to be produced.			
			Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
1	0	Metric Tonnes/Day	0	0	0	0

14. List of raw-material and process of Chemicals with Annual consumption corresponding to above stated Production Figures, in tones/month or numbers/month.

S.No.	Name of the Raw-material/Chemicals used/to be used	Quantity of the Raw-material/Chemicals used/being used	Unit
1	waste tyre	14	Metric Tonnes/Day

15. Description of Process of manufacture for each products showing input/output, quality and quantity of solid, liquid and gaseous wastes, if any, forms each unit process (to be supported by flow sheet and material balance).
- : Kairwali

**PART B: WASTE WATER ASPECTS (FOR WATER OF CONSENT) IF NOT APPLICABLE, WRITE NOT APPLICABLE.**

16. Water consumption for different uses (m<sup>3</sup>/day).

Sr. No.	Water Consumed For	Quantity(KLD)
1	Process and wash	1.5
2	Sanitation/Domestic/Horticulture	0.5

17. Source of water supply, Name of authority granting permission if applicable and quality permitted.

Sr. No.	Source Type	Source Name	Quantity (KLD)
1	Ground Water (outside premises)	submersible	2.0

18. Water Treatment Details :

Sr. No.	Use	Effluent Generation(KLD)	Treatment Arrangement Status	Treatment Details
1	Domestic Effluent	1.5	Yes	Septic Tank

19. Waste Water Discharge/Disposal Details :

S.No	Type of Effluent	Maximum Generation Quantity of Effluent(KLD)	Effluent to be Recycle(KLD)	Effluent Disposal/Discharge Quantity (KLD)	Mode of disposal
1	Domestic Effluent	1.5	0.0	1.5	For Irrigation

20. Quality of untreated/treated effluents(specify pH and concentration of suspended solids, Bio chemical,Oxygen Demand and specific pollutants relevant to the industry.Total dissolved solids to be reported for disposal on the land or into stream/river).  
Enclose a copy of latest report of analysis from the laboratory approved/ recognized by Haryana State Pollution Control Board/Central Government in the Ministry of Environment and Forest. For proposed unit furnish expected characteristics of untreated/treated effluents.

Sr. No.	Type of Effluent	Parameters	Conc. of Pollutant		Unit	Date of report	Report analysis no.	Name of Laboratory
			Untreated	Treated				
1	Domestic Effluent	Nickel	000	000	mg/l	10/04/2018	000	000

**PART C: AIR EMISSION ASPECTS(FOR AIR CONSENT) IF NOT APPLICABLE, WRITE NOT APPLICABLE.**

21. Fuel Consumption :

Fuel Name	Daily Consumption(T/day)	Unit	Calorific value	Ash contents	Sulphur contents	Others
RECTOR	1500	Kg/Day	2	2	2	2

22. Details of Stack

Stacks Numbers :	1
Stack Attached to:	Rector ,
Fuel type:	wood ,
Fuel Quantity:	1500 ,
Material for construction of Stack:	MS ,
Shape (Round/Rectangle):	Round ,
Height above ground level(in metres):	18 ,
Diameters/Size in meters	6.5 ,
Gas quantity Nm <sup>3</sup> /hr:	7.5 ,
Gas Temperature 'C:	100 ,
Exit velocity of Tones/sec:	6.5 ,

## Details of DG Set:

Sr. No.	Capacity of D.G. set in(KVA)	Quantity of Fuel used/to be used (in Lts./day)	Ht. of Stack provided/to be provided above roof level(in mts.)	Whether canopy/acoustic enclosure provided/ to be provided(please define clearly)
1	62.5	25	5	Yes

23. Do you have an adequate facility of : YES  
collection of samples of emission in the form of poetholes, platforms, ladder etc., as per Central Board Publication Emissions Part iii(December1985).
24. Quality of treated fuel gas emission and process emissions. Specify concentration of criteria pollutants and industry/process specific pollutants stack wise.  
Enclose a copy of latest report of analysis from the approved/ recognized laboratory by Haryana State Pollution Control Board/ Central Government in the Ministry of Environment and Forest. For proposed units, furnish the expected characteristics for the emission.

## Fuel Gas Emission quality parameter details:

Sr. No.	Stack	Parameters	Result	Units
1	Rector	SPM	425	mg/Nm3

## Process Emission quality parameter details:

Sr. No.	Process	Parameters	Conc. of pollutants		Units
			Untreated	Treated	
1	RECTOR	Particulate Matter (PM)	425	600	mg/Nm3

## Details of Process Emission:

Sr. No.	Source of Generation of process Emissions	Name of the emissions (i.e. SO <sub>2</sub> /NO <sub>x</sub> /Acid Mist/any other).	Details of APCD provided/to be provided to control process emissions.	Height of Stack provided/to be provided for discharge of process emissions (in mts.).		Whether emission sampling facilities provided or not
				Above Ground Level	Above Roof Level	
1	RECTOR	WOOD	[Water Scrubber]	30	15	Yes

## PART E: ADDITIONAL INFORMATION

28. (a) Do you have any proposals to upgrade the present system for treatment and disposal of effluent/emission and hazardous waste. : YES  
 (b) If yes, give details with time-schedule for the implementation and approx. expenditure to be incurred on it.
29. Capital and Recurring (Operations and Maintenance) expenditure on the various aspects of environment protection such as effluent emission HW solid waste tree plantation monitoring data acquisition etc. :
30. To which the pollution Control equipment separate meters for recording consumption of electric energy are installed? : ANA STATE
31. Which of the pollution Control items are connected to Diesel Generator set (captive power source) to ensure the running in the event of normal power failure. :
32. Name, quantity and method of disposal non-hazardous solid waste generated separately from the process of manufacture and waste treatment (give details of area/ capacity available in applicants land). :
33. Hazardous chemicals are defined under the Manufacture, Storage and Import of Hazardous Chemicals, Rules 1989.  
 (a) List of Hazardous Chemicals stores (imported and indigenous). :  
 (b) Details of isolated storage. :  
 (c) Details of emergency preparedness plans (On-Site/ Off-Site prepared). :
34. Brief details of tree plantation/ green belt development within applicant's premises. :
35. Information of schemes for waste minimization, source recovery and recycling implemented and to be implemented, separately. :
36. Any other additional information that the applicant desires to give. :
37. I/We further declares that the information furnished above is correct to the best of my/our knowledge.

38. I/We hereby submit that I am the authorised person of this unit to apply for CTO and incase of any change from what is stated in this application in respect of raw-materials, products, process of manufacture & treatment and/or disposal of emissions, hazardous waste etc. in quality & quantity; a fresh application for consent/authorization shall be made & until the grant of fresh consent/ authorization, no change shall be made.
39. I/We undertakes to furnish any other information within 1 month of its being called by the Board/Committee.
40. I/We agreed to submit to the board an application for renewal of consent/authorization 3 months in advance before the date of expiry of the consent/authorization validity period.
41. I/We deposit Rs.....(.....rupees) in favour of Haryana State Pollution Control Board as the fee for Consent/ Authorization.

Sr. No.	Fee For	Bank Name	Branch	DD No./Cheque No.	Date	Amount(in Rs.)

42. Declaration about awareness of the prescribed standards :-

a.) That I am aware of the provisions of the Water Act, 1974, Air Act, 1981 & Hazardous Waste Management Rules, 2008 and standards/norms prescribed for discharge of pollutants under EPA Rules, 1986.

Yours faithfully,

Signature \_\_\_\_\_  
Name Sumit khanchi  
Designation Partner

b.) That we shall comply with all the provisions of Water Act, 1974, Air Act, 1981 & Hazardous Waste Management Rules, 2008 and standards/norms prescribed for discharge of pollutants under EPA Rules, 1986 after commissioning of our unit.

c.) That the work for construction and installation of pollution control measures will be done side by side while doing the construction and installation of the main plant of the unit and will not start the production with out installing proper and adequate pollution control measure as per scheme enclosed and without obtaining prior consent to operate from the Board.

d. In Case of any of the non-compliance by the unit, the Board will be at liberty to forfeit the performance security deposited along with the security case.

**DOCUMENTS ENCLOSED:**

1. C.A. Certificate regarding capital investment cost w.r.t. land building, plant and machinery of the proposed project.

**\*\* This is System Generated Form Signature not Required \*\***

## 190



HARYANA STATE POLLUTION CONTROL  
BOARD

SCO-131 Sector-17, HUDA  
Jagadhari Ph.01732-200137

E-mail: hspcb.pkl@sify.com



No. HSPCB/Consent/ : 329805018KARCTO5271567

Dated:30/05/2018

To.

M/s :Bajrang Industries  
Village Kairwali Nagla Megha Road

Subject: Grant of consent to operate to M/s Bajrang Industries .

Please refer to your application no. 5271567 received on dated 2018-04-10 in regional office Yamuna Nagar. With reference to your above application for consent to operate, M/s Bajrang Industries is here by granted consent as per following specification/Terms and conditions.

<b>Consent Under</b>	BOTH
<b>Period of consent</b>	16/04/2018 - 31/03/2028
<b>Industry Type</b>	Recycling/Pyrolysis plant of waste pneumatic tyre/ tyre scraps
<b>Category</b>	ORANGE
<b>Investment(In Lakh)</b>	93.0
<b>Total Land Area(Sq. meter)</b>	3000.0
<b>Total Builtup Area(Sq. meter)</b>	2000.0
<b>Quantity of effluent</b>	
1. Trade	2.0 KL/Day
2. Domestic	0.5 KL/Day
<b>Number of outlets</b>	2.0
<b>Mode of discharge</b>	
1. Domestic	septic tank
2. Trade	reuse in process and horticulture
<b>Domestic Effluent Parameters</b>	
1. BOD	30 mg/l
<b>Trade Effluent Parameters</b>	
1. BOD	30 mg/l
<b>Number of stacks</b>	1
<b>Height of stack</b>	
1. stack	30 m
<b>Emission parameters</b>	
1. SPM	150 mg/m <sup>3</sup>
<b>Product Details</b>	
1. pyrolysis oil	5.100 Metric Tonnes/day
2. wire	2.1 Metric Tonnes/day

3. carbon	0.046 Metric Tonnes/day
<b>Capacity of boiler</b>	
1. 0	0 Ton/hr
<b>Type of Furnace</b>	
1. reactor	15 mtd
<b>Type of Fuel</b>	
1. Wood	1.5 Ton/day
<b>Raw Material Details</b>	
tyres	14 Metric Tonnes/Day

RAJINDER  
SHARMA

Digitally signed by  
RAJINDER SHARMA

Date: 2018.05.30 16:15:13  
+05'30'

*Regional Officer, Yamuna Nagar  
Haryana State Pollution Control Board.*

#### Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the

consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.

11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

#### Specific Conditions :

1. Unit will operate & maintain its APCM efficiently/regularly.
2. Unit will submit will submit sample report under Air Act/Water Actwith in 3 months as per policy of the Board.
3. Unit will not discharge any effluent outside the unit and will control odor

HARYANA STATE  
RAJINDER SHARMA Digitally signed by RAJINDER SHARMA  
DN: cn=RAJINDER SHARMA  
*Regional Officer, Yamuna Nagar*  
*Haryana State Pollution Control Board.*





# 193

**Regional Office, Karnal Region**  
**Haryana State Pollution Control Board**

2<sup>nd</sup> floor, SCO- 78-79 above Punjab National Bank, Namastey Chowk, Karnal  
Website - [www.hspcb.gov.in](http://www.hspcb.gov.in) E-Mail Id- [hspcbrokar@gmail.com](mailto:hspcbrokar@gmail.com)

No. HSPCB/KAR/2022/ 6854

Dated: 23/12/2022

HROCMMS Registration ID- 17KAR4613308

Application No: 5271567

CAF ID:

Date of receipt of application: 30/05/2018

To

M/s Bajrang Industries,  
Village Kairwali, Nagla Megha Road Karnal.

**Sub: - Grant of varied Consent to Operate u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981 to M/s Bajrang Industries, Village Kairwali, Nagla Megha Road Karnal.**

Ref: - Unit request received on dated 23/12/2022.

With reference to your application for obtaining varied 'Consent to Operate' u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981, varied Consent to Operate is hereby issued under u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Rules framed there under, in continuation of already granted consent to operate, as per details given under:-

Particulars of Consent to Operate under the Air Act, 1981 already granted to the industry-

Consent to Operate Certificate No.	HSPCB/Consent/329805018KARCTO5271567 dated 30.05.2018
Date of issue :	30.05.2018
Date of expiry:	31/03/2028
Type of fuel:	Wood

Particulars of Consent to Operate under the Air Act, 1981 already granted to the industry-

Consent to Operate Certificate No.	No. HSPCB/KAR/2022/ _____ dated ____/12/2022
Date of issue :	____/12/2022
Date of expiry:	31/03/2028

The following are the particulars of varied consent to operate issued for fuel and emission standards-

Mode of emission	Stack emission
1. process emission	
2. stack emission	
No. of stack and/or no of hoods	01
Height of stack (s)	30 Meters
Type of fuel (coal, gas, agriculture waste, specify if any other)	Biomass/LSHS
Quantity of fuel/ day	500 Kg/day -Biomass & 200 Ltr/day -LSHS

No. of furnace	02				
Type of furnace	Rectors				
Capacity of furnace	0				
No. of Boilers	0				
Capacity of boiler	----				
Type of boiler (coal, gas, agriculture waste, specify if any other)	----				
Detail of control equipment (cyclone/multi-cyclone/bag filter/ESP)	Wet Scrubber				
Standard of emission parameters	SPM	SO <sub>2</sub>	NO <sub>X</sub>	CO <sub>2</sub>	Any other standard or mission specified and EP Rules, 1986 (amended) applicable to industry type
	80 mg/m <sup>3</sup>	80	80	NA	

**Conditions of CTO:-**

1. This varied consent to operate is issued in continuation to the consent to operate already granted vide no. HSPCB/Consent/329805018KARCTO5271567 dated 30.05.2018 and is only for the purpose of fuel and emission standards.
2. The other specifications/terms and conditions specified in the consent to operate already granted vide no. HSPCB/Consent/329805018KARCTO5271567 dated 30.05.2018 will remain the same.

**Special conditions:-**

The unit will install modified APCMs before 31.12.2022 (Where PNG is not available) and will not be allowed to operate after 01.01.2023 without installation of modified APCMs.

*[Signature]*  
Regional Officer  
HSPCB, Karnal Region

Endst. No. HSPCB/CTO/Varied/ 6855

Dated: 23/12/2022

A copy of the above is forwarded to the Branch Incharge, IT Cell, HSPCB (HQ) for uploading the certificate in the HROCMMS ID of the unit in continuation of the consent to operate already granted vide no. HSPCB/Consent/329805018KARCTO5271567 dated 30.05.2018 please.

*[Signature]*  
Regional Officer  
HSPCB, Karnal Region



Report No-4398

# Form I

# 195

Type of Sample: Liquid

Dated: 09.02.2026

I hereby, certify that I Narender Hooda Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 30<sup>th</sup> day of January, 2026, collected by Sh. Vimal AEE accompanied by Sh. Kamaljit Singh, RO, Karnal on dated 30<sup>th</sup> day of January, 2025 of M/s. Bajrang Industries, Vill. Kairwall, Nagla Megha Road, Karnal for analysis.

Further certify that I have analyzed the above mentioned sample on 30<sup>th</sup> January -2026 to 09<sup>th</sup> -February-2026 and declare the result of analysis to be as follows:

Sr.No.	Parameter Name	Result	Result	Limit	Test Method
1.	Sample Code	8289	8290		
2.	Sample Collected from	Inlet of STP	Outlet of STP		
3.	Color	L.Yellowish	Colourless	-	
4.	Odour	Mild	Odourless	-	
5.	pH value at 25°C	6.88	7.16	5.5-9.0	SI-50320-1 (2)
6.	Biological Oxygen Demand (mg/l)	120.0	9.5	30	SI-3025-745-14
7.	Chemical Oxygen Demand (mg/l)	400.0	64.0	250	APHA 5200 (B)
8.	Total Suspended Solids mg/l	135.0	28.0	100	APHA 2540 (D)
9.	Oil and Grease (mg/l)	36.5	4.5	10	APHA 5510 (A)
10.	Conductivity at 25°C (µS/cm)	3980.0	1637.0	-	SI-3025-745-14 (2)
11.	Total Dissolved Solids mg/l	2180.0	890.0	2100	APHA 2540 (D)

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 09<sup>th</sup> day of February, 2026

Haryana State Pollution Control Board Laboratory,  
C-11, Sector-06, Panchkula, Haryana

To

The Member Secretary, HSPCB, Panchkula

CC to Regional Office: Karnal. This test report relate only to the particular sample submitted for testing.

*Narender Hooda*  
Board Analyst

\*\*\*End of the Report\*\*\*

## 196

Amended Report No. 886 dated 04.02.2026



## Form - IV

(See Rule 20)

Report No- 886

Dated: 11.02.2026

I hereby, certify that I Narender Hooda, Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the 31<sup>st</sup> January of, 2026, collected by Sh. Vimal, AEE accompanied by Sh. Kamaljit Singh, EE on 30<sup>th</sup> January of, 2026, of M/s Bajrang Industries, VIII. Kairwali, Nagla Megha Road, Karnal for analysis.

Further certify that I have analyzed the above mentioned sample on 31<sup>st</sup> day January of, 2026, to 04<sup>th</sup> -February-2026 and declare the result of analysis to be as follows:-

Sr. No.	Parameter Name	Result	Limit
1.	Sample Code	886	
2.	Name of Plant/ Section #	Pyrolysis Plant	
3.	Stack Attached to #	Wet Scrubber	
4.	Normal Operating Schedule (hr/day)#	08 hrs/day	
5.	Type of Chimney #	Metal	
6.	Stack Temperature (°C) #	102	
7.	Average stack velocity (m/sec) #	4.78	
8.	Pressure at Metering Point (mmhg) #	732	
9.	Stack Height from Ground Level #	30 m	
10.	Diameter of the Stack #	0.5 m	
11.	Quantity of Emission (m <sup>3</sup> /sec)	0.94	
12.	Type of Fuel #	Pyrogas	
13.	*Suspended particulate matter (mg/Nm <sup>3</sup> )	61.25	80

**Method of Testing** As per relevant part of Indian Standard Methods for Measurement of Air Pollution IS:11255 (P-1) Stack/IS:5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this -11.02.2026

Haryana State Pollution Control Board Laboratory,  
C-11, Sector-6, Panchkula, Haryana  
To

The Member Secretary, HSPCB, Panchkula

*Shooh*  
Board Analyst

**Regional Office: Karnal.** This test report relate only to the particular sample submitted for testing.

# This information is provided by the field officer.

\*\*\*End of the Report\*\*\*

# 197

Amended Report No. 902 dated 09.02.2026



## Form - IV

(See Rule 20)

Report No- 902

Dated: 11.02.2026

I hereby, certify that I Narender Hooda Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the 05<sup>th</sup> February of, 2026, collected by Sh. Randeep Sindhu, AEE on 04<sup>th</sup> February of, 2026, of M/s Bajrang Industries, Vill. Kairwali, Nagla Megha Road, Karnal for analysis.

Further certify that I have analyzed the above mentioned sample on 05<sup>th</sup> February of, 2026, to 09<sup>th</sup> -February-2026 and declare the result of analysis to be as follows:-

Sr. No.	Parameter Name	Result	Limit
1.	Sample Code	902	
2.	Name of Plant/ Section #	02 No. of Reactors	
3.	Stack Attached to #	02 No. of Reactors	
4.	Normal Operating Schedule (hr/day)#	08 hrs/day	
5.	Type of Chimney #	Metal	
6.	Stack Temperature (°C) #	105	
7.	Average stack velocity (m/sec) #	4.64	
8.	Pressure at Metering Point (mmhg) #	730	
9.	Stack Height from Ground Level #	30 m	
10.	Diameter of the Stack #	0.5 m	
11.	Quantity of Emission (m <sup>3</sup> /sec)	0.94	
12.	Type of Fuel #	Pyrogas	
13.	Suspended particulate matter (mg/Nm <sup>3</sup> )	71.44	80
14.	Sulphur dioxide (mg/m <sup>3</sup> )	16.0	50
15.	Oxide of Nitrogen (NOx) (mg/m <sup>3</sup> )	7.0	50

**Method of Testing** As per relevant part of Indian Standard Methods for Measurement of Air Pollution IS:11255 (P-1) Stack/IS:5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this -11.02.2026

Haryana State Pollution Control Board Laboratory,  
C-11, Sector-6, Panchkula, Haryana  
To

The Member Secretary, HSPCB, Panchkula

**Regional Office: Karnal.** This test report relate only to the particular sample submitted for testing.

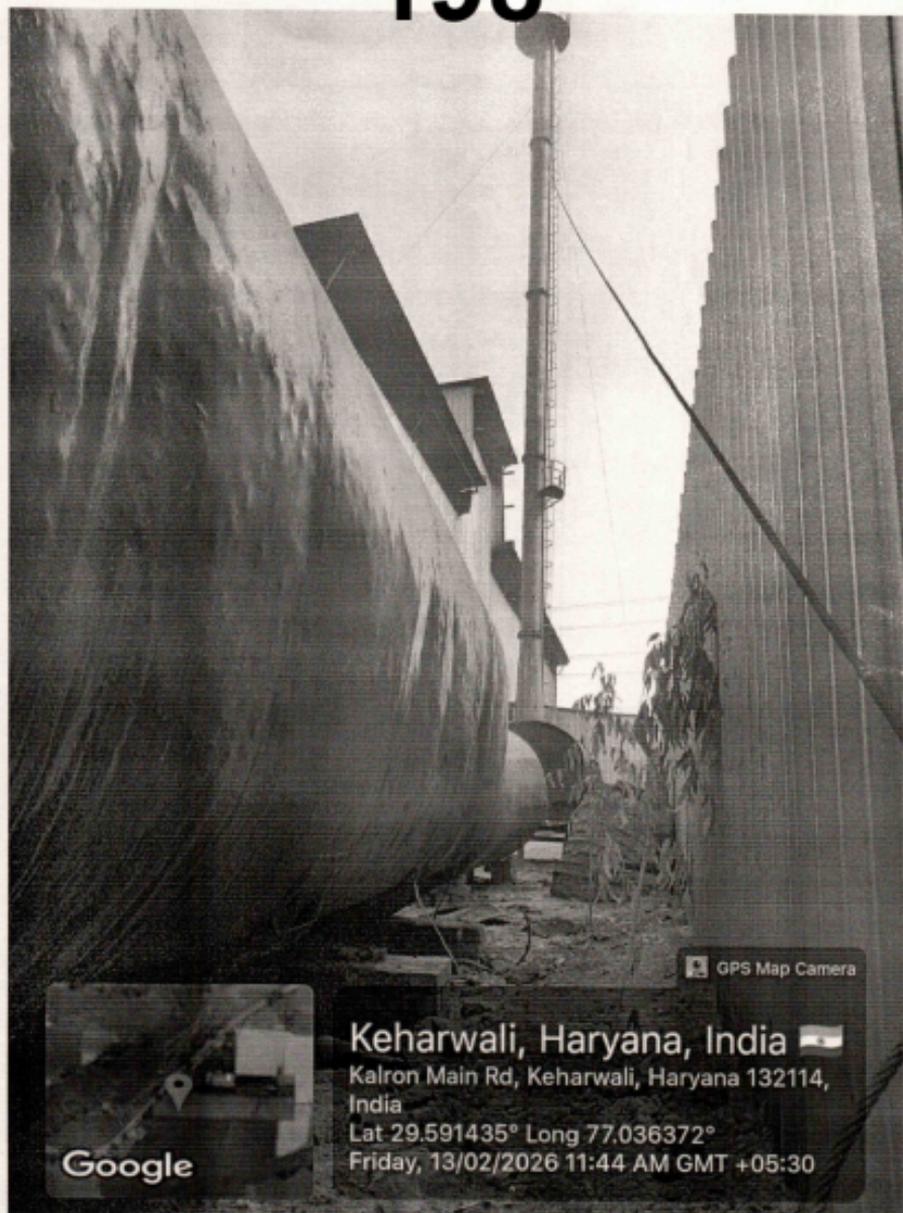
# This information is provided by the field officer.

\*\*\*End of the Report\*\*\*

*Sh. Hooda*  
Board Analyst

174

198



GPS Map Camera



Google

**Keharwali, Haryana, India**

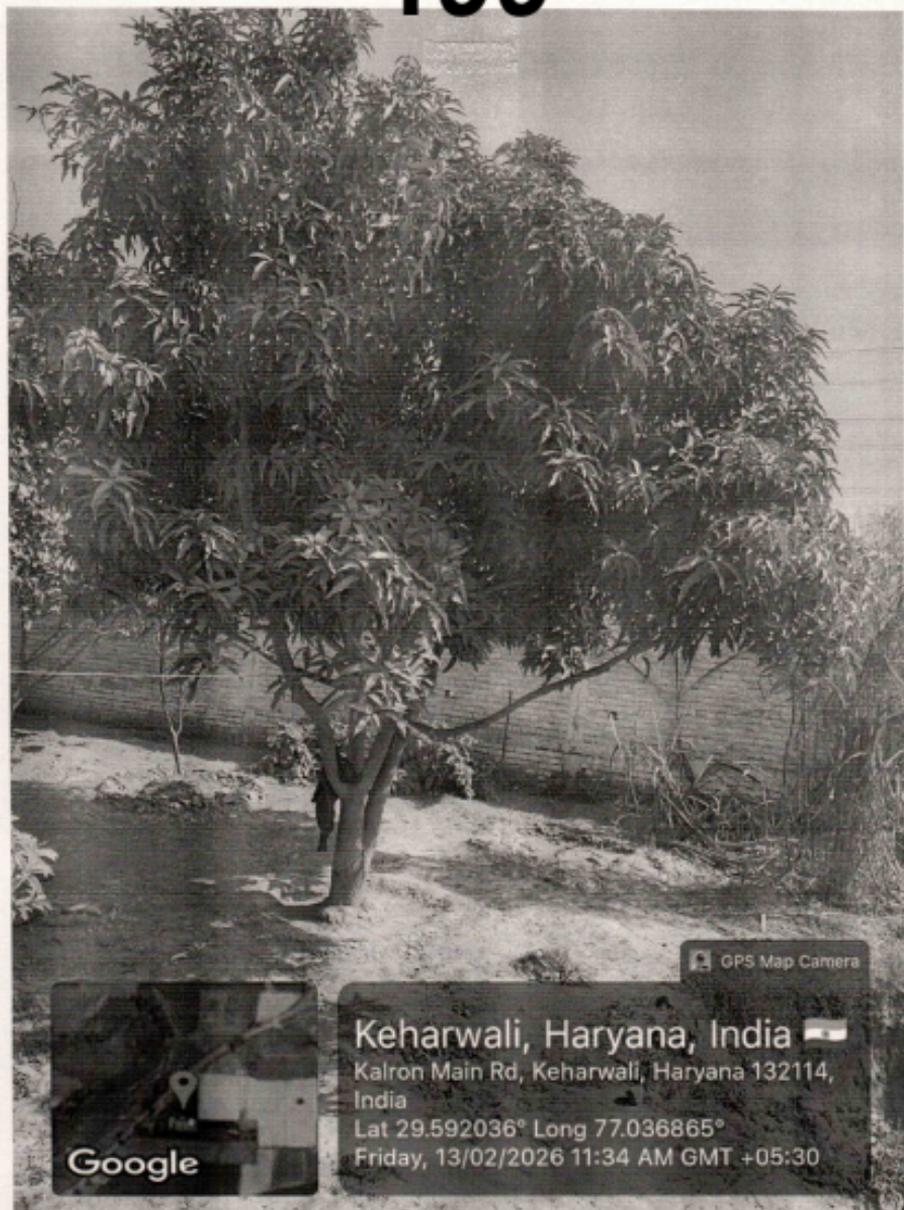
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Friday, 13/02/2026 11:44 AM GMT +05:30

175

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GPS Map Camera

**Keharwali, Haryana, India** 🇮🇳

Kalron Main Rd, Keharwali, Haryana 132114,  
India

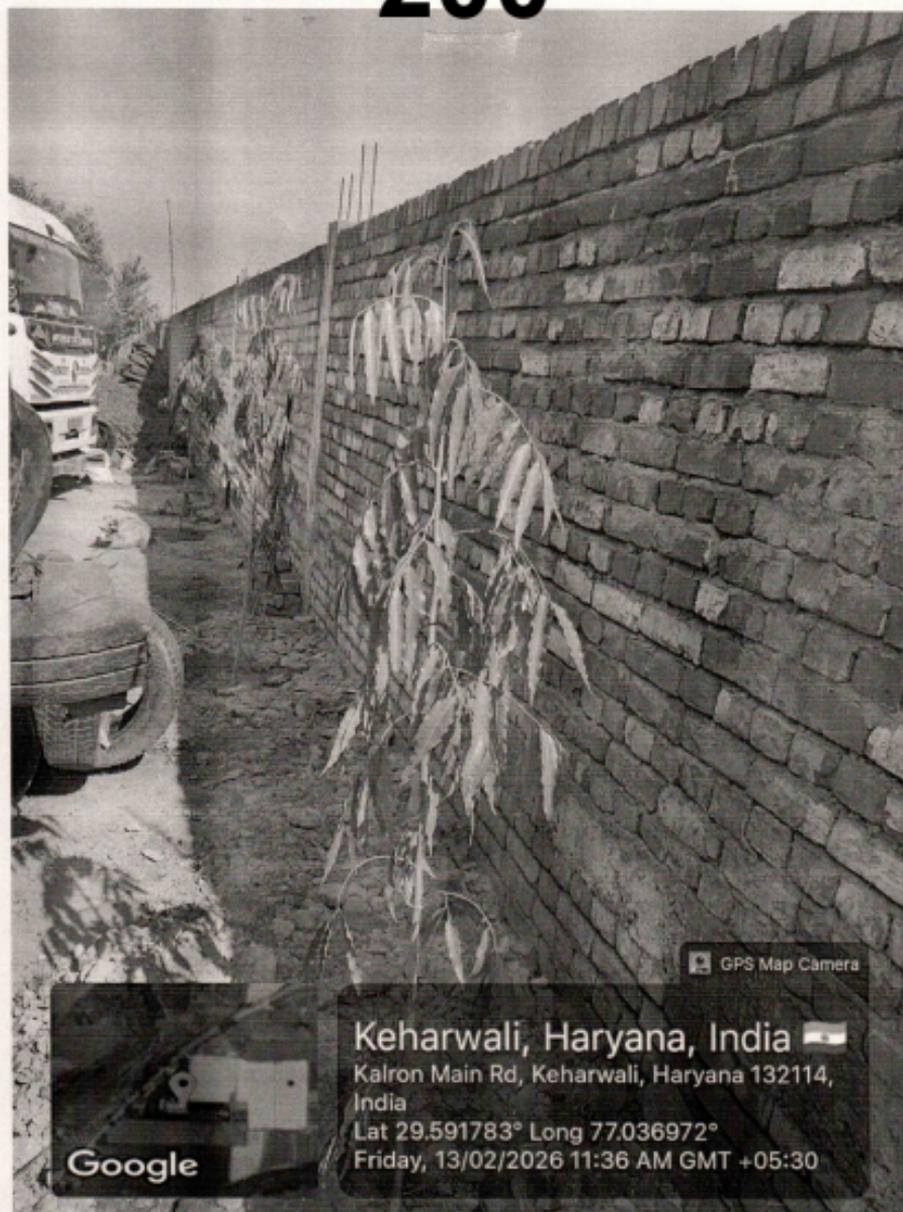
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# 176

200



GPS Map Camera

Keharwali, Haryana, India

Kalron Main Rd, Keharwali, Haryana 132114,  
India

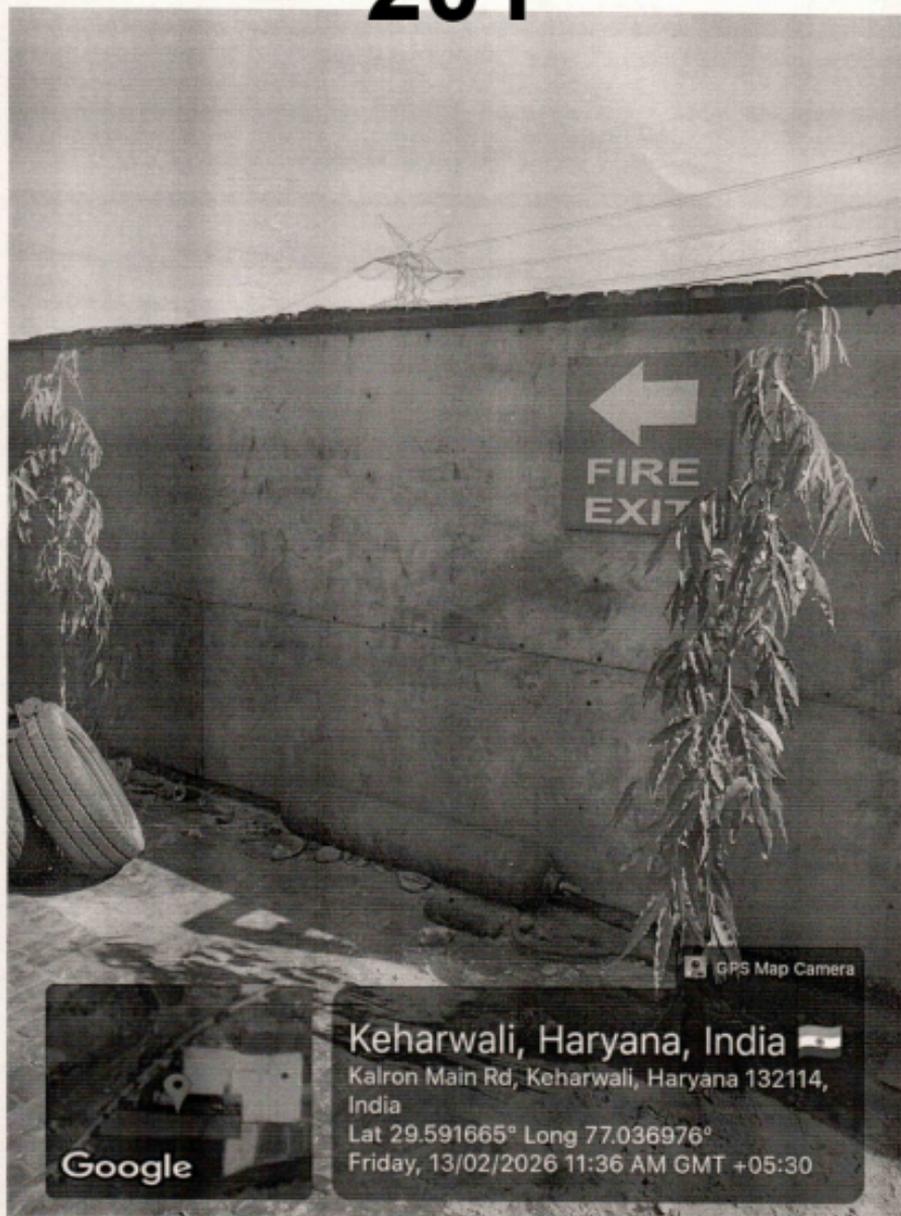
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177

# 201



GPS Map Camera

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Kalron Main Rd, Keharwali, Haryana 132114,  
India

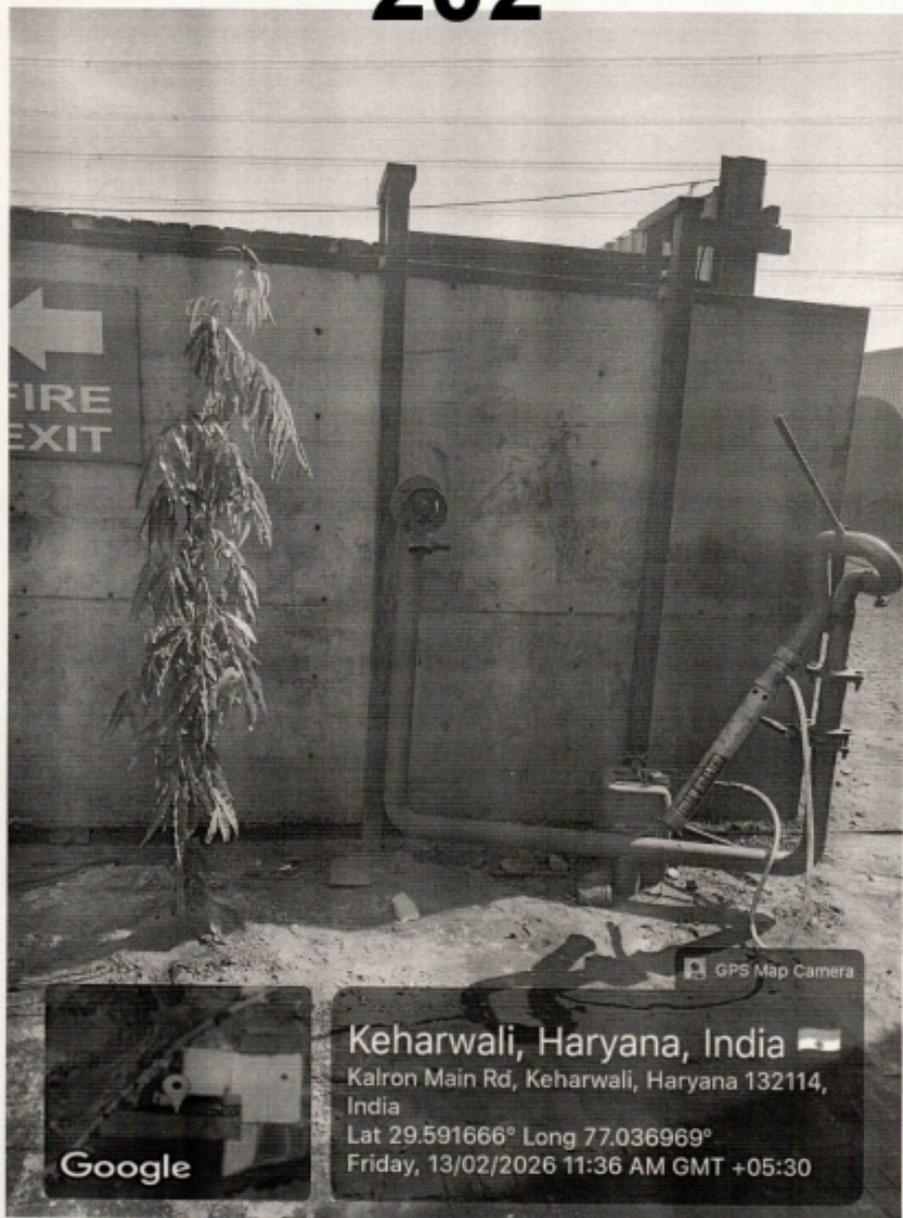
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# 202



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Kalron Main Rd, Keharwali, Haryana 132114,  
India

Lat 29.591666° Long 77.036969°

Friday, 13/02/2026 11:36 AM GMT +05:30

Google

# 179

# 203



GPS Map Camera



Google

**Keharwali, Haryana, India** 

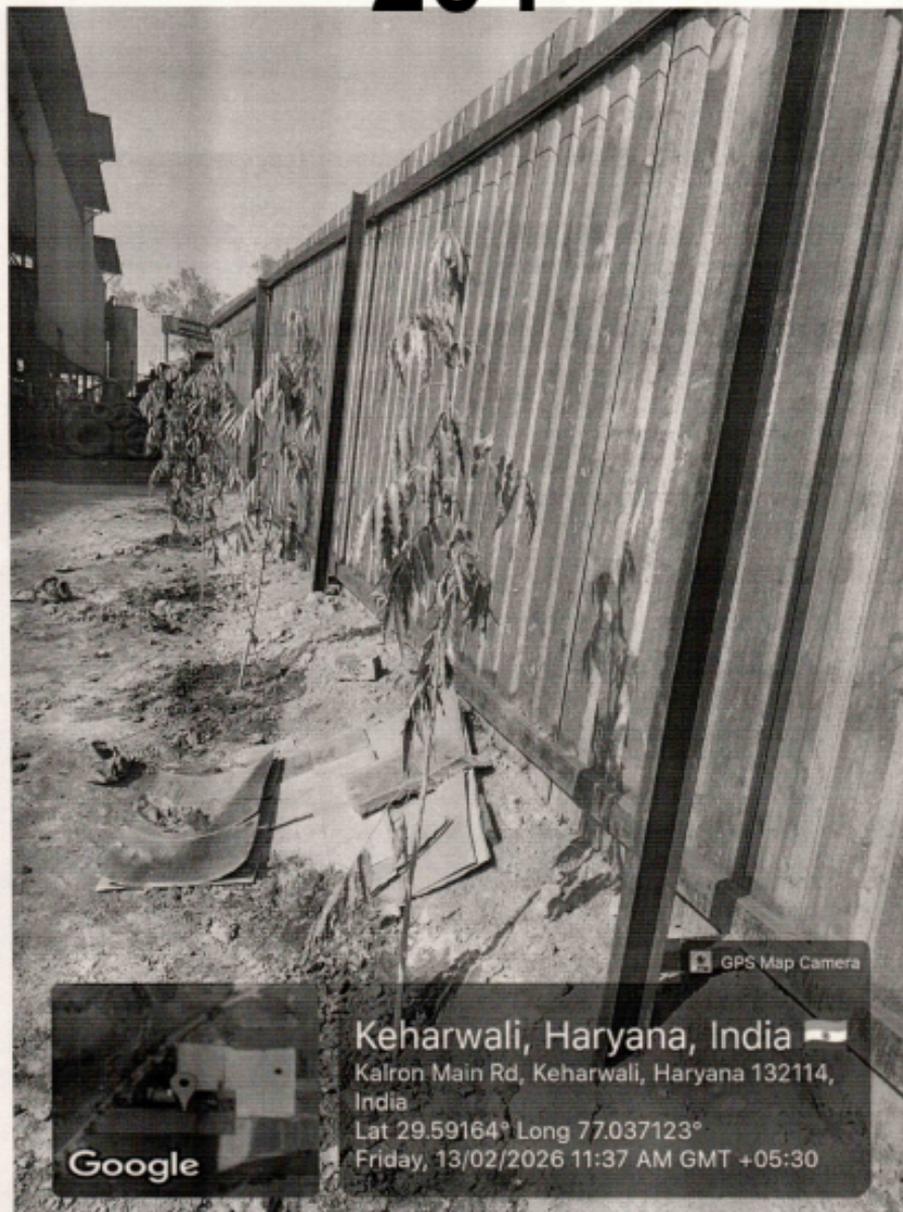
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# 180

# 204



GPS Map Camera

**Keharwali, Haryana, India** 

Kalron Main Rd, Keharwali, Haryana 132114,  
India

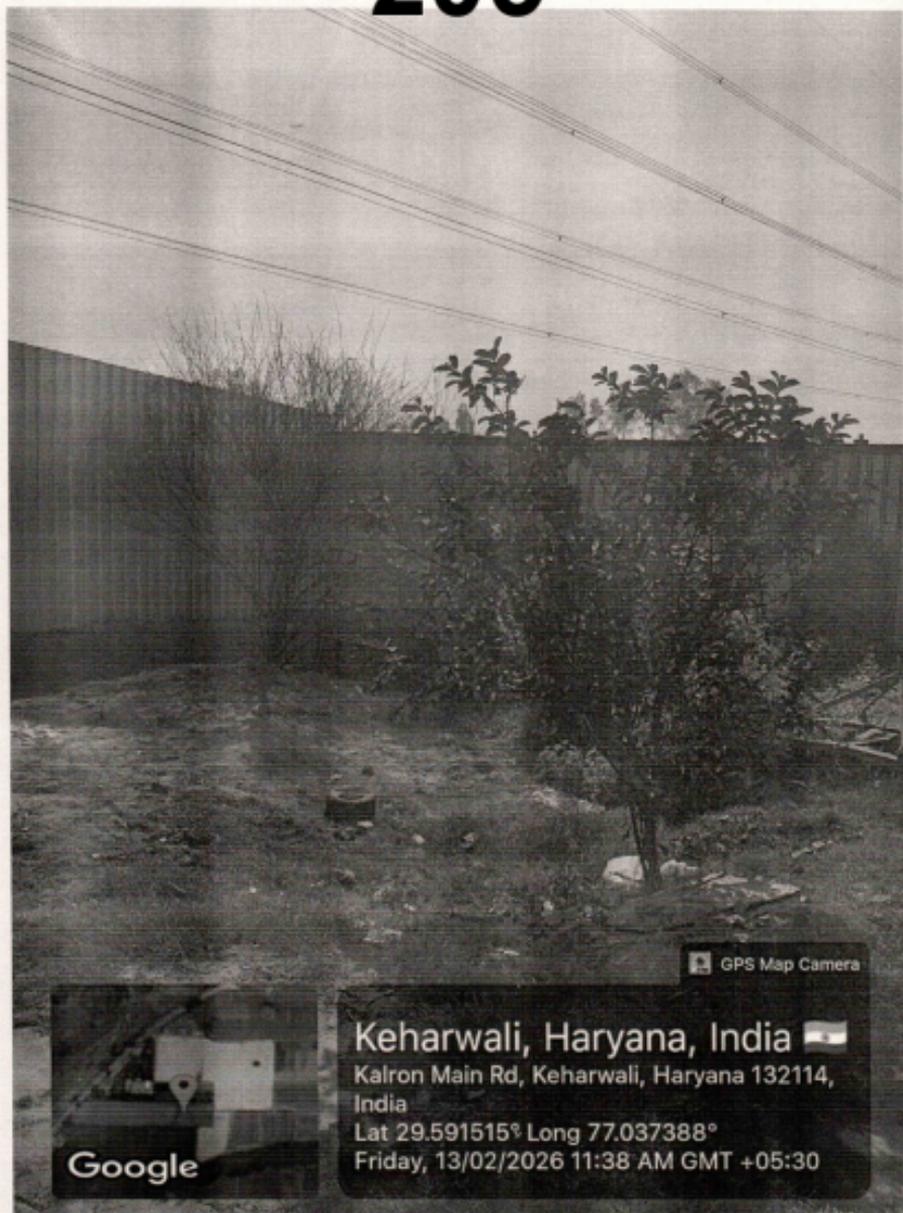
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Friday, 13/02/2026 11:37 AM GMT +05:30

Google

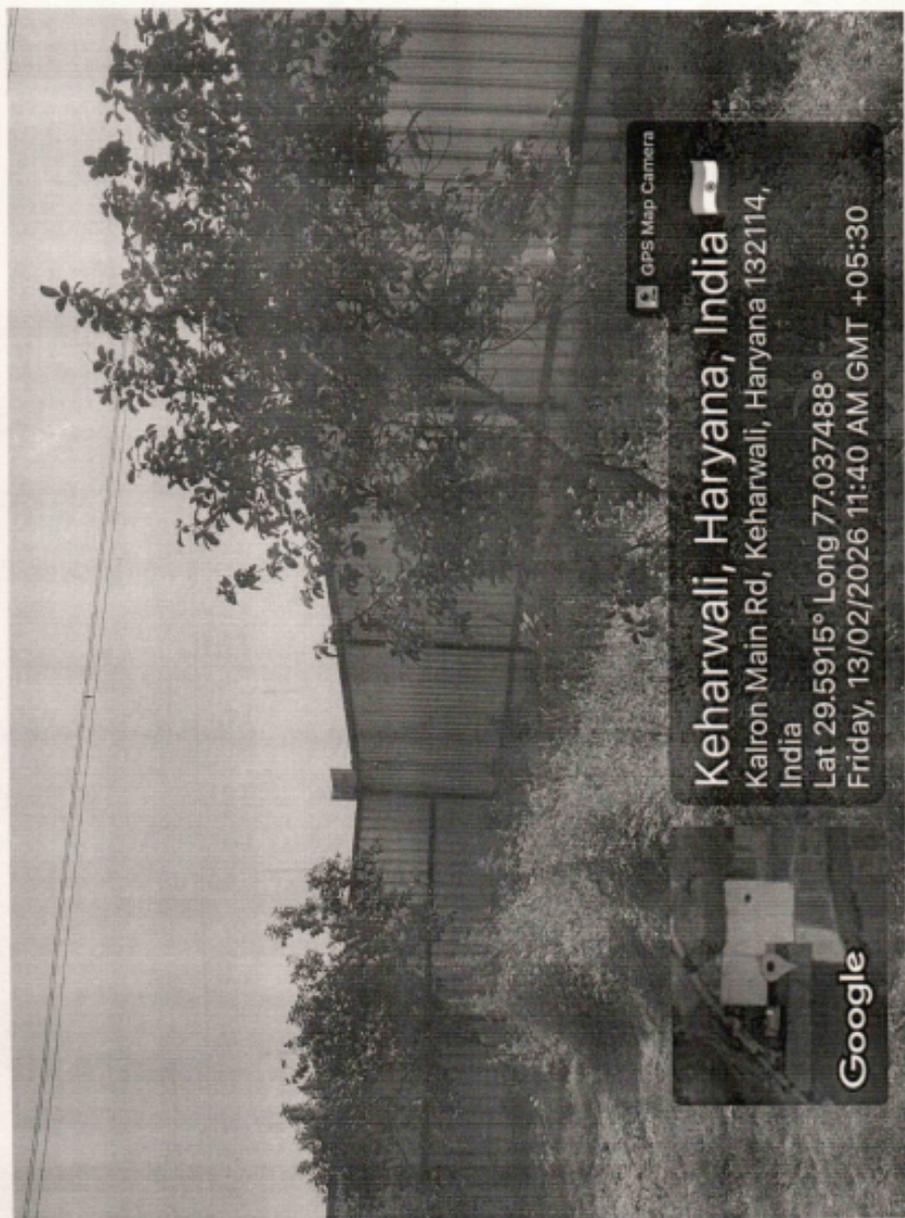
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# 205



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206



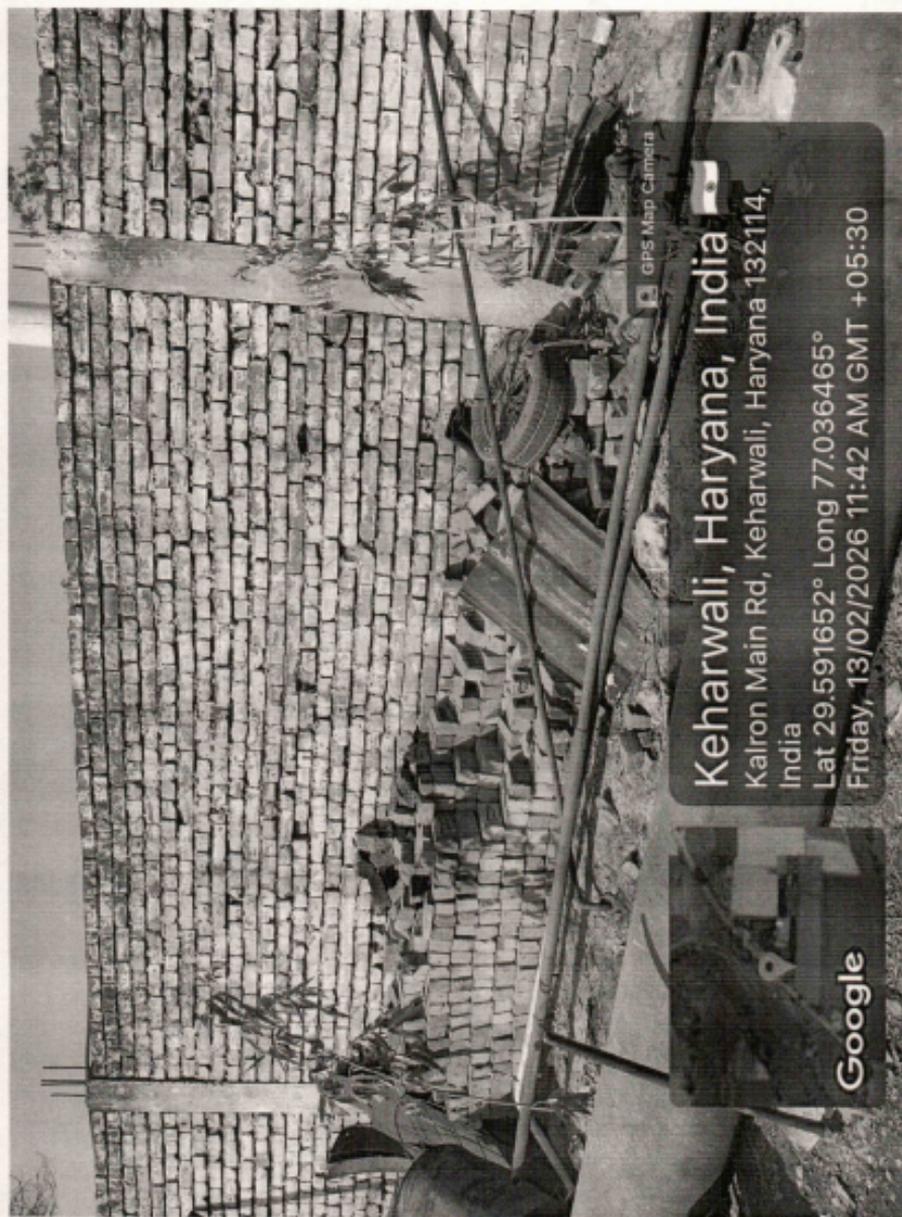
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GPS Map Camera

**Keharwali, Haryana, India**

Kalron Main Rd, Keharwali, Haryana 132114,  
India

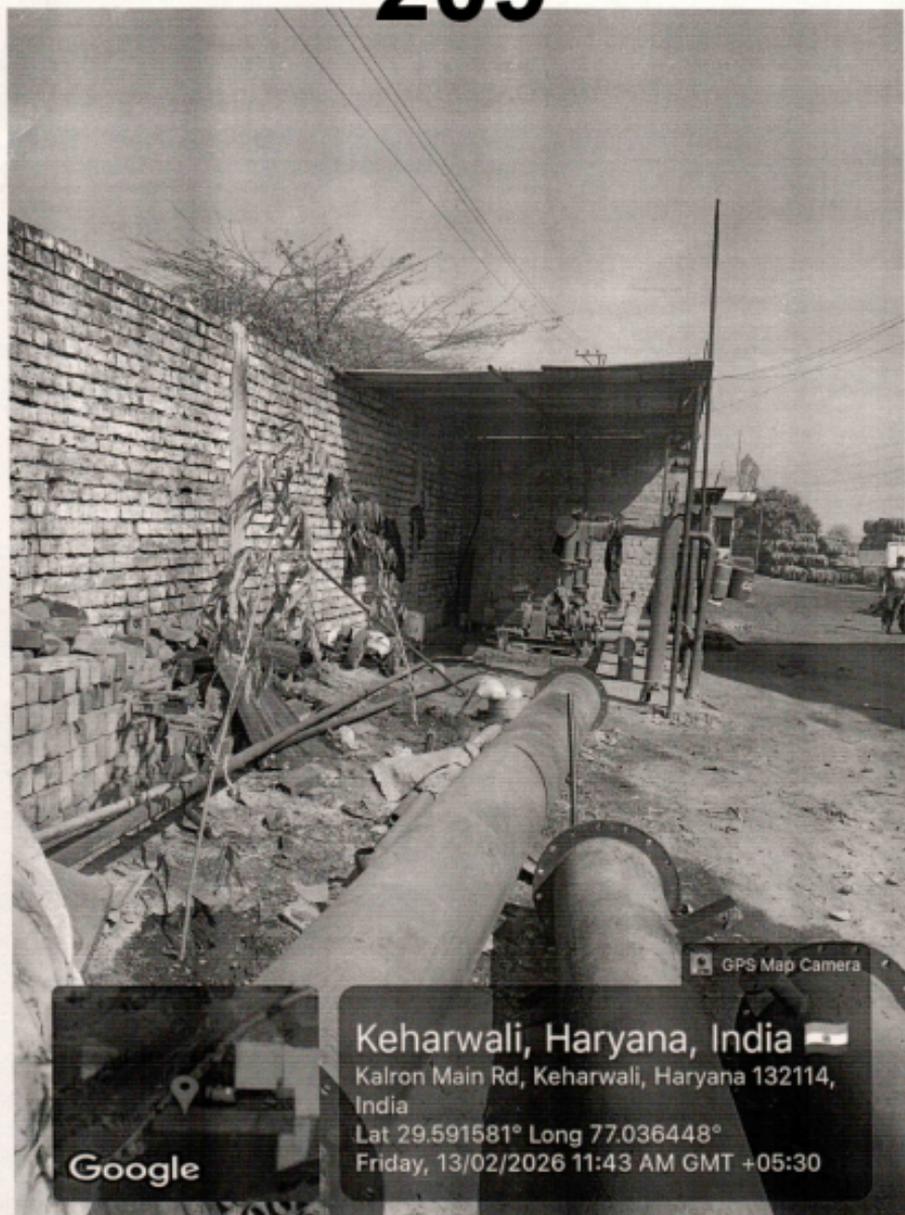
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Google

185

# 209



GPS Map Camera

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Kalron Main Rd, Keharwali, Haryana 132114,  
India

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Friday, 13/02/2026 11:43 AM GMT +05:30

Google

# 186

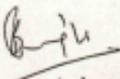
# 210

A Survey was conducted in Village Kutail , Kairwali and Amritpur Kalan on dated 09.01.2026.

In Village Kutail there are Rice Shellers that produce mild smoke from their chimneys .

In village Amritpur Kalan there is no factory .

In village Kairwali there is Bajrang factory opened in 2018, where scrap tyres get melted and fuel oil and carbon powder are manufactured from this . Smoke is emitted from the chimney . The factory is 1 km away from village Kairwali . There is no Cancer or Asthma patient in the factory. Currently there is no increase in no. of Patient realted to bronchitis / Asthma / Skin Disease / Cancer patients .

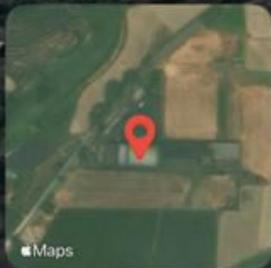
  
9/1/26  
Incharge  
PHC, Kutail(Karnal)







 GPS Map Camera



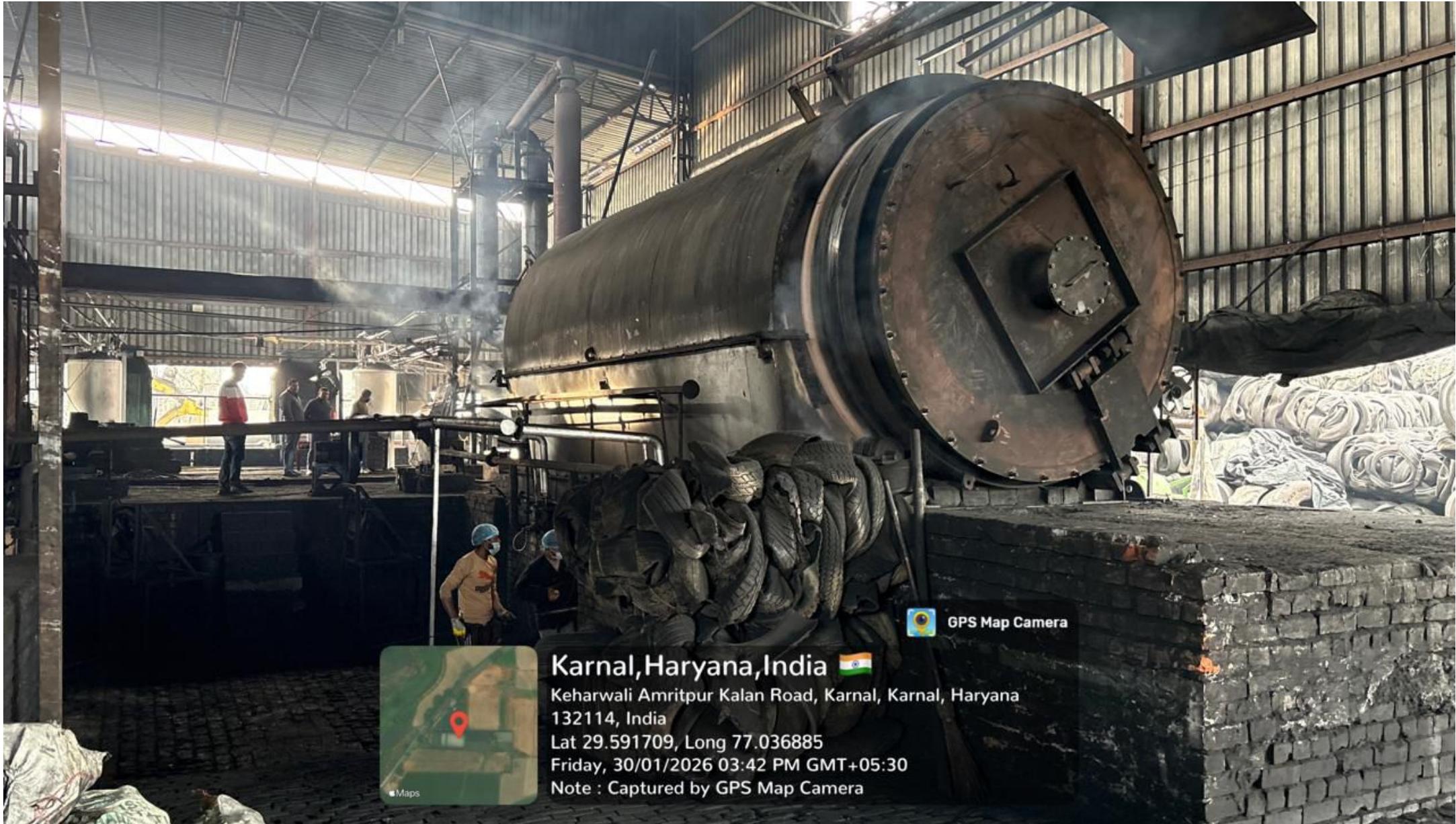
**Karnal, Haryana, India** 

Keharwali Amritpur Kalan Road, Karnal, Karnal, Haryana  
132114, India

Lat 29.591657, Long 77.036813

Friday, 30/01/2026 03:42 PM GMT+05:30

Note : Captured by GPS Map Camera



GPS Map Camera



**Karnal, Haryana, India**   
Keharwali Amritpur Kalan Road, Karnal, Karnal, Haryana  
132114, India  
Lat 29.591709, Long 77.036885  
Friday, 30/01/2026 03:42 PM GMT+05:30  
Note : Captured by GPS Map Camera







GPS Map Camera



**Karnal, Haryana, India** 

Keharwali Amritpur Kalan Road, Karnal, Karnal, Haryana  
132114, India

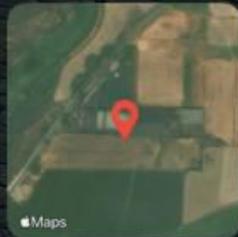
Lat 29.591642, Long 77.036924

Friday, 30/01/2026 11:17 AM GMT+05:30

Note : Captured by GPS Map Camera



GPS Map Camera



**Karnal, Haryana, India**   
Keharwali Amritpur Kalan Road, Karnal, Karnal, Haryana  
132114, India  
Lat 29.591512, Long 77.036898  
Friday, 30/01/2026 11:16 AM GMT+05:30  
Note : Captured by GPS Map Camera